2779033    23/07/2014

PRASHANT S. JADHAV

trading as ;ART EFFECT

991/2A, SIDDHANATH PALACE BUILDING, GODOLI NAKA, NEAR POLICE CHOWKI, SATARA-415002

SERVICE PROVIDER

AN INDIAN NATIONAL

Address for service in India/Attorney address:

LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since :01/01/2014

MUMBAI

GRAPHIC DESIGN SERVICES

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.art effect.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
Think Happy Everyday
2898538  10/02/2015
ANABELLE MARIA VIEGAS DMELLO
Anabelle Maria Viegas Dmello
Craig Mathew Dmello
trading as ;Think Happy Everyday
3rd floor Ablock,Chase chambers,Opp. hotel La-paz,Swatantra Path Road,Vasco-da-Gama 403802,Goa
SERVICE PROVIDER
Partnership Firm
Address for service in India/Attorney address:
PREM RAJA KUMARI
F-97, 4th Floor, Anna Nagar East,Chennai- 600102
Used Since :01/01/2015
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, ARCHITECTURAL SERVICES, DESIGN OF INTERIOR DECOR
IN USE.
SimplySave

2931631  30/03/2015
SBI CARDS AND PAYMENT SERVICES LIMITED
401-402, 4TH FLOOR, AGGARWAL MILLENIUM TOWER E-1,2,3 NETAJI SUBASH PLACE PITAMPURA NEW DELHI 110034
SERVICE PROVIDER
A COMPANY DULY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ATTICUS LAW PARTNERS
E-150, LOWER GROUND FLOOR, GREATER KAILASH-II, NEW DELHI-110048
Used Since: 27/03/2015
DELHI
PROVIDING OF COMPUTER PROGRAMMING; ESPECIALLY DEVELOPMENT OF PROGRAMMES FOR DATA PROCESSING IN CONNECTION WITH FINANCIAL AND MONETARY AFFAIRS AND FOR FACILITATING MONETARY AND FINANCIAL TRANSACTIONS OVER COMPUTER NETWORKS INCLUDING THE INTERNET AND SERVICES THAT CANNOT BE CLASSIFIED IN OTHER CLASSES
2950141   24/04/2015
MRS. MANUARA BEGUM
ANUARA BEGUM
MANUARA BEGUM
trading as ;NAKODA HALLMARKING CENTRE
SHRI BALAJI COMPLEX, OLD NO. 68, NEW NO. 62, BADA SARAF, SHOP NO. G - 2, INDORE, MADHYA PRADESH
SERVICE PROVIDER
AN INDIAN PARTNERSHIP FIRM
Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/09/2012
MUMBAI
GOLD, SILVER AND DIAMOND AUTHENTICATION AND CERTIFICATION SERVICES, TESTING SERVICES FOR THE
CERTIFICATION OF QUALITY OR STANDARDS, ASSAYING, HALLMARKING AND GOLD AND SILVER BULLION TESTING
SERVICES
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE
LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. NO EXCLUSIVE
RIGHT ON ANY DESCRIPTIVE MATTERS THEREOF HALLMARKING CENTRE..
2965931  18/05/2015
V.P.MOBITECH
SANJAY POPATLAL SHINGVI
POPATLAL P SHINGVI
trading as ;V.P.MOBITECH
Shop No 16/17,NIRMAL PARK,BLDG. NO 3A/1,CHAVAN NAGAR, PUNE SATARA ROAD,PUNE 411043
Service Provider
Partnership Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/10/2014
MUMBAI
Creation, installation, maintenance of Antivirus tools & software and technological, research & design services relating thereto; installation, maintenance, analysis, recovery, management,mobile insurance, updating/development & consultancy of computer and mobile software; computer programming; mobile applications, conversion & preservation of data digitally; Creation, hosting & maintenance of websites; Industrial analysis & research services; scientific & technological services & research & design relating thereto included in class 42
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE descriptive matter.
GOSWAPPING

2973935  27/05/2015
SCHEMAPHIC SYSTEMS INDIA PRIVATE LIMITED
256A, N. S. C. BOSE ROAD, KOLKATA 700 047, WEST BENGAL, INDIA

Service provider

Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1,B.B. CHATTERJEE ROAD,GROUND FLOOR,KOLKATA 700 042,WEST BENGAL,INDIA.

Proposed to be Used
KOLKATA
Non-downloadable software; software as a service (saas); installation and maintenance of computer software; computer programming and computer design services; design, drawing and commissioned writing services for the compilation of web pages on the internet; creating and maintaining web sites; hosting the web sites of others.
OLA
3013304  20/07/2015
ANI TECHNOLOGIES PRIVATE LIMITED
REGENT INSIGNIA, #414, 3RD FLOOR, 4TH BLOCK, 17TH MAIN, 100 FEET ROAD, KORAMANGALA, BANGALORE –
560034, INDIA.
Service Providers
An Indian Company
Address for service in India/Attorney address:
ANAND AND ANAND
B-41,NIZAMUDDIN EAS,NEW DELHI-110013
Used Since :03/12/2010
To be associated with:
2278818, 2931416, 2931417, 2931421, 2931422, 2931427, 2931428, 3013303
MUMBAI
Design, development, updation and management of downloadable and non-downloadable software, namely, mobile
application and web platform, for providing transport, travel and dispatching motorized vehicles to customers, providing
food and drink collection and delivery services, and scheduled dispatch of good and grocery products; providing
software as a service (SAAS), namely, mobile application and web platform, for providing transport, travel and
dispatching of motorized vehicles, pre-ordered food, drink and grocery supplies to be delivered to customers
SMARTVALUE VENTURES PRIVATE LIMITED
S GLOBAL KNOWLEDGE PARK, 19A & 19B, SECTOR 125, GAUTAM BUDDHA NAGAR, NOIDA, UP 201301
SERVICE PROVIDER
Address for service in India/Attorney address:
CS PUNEET
G-92, VARDHMAN GRAND PLAZA, MANGALAM PLACE, SECTOR-3, ROHINI NEW DELHI 110085
Used Since :09/06/2015
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
3064722  28/09/2015
DIVINE BLESSINGS P. LTD.
514, GREEN AVENUE, SECTOR-D-3, VASANT KUNJ, NEW DELHI-110070.
SERVICE PROVIDER
Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084
Used Since :21/06/2015
DELHI
DESIGN, OPERATION AND MAINTENANCE OF ANY WEBSITE AND ANY WEB BASED OR MOBILE BASED APPLICATIONS, SOFTWARE ETC. INCLUDED IN CLASS 42 CONNECTED IN ANY WAY WITH ANY RELIGION, SECT, PHILOSOPHY, THOUGHT, DIVINITY, SPIRITUALITY, MORALITY, ETHICS, RITUALISM ETC
3075320   10/10/2015
COMPTON DIGITAL INDIA INITIATIVE PRIVATE LIMITED
B-35A, IIND FLOOR, KALKAGI, NEW DELHI-110019
SERVICE PROVIDER
BODY INCORPORATE
Address for service in India/Attorney address:
AMANDEEP SINGH
3RD FLOOR, PLOT NO.460, KOHAT ENCLAVE PITAMPURA, NEW DELHI 110034
Used Since :09/10/2015
DELHI
ONLINE TECHNOLOGICAL SERVICES RELATED TO TRACKING LOCATION, RESEARCH AND MAPS RELATING THERETO, GPS, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
Genius Box

3081701  17/10/2015
LITTLE MILLENNIUM EDUCATION PVT. LTD.
514, Udyog Vihar Phase-III,Gurgaon-122001.
Manufacturers, Merchants & Service Providers

Address for service in India/Attorney address:
BHAVNA GANDHI
97, Hope Apartment, Sector 15, Part-II, Gurgaon, Haryana - 122001, India

Used Since :01/01/2015

DELHI
SERVICES RELATING TO HARDWARE AND SOFTWARE SOLUTIONS, SOFTWARE APPLICATIONS, REPAIR OF HARDWARE AND SOFTWARE RELATING TO COMPUTER SERVICES, OFFERING AND SELLING OF OTHER HARDWARE AND SOFTWARE SERVICES RELATING TO COMPUTER EDUCATION INCLUDED IN CLASS 42
R.S. AGGARWAL & ASSOCIATES

3091294  02/11/2015
AMAR NATH AGGARWAL
trading as ;R.S. Aggarwal & associates
Ch.No. 308, 3rd floor, Lawyer’s Chamber Block, District Court Dwarka, Sector 10, New Delhi
Service Provider

Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :21/08/1974
DEHLI

Scientific and technological services and research with respect to legal field, Industrial analysis and research services; Design and development of computer software for law field.
LE LTD.

trading as ; LE LTD.

SERTUS CHAMBERS, P.O. BOX 2547, CASSIA COURT, CAMANA BAY, GRAND CAYMAN, CAYMAN ISLANDS

SERVICE PROVIDER

a limited liability company incorporated under the laws of Cayman Islands

Address for service in India/Agents address:

RAHUL RAJPUT.
B-336, BHAI RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used

DELHI

Technical research; Off-site data backup; Electronic data storage; Software as a service [SaaS]; Computer software design; Rental of computer software; Conversion of data or documents from physical to electronic media; Hosting computer sites [web sites]; Providing search engines for the internet; Cloud computing.
STAYINFORMED

3187886  17/02/2016
INSHORTS MEDIALABS PRIVATE LIMITED
RZ-F/144 A, FLAT -I, UPPER GROUND FLOOR, MAHAVIR ENCLAVE, GALI NO.4, PALAM, NEW DELHI-110045.
SERVICE PROVIDER
Address for service in India/Attorney address:
KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75
Used Since :29/07/2015
DELHI
DEVELOPING SOFTWARE FOR RECOMMENDING, ACCESSING, READING, MONITORING, SEARCHING, SHARING, AGGREGATING, ORGANIZING AND PRESENTING NEWS AND OTHER AUDIO-VISUAL CONTENT FROM VARIOUS ONLINE AND OFFLINE SOURCES; PROVIDING ONLINE FACILITIES THAT GIVE USERS THE ABILITY TO MODIFY AND SHARE AUDIO- VIDEO CONTENT AND DATA; COMPUTER HARDWARE AND SOFTWARE DEVELOPMENT, MODIFICATION, TESTING, TECHNICAL SUPPORT AND ADVISORY SERVICES; SOFTWARE PROGRAMMING AND MAINTENANCE; DATA ENCRYPTION, STORAGE, DESIGN & DEVELOPMENT
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3187884.
Series trade mark u/s 15 of Trade Marks Act, 1999

3214870    18/03/2016
MURATA KIKAI KABUSHIKI KAISHA
3, Minami Ochiai-cho, Kissho-in, Minami-ku, Kyoto-shi, Kyoto 601-8326, Japan
Service Providers
a company organized under the laws of the Japan
Address for service in India/Attorney address:
SHARDUL AMARCHAND MANGALDAS & CO.
AMARCHAND TOWERS, 216, OKHLA INDUSTRIAL ESTATE-PHASE III, NEW DELHI 110020
Used Since :31/10/2015
DELI:
Providing computer programs for use in the operation, management, maintenance, and repair of industrial machinery; monitoring of computer systems and industrial machinery by remote access; technological consultancy; quality control; quality check and test; textile testing; maintenance of computer software; installation of computer software; computer rental; rental of computer software; rental of web servers; hosting computer sites [web sites]; computer programming; all aforementioned services are related to machines for the textile industry

The Applicant wishes to claim color Brilliant Blue as a distinctive feature of the mark as per the following RGB: R=0, G=114, B=211.
3217169  22/03/2016
MICROMAX INFORMATICS LIMITED
BLOCK A, PLOT NO. 21/4, NARAINA INDUSTRIAL AREA, PHASE-II NEW DELHI-110028
SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
MINT LAW ASSOCIATES
A-11, GROUND FLOOR, PAMPOSH ENCLAVE, GREATER KAILASH-I, NEW DELHI-110048

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE;
DESIGN OF MOBILE TELEPHONES; COMPUTER SOFTWARE DEVELOPMENT IN THE FIELD OF MOBILE APPLICATIONS;
INSTALLATION, MAINTENANCE AND REPAIR OF CELL PHONE RELATED SOFTWARE
PRIVÉ

3313772  19/07/2016
DOCSUGGEST HEALTHCARE SERVICES PRIVATE LIMITED
3rd Floor, Krislon House, Krishnalal Marwah Marg, Sakinaka, Andheri East, Mumbai 400072
Service provider
An Indian Company
Address for service in India/Attorney address:
DHANANJAY MODGALYA, ADVOCATE
Ziffi, 3rd Floor, Krislon House, Krishnalal Marwah Marg, Sakinaka, Andheri East, Mumbai - 400072, INDIA

Propered to be Used
MUMBAI
Design and development of computer hardware and software for hygienic and beauty care services
Connecting Digital DNA’s

3351198  31/08/2016

HIMANSHU R AMBERKAR & PRASHANT P SHIRKE
A-16, JeevanShobha, Jain Mandir Cross Road, Daulat Nagar, Borivali(East), Mumbai 400 066, Maharashtra, India - 400091
SERVICES PROVIDERS
JOINT APPLICANT

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310
Used Since :10/08/2016

MUMBAI
Cloud computing
3356651    07/09/2016
GODIGITAL TECHNOLOGIES LLP
L18 Dwarkadheesh Residency, Pimple Saudagar, Pune 411027, Maharashtra, India
Service Provider
Limited Liability Partnership
Address for service in India/Attorney address:
GAURAV SHARADCHANDRA DESHPANDE
C/o. Gaurav Deshpande, 7, Mrunmayee Society, Behind Bank of India, Near Nal Stop, Karve Road, Erandwane, Pune – 411004, Maharashtra, India
Used Since :01/05/2016
MUMBAI
PROVIDING SERVICES RELATED TO DESIGN, DEVELOPMENT, MAINTENANCE OF SOFTWARE WEBSITE AND OTHER WEB BASED APPLICATIONS; IMPLEMENTATION OF SOFTWARE BY MEANS OF MAGNETIC AND DIGITAL MEDIA; SOFTWARE FOR PROCESS CONTROL; SAAS (“SOFTWARE AS A SERVICE”); COMPUTER SOFTWARE SUPPORT SERVICES; COMPUTER AND INFORMATION TECHNOLOGY CONSULTANCY; CLOUD COMPUTING SERVICES, SOFTWARE SERVICES AND SOLUTIONS, COMPUTER SYSTEM ANALYSIS TO IMPLEMENT DIGITAL TECHNOLOGIES FOR SIMPLIFYING, OPTIMIZING, DIGITIZING, CONTROLLING ALL TYPES BUSINESSES PROCESSES ACROSS ALL SECTORS OF THE INDUSTRY.
3362953  15/09/2016
TANAY SARKAR
PROVA SARKAR
trading as ;CAYOPE SYSTEMS
VILL. SRIMANTAPUR,P.O.SULKA DURGA PUR,P.S.GOPALNAGAR,24 PGS (N),PIN-743701.
SERVICE PROVIDER
PARTNERS
Address for service in India/Attorney address:
S. CHATTERJEE & ASSOCIATES
349/3,INDIRA GANDHI ROAD,KONNAGAR,HOOGHLY,PIN 712 235,WEST BENGAL,INDIA.
Used Since :21/07/2008
KOLKATA
Software Development & Internet Marketing, Software as a Service(SAAS), Database as a service, Social Networking,
Search Engine, Research and Development on artificial intelligence and robotics application, Big data analysis and
application development and services.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORD "CP" AND ALL
DESCRIPTIVE MATTER APPEARING ON THE LABEL. ..
3381084  04/10/2016
MAXIMUS INFOWARE (INDIA) PRIVATE LIMITED
4th Floor, Balaji Infotech Park, Road No. 16A, Wagle Industrial Estate, Thane West – 400604, India
Service Provider
Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052
Used Since: 27/07/2007
To be associated with:
3381080
MUMBAI
Providing services in the field of development of software and other web based applications; recovery of computer data; SaaS ("Software as a Service"); installation and maintenance of software for Internet access; Consultancy relating to the design and development of computer software programmes; cloud computing, computer technology consultancy, information technology consultancy; networking and engineering services, Design and development of computer software for logistics, Creation, design, development, and maintenance of websites; Computer software development in the field of mobile applications; Computer database design and management; Programming of operating software for computer networks and servers
NCS

3435474  17/12/2016
NUMISMATIC CONSERVATION SERVICES, LLC
5501 Communications Parkway, Sarasota, Florida 34240, USA

Service Providers

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Used Since: 04/08/2002

DELHI

Authentication and certification of coins.
PAYGO

3491883  22/02/2017
M/S PAYGO TECHNOLOGIES PVT. LTD.
554, SECTOR 31, GURGAON, HARYANA, 122001, INDIA
Service provider

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since :01/01/2013

DELHI
SOFTWARE DEVELOPMENT
3550023   16/05/2017
GEOMETRIC DESIGN MANAGEMENT SERVICES PVT. LTD.
A-58/8, TOP FLOOR, VISHWAKARMA COLONY, MB ROAD, NEW DELHI-110044
body incorporate
Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Proposed to be Used
DELHI
ARCHITECTURAL SERVICES INCLUDED IN CLASS 42
3569053  12/06/2017
MR. DEEPAK GABA
A-80, SECTOR-83, PHASE-II, NOIDA-201305, UTTAR PRADESH
INDIVIDUAL NAME
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
INSPECTION SERVICES INCLUDED IN CLASS 42
The Kaustubh Kulkarni Group: The Kaustubh Kulkarni Global Conglomerate Company: Impossible To I Am Possible!

3632985  12/09/2017

The Kaustubh Kulkarni Global Conglomerate Private Limited (opc)

'Kulkarni Villa', Plot Number - 65, Shridhar Shukla Nagar, Sutala Khurd, Khamgaon, Buldhana, Maharashtra, India - 444303

A Private Limited Company Registered And Incorporated Under By Laws

Address for service in India/Attorney address:

VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Used Since: 17/03/2008

MUMBAI

FOLLOWMEMART

3646729   29/09/2017
YASH JAIN.
287, AGCR ENCLAVE, NEAR KARKARDOOMA COURT, DELHI-110092, INDIA.

ADDRESS FOR SERVICE IN INDIA/ATTORNEY ADDRESS:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

PROPOSED TO BE USED
To be associated with:
3646714

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.
3695431  05/12/2017

ESPACES RETAIL FIXTURES PRIVATE LIMITED
C-81, FIRST FLOOR, MAYA PURI, PHASE-II, NEW DELHI- 110064.

Body Incorporate

Address for service in India/Attorney address:

LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used

DELHI

Architecture services; Architecture design services; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.
3699916   11/12/2017
TRUDONIC SOFTWARE SOLUTIONS PRIVATE LIMITED
No.125, 2nd Floor, Sarvodhaya Nilaya, National Park Road, Bannerghatta, Bangalore-560083
Private Limited

Address for service in India/Attorney address:
ASHOK
NO 2/496,2ND FLOOR, NAKKERAR SALAI, MOGAPPAIR EAST, CHENNAI - 600037
Used Since :24/07/2017

CHENNAI

computer programming, computer software design, rental of computer software, computer system analysis, computer system design, computer software consultancy, computer technology consultancy consultancy in the design and development of computer hardware, conversion of computer programs and data [information technology services, computer security consultancy, data security consultancy and maintenance of computer software
GLOBAL SOLUTION SERVICES, LTD.
6F TOC Bldg, 7-22-17, Nishigotanda, Shinagawa-ku, Tokyo 470-2101, Japan
A Corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001

Used Since: 19/09/2016

DELHI
Consultancy and information services in the field of information technology architecture and infrastructure; Computer and information technology consultancy services; Installation, Maintenance and Repair of computer software; Engineering services relating to information technology; Disaster recovery services for data communications systems; Consultancy relating to the recovery of computer data; Development of computer systems; Design and development of data processing systems; Providing information about the design and development of computer software, systems and networks; Design and development of telecommunications systems; Design and development of electronic data security systems; Development of operating system software
3701599    13/12/2017
GLOBAL SOLUTION SERVICES, LTD.
6F TOC Bldg, 7-22-17, Nishigotanda, Shinagawa-ku, Tokyo 470-2101, Japan
A Corporation organized and existing under the laws of Japan
Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001
Used Since :19/09/2016
DELHI
Consultancy and information services in the field of information technology architecture and infrastructure; Computer and information technology consultancy services; Installation, Maintenance and Repair of computer software; Engineering services relating to information technology; Disaster recovery services for data communications systems; Consultancy relating to the recovery of computer data; Development of computer systems; Design and development of data processing systems; Providing information about the design and development of computer software, systems and networks; Design and development of telecommunications systems; Design and development of electronic data security systems; Development of operating system software
Quick Garage

3701602  13/12/2017
GLOBAL SOLUTION SERVICES, LTD.
6F TOC Bldg, 7-22-17, Nishigotanda, Shinagawa-ku, Tokyo 470-2101, Japan
A Corporation organized and existing under the laws of Japan

Address for service in India/Attorney address:
VAISH ASSOCIATES
1st & 11th FLOORS, MOHAN DEV BUILDING, 13 TOLSTOY MARG, NEW DELHI-110001
Used Since: 25/07/2016

DELHI
Consultancy and information services in the field of information technology architecture and infrastructure; Computer and information technology consultancy services; Installation, Maintenance and Repair of computer software; Engineering services relating to information technology; Disaster recovery services for data communications systems; Consultancy relating to the recovery of computer data; Development of computer systems; Design and development of data processing systems; Providing information about the design and development of computer software, systems and networks; Design and development of telecommunications systems; Design and development of electronic data security systems; Development of operating system software
HUB
3704027   15/12/2017
MAHESH KUMAR
2106 Paul Edwin Ter, #301, Falls Church, VA-22043, United States of America
Proprietor

Address for service in India/Attorney address:
SCRIBOARD (ADV)
LEVEL 2 ELEGANCE MATHURA ROAD JASOLA NEW DELHI-110025
Used Since :23/08/2009

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
XPERTSEA

3708583  21/12/2017
XPERTSEA SOLUTIONS INC.
1365 Avenue Galilee #100 Quebec (Quebec) G1P 4G4 Canada
a corporation duly incorporated under the laws of Canada

Address for service in India/Agents address:
LALL LAHIRI & SALHOTRA
PLOT.NO. B-28, SECTOR - 32, INSTITUTIONAL AREA, GURGAON - 122 001, HARYANA.

Proposed to be Used
DELHI
Software as a Service (SaaS) services featuring software for use including in the aqua-farming industry.
This application is for a word mark without regard to its graphical form.
LEAP

3727474  15/01/2018

LEAP INFO SYSTEMS PRIVATE LIMITED
6, Atharv Apartment, Vidhate Colony Off D.P Road, Aundh Pune– 411007, Maharashtra India

Private Limited Company

Address for service in India/Attorney address:
VIVEK SUBHASH SADHALE
Level 3, Sargam Tower, Neelkamal Society, Near Rajaram Bridge, Karvenagar, Pune - 411052

Used Since :01/01/2018

MUMBAI

Designing, Developing and Providing services relating to Lighting design; Design of lighting systems, Landscape lighting design services, Theatrical lighting design services, Lighting design services; Consulting services in the field of office, workplace and Industrial lighting controls and automation; Technical planning and consultancy in the field of light engineering.
3756921   17/02/2018
CRP RISK MANAGEMENT LIMITED
B-208, 209 Classique Centre, Off Mahakali Caves, Andheri - (East), Mumbai - 400093, Maharashtra, India

Body Incorporate

Address for service in India/Agents address:
PRAKASH VERMA
9/5465, STREET NO.5, RAGHUBAR PURA NO.2, GANDHI NAGAR, NEAR JAIN CHARITABLE HOSPITAL, DELHI-110031.

Used Since: 01/05/2017

MUMBAI
SOFTWARE DEVELOPMENT, RESEARCH AND DEVELOPMENT, SCIENTIFIC AND INDUSTRIAL RESEARCH; IT ENABLED SERVICES, SERVICE PERTAINING TO ANIMATION, GRAPHICS, DESIGNING, WEB HOSTING; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
IDEAPARADISE TECHNOLOGY PRIVATE LIMITED
704 E- WING, MANAVSTHAL, NEW MAHAKALI NAGAR, OFF MARVE ROAD BEHIND TATA POWER VILL MALVANI MALAD MUMBAI MH 400095
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
UMESH AGGARWAL
195, GROUND FLOOR, POCKET 15, SECTOR 24, ROHINI, DELHI-110085

Proposed to be Used
MUMBAI
Technology and Software Services
PABBU CHIRANJEEVI DIXIT
FLAT NO: 303, SRI NILAYAM APARTMENTS, MATRUSRI NAGAR, MIYAPUR, HYDERABAD – 500049, TELANGANA, INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI

Proposed to be Used

SOFTWARE DEVELOPMENT SERVICES, DEVELOPMENT OF COMPUTER HARDWARE, DEVELOPING AND UPDATING
COMPUTER SOFTWARE, SOFTWARE DESIGN SERVICES, SOFTWARE ENGINEERING SERVICES, INSTALLATION AND
MAINTENANCE OF SOFTWARE, MAINTENANCE OF DATABASE SOFTWARE, CUSTOMIZATION OF COMPUTER
SOFTWARE, COMPUTER SOFTWARE ADVISORY SERVICES, PROGRAMMING OF EDP SOFTWARE AND ANALYSIS OF
TECHNICAL DATA.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3674190.
3793395  31/03/2018
ALTIS INDUSTRIES
Khasra no. 43/3, Gram Bardari, Industrial Area, Behind SAIMS Aurobindo Hospital, Sanwer Road, Indore
Registered partnership Firm
Address for service in India/Attorney address:
PRAKHAR KARPE
3, gurugovind singh Market, near kothari market, Indore, M.P (452007)
Used Since :29/09/2011
MUMBAI
preparations and designing of engineering drawings, reports; computer software for truck weighing application; cloud computing services and design consultancy.

The mark to be used as whole and as substantially shown in the Label.
State vs Nanavati -THE VERDICT

3809532   18/04/2018
ALT DIGITAL MEDIA ENTERTAINMENT LTD.
C-13, Balaji House, Dalia Industrial Estate, New Link Road, Andheri (West)
PUBLIC LIMITED COMPANY

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3811651  20/04/2018
MSWIPE TECHNOLOGIES PRIVATE LIMITED
Astral Center, 9th Floor, N.M. Joshi Marg, Byculla Mumbai 400011
Private Limited Company
Address for service in India/Attorney address:
AMIT SIRSIKAR
407, Dalamal Chambers, New Marine Lines, Mumbai- 400020
Used Since :01/08/2017
To be associated with:
3760264, 3760267, 3811617
MUMBAI
Designing, developing, updating, maintaining and installing of software for management of card issuance and card transaction.
THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
3829451  10/05/2018
BENNETT, COLEMAN & COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D.N ROAD, FORT MUMBAI-400 001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Used Since :26/05/2017
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
GBS

3829476  10/05/2018
BENNETT, COLEMAN & COMPANY LIMITED
THE TIMES OF INDIA BUILDING, DR. D.N ROAD, FORT MUMBAI-400 001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Used Since :22/01/2014
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer software.
3837873   19/05/2018
SYED GHUFRAN AHMED TRADING AS AVENUE TECHNOLOGIES
62, Taj Building, Budhwara, Sultania Road, Bhopal - 462001, Mp
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2016

Mumbai
Software development, Design and development of software for inventory management.
3838583  21/05/2018
MOMIN JAFAR ALI SHARIFBHAI (PROPRIETOR) TRADING AS FUSION INNOVATIONS
E/6, TIRUPATI NAGAR, UNN, SURAT-394210, GUJARAT, INDIA.
Proprietor

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
SOFTWARE CONSULTANCY, SOFTWARE DESIGN, SOFTWARE REPAIR, SOFTWARE DEVELOPMENT, COMPUTER SOFTWARE DESIGN, COMPUTER SOFTWARE UPDATING, SOFTWARE INSTALLATION AND MAINTENANCE, SOFTWARE AS A SERVICE [SAAS], COMPUTER SOFTWARE TECHNICAL SUPPORT SERVICES, TESTING OF COMPUTER HARDWARE AND SOFTWARE

Services restricted in the state of Gujarat only..
Woh Mandirr
3846643  29/05/2018
BALAJI TELEFILMS LIMITED
C-13, Balaji House, Dalia Industrial Estate, Opposite Laxmi Industrial Estate, New Link Road, Andheri (West), Mumbai, Maharashtra 400053
Public Limited Company

Address for service in India/Attorney address:
GRAVITAS LEGAL
58/64, Hari Chambers, Office No-301, Shahid Bhagat Singh Road, Mumbai-400023

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3853678  05/06/2018
HIMANSHU HEMANI
B-001, ARJUN NIWAS, BHATT LANE, BEHIND POISAR BUS DEPOT, KANDIVALI (WEST), MUMBAI – 400067,
MAHARASHTRA, INDIA
Single Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI, NAVI MUMBAI,
MAHARASHTRA, INDIA.
Used Since : 01/01/2009
MUMBAI
ARCHITECTURAL SERVICES, ENGINEERING SERVICES
DIMENSION NXG

3856016   11/06/2018

DIMENSION NXG PRIVATE LIMITED
410 & 411, 4th Floor, Arcadia, Hiranandani Estate, Patlipada, Ghodbundar Road, Thane, Maharashtra 400607 India

SERVICE PROVIDER
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP, Level-5, Srei Signature, Plot 14A, Udyog Vihar, Phase-IV, Sector 18, Gurgaon-122015, Haryana, India

Used Since :19/01/2015

MUMBAI

scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3879250  05/07/2018
VEENA VENUGOPAL
PUTHENVEEDU HOUSE, MANNATHIPOYIL P O, CHELOD, AMARAMBALAM, POOKKOTTUMPADAM, MALAPPURAM, KERALA, 679 332
INDIVIDUAL
Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.
Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
3921398  20/08/2018
SOLUS SECURITY SYSTEMS PRIVATE LIMITED
205, SHIVAM CHAMBERS, NEXT TO SAHARA, S. V. ROAD, GOREGAON (WEST), MUMBAI-400104, MAHARASHTRA, INDIA.
A company incorporated and existing under the laws of India.

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.
Used Since :01/07/2006

MUMBAI
Design, development, installation, maintenance, and updating of computer software and application software for smartphones and tablet computers, in relation to electronic enterprise systems, solutions, apparatus, devices, and instruments, such as access control and security barriers, time and attendance management, vehicle access and parking systems, and internet protocol closed-circuit television (IP CCTV) cameras; Consultancy and engineering services in relation to electronic enterprise systems, solutions, apparatus, devices, and instruments, such as access control and security barriers, time and attendance management, vehicle access and parking systems, and internet protocol closed-circuit television (IP CCTV) cameras.
ANSA

3929225  29/08/2018
ANSA INDIA PRIVATE LIMITED
"E" THIRD FLOOR, SHAKTI TOWERS, NO.766, ANNASALAI, CHENNAI-600002
A body incorporate registered under the Indian Companies Act, 1956

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.
Used Since :28/08/2012

CHENNAI
Research, testing and analysis services
3930385  30/08/2018
XSOURCE INFO SOLUTIONS PRIVATE LIMITED
Door # 44/1221 ( New No: 70/1205) A1 IRIS SQUARE, LFC RAOD, KALOOR COCHIN
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
JOHN VADASSERY
J V & ASSOCIATES COMPANY SECRETARIES ROOM # 44/783, FIRST FLOOR, PENTA ESTATE , PALARIVATOM, KOCHI-682025

Proposed to be Used
CHENNAI
e-commerce platform to provide all kinds of printing and designing services with the help of external multiple Printers and Designers.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
PP5
3933396  01/09/2018
PANJATAN PAAK 5 MEDIA SOLUTIONS PVT. LTD.
62, HC Srikantiah Layout, Church Cross, Sarvodaya Nagar, AC Post, Bangalore
Body Incorporate
Address for service in India/Attorney address:
JUHI CHANDEL.
Sri Sai Complex, Munnireddy layout, Uttrahalli main road, Bangalore 560061
Proposed to be Used
CHENNAI
Graphic Design, Computer graphics design services, Design of graphic software systems, Industrial and graphic art
design, Design services relating to window graphics, Computer-aided design of video graphics, Design and graphic arts
design for the creation of web sites, Preparation of reports relating to graphic arts design, Design of graphics and of
livery for corporate identity, Design and graphic arts design for the creation of web pages on the Internet, Graphic design
for the compilation of web pages on the Internet, Computer aided graphic design, Graphic arts designing, Graphic
illustration design, Graphic design services, Digitization of documents [scanning], Scanning of images
SIGNIFACT SOLUTIONS PRIVATE LIMITED
PIA 301, SYMPHONY, HELIOS CITY, RAJIV GANDHI STREET, OMR, PADUR, KANCHEEPURAM - 603103

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software.

*The mark should be used as a whole.*
RAJ SINGH, ROHAN PATADE
trading as ;APPSOLUTE
OFFICE NO. 130, SATARA PLAZA, SECTOR. 19D, VASHI, NAVI MUMBAI- 400 703, MAHARASHTRA

Proposed to be Used

MUMBAI

SOFTWARE DESIGN (COMPUTER) INCLUDED IN CLASS 42

THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
3975221  16/10/2018

ANAND VIJAY
SREEMANGALAM,VH 326(18/1407),UPPER MERIDIAN ROAD,KURAVANKONAM,KOWDIAR,TRIVANDRUM 695003
INDIVIDUAL
Address for service in India/Attorney address:
PRADEEP KUMAR CM
PRAJAKA TC 6/2056(5) MANNARATHALA ROAD VATTIYOORKAVU PO TRIVANDRUM 695013

Proposed to be Used
CHENNAI
Mobile Application for healthcare services and products
Subject to mark considered substantially as shown in the form of representation and no exclusive claim over RED CROSS.
4006092   23/11/2018
MYK LATICRETE INDIA PRIVATE LIMITED
8-2-703/A, 4th Floor, Leela Gopal Towers, Road No:12, Banjara Hills, Hyderabad – 500034 Andhra Pradesh India
Body Incorporate

Address for service in India/Attorney address:
DASWANI & DASWANI
409 Prajay Corporate House, 1-10-63 & 64 Chikoti Gardens, Begumpet, Hyderabad - 500 016

Proposed to be Used
CHENNAI
Computer programming in the field of masonry; Software consultancy services in the field of masonry; Software solutions services in the field of masonry; Data Warehousing in the field of masonry Computer programming in the field of masonry; Software consultancy services in the field of masonry; Software solutions services in the field of masonry; Data Warehousing in the field of masonry Computer programming in the field of masonry; Software consultancy services in the field of masonry; Software solutions services in the field of masonry; Data Warehousing in the field of masonry

4022384  10/12/2018
PARTH NILESHBHAI DIXIT
trading as ;VISIONCODES
5/6, ANAMOL VILLA-3 RAMOSANA ROAD, MEHSANA 384002
Proposed to be Used
AHMEDABAD
COMPUTER SOFTWARE PRODUCT / SERVICES / TRAINING.
Your Digital Marketing Success. Delivered.

4024405  12/12/2018

DEZVOLTA
20/35, Indra nagar, Mahalingapuram, Pollachi 642002 India
Partnership

Address for service in India/Attorney address:
ASHOK SESHAGIRI
2/496,1st Floor,Nakkerar Salai,Mogappair East,Chennai-600037
Used Since :04/12/2018

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Trade Marks Journal No: 1944 , 09/03/2020  Class 42

4026343   14/12/2018
MOTE & BOTS TECHNOLOGIES PRIVATE LIMITED
LEVEL 9, RAHEJA TOWERS, 26-27, MAHATMA GANDHI ROAD BANGALORE KA -560001
THE TRADEMARKS ACT,1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services;
Design and development of computer hardware and software

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1944, 09/03/2020 Class 42

4038551 27/12/2018
PRASHANTBHAI JAYESHBHAI UDANI
trading as ;PREMIUM SOFTWARE SOLUTIONS
VIDYA , 9, YOGI PARK, KALAWAD ROAD, RAJKOT-360005, GUJARAT, INDIA

Proposed to be Used
AHMEDABAD
Annual maintenance Contract AMC Software, Customer Relationship Management CRM Software and Website Development

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
Services restricted in the state of Gujarat only...
4042681   31/12/2018

KANHAIYA P. KAMLANI
H-703, PRAGATI NAGAR, NEAR OLD JAKATNAKA, PIPLOD, SURAT-395007
PROPRIETOR

Address for service in India/Attorney address:
SHAILESH I MEHTA
202, SHOPPERS PLAZA-4, 2nd FLOOR, OPP BSNL TELEPHONE EXCHANGE, ABOVE SBI BANK, C.G. ROAD, NAVRANGPURA-380009

Used Since : 15/01/2018

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
LabGenious

4051207  09/01/2019
OASIS I-TECH PVT. LTD.
SP-2, 22 GODAM INDUSTRIAL ESTATE, JAIPUR- RAJASTHAN
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Design and development of computer hardware and software
Trade Marks Journal No: 1944, 09/03/2020 Class 42

4057342 15/01/2019
NIRALI NISHANT MEHTA
#5, RAJKRUPA FLATS, MANUBHAI JODHANI ROAD, OPP JAIN NAGAR, PALDI AHMEDABAD-380007
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Pharmaceutical research services
4059498  17/01/2019
EUROP ASSISTANCE INDIA PVT. LTD.
Star Hub Building No. 2, 7th Floor, Near ITC Maratha Hotel, Sahar, Andheri (East), Mumbai 400 059
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since : 07/04/2018

MUMBAI
Electronic monitoring of personally identifying information to detect identity theft via the internet, Internet security consultancy.
Trade Marks Journal No: 1944, 09/03/2020 Class 42

4065903 24/01/2019
VIVIDEAS SOLUTIONS PRIVATE LIMITED
A-22, PARASHWANATH TOWER, NEAR SUBHASH CHOWK MEMNAGAR AHMEDABAD- GUJARAT 380052
Proposed to be Used
AHMEDABAD
SOFTWARE PRODUCT DEVELOPMENT AND RENDERING OF SOFTWARE SERVICES AND MOBILE APPLICATION.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
4066407  24/01/2019
SANDEEP JAGDISHCHANDRA DAVE
trading as ;PROJECT FORCE
11, Hiranya Complex, Nehru park, Vastrapur, Ahmedabad-380015
Service Provider
Proprietary firm
Used Since :10/02/1996

AHMEDABAD
ENGINEERING SERVICES IN THE FIELD OF ENERGY TECHNOLOGY, ENGINEERING CONSULTANCY, ENVIRONMENTAL CONSULTANCY SERVICE, TESTING, AUTHENTICATION AND QUALITY CONTROL.
4070161  29/01/2019
SHAILESH MANJIBHAI BARASARA
trading as; DECOR ART
OPP. VISHAL FURNITURE, SHOP NO. G 21, STAR PLAZA, 8-A NATIONAL HIGHWAY, MORBI - 363642 GUJARAT INDIA
Proposed to be Used
AHMEDABAD
GRAPHIC DESIGN SERVICES, CERAMIC TILES DESIGN, POSTER DESIGN, LOGO DESIGN, ILLUSTRATION DESIGN,
DRAWING AND PAINTING, CLOTH AND TEXTILE DESIGN, INTERIOR DESIGN DESIGNING OF PACKAGING AND
WRAPPING MATERIALS, DESIGN OF THE ADVERTISING CONTENT OF BROUCHURES, WEBSITE DESIGN SERVICES
INCLUDED IN CLASS – 42.
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
Services restricted in the state of Gujarat only..
Trade Marks Journal No: 1944,   09/03/2020   Class 42

INTUITOR TECHNOFANTASY PVT. LTD.
815, ROYAL TRADE CENTRE, OPP. STAR BAZAR, PAL- ADAJAN, SURAT, GUJARAT
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT, 2013

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Proposed to be Used
AHMEDABAD
COMPUTER SERVICES, NAMELY, CREATING COMPUTER NETWORK-BASED INDEXES OF INFORMATION, WEBSITES AND RESOURCES
Trade Marks Journal No: 1944, 09/03/2020 Class 42

Proposed to be Used

AHMEDABAD

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...

Services restricted in the state of Gujarat only...
4079970 07/02/2019
SANSKAR TECHNOLAB PRIVATE LIMITED
3rd FLOOR, V-ARCADE, NEAR RAJKOT NAGRIK BANK, M.G. ROAD, JUNAGADH 362001 GJ INDIA.
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
SAMPAT DHUDEV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat
Used Since: 22/08/2016
AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software; website development.
Dynamic
4082039   09/02/2019
DYNAMIC SOFTLINK PVT. LTD
402, EMPIRE ESTATE, UDHNA DARWAJA, RING ROAD, SURAT 395 002, GUJARAT, INDIA.

Body-incorporate

Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.

Used Since :20/07/1999

AHMEDABAD
COMPUTER SOFTWARE DESIGN
4101266  27/02/2019
QCID TECHNOLOGIES PRIVATE LIMITED
trading as ; QCID TECHNOLOGIES PRIVATE LIMITED
PLOT NO. 1303, 4TH FLOOR, KHANAMET, MADHAPUR, HYDERABAD - 500081, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
UMASHANKAR & R.SUBAMONIAM
NO./436, SARASWATHI NAGAR, 11nd MAIN ROAD (SOUTH), NEELANKARAI, CHENNAI - 600 115
Used Since : 01/01/2019

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4103724  01/03/2019

VISHESH MARWAH
FLAT NO. 225, EDEN APARTMENTS, OLD MADRAS ROAD, INDIRANAGAR, BANGALORE, KARNATAKA-560038
INFORMATION TECHNOLOGY SERVICES
PROPRIETOR

Proposed to be Used
CHENNAI

DESIGNING & DEVELOPMENT OF COMPUTER SOFTWARE, INFORMATION TECHNOLOGY CONSULTANCY SERVICES, MAINTENANCE OF WEBSITES, COMPUTER PROGRAMMING, INFORMATION TECHNOLOGY ENABLED SERVICES
WeDo
4107160  05/03/2019
P. BHARANI
No 236, Asiriyar Nagar, Tirupattur, Vellore district – 635601, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE. LAND SURVEYING
NOUS
4201390    08/06/2019
NOUS INFOSYSTEMS PVT. LTD.
NO.1, 1st MAIN, 1st BLOCK, KORAMANGALA, BANGALORE- 560034, KARNATAKA
Private Limited Company

Address for service in India/Attorney address:
PULASTYA LEGAL SERVICES LLP
Evoma Business Center #88, Borewell Road, Near Whitefield Post Office, Whitefield, Bengaluru, Karnataka 560066
Used Since :19/06/1996

CHENNAI
Business of developing and marketing design, development and maintenance of computer software, Application service provider (ASP), namely, hosting computer software applications of others, computer hardware and software design, computer software consultancy, computer software development in the field of mobile applications, consulting in the field of virtualization technologies for enterprises and businesses, testing of computer software, information technology consulting services, technical support services, namely, troubleshooting of computer software problems.
IITC

4228633  08/07/2019
INDIAN INSTITUTE OF TECHNOLOGY MADRAS
I.I.T. POST OFFICE, CHENNAI-600 036
Statutory Body Corporate
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI,
CHENNAI-600026.
Used Since :17/07/1996

CHENNAI
Research, development and consultancy services.
4295570  17/09/2019
AJINKYA PRAKASH GONJI
trading as :DESTBOOK
ROOM NO.306/C1-B, THIRD FLOOR, PRERNA COOPERATIVE SOCIETY, NEAR GANESH MANDIR, ZARIMARI MANDIR ROAD, SUKAPUR, PANVEL, MUMBAI- 410206 MAHARASHTRA INDIA
A INDIAN NATIONAL

Proposed to be Used
MUMBAI
WEBSITE DESIGN, WEBSITE DATABASE, WEBSITE HOSTING, SOFTWARE DEVELOPMENT, WEB SERVICES, PUBLIC WEBSITES.
LYDION
Priority claimed from 27/03/2019; Application No. : 88359747 ;United States of America
4305930  27/09/2019
BLOCKLAYER, LLC
10-598 774 Mays Blvd, Incline Village, NV 89451, United States of America
A Nevada limited liability company
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Proposed to be Used
DELHI
Software as a Service (SaaS) in the field of creation and management of data economies using blockchain tracking technology; consulting in the field of creation and management of data economies using blockchain tracking technology
4322233  16/10/2019

PROMOD GOGOI
C/O Prabin Gogoi Patiakuchi Garbhanga, Patorkuchi Road Navodaya Nagar Basistha Kamrup, Guwahati - 781029
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
KOLKATA

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND INDUSTRIAL RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
JIGUAR

4325512    19/10/2019

JIGISHA CHAUDHARY
5 SOVAR COURT EIDSON, NJ 08820, USA
ADULT, USA NATIONAL

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :08/02/2019

AHMEDABAD
DEVELOPMENT AND CREATION OF COMPUTER PROGRAMMES FOR DATA PROCESSING; INFORMATION TECHNOLOGY SERVICES FOR THE PHARMACEUTICAL AND HEALTHCARE INDUSTRIES
CUARTA DIMENSION TECHNOLOGY LLP
1-3604, Floor 36th,1, Imperial Tower South, B B Nakahe Marg, Tardeo, Mumbai City,Maharashtra,400034,India
Limited Liability Partnership

Address for service in India/Attorney address:

AISHWARYA NARGOLKAR
15, PUSHKAR, PATHARE MARG, DADAR ( W ), MUMBAI--400 028

Used Since :23/05/2019

MUMBAI

Broadly in relation to hosting of websites and webpages designing and development of computer software and computer programming; application service provider, namely, providing, hosting, managing, developing, and maintaining applications, software, web sites, and databases in the fields of wireless communication, mobile information access, and remote data management for wireless delivery of content to handheld computers, laptops and mobile electronic devices; Providing temporary use of online non-downloadable software and applications for instant messaging, voice over internet protocol (VOIP), video conferencing, and audio conferencing; computer services, namely, creating an online community for registered users to engage in social networking; Computer services, namely, creating virtual communities for users to participate in discussions, get feedback from their peers, and engage in social, business and community networking; Computer services, namely, hosting electronic facilities for others for interactive discussions via communication networks; Providing online non-downloadable software; Computer services, namely, hosting electronic facilities for others for organizing and conducting discussions via communication networks; Application service provider (ASP); Application service provider (ASP) services, namely, hosting computer software applications of others; Application service provider (ASP) featuring software to enable or facilitate the creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; Providing an online network service that enables users to transfer personal identity data with and among multiple online facilities; Providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, photographic images and audio visual information, on computer and communication networks; Providing temporary use of non-downloadable software applications for social networking, creating a virtual community, and transmission of audio, video, photographic images, text, graphics and data; Providing online facilities that gives users the ability to upload, modify and share audio, video, photographic images, text, graphics and data; Providing non-downloadable e-commerce software to allow users to perform electronic business transactions via a global computer network; Computer services, in particular, application service provider featuring application programming interface (API) software to allow users to perform electronic business transactions via a global computer network; Software as a service (SAAS) services featuring software for sending electronic message alerts, for transmitting orders and sending and receiving electronic messages, and to allow users to perform electronic business transactions via a global computer network.
LOCKN TECHNOLOGIES PRIVATE LIMITED
Vindhya C5, 3rd Floor, IIIT-H Campus, Survey No.25, Gachibowli, Hyderabad 500032

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza, M.G. road, Indore

Used Since: 12/10/2019

CHENNAI

Scientific and technological services and research and design relating thereto industrial analysis and industrial research services design and development of computer hardware and software.
4327112  21/10/2019
POWERUPCLOUD TECHNOLOGIES PRIVATE LIMITED
1084, 3rd Floor, 14th Main Road, 18th Cross Rd, Sector 3, HSR Layout, Bengaluru, Karnataka – 560102.

Company
Address for service in India/Attorney address:
S ESHWAR CONSULTANTS
HOUSE OF CORPORATE AND IPR LAWS 4, AISHWARYA, 12B/177, KUMARAN COLONY, 6TH STREET, VADAPALANI, CHENNAI-600026.
Used Since :26/06/2019

CHENNAI
Online non-downloadable software; Software and Platform as a Service and providing consultancy services in relation to information technology.

-  THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.4327228
ANIL(ARTIFICIAL NEURO INTELLIGENT LANGUAGE)

4327175   22/10/2019

ANIL KUMAR BAVISETTY

#5-105/62/B-1, Prashanth Nagar, Ameenpur, Patancheru, Medak-502 032, Telangana State, India

Single Firm

Address for service in India/Attorney address:

RABBANI MOHD MUBIN

#808/2, 8th Floor, Babukhan Estate, Basheerbagh, Hyderabad-500 001, Andhra Pradesh, India

Used Since :23/09/2018

CHENNAI

Consultancy in the field of Computer hardware; Computer programming; Computer software consultancy; Computer software design; Computer software & mobile applications development; Maintenance of Computer software; Computer system design; Computer systems analysis; Computer virus protection services; Hosting computer web sites; Creating & Maintaining web sites for others; Providing search engines for the internet; Research & development in the field of Computer Software, Multimedia & Web Applications; Multimedia services; Cloud computing services
4327989  22/10/2019

JOBY PULLATTU MATHEW
14C, NORTH BLOCK, HEERA WATERS, CHILAVANNOOR, KADAVANTHRA, KOCHI, KERALA, INDIA- 682020
Sole Proprietor

Address for service in India/Attorney address:
ANUP JOACHIM T, ADVOCATE
JOACHIM & JANSON, SRSRA-2, CC44/2476, SANTHIPURAM ROAD, COCHIN-682025, KERALA, INDIA

Proposed to be Used
CHENNAI
Architectural services for the design of buildings; Construction engineering services [construction design]; Interior design services; Interior decor design services; Civil engineering services; Design and construction planning services and consultancy relating thereto; Computer-aided design services relating to architecture; Consultancy in the field of architecture and construction drafting; Advisory services relating to the design of interior decor
4329012    23/10/2019
B. S. ARVIND PRAKASH SINGH
NO. 759, 100 FEET ROAD, INDIRANAGAR, BANGALORE - 560038
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
4329145 23/10/2019
RUPAM GUPTA
Varsha Park, Near Bhairvee Hotel, Baner Road, Baner, Haveli, Pune-411045
Proprietorship
Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :13/04/2018
Mumbai
Software development, Software design, Cloud computing services, Design and development of computing hardware and software
4329831  24/10/2019  
AMIT KUMAR CHOUHARY  
1901, Augustus Bldg, V.N. Purav Marg, Deonar, Mumbai - 400088  
Individual  
Address for service in India/Attorney address:  
NADAR VENNILA  
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046  
Used Since :28/01/2014  
MUMBAI  
Marine, aerial and land surveying, Software development services, Marine engineering
4333881  30/10/2019
AMRINDER SINGH
SHOP NO. 44, B.N. KHALSA SCHOOL COMPLEX, SIRHIND ROAD, PATIALA-147001 PUNJAB
Single Firm
Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; design and development of computer hardware and software.
4334582  31/10/2019
K S JEWELLERY & CO.
221, Adarsh Industrial Estate, Sahar Road, Chakala, Andheri (E), Mumbai, Maharashtra- 400099
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :02/12/1996

MUMBAI
Design services
Mark should be read as a whole.
4336463  02/11/2019
MAQYUIE SOLUTIONS PRIVATE LIMITED
QRNO 6LF/IIIS - 5/27, NEW HOUSING COLONY NEAR HARIOMNAGAR, ADITYAPUR JAMSHEDPUR, PASHCHIM, SINGHBHUM, JHARKHAND - 831013
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
KOLKATA
Software development, Computer software development, Computer software consultancy
Trade Marks Journal No: 1944, 09/03/2020     Class 42

4337033   04/11/2019
MR. JAIPAL
trading as ;AENVE
C/O INDER SINGH, BAIRAGI PATTI, VPO BIR BANGRAN, TEHSIL RAJOUND, DISTT. KAITHAL, HARYANA-136044, INDIA
SERVICE PROVIDER

Proposed to be Used

DELHI
DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE, SOFTWARE AND DATABASES, UPDATING OF COMPUTER SOFTWARE, INCLUDING COMPUTER GAME PROGRAMS AND COMPUTER PROGRAMS OF VIRTUAL REALITY, UPDATING OF COMPUTER SOFTWARE; INSTALLATION OF COMPUTER SOFTWARE, MAINTENANCE OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE, CONVERSION OF COMPUTER PROGRAMS AND DATA, OTHER THAN PHYSICAL CONVERSION, DUPLICATION OF COMPUTER PROGRAMS; COMPUTER SOFTWARE CONSULTANCY, WEB DESIGNING.
4337248 04/11/2019
LUMINOUS POWER TECHNOLOGIES PVT. LTD.
C-56, MAYAPURI INDUSTRIAL AREA, PHASE-II, MAYAPURI, NEW DELHI-110064.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF SOFTWARE FOR CONTROL, REGULATION AND MONITORING OF SOLAR ENERGY SYSTEMS INCLUDED IN CLASS 42.
JAYESH MEGNANI
trading as :60 DEGREE INTERIOR
B- 1104, ADITYA TOWER, CHANDAVARKAR ROAD, BORIVALI WEST - 400092, MAHARASHTRA, INDIA.
Used Since :06/06/2006
MUMBAI
INTERIOR DESIGN SERVICES
4338311  05/11/2019
AEGIS HEALTH SOLUTIONS PRIVATE LIMITED
8/A, ARAM NAGAR, PAST II, J. P. ROAD, OPP. GANESH MANDIR, VERSOVA, ANDHERI WEST, MUMBAI-400061,
MAHARASHTRA, INDIA
REGISTERED COMPANY

Address for service in India/Agents address:
MAKHIJA & ASSOCIATES.
OFFICE NO.1/1, 1ST FLOOR, A WING, SAI TIRTH TOWER, STATION ROAD,SIDDHARTH NAGAR,THANE (E)-400603

Proposed to be Used
MUMBAI
UPDATING OF WEBSITES, WEBSITES DESIGN, WEBSITE DEVELOPMENT; PROVIDING TEMPORARY USE OF ONLINE,
NON-DOWNLOADABLE COMPUTER SOFTWARE FOR USE AS A CRYPTOCURRENCY WALLET.
SAKSHI INFOTECH SOLUTIONS LLP
301, 3rd Floor, Spenta, 3rd Road, Near Samrat Hotel, Khar Station (West), Mumbai - 400052
Limited Liability Partnership

Address for service in India/Attorney address:
GAUTAM & CO. (TRADE MARKS ATTORNEYS)
103, Om CHSL, Opp. Saint Rock College, Eksar Road, Borivali (West), Mumbai-400 092, Maharashtra, India

Used Since :10/09/2018

MUMBAI
4342041    08/11/2019
IOT RESEARCH LABS PRIVATE LIMITED
3 RD FLOOR, T HUB CATALYST BUILDING, IIT CAMPUS, GACHIBOWLI, HYDERABAD - 500 032, TELANGANA, INDIA
AN INDIAN NATIONAL
Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Proposed to be Used
CHENNAI
COMPUTER SOFTWARE DEVELOPMENT, SOFTWARE DEVELOPMENT
4342304  08/11/2019
GETSTARTED CONSULTANCY SERVICES AND TRAINING LLP
Rhno - K - 8, Jalan Nagar, Tirupati Supreme Enclave, Aurangabad - 431001
Limited Liability Partnership (LLP)
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software
IOUX

4343995 11/11/2019

PETIT MOYEN KAPITAL PRIVATE LIMITED
401, Arunachal Building, 19 Barakhamba Road, New Delhi – 110001

Company

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used

DELHI

ELECTRONIC STORAGE OF FINANCIAL INFORMATION, ELECTRONIC STORAGE OF BUSINESS AND FINANCIAL INFORMATION, RENTAL OF COMPUTER SOFTWARE FOR FINANCIAL MANAGEMENT, ELECTRONIC STORAGE OF BUSINESS AND FINANCIAL INFORMATION, CERTIFICATION OF USERS TO THIRD PARTIES IN ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF COMPUTER PROGRAMS USED IN ELECTRONIC COMMERCE, PROVISION OF SEARCH ENGINES FOR ELECTRONIC COMMERCE, E-COMMERCE USERS VIA COMMUNICATION LINES DESIGN, CREATION OR MAINTENANCE OF ELECTRONIC COMPUTER PROGRAMS (SOFTWARE) FOR AUTHENTICATING USERS IN ELECTRONIC COMMERCE, ACCESS TO COMPUTER DATA BASES THAT CAN ACCESS INFORMATION RELATED TO ELECTRONIC COMMERCE, AND SEARCH AND OBTAIN INFORMATION RENTAL, PROVISION OF PROGRAMS FOR ELECTRONIC COMMERCE FOR ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF INTERNET WEBSITES FOR ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF PROGRAMS FOR ELECTRONIC COMPUTERS, ELECTRONIC COMPUTERS / AUTOMOBILES, ETC.
IOU%

4344003  11/11/2019

PETIT MOYEN KAPITAL PRIVATE LIMITED
401, Arunachal Building, 19 Barakhamba Road, New Delhi – 110001

Company

Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India

Proposed to be Used

DELHI

ELECTRONIC STORAGE OF FINANCIAL INFORMATION, ELECTRONIC STORAGE OF BUSINESS AND FINANCIAL INFORMATION, RENTAL OF COMPUTER SOFTWARE FOR FINANCIAL MANAGEMENT, ELECTRONIC STORAGE OF BUSINESS AND FINANCIAL INFORMATION, CERTIFICATION OF USERS TO THIRD PARTIES IN ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF COMPUTER PROGRAMS USED IN ELECTRONIC COMMERCE, PROVISION OF SEARCH ENGINES FOR ELECTRONIC COMMERCE, E-COMMERCE USERS VIA COMMUNICATION LINES DESIGN, CREATION OR MAINTENANCE OF ELECTRONIC COMPUTER PROGRAMS (SOFTWARE) FOR AUTHENTICATING USERS IN ELECTRONIC COMMERCE, ACCESS TO COMPUTER DATA BASES THAT CAN ACCESS INFORMATION RELATED TO ELECTRONIC COMMERCE, AND SEARCH AND OBTAIN INFORMATION RENTAL, PROVISION OF PROGRAMS FOR ELECTRONIC COMMERCE FOR ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF INTERNET WEBSITES FOR ELECTRONIC COMMERCE, DESIGN, CREATION OR MAINTENANCE OF PROGRAMS FOR ELECTRONIC COMPUTERS, ELECTRONIC COMPUTERS / AUTOMOBILES, ETC.
dMACQ DAVIS
4344823 12/11/2019
DMACQ SOFTWARE PRIVATE LIMITED
2nd Floor, 208, C Wing, Neelkanth Business Park, Nathani Road, Vidyavihar (West), Mumbai, Maharashtra 400086
Private Limited Company incorporated under the Companies Act, 1956
Address for service in India/Agents address:
RAKESH CHAURASIYA
HOUSE NO.1144, GALI NO.33, B-BLOCK, SANT NAGAR, BURARI, DELHI-110084.
Proposed to be Used
To be associated with:
2182839
MUMBAI
Research and development in automated testing software and mobile applications; research and development in automated testing software and mobile applications for automobile industry; computer software rental; computer software maintenance; computer software installation; developing and maintaining website; web based and cloud based services; engineering advisory and consultancy services; Software as a service (SaaS) and Platform as a service (PAAS) featuring computer software platforms; Industrial engineering design services; computer software and hardware advisory and consultancy services to manufacturing and service industry included in Class-42
SX VIDEO PLAYER

4345532  13/11/2019

MILANKUMAR MANSUKHBHAI SAVALIYA
trading as ;MILANKUMAR MANSUKHBHAI SAVALIYA

95, ASHOK VATIKA SOCIETY, PUNAGARM, NR SAMRAT SOCIETY DIS. SURAT 395010 GUJARAT INDIA

Used Since :01/06/2019

AHMEDABAD

PROVIDING OF SERVICES MOBILE APPLICATION AND SOFTWARE SERVICES INCLUDED IN CLASS – 42.
TELEGRAM

4348701  15/11/2019

TELEGRAM FZ-LLC
Business Central Towers, Tower A, Office 2301-2303 Dubai United Arab Emirates
A company registered under the laws of the Dubai Creative Clusters Authority in the United Arab Emirates with company registration no. 94349

Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Used Since : 14/08/2013

DELHI

Scientific and technological services and research and design relating thereto; design and development of computer hardware and software; technical support services, namely, troubleshooting of computer software problems; consulting in the field of computer software, and computer software design; data encryption services; encryption and authentication of information and data; providing temporary use of non-downloadable software applications for social networking, creating a virtual community and transmission of audio, video, photographic images, text, graphics and data; application service provider (ASP) featuring application programming interface (API) software including such software for the streaming, storage, and sharing of videos, photos, data and information; providing access to hosted operating systems and computer applications through the internet; hosting an online network that enables users to access and share content, text, data, images, graphics, audio and video; computer services, namely, providing search engines for searching, locating, compiling, indexing, correlating, navigating, organizing and obtaining content, text, data, images, graphics, audio, video, resources and web sites on a global computer network, and for purchasing products via a global computer network; providing temporary use of non-downloadable software for searching, locating, compiling, indexing, correlating, navigating, organizing and obtaining content, text, data, images, graphics, audio, video, resources and web sites on a global computer network; computer services, namely, enabling access to social networking services; hosting of third party content, photos, videos, text, data, images, web sites and other electronic works; providing search engines; hosting a web site that gives computer users the ability to transmit, cache, receive, download, stream, broadcast, display, format, transfer and share photos, videos, text, data, images and other electronic works; providing search platforms to allow users to request and receive photos, videos, text, data, images and other electronic works; providing search platforms to allow users to request and receive, content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; providing temporary use of non-downloadable computer software and online facilities to enable users to access and download computer software; providing temporary use of online non-downloadable computer software that generates customized recommendations of software applications based on user preferences; providing search engines for obtaining data on a global computer network.
C. KRISHNIAH CHETTY & CO 1869

4385134    21/12/2019
C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
To be associated with:
1973053, 1992862, 3629144, 3629151

CHENNAI
jewellery designing services
4385245  21/12/2019
TINAZ DHUNJISHA BILLIMORIA
DEEPANJALI B-17, SHAHAJI RAJE MARG, VILE PARLE (EAST), MUMBAI-400057
SINGLE FIRM

Address for service in India/Attorney address:
AGNIHOTRI & JHA ASSOCIATES
Agnihotri & Jha Associates® 1st Floor, Maxheal House, Near Aiyappa Temple, Off. Link Road, Bangur Nagar Goregaon - West,
Mumbai- 400104
Used Since :01/04/2007

MUMBAI
Providing quality assurance services, quality assurance consultancy, process monitoring for quality assurance,
development of computer software application solutions, database development services, programming of software for
market research purposes.
Chinki Minki
4396075  02/01/2020
HITESH BANSAL
216, NITI KHAND-3RD INDIRAPURAM, GHAZIABAD, UTTAR PRADESH- 201014.
INDIVIDUAL
Address for service in India/Attorney address:
THE MONETIC CO.
J-62, GOEL NIWAS, STREET NO. 4, LAXMI NAGAR, NEW DELHI-110092

Proposed to be Used
DELHI
Fashion design, Fashion design services, Design of fashion accessories, Providing technology information in the field of (indicate specific field, e.g., fashion, wearable technological products), Providing information about fashion design services.
4407651  14/01/2020
IMPACT MEDIA EXCHANGE LIMITED
VALUABLE TECHNO PARK, PLOT NO.53/1, ROAD NO.7, NR AKRUTI TRADE CENTRE, ANDHERI EAST, MUMBAI-400093
MAHARASHTRA INDIA
Used Since :31/03/2011
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH; AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE;
COMPUTER PROGRAMMING; COMPUTER CONSULTANCY SERVICES INSTALLATION, MAINTENANCE, REPAIR AND,
UPGRADING OF COMPUTER SOFTWARE; GRAPHIC SERVICES; DESIGN, DRAWING AND COMMISSIONED WRITING FOR
THE COMPILATION OF WEBSITES; CREATING AND MAINTAINING WEBSITES; HOSTING, DATA WHETHER IN
COMPRESSED OR UNCOMPRESSED FORM AND WHETHER DOWNLOADABLE OR NONDOWNLOADABLE; PROVISION
OF INFORMATION AND ADVISORY SERVICES RELATING TO ANY OF THE AFORESAID SERVICES.
GENIO'S BASKET

4413168    20/01/2020
AGROHA AGRO FOOD PRIVATE LIMITED.
KG-1/411, VIKAS PURI, MAIN PVR ROAD, NEW DELHI-110018.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELI

Computer programming and services that cannot be classified in other classes, namely, providing an online, interactive bulletin board for the posting, promotion, sale and resale of items via global computer network, and for the collection and dissemination of statistical, quantitative and qualitative information regarding the sale and resale of items via a global computer network; website hosting;
4414706    21/01/2020
DIGITALBUDDHA INFO SOLUTIONS LLP
trading as ;DIGITALBUDDHA INFO SOLUTIONS LLP
SECOND FLOOR, STAR ARCADE COMPLEX, TALAP, KANNUR, KERALA 670002 KERALA INDIA
LIMITED LIABILITY PARTNERSHIP
Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
4415938  22/01/2020
MUHAMMED FYROOS / MOHAMED ALI TAHSIN
MADARI MANZIL,PALLISSERI,ANCHACHAVADI PO,KALIKAVU,MALAPPURAM - 676525
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Design services relating to civil engineering, Architectural design, Design services
MAYANK DASHARATHLAL YAGNIK

9, ARTI SOCIETY, NR. HARIOM NAGAR, SUBHANPURA, VAODARA- 390 023, GUJARAT, INDIA

INDIVIDUAL

Address for service in India/Attorney address:

DHRUV ASSOCIATES

MRS. PARUL A DANDIWALA, ADVOCATE, B/24, VEDANT RESIDENCY, NEAR SUN RESIDENCY, WAGHODIA - DABHOI RING ROAD, VAODARA - 390 025, GUJARAT

Proposed to be Used

AHMEDABAD

COMPUTER SOFTWARE DEVELOPMENT, SOFTWARE DESIGN, UPDATING OF SOFTWARE, SOFTWARE CONSULTANCY SERVICES, SOFTWARE ENGINEERING SERVICES, COMPUTER SOFTWARE INTEGRATION SERVICES, LEASING OF COMPUTER SOFTWARE

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS WAREHOUSE JUNCTION
ROOKATHON

4417139  23/01/2020

DHARMENDRA KALITA

#206, 1ST A Main, NGEF East, Kasturinagar, Bangalore

Individual

Address for service in India/Attorney address:

RIJU MANI TALUKDAR

1 B, Humayupur, 1st Floor, Safdarjung Enclave, New Delhi - 110029

Proposed to be Used

CHENNAI

Scientific and technological services and research and design relating thereto; Design and development of computer hardware and software; Software engineering; Computer hardware development; Providing information relating to computer programming; Programming of software for Internet platforms; Design and development of computer software; Design and development of software products; Computer software design, development and programming services; Software Design Event; Software design event in which computer programmers and others participate in software development which includes graphic designers, interface designers, project managers, domain experts, and others collaborate intensively on software projects; Create functioning software or hardware.
4417141    23/01/2020
SACHIN TEKE
01,Qilla Height, Opp. NMMC, Behind NRI Police Station, Killa, Belapur, Navi Mumbai - 400614
Individual

Address for service in India/Attorney address:
BALAJI R. BARGE
M/s. VEDIC IP, E-212, 2nd Floor, Tower No.3, International Infotech park, Vashi, Navi Mumbai- 400703

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto, Quality control and authentication services and Design and development of computer hardware and software
AMITA

4418501  24/01/2020

M/S LASTING SOFTWARE PVT. LTD
PLOT NO. 39, INDUSTRIAL AREA, PHASE-1, PANCHKULA, HARYANA, PIN CODE-134113, INDIA
SERVICE PROVIDER

Address for service in India/Agents address:
VENUKA KUMARIA.
5673, DUPLEX MODERN HOUSING COMPLEX, MANIMAJRA, U.T. CHANDIGARH.

Used Since :31/10/2019

DELHI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO; INDUSTRIAL
ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION
SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
SIVAKARUNAN

PLOT NO 21, RAJAMANICKKAM SALAI, KAMATCHI NAGAR, MOULIVAKKAM, KUNDRATHUR ROAD, PORUR, CHENNAI, LANDMARK MADHANANDHAPURAM STOPPING

KOGO
CLASS 42 ENGINEERING WORK AND SERVICES

Proposed to be Used

CHENNAI
ENGINEERING
5MM DESIGN STUDIO
SHOP NO. 5, SATYAM IMPERIAL HEIGHTS, PLOT NO.11, SECTOR-11, GHANSOLI, NAVI MUMBAI-400701, MAHARASHTRA, INDIA
Partnership Firm

Address for service in India/Attorney address:
PARESH ACHAREKAR
E-201, Sai Paradise CHS Ltd, Plot No. 64, Sector-8A, Airoli, Navi Mumbai-400708.

Used Since: 06/03/2019

MUMBAI
Interior design services; Interior decor design services; Planning and design of kitchens included under class 42.
4420136    25/01/2020
YASH SANTOSH KHAIRKAR
Global Trade Center, 2nd Floor, Plot No.31(A), Ramkrishna Nagar, Near Deo Nagar, Khamla Road, Nagpur – 440 015
Single Firm

Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used

MUMBAI
Technological And Research Services; Design, Development, Installation, Updating, Management And Maintenance Of Downloadable And Non-Downloadable Software, Namely, Mobile Application And Web Platform, Providing Software As A Service (Saas); Updating And Maintaining Cloud-Based Computer Software Through On-Line Updates, Enhancements; Research And Evaluation; Providing On-Line, Non-Downloadable, Internet-Based Software Application For Price Comparison; Providing Temporary Use Of Non-Downloadable Computer Software For Use In Price Comparison All Included In Class 42.
OAKSPRO

4420274  25/01/2020

RAKESH KOMMULA

#3-69, Atmakur mandal, peddapur, warangal -506342

PARTNERSHIP FIRM

Proposed to be Used

CHENNAI

DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE, WEBSITE, ERP, AND CLOUD SERVICES
4420313   25/01/2020
DR. B.S. CHANDHOK
#669, PHASE 3B-1, SECTOR 60, MOHALI, S.A.S. NAGAR, PUNJAB
PARTNERSHIP

Address for service in India/Attorney address:
RAJKUMAR
#44, BALA JI PHASE 2, ZIRAKPUR, MOHALI, PUNJAB

Proposed to be Used
DELHI
RESEARCH IN THE FIELD OF MEDICINE AND HEALTHCARE
BIRDZAI

4420760  27/01/2020

OPTIKS INNOVATIONS PRIVATE LIMITED
A 502, Shreenath Darshan, Factory Lane, Borivali West, Mumbai 400092
Registered Private Limited Company

Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Used Since : 20/12/2019

MUMBAI

Platform as a service (PAAS) featuring computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Mobile Application to Record Interactions with Healthcare Professionals Including Physicians and Providing Representatives an Ability to View Media Content and Reports, Web and Mobile Portals For Patients to Find Information on Drugs and Connect with Pharma Companies, Web and Mobile Portals For Physicians to Find Information on Drugs and Connect with Pharma Companies, Mobile and Web Application to Providing Reporting and Analytics Capabilities Using Various Data Sources, computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Sales Operations and management software automation to log interactions with health care professionals including physicians, Customer Relationship Management application to manage Contacts, Accounts, Opportunities, Orders and other custom entities, Maintain operational customer master and integrate with other applications, Application to manage all phases of clinical trials including Site Management and Study Management, Application to provide patients with complete support during the course of therapy from the time of prescription including welcome call, Benefit Investigations, Trial Orders, Prior Authorization as included in Class 42
SWITTONS

4420762 27/01/2020

OPTIKS INNOVATIONS PRIVATE LIMITED
A 502, Shrenath Darshan, Factory Lane, Borivali West, Mumbai 400092
Registered Private Limited Company

Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.

Used Since: 20/12/2019

MUMBAI

Services Pertaining to Portable and handheld electronic devices for transmitting, storing, organizing, manipulating, recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks; personal digital assistant; services for magnetically encoded key fobs and tags; mounts, case, and specialty holsters for portable and handheld electronic devices, namely, portable computers, laptops, tablets, mobile telephones, personal digital assistants and smartphones; services for batteries and battery chargers for use as external power sources for handheld electronic devices; services related to rechargeable batteries integrated into a protective case or housing with an electrical connector for use with handheld electronic devices; services of charging stations for handheld electronic devices; computer software for transmitting, storing, manipulating, organizing recording, and reviewing text, images, audio, video and data via global computer networks, wireless networks, and electronic communications networks; computer software enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device; voice recognition software; speech to text conversion software; text to speech conversion software; computer software used to process voice commands, and create audio responses to voice commands; computer software enabling communication, including scheduling appointments, reminders, and events on an electronic calendar; portable computers; laptops; tablets computers; mobile telephones; personal digital assistants; smartphones; services of portable electronic devices for receiving, transmitting and reading text, images and sound through wireless internet access; services of remote controllers for recording devices; digital audio players; audio recorders; digital video players; services for portable apparatus for recording, transmission and reproduction of music; services of portable apparatus for recording, transmission and reproduction of video; apparatus for recording, transmission and reproduction of video; services of electronic controllers to monitor and control the functioning of other electronic devices excluding gaming apparatus; electronic controllers to impart sensory feedback, namely, sounds and vibrations that are perceptible to the user; services of remote controls for portable and handheld electronic devices and computers; downloadable computer and electronic publishing software; mounts, cases, and services of specialty holsters for magnetically encoded fobs and multifunctional electronic devices for transmitting, storing, displaying, and uploading information regarding potential purchases; services of protective covers for magnetically encoded fobs and multifunctional electronic devices for transmitting, storing, displaying, and uploading information regarding potential purchases; computer software for transmitting, storing, manipulating, organizing recording, and reviewing text, images, audio, video and data, including via global computer networks, wireless networks, and electronic communications networks; computer software enabling content, text, and other data to be downloaded to and accessed on a computer or other portable consumer electronic device, including multimedia devices; computer software used to process voice commands, and create audio responses to voice commands; computer software for dictation; computer software enabling communication for use in scheduling appointments, reminders, and events on an electronic calendar; portable electronic devices for receiving, transmitting and reading text, images and sound through wireless internet access; electronic controllers for transmitting, storing, displaying, and uploading information regarding potential purchases of consumer goods as included in class 42.
4420770    27/01/2020
OPTIKS INNOVATIONS PRIVATE LIMITED
A 502, Shreenath Darshan, Factory Lane, Borivali West, Mumbai 400092
Registered Private Limited Company
Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.
Used Since :20/12/2019

MUMBAI
Platform as a service (PAAS) featuring computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Mobile Application to Record Interactions with Healthcare Professionals Including Physicians and Providing Representatives an Ability to View Media Content and Reports, Web and Mobile Portals For Patients to Find Information on Drugs and Connect with Pharma Companies, Web and Mobile Portals For Physicians to Find Information on Drugs and Connect with Pharma Companies, Mobile and Web Application to Providing Reporting and Analytics Capabilities Using Various Data Sources, computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Sales Operations and management software automation to log interactions with health care professionals including physicians, Customer Relationship Management application to manage Contacts, Accounts, Opportunities, Orders and other custom entities, Maintain operational customer master and integrate with other applications, Application to manage all phases of clinical trials including Site Management and Study Management, Application to provide patients with complete support during the course of therapy from the time of prescription including welcome call, Benefit Investigations, Trial Orders, Prior Authorization as included in Class 42
4420779  27/01/2020
OPTIKS INNOVATIONS PRIVATE LIMITED
A 502, Shreenath Darshan, Factory Lane, Borivali West, Mumbai 400092
Registered Private Limited Company
Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.
Used Since :13/02/2017
MUMBAI
Platform as a service (PAAS) featuring computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Mobile Application to Record Interactions with Healthcare Professionals Including Physicians and Providing Representatives an Ability to View Media Content and Reports, Web and Mobile Portals For Patients to Find Information on Drugs and Connect with Pharma Companies, Web and Mobile Portals For Physicians to Find Information on Drugs and Connect with Pharma Companies, Mobile and Web Application to Providing Reporting and Analytics Capabilities Using Various Data Sources, computer software platforms for IT Solutions for pharmaceutical and biotech industries, namely, Sales Operations and management software automation to log interactions with health care professionals including physicians, Customer Relationship Management application to manage Contacts, Accounts, Opportunities, Orders and other custom entities, Maintain operational customer master and integrate with other applications, Application to provide patients with complete support during the course of therapy from the time of prescription including welcome call, Benefit Investigations, Trial Orders, Prior Authorization as included in Class 42
SEAGULL EXPERTS
4421082    27/01/2020
MANOJ SITARAM KALE
trading as ;SEAGULL EXPERTS
3/57, SARASWATI BUILDING, DR. S. S. RAO ROAD, NEAR INCOME TAX BUILDING, LALBAUG, MUMBAI MAHARASHTRA-400012
Used Since :18/10/2008
To be associated with:
1922764
MUMBAI
DESCRIPTION: COMPUTER, WEB PROGRAMMING AND LOGO DESIGNING BEING INCLUDED, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, WRITING OF COMPUTER PROGRAMS FOR BIOTECHNOLOGICAL APPLICATIONS, WRITING OF COMPUTER PROGRAMS FOR MEDICAL APPLICATIONS, TECHNICAL SUPPORT SERVICES RELATING TO COMPUTER SOFTWARE AND APPLICATIONS, TECHNICAL CONSULTANCY RELATING TO THE APPLICATION AND USE OF COMPUTER SOFTWARE, RENTAL OF APPLICATION SOFTWARE, PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE APPLICATIONS ACCESSIBLE VIA A WEB SITE, PROGRAMMING OF MULTIMEDIA APPLICATIONS. INSTALLATION AND CUSTOMISATION OF COMPUTER APPLICATIONS SOFTWARE, INFORMATION SERVICES RELATING TO THE APPLICATION OF COMPUTER SYSTEMS, SOFTWARE DEVELOPMENT, PROGRAMMING AND IMPLEMENTATION, HOSTING SERVICES, SOFTWARE AS A SERVICE, AND RENTAL OF SOFTWARE, IT CONSULTANCY, ADVISORY AND INFORMATION SERVICES, IT SECURITY, PROTECTION AND RESTORATION, SCIENCE AND TECHNOLOGY SERVICES, ENGINEERING SERVICES, ARCHITECTURAL AND URBAN PLANNING SERVICES, HOSTING OF INTERACTIVE APPLICATIONS, HOSTING OF COMPUTERIZED DATA, FILES, APPLICATIONS AND INFORMATION, HOSTING COMPUTER SOFTWARE APPLICATIONS FOR OTHERS, ENGINEERING SERVICES FOR APPLICATIONS ON LARGE AND MEDIUM-SIZED COMPUTER SYSTEMS, DEVELOPMENT OF APPLICATION SOFTWARE FOR DELIVERY OF MULTIMEDIA CONTENT, DEVELOPMENT AND DESIGN OF MOBILE APPLICATIONS, DESIGN AND DEVELOPMENT OF SOFTWARE IN THE FIELD OF MOBILE APPLICATIONS, CONSULTING IN THE FIELD OF CLOUD COMPUTING NETWORKS AND APPLICATIONS, APPLICATION SYSTEM TESTING CONSULTANCY, APPLICATION SERVICE PROVIDER (ASP) SERVICES, ADVISORY SERVICES RELATING TO PLANNING APPLICATIONS, ADVICE AND CONSULTANCY IN RELATION TO COMPUTER NETWORKING APPLICATIONS, SCIENTIFIC RESEARCH RELATING TO BIOLOGY, RESEARCH RELATING TO BIOTECHNOLOGY, RESEARCH (BIOTECHNOLOGY -), RESEARCH AND DEVELOPMENT IN THE PHARMACEUTICAL AND BIOTECHNOLOGY FIELDS, INFORMATION ON THE SUBJECT OF SCIENTIFIC RESEARCH IN THE FIELD OF BIOCHEMISTRY AND BIOTECHNOLOGY, CONSULTANCY RELATING TO BIOTECHNOLOGY, SCIENCE AND TECHNOLOGY SERVICES, BIOTECHNOLOGICAL RESEARCH, BIOLOGICAL RESEARCH SERVICES, BIOLOGICAL DEVELOPMENT SERVICES, SCIENTIFIC RESEARCH IN THE FIELD OF GENETICS AND GENETIC ENGINEERING, GENETIC TESTING OF LABORATORY ANIMALS FOR RESEARCH PURPOSES, GENETIC TESTING FOR SCIENTIFIC RESEARCH PURPOSES, GENETIC RESEARCH, GENETIC FINGERPRINTING, GENETIC ENGINEERING SERVICES, SCIENTIFIC AND TECHNOLOGICAL RESEARCH RELATING TO PATENT MAPPING, PROFESSIONAL CONSULTANCY RELATING TO INDUSTRIAL DESIGN
VIVIDMINDS TECHNOLOGIES PRIVATE LIMITED

4421116    27/01/2020

VIVIDMINDS TECHNOLOGIES PRIVATE LIMITED
H. No. 8-2-293/A/379 & 379/A, 1st Floor, Plot No. 379, Road No.10, Jubilee Hills, Hyderabad – 500033, Telangana, India.
A company incorporated in India under the Companies Act 1956

Address for service in India/Agents address:
VATSALA SINGH HASAN
Hasan and Singh,Flat No.04, Sree Nilayam Apartment, Plot No.12, Camelot Layout(Near Chirec Public School), Kondapur, Hyderabad-500084.

Used Since :01/10/2019

CHENNAI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software in the Information Technology Sector.
4421154    27/01/2020
VIBRANT HOMES
D-41, 4TH STREET, ANNA NAGAR EAST, CHENNAI- 600102
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LENIN,J
Lencorp Legal, Level-3, Saafan Square, No.109,Chameirs Road, Teynampet, Chennai - 600018
Used Since :01/03/2019

CHENNAI
Interior Design, home interior, Interior Design Services, Shop interior services, Commercial, Interior services,
Architectural design for interior decoration, Design services for building interiors creating lifestyle homes and
construction of homes and executing civil contracts.
CODEPLAY

4421314 27/01/2020
SEPIO PRODUCTS PRIVATE LIMITED
037, AKSHAY INDUSTRIAL ESTATE, NAVGHAR, VASAI EAST, PALGHAR – 401210
A Private Limited company Incorporated under the Indian Companies Act

Address for service in India/Attorney address:
JAYA A MANGHWANI
D-7, SHEEL APTS., 16TH ROAD, BANDRA -W, MUMBAI-400050

Proposed to be Used
MUMBAI

Software Design and Development; Cloud Storage; Computerized data storage; Online data storage; Computerized data storage services; Online data storage services; Electronic storage of data; Electronic data storage services; Computerised data storage services; Electronic storage services; Electronic data storage and data backup services; Design and development of data storage systems; On-line data storage services; Design and development of data storage systems; Temporary electronic storage of information and data; Electronic storage services for archiving electronic data; Electronic storage services for archiving databases, images and other electronic data; Development of systems for the storage of data; Computer services in connection with electronic data storage; Providing computer facilities for the electronic storage of digital data; Rental of decentralized cloud storage facility for containerized data centers of others; Design and development of systems for data input, output, processing, display and storage; Providing web servers and colocation servers to third party cloud computing and data storage facilities; Design, deployment and management of wireless computer networks for others; Design and development of wireless transmission apparatus, instruments and equipment; Design and development of data processing programmes, systems, apparatus, software; Design and development of software and hardware for producing, recording and processing digital and analogue signals; Design and development of systems for data input, output, processing, display and storage; Creation of control programs for electric operation control and drive modules; Design of computer peripheral devices; Calibration of electronic equipment; Calibration of electronic apparatus; Design and development of electronic data security systems; Computer project management in the field of electronic data processing; Services in the area of internet of things (IoT); IoT data processing and IoT data monitoring; Platform as a Service (PAAS) featuring computer software platforms used for the development of software to test, manage, monitor, connect, control, integrate and operate internet of things (IoT) electronic devices; Software as a service featuring software for dispatch equipment, wireless modems, barcode scanners, RFID tags and readers, temperature control sensors, humidity sensors, trailer door status sensors, trailer cargo sensors, and leasing of computer software used in the management of commercial fleets and warehouse inventory.
4421390  27/01/2020
GHANSHYAM NANJIBHAI VAGHASIYA TRADING AS ADVANCE CIRCUIT DEVELOPMENT CENTRE
405-Amora Arcade, Near Mauni International School, Utran, Surat - 394105
Proprietorship Firm
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/07/2016
AHMEDABAD
Product development consultation for inventors in the field of robotics, Information technology [IT] consultancy
AXOGEN

4421493  27/01/2020

AXOGEN CORPORATION
13631 Progress Boulevard, Suite 400, Alachua, Florida, United States 32615
A Delaware Corporation

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used

MUMBAI

Scientific research for medical and veterinary purposes in the area of regenerative medicine, wound repair, surgical repair, neurotizing breast reconstruction, and nerve repair and regeneration; scientific research for medical and veterinary purposes in the field of plastic, orthopedic, neurology, urology, and/or ENT surgery; providing medical, veterinary and scientific research information relating to medical and veterinary treatment in the nature of results of scientific research and clinical data in the areas of regenerative medicine, wound repair, surgical repair, neurotizing breast reconstruction, nerve repair and regeneration, and pharmaceutical and veterinary preparations and delivery therefor provided through a database that allows input and collection of data and information; clinical research in the areas of regenerative medicine, wound repair, surgical repair, neurotizing breast reconstruction, nerve repair and regeneration, and pharmaceutical and veterinary preparations and delivery systems therefor, regenerative medicine, wound repair, surgical repair, neurotizing breast reconstruction, nerve repair and regeneration, and tissue generation, processing and transplantation.
4421573  27/01/2020
NALA RAJENDER REDDY, PROPRIETOR OF M/S.MEDICLONE INTERNATIONAL LABS
HIG 131&132, SRIDWARAKAMAI BUILDING, 2nd FLOOR, NEAR FORUM SUJANA MALL, 6th PHASE, KPHB, HYDERABAD-500072, TELANGANA, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :15/05/2019
CHENNAI
MEDICAL DIAGNOSTIC SERVICES [TESTING AND ANALYSIS], MEDICAL AND SURGICAL DIAGNOSTIC SERVICES, MEDICAL TESTING FOR DIAGNOSTIC OR TREATMENT PURPOSES, GENETIC TESTING OF ANIMALS FOR DIAGNOSTIC OR TREATMENT PURPOSES, MEDICAL ANALYSIS SERVICES FOR DIAGNOSTIC AND TREATMENT PURPOSES PROVIDED BY MEDICAL LABORATORIES
4421747    27/01/2020
IMARAT
D-34, II Floor, Ajay Enclave, Tilak Nagar, Delhi -110018
Partnership firm
Address for service in India/Attorney address:
VIDHI JAIN
13, BASEMENT, ARHANT NAGAR, PUNJABI BAGH(W) NEW DELHI -110026,INDIA
Proposed to be Used
DELHI
INTERIOR DESIGNING, ARCHITECTURAL AND OTHER CONSULTANCY SERVICES RELATED THERETO
SANDHI SEMANTIC NETWORK OF KNOWLEDGE

4421797 27/01/2020

SEMANTIC WEB INDIA PVT LTD
1062, Prestige South Ridge Apartments, Banashankari 3rd Stage, Near Hosakerehalli Cross Junction, Bangalore - 560085
PRIVATE LIMITED

Address for service in India/Attorney address:
KARAN SETIYA
ENNOBLE IP, B-17, FIRST FLOOR, SECTOR 6, NOIDA-201301 (UP)

Proposed to be Used

CHENNAI

Scientific and Technological services and research and design relating thereto, software design, of software and hardware for others; using artificial intelligence and machine learning to provide data science software applications, products and services, industrial research and analysis; providing artificial intelligence computer programs on data networks, platforms for artificial intelligence software as a service(SaaS); designing, developing, deploying and maintaining private and cloud based applications, services and products using semantic web technologies, big data, artificial intelligence and allied services, cloud computing service for provision of software-defined infrastructure, software-defined infrastructure integration services, troubleshooting of problems relating to software-defined infrastructure, semantic web technologies, big data artificial intelligence and allied services.
4421800  27/01/2020

SAURAV KUMAR
H NO. 92 A/A, KALPNAPURI, ADITYAPUR INDUSTRIAL AREA
Individual

Address for service in India/Attorney address:
RAGINI AGRAWAL
1964/2, South End D Cross Road, 9th Block, Jayanagar, Bangalore - 560069

Proposed to be Used
KOLKATA
Scientific and Technological Services
4422123  28/01/2020
M VIRENDER SOLE PROPRIETOR OF TECHTOTAL SOFT SYSTEMS
8-2-173, PRATAP NAGAR,PUNJAGUTTA,HYDERABAD,ANDHRA PRADESH-500082
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :06/05/2006

CHENNAI
PROVIDING OF TECHNICAL WRITING TRAINING, INSTRUCTIONAL DESIGNING TRAINING, SOFTWARE DOCUMENTATION SERVICES, AND E-LEARNING SERVICES
BITS AND BYTE IT CONSULTING PRIVATE LIMITED
Regus Dev Corpora, 15th Floor, Pok, Eastern Express Highway, Thane, Maharashtra - 400601
Private Limited
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037
Used Since :02/05/2016
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
GoldenCircle

4422464    28/01/2020

SAHIL SHARMA
#3, Manandi Plaza, 3rd Floor, St Marks Rd, Shanthala Nagar, Ashok Nagar Bengaluru Karnataka - 560001

Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
HIKE LAND

4422593    28/01/2020
HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
4411325

DELHI
Providing non-downloadable software for instant messaging; providing non-downloadable software for use with mobile devices; providing non-downloadable software to enable the collection, editing, organizing, modifying, uploading, downloading, accessing, storing, posting, displaying, tagging, streaming, linking, sharing, transmitting or otherwise enabling access to information, text, data, images, audio, audio-visual and video content over the internet and other communication networks; providing non-downloadable software which allows users to create virtual images and graphical depictions of people, places and things; providing non-downloadable software for use in facilitating voice over internet protocol (VoIP) calls, phone calls, video calls, text messages; non-downloadable software for managing, creating and interacting with an online community; providing non-downloadable software for annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via internet and communication networks; non-downloadable software for creating, managing and accessing groups within virtual communities; providing temporary use of non-downloadable computer software for creating multi-media content and graphical depictions of people, places and things that can be posted, shared and transmitted via multi-media messaging (MMS), text messaging (SMS), email, online chatrooms, global computer networks, and other telecommunications networks;
4422650   28/01/2020
DHRUV HEMANG KHATRI
H/406, Sardar Patel Nagar, Chenpur, Ahmedabad – 382470, Gujarat, INDIA
Trading as TECHERIS
Address for service in India/Attorney address:
INFINVENT IP
BHAVIK B. PATEL, A/9, AMRUTA SOCIETY, NIZAMPURA, VADODARA - 390 002 - GUJARAT

Proposed to be Used
AHMEDABAD
4422670  28/01/2020
CELL PHOTONICS
NO: 4, 1ST FLOOR, CHIKKABETTAHALLI, VIDYARANYAPURA (P.O), BANGALORE - 560097
Partnership Firm
Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
HAAVEE

4422692 28/01/2020
HAAVEE ECOM PRIVATE LIMITED
148/132, Hewet Road Prayagraj, Allahabad-211003 UP
Company Incorporated under Provision of Companies Act, 2013

Address for service in India/Agents address:
RATTAN LAL
98/12, JAWAHAR NAGAR, LUDHIANA-141 002 (PUNJAB)

Proposed to be Used
DELHI

Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software as included in Class 42.
4422728  28/01/2020
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D.N. Road, Fort, Mumbai- 400 001.
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Used Since :15/07/2019
To be associated with:
3609071, 3609074
MUMBAI
Scientific and technological services and research and design services relating thereto; Industrial analysis and industrial research services; Design and development of computer hardware and software.
SOFTWAREEMENT

4422759  28/01/2020

RAJOO JHA
S/O: SURYA KANT JHA, HOUSE NUMBER- 692/101, GROUND FLOOR, NEAR GD GOINKA SCHOOL, SHAKTI KHAND - 3, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH - 201014

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

DELHI
Design of computer software; Development of computer software; Computer programming; Creating, designing and maintaining websites; Hosting websites; Updating of computer software; Recovery of computer data; Maintenance of computer software; Computer system analysis; Consultancy services in the field of design, selection, implementation and use of computer hardware and software systems; Computer project management in the field of electronic data processing; Information technology consultancy; Consultancy in the field of cloud computing networks and applications; Consultancy and information services relating to information technology architecture and infrastructure
RESUMEMENT

4422761 28/01/2020
RAJOO JHA
S/O: SURYA KANT JHA, HOUSE NUMBER- 692/101, GROUND FLOOR, NEAR GD GOINKA SCHOOL, SHAKTI KHAND - 3, INDIRAPURAM, GHAZIABAD, UTTAR PRADESH - 201014
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Software development; Customizing computer software; Software installation and maintenance; Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
AssureSense

4422894    28/01/2020
ASSUREKIT TECHNOLOGY AND SERVICES PRIVATE LIMITED
Assurekit Technology And Services Private Limited, Fl C 1402, Pl 14/15, Sec 29c Yashodeep Heights, Ghansoli, Thane, Thane,
Maharashtra, 400701
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used

MUMBAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION
SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
AssureHub

4422895    28/01/2020
ASSUREKIT TECHNOLOGY AND SERVICES PRIVATE LIMITED
Assurekit Technology And Services Private Limited, Fl C 1402, Pl 14/15, Sec 29c Yashodeep Heights, Ghansoli, Thane, Thane,
Maharashtra, 400701
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL
ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION
SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4423015    28/01/2020
SYED ASIF IQBAL
F-8/26 Street No.6/4 Zakir Nagar Okhla Delhi
Active Startup
Address for service in India/Attorney address:
SYED ASIF IQBAL
F8/26, Zakir Nagar, Okhla, New Delhi-110025
Used Since :17/02/2019
DELHI
Providing a website & APP featuring temporary use of non-downloadable/ Downloadable software for electronic financial platform that accommodates multiple types of payment and transactions; Computer services, namely, acting as an application service provider in the field of information management to host computer application software for the purpose payment processing; Providing an interactive web site & Application that allows electronic invoicing and payment processing; Providing a secure electronic online system featuring technology which allows electronic invoicing and payment processing; Providing computer software services for facilitating commercial/ philanthropist transactions through electronic means via wireless networks, global computer networks and mobile telecommunication devices; It covers computer Mobile software for community use and dissemination of information and improving daily life by promoting technological access of market.
GIFTO RETAIL TECHNOLOGIES PRIVATE LIMITED
No. 136, 3rd Cross, 3rd Main Rd, JP Nagar 4th Phase, Dollars Colony, Bengaluru, Karnataka - 560078
An Indian Company and a Start up registered under the DIPP Scheme.

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used
CHENNAI

scientific and technological services, research and design relating thereto; design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform; computer software development in the field of mobile applications; electronic storage services for archiving databases, images and other electronic data; hosting of platforms on the internet; Platform As A Service (PAAS); Software As A Service [SAAS]; Application Service Provider (ASP); hosting of e-commerce platforms on the internet; maintenance of software used in the field of e-commerce; programming of software for ecommerce platforms; Information Technology (IT) engineering, consultancy, support services.
GREYTHR

4423219  28/01/2020
GREYTIP SOFTWARE PRIVATE LIMITED
Grape Garden #29 & 30, 17th H Main Rd, 6th Block, Koramangala, Bengaluru - 560095, Karnataka
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
SUDHAVASUDEVA RAO ATHRE
IKNOWVENTIA JUDICIUM #495, 11th Cross, 8th Main, 2nd Phase J.P. Nagar, Bangalore 560078
Used Since :05/07/2013
To be associated with:
2802674

CHENNAI
Software design and development; Software engineering; Software research; Software authoring; Customizing computer software; Software design services; Software engineering services; Software consultancy services; Software repair; Software installation and maintenance; Computer software upgrading services; Computer software support services; Testing of computer software; Design and development of computer software for cloud computing; Consultancy in the field of cloud computing networks and applications; Providing web servers and co-location servers to third party cloud computing and data storage facilities; Cloud computing consultancy; Cloud computing services; Cloud computing; Design, development, maintenance and updating of data processing software; Research, design and development of software for data management; Design and development of computer software for reading, transmitting and organising data
4423277    29/01/2020
JKMT INNOVATIONS LLP
c/o Student at GTU affiliated college, 2, Raghuvir Park, Rangani Hospital, Nr. Ashram Road, Pedak Road, Rajkot, Gujarat, MSME

Address for service in India/Attorney address:
DEEPA LI PAUN
Ahmedabad

Proposed to be Used
AHMEDABAD

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
ECX FABRIC

4423374  29/01/2020
Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
EQUINIX CLOUD EXCHANGE

4423376  29/01/2020
Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
To be associated with:
2628456

CHENNAI
Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
EQUINIX CLOUD EXCHANGE FABRIC

4423378    29/01/2020
Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
To be associated with:
2628456

CHENNAI
Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
EQUINIX DIRECT ACCESS

4423380   29/01/2020
Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
To be associated with:
2628456

CHENNAI
Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
EQUINIX INTERNET EXCHANGE

4423382  29/01/2020
Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used
To be associated with:
2628456

CHENNAI
Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
SMART HANDS

4423419    29/01/2020

Equinix, Inc.
One Lagoon Drive, 4th Floor, Redwood City, California 94065, the United States of America
A corporation existing under the laws of the state of Delaware, the United States of America

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Proposed to be Used

CHENNAI

Computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses; computer co-location services, namely, providing facilities for the location of computer servers with the equipment of others; as well as computer data center and co-location services, namely, providing facilities for the location of computer servers with the equipment of others; computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, load balancing servers, redundancy servers, media servers and database servers of variable capacity to third party computing and data storage facilities; rental of space in a computer data center and co-location facility for containerized data centers of others; computer services, namely, remote management of computer applications for others; computer project management services; consultation for the aforementioned services, namely, consulting in the field of information technology, consulting in the field of telecommunications technology, consulting in the field of virtualization technologies for enterprises and businesses.
DAWN OF HONOR
4423480    29/01/2020
YASH DODIA
1701-2, EVEREST HEIGHTS CHSL, LAKE HOMES, CHANDIVALI FARM ROAD, CHANDIVALI, MUMBAI 00076,
MAHARASHTRA, INDIA
SERVICE PROVIDERS
Address for service in India/Attorney address:
SHRIKANT TANNA
B- 72, 62 PEREIRA NAGAR NO 7, KHOPAT,, THANE (W) 400601
Proposed to be Used
MUMBAI
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND COMPUTER HARDWARE; SOFTWARE-AS-A-SERVICE;
DEVELOPMENT SERVICES RELATING TO COMPUTER SOFTWARE APPLICATION SOLUTIONS; PROVIDING TEMPORARY
USE OF ONLINE NON-DOWNLOADABLE SOFTWARE FOR PROVIDING GAMES
Modez
4423511  29/01/2020
AMOGH ARVIND SULE
1302, 1A, Phase VI, Siddhachal Housing Society, Pokhran Road 2, Thane 400610, Maharashtra, India
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
MUMBAI
Architectural services, architectural consultancy, interior design
4423512    29/01/2020
AMOGH ARVIND SULE
1302, 1A, Phase VI, Siddhachal Housing Society, Pokhran Road 2, Thane 400610, Maharashtra, India
Individual
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Proposed to be Used
MUMBAI
Architectural services, architectural consultancy, interior design
Trade Marks Journal No: 1944, 09/03/2020  Class 42

4423565  29/01/2020
VARUN GALAR
WA-197, Scheme no.94, Indore (M.P)-452010
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
ATEMPO

4423566  29/01/2020
ITS TECHNOLOGY SOLUTION PVT LTD
207, TECHNOLOGY APARTMENTS 24 I.P. EXTENSION, PATPAR GANJ NEW DELHI 110092
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
VIVEK GUPTA
B-29B, STREET NO.3, KANTI NAGAR EXTN., DELHI-110051

Proposed to be Used
To be associated with:
4335360

DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software included in this class only.
FASTA LAB

4423585  29/01/2020

DHAVALKUMAR RAMESHBHAI PRAJAPATI AN INDIAN NATIONAL SOLE PROPRIETOR OF FASTA LAB
SECOND FLOOR, SHOP NO.15-23, SHASWAT PLAZA, OPP. GEB HEAD OFFICE, UNJHA, DIST - MEHSANA. GUJARAT - INDIA.

NEW

Address for service in India/Attorney address:
T.C.PATEL & CO.,
229, GOLDEN PLAZA, OPP. ARYA SAMAJ MANDIR, OUT SIDE RAIPUR GATE, KANKARIA, AHMEDABAD - 380 022

Proposed to be Used

AHMEDABAD

SERVICES RELATED TO LABORATORY ANALYSIS, LABORATORY SERVICES, LABORATORY RESEARCH, LABORATORY TESTING INCLUDED IN CLASS - 42
4423668  29/01/2020
M/S VARA CONTRACT FURNISHINGS
UNIT NO.9, GROUND FLOOR, PLAMA CENTER, BEJAI KAPIKAD ROAD, MANGALORE 575004
PARTNERSHIP FIRM

Address for service in India/Attorney address:
BLUE INKK
GOEL NIWAS, J-62, STREET NO. 4, LAXMI NAGAR, DELHI - 110092
Used Since :15/04/2018

CHENNAI
ARCHITECTURE, ARCHITECTURE SERVICES, ARCHITECTURE DESIGN SERVICES, ARCHITECTURE CONSULTANCY
SERVICES, ENGINEERING SERVICES RELATING TO ARCHITECTURE, INTERIOR DECOR DESIGN, INTERIOR
DECORATION, SHOP INTERIOR DESIGN, ARCHITECTURAL DESIGN FOR INTERIOR DECORATION, INTERIOR
DECORATION CONSULTATION, INTERIOR DECORATION FABRICS, DESIGN OF INTERIOR DECORATION, SCIENTIFIC
AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND
RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, COMMERCIAL
INTERIOR DESIGN, DESIGN SERVICES RELATING TO INTERIOR DECORATING FOR OFFICES, PROFESSIONAL
CONSULTANCY RELATING TO THE DESIGN OF INTERIOR ACCOMMODATION.
ONE STATION MILLION STORIES PRIVATE LIMITED
SECOND FLOOR, PROP. NO. 55, LANE-2, WESTEND MARG, SAIDULAJAIB, NEW DELHI-110030
SERVICE PROVIDER
Used Since :16/12/2019
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO AND DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
4423778    29/01/2020
PANKAJ ONKAR PRASAD MISHRA PROP. OF OPM ENTERPRISES
E-105, BHOOMI CLASSIC, LINK RD, MALAD WEST, MUMBAI CITY, MAHARASHTRA-400064
INDIVIDUAL
Address for service in India/Attorney address:
BANDHUJI TRADE MARK CO.
B-3, GROUND FLOOR, NEELKANTH APTT-II, SANT NAGAR, BURARI, DELHI 110084
Used Since : 09/10/2007
MUMBAI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software included in class-42
Trade Marks Journal No: 1944 , 09/03/2020       Class 42

4423854   29/01/2020
NEOPONICS PROJECTS INDIA PVT LTD
NO.7/1, MURUGAN NAGAR, KAVUNDAMPALAYAM, COIMBATORE-641030, TAMILNADU, INDIA.
tm-01

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since : 23/01/2019

CHENNAI
CONSULTANCY IN THE FIELD OF AGRICULTURAL CHEMISTRY, RESEARCH OF AGRICULTURE, TESTING ON AGRICULTURE AND INSPECTION OF AGRICULTURE. INDUSTRIAL ANALYSIS AND RESEARCH SERVICES;
TECHCIL

4423928   29/01/2020

R SUDHIR
HEERA CENTRAL FLAT NO 12 D, PATTOM JUNCTION THIRUVANANTHAPURAM
PROPRIETORSHIP

Proposed to be Used

CHENNAI
ENGINEERING CONSULTANCY
4424021  29/01/2020
KARAN BIRADAR
D No.8-2-684, Flat No.105, BanjaraPrashanth, Banjara Hills Road No.12, Minister Quarters, Hyderabad, Telangana – 500034
Individual

Address for service in India/Attorney address:
NARESH KUMAR PUTREVU
Flat No. 303, Anandha Plaza, Behind Spearmint Sandhya Hotel, Lakdikapool-04, Hyderabad, A.P.

Proposed to be Used
CHENNAI
Interior design, Architecture, Design Consultancy.
4424032 29/01/2020
KUNAL NATHU GHARATE PROPRIETOR OF GROSSIFY SERVICES
PLOT NO 196/194, BEHIND MAHARUNDRA PATHSANTHA, MALI COLONY, SHRAMIKNAGAR SATPUR NASHIK,
MAHARASHTRA - 422012
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Development and creation of computer programmes for data processing; Installation of computer programs; Maintenance of software; Maintenance of computer programmes; Website maintenance; Software development; Design of software; Computer software updating; Developing computer software; Online data storage services; Hosting online web facilities for others for sharing online content; Language Class Term en 42: Software as a service [SaaS]; Advisory services in the field of product development and quality improvement of software; Designing websites for advertising purposes; Hosting electronic memory space on the Internet for advertising goods and services; Hosting an on-line web site for creating and hosting micro web sites for businesses; Hosting e-commerce platforms on the Internet; Programming of software for e-commerce platforms; Maintenance of software used in the field of e-commerce; Consultancy services relating to software used in the field of e-commerce; Consultancy relating to the creation and design of web sites for e-commerce; Maintenance and consultancy services relating to software used in the field of e-commerce
4424390  29/01/2020
KALPESH JAIN
Hira Holovision, No. 19, Arihant Towers, 2nd Cross, Nehru Road, New Guddadahalli, Mysore Road, Bangalore-560 026, Karnataka, India
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Authentication services (control) of data transmitted via telecommunications, Authentication services (control) of messages transmitted via telecommunications, Testing, authentication and quality control, User authentication services using technology for e-commerce transactions
4424391    29/01/2020
FAB EDGE FACADE SYSTEMS PRIVATE LIMITED
NO.63, GROUND FLOOR, 1ST MAIN ROAD, GIRINAGAR, BSK 3RD STAGE, MUNESWARA BLOCK, BANGALORE - 560085, INDIA
Body Incorporate

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Architectural consultancy services, Architectural and engineering services, Consultancy in the field of architectural design, Architectural and urban planning services
4424524  29/01/2020
UNIQUE CHAINS PRIVATE LIMITED
Bullion House, 2nd Floor, 115 Tambakatta Lane, Mumbadevi Road, Near Hotel Sharada,Mumbai - 400003
A company registered under the Companies Act, 1956
Address for service in India/Attorney address:
SHILPA DAMANIA
B/4-2, Bansi Ratna, Mahesh Nagar, S. V.Road, Goregaon west, Mumbai - 400062
Used Since :05/08/2009

MUMBAI
Authenticating jewelry; Design of jewellery; Designing of jewellery; Jewellery design services; Jewelry design;Industrial design; Graphic arts design; Mechanical research; Providing information relating to computer technology and programming via a web site;
4424714    30/01/2020
YAYSKOOL PRIVATE LIMITED
H NO. C - 2099/1, INDIRA NAGAR, LUCKNOW, UTTAR PRADESH - 226016
SERVICE PROVIDER
Address for service in India/Attorney address:
PRIYAM GUPTA
GLOCAL PROFESSIONALS, 2ND FLOOR, SHRI BALAJI PROPERTIES, OPP METRO PILLAR 769, MIE PART- A,
BAHADURGARH , HARYANA-124507

Proposed to be Used
DELHI
PROGRAMMING OF EDUCATIONAL SOFTWARE; RENTAL OF COMPUTER SOFTWARE FOR DEVELOPING ONLINE
EDUCATIONAL MATERIALS; PROVIDING TEMPORARY USE OF NON-DOWNLOADABLE SOFTWARE FOR DEVELOPING
ONLINE EDUCATIONAL MATERIALS; HOSTING E-COMMERCE PLATFORMS ON THE INTERNET; CONSTRUCTING AN
INTERNET PLATFORM FOR ELECTRONIC COMMERCE; PROGRAMMING OF SOFTWARE FOR E-COMMERCE
PLATFORMS; HOSTING OF E-COMMERCE PLATFORMS ON THE INTERNET; MAINTENANCE OF SOFTWARE USED IN
THE FIELD OF E-COMMERCE; CONSULTANCY SERVICES RELATING TO SOFTWARE USED IN THE FIELD OF E-
COMMERCE; CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEBSITES FOR E-COMMERCE;
CONSULTANCY RELATING TO THE CREATION AND DESIGN OF WEB SITES FOR E-COMMERCE; MAINTENANCE AND
CONSULTANCY SERVICES RELATING TO SOFTWARE USED IN THE FIELD OF E-COMMERCE; SOFTWARE
CONSULTANCY; SOFTWARE DEVELOPMENT; SOFTWARE ENGINEERING; SOFTWARE CREATION AS INCLUDED IN
CLASS 42.
4425486    30/01/2020
MOHAMED IBRAHIM ANAKKARAN PROPRIETOR OF ASRY ENGINEERING
MUNA VILLA,PEICHI,PILATHARA,P O NAREEKAMVALLI,KADANNAPPALLI,KANNUR,KERALA - 670501
THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Engineering design services,Design of machines, apparatus and instruments
Bursto Multimedia Private Limited
D - 104, Parasmani Bldg, Premium Park, Agashi Road, RI - 8179, Bolinj, Virar, Thane - 401303, Maharashtra

Address for service in India/Attorney address:
Nadar Venilia
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Mumbai
Graphic design services, Software development, Design services, Design and development of multimedia products, Animation design services, Product design, Design of computer graphics, Design and development of software in the field of mobile applications.
4426099  30/01/2020
APPRIFFY - DIGITAL IT HUB PRIVATE LIMITED
No-27/14 2nd Floor, 1st Cross Tata Silk Form Bangalore-560070
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala,Bangalore-560034.

Proposed to be Used
CHENNAI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, RESEARCH AND REPORTS INCLUDED IN CLASS 42
NAYAN TECH
4426106  30/01/2020
JAYANT RATTI
L-3 GROUND FLOOR SOUTH EXTENSION-II NEW DELHI-110049
SERVICE PROVIDER
Proprietor
Used Since :25/12/2017
To be associated with:
3696356, 4005704
DELHI
cloud computing; computer programming; computer software design; computer system analysis; computer software consultancy; computer technology consultancy; creating and maintaining web sites for others; consultancy in the design and development of computer hardware; duplication of computer programs; electronic data storage; engineering; geological surveys; geological prospecting; geological research; hosting computer sites [web sites]; information technology [IT] consultancy; providing information on computer technology and programming via a web site; installation of computer software; maintenance of computer software; monitoring of computer systems by remote access; off-site data backup; recovery of computer data; research and development of new products for others; research in the field of environmental protection; hosting computer sites [web sites]; scientific laboratory services; scientific research; providing search engines for the internet; server hosting; software as a service [SaaS]; technical research; technical project studies; technological consultancy; telecommunications technology consultancy; updating of computer software; urban planning; vehicle roadworthiness testing; rental of web servers; web site design consultancy
Trade Marks Journal No: 1944, 09/03/2020 Class 42

NUCOMMERZ VENTURES PRIVATE LIMITED
A-1101, Express Zone Tower A, Near Western Express Highway, Opp. Oberoi Mall, Goregaon (East), Mumbai – 400 063, India
A company existing under the laws of India

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Design and development of software and electronic databases; creating, maintaining, and updating computer software; electronic data storage; hosting of websites; creating and maintaining websites; software as a service.

Trade Marks Journal No: 1944, 09/03/2020 Class 42

NUCOMMERZ VENTURES PRIVATE LIMITED
A-1101, Express Zone Tower A, Near Western Express Highway, Opp. Oberoi Mall, Goregaon (East), Mumbai – 400 063, India
A company existing under the laws of India

Address for service in India/Attorney address:
AZB & PARTNERS
AZB HOUSE, PENINSULA CORPORATE PARK, GANPATRAO KADAM MARG, LOWER PAREL (WEST), MUMBAI 400013.

Proposed to be Used
MUMBAI
Design and development of software and electronic databases; creating, maintaining, and updating computer software; electronic data storage; hosting of websites; creating and maintaining websites; software as a service.
SEPTALYST LIFESCIENCES

4426395  31/01/2020
SEPTALYST LIFESCIENCES PVT. LTD
208, ARCADIA COMPLEX, HIRANANDANI ESTATE, GHODBUNDER ROAD, THANE-WEST, THANE-400607,
MAHARASHTRA, INDIA
Its a Body Incorporate

Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.

Proposed to be Used

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software, Bacteriological research, Biological research, Chemical
analysis, Chemical research, Chemistry services, Cosmetic research, Research (Biological),
Trade Marks Journal No: 1944, 09/03/2020 Class 42

4426421  31/01/2020
SUNIL BHANLAGE TRADING AS M/S LAVISH INTERIORS AND TOTAL HOME SOLUTIONS
Plot No. B - 210, J, MJ Nagar Rd. Choodasandra, Bengaluru, Karnataka 560099
Sole Proprietorship

Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078

Proposed to be Used
CHENNAI
Interior design services, Interior decor design services included in class 42.
4426644    31/01/2020
SUPR INFOTECH SOLUTIONS PRIVATE LIMITED
B1-006, LOWER GROUND FLOOR, BOOMERANG CHANDIVALI FARM ROAD, POWAI, MUMBAI, MAHARASHTRA- 400072 INDIA.
An Indian Company incorporated under Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :19/01/2020

MUMBAI
Software as a Service (“SAAS”) including but not limited to design, development, updating and management of downloadable and non-downloadable software, namely, mobile application and web platform; providing SAAS, namely, mobile application & web platform for delivery of goods to customers upon orders therefrom via the said web platform or the mobile and technical support services; design, development and hosting a website allowing users to search, browse, and purchase goods of others; providing temporary use of downloadable software for browsing, comparing, and purchasing consumer goods of others; providing temporary use of downloadable software for ordering delivery services; providing a website and application featuring technology that allows users to search, access and browse food items;
4426859  31/01/2020
SHIRISH SHAMRAO CHAVAN
27-28, Sunetra Colony, Near R R College, Jath, District - Sangli - 416404, Maharashtra
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :31/10/2018

MUMBAI
Software design, Software development, Website development, IT programming services.
Skyach
4426903   31/01/2020
SKYACH SOFTWARE SOLUTIONS PRIVATE LIMITED
B-XVI-131, Sunder Nagar, Pthankot
Software Research, Development, Design and maintenance Services
Private Limited Company
Used Since :15/06/2011
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4426939    31/01/2020
SINESOFT BUSINESS SOLUTIONS PRIVATE LIMITED
H.NO:10-1-627/1/A, NEHRU NAGAR WEST MARRED PALLY SECUNDERABAD HYDERABAD TG 500026, HYDERABAD, TELANGANA, INDIA
BODY INCORPORATE
Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN
Proposed to be Used
CHENNAI
scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
HACKBIRD PRIVATE LIMITED
H.No. 207, Hinjawadi Mulshi Opp., Keshav Mangal, Kendra, Pune PUNE Pune MH 411057
PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
SHEKHAR PAREEK
F-17, SHREE NATH TOWER, CENTRAL SPINE, VIDHYADHAR NAGAR, JAIPUR-302039, RAJASTHAN

Proposed to be Used
Mumbai
INFORMATION TECHNOLOGY SERVICES, INFORMATION TECHNOLOGY CONSULTANCY SERVICES,
Proposed to be Used

KOLKATA

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software, Personalized photo-realistic avatar generation technological services; Graphic design services, Graphic art design, software design and development, animated character design services, Creating And Maintaining Websites, Hosting The Websites, and non-downloadable mobile applications, non-downloadable media content.
4427313 31/01/2020
RASHID AHMAD
114, H-1,GARG TOWER, NETAJI SUBHASH PLACE,PITAMPURA,DELHI-110034
PROPRIETOR
Address for service in India/Attorney address:
GHAZANFAR ALI KHAN ADV.,
CH.NO. 155, 1ST FLOOR, SAKET COURT COMPLEX, SAKET, NEW DELHI 110017
Proposed to be Used
DELHI
Scientific and technological services
Proposed to be Used

CHENNAI

- cloud computing - computer rental - computer programming - computer software design - rental of computer software -
  computer system analysis - computer system design - computer software consultancy - computer virus protection services -
  computer technology consultancy - computer tax consulting
MISHMASH

4427439  01/02/2020

V H EDUCATION SERVICES PRIVATE LIMITED
No 49/8, 3rd Floor, Near Jyoti Nivas College, 60ft road, Koramangala Industrial layout, 5th Block Bangalore Bangalore KA 560095 IN

Private Company

Address for service in India/Attorney address:
LS SHAH & ASSOCIATES
vile parle west

Used Since : 10/06/2017

CHENNAI

Skillenza is a web and mobile platform for companies to host/set up tests and challenges. Job seekers solve the challenge and get a score/marks. Based on their performance companies call them for interview.
Alaukik ITech solution

4427650  01/02/2020

PAVAN GOYAL
PEELI KOTHI KE PEECHE WARD NO 13 PALI ROAD SHEOPUR MADHYA PRADESH 476337
INDIVIDUAL

Address for service in India/Agents address:
SONAM GEDA
G-13, CHETAK CHAMBER, R.N.T. MARG, INDORE-452001 (M.P.)

Proposed to be Used
MUMBAI
SOFTWARE DEVELOPMENT, COMPUTER PROGRAMMING, DESIGNING, UPDATING MAINTENANCE OF COMPUTER SOFTWARE, LEASING ACCESS TIME TO COMPUTER DATA BASE SERVERS, COMPUTER SOFTWARE AND HARDWARE DESIGN FOR OTHERS, AND CONSOLATION SERVICES IN THE FIELD OF COMPUTER, AND ALL OTHER COMPUTER SERVICES RELATED TO ALL KINDS OF SOFTWARE INCLUDED IN CLASS 42
4427840  01/02/2020
GREEN LEAF HOME DECOR
PUNACHERI,PAZHAYANGADI ROAD, KANNUR-670 301, KERALA STATE, INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002, KERALA, INDIA.

Used Since : 01/01/2016

CHENNAI
ARCHITECTURE, PROFESSIONAL CONSULTANCY RELATING TO ARCHITECTURE, INTERIOR AND EXTERIOR DESIGNING SERVICES AND CONSULTANCY, STRUCTURAL DESIGNING.
4427862  01/02/2020
DR. ANURAG SINGH
C-327, BASEMENT, DEFENCE COLONY, NEW DELHI-110024
INDIVIDUAL

Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Proposed to be Used
DELHI
HOSTING WEBSITE, ONLINE DATABASE, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING HERETO, DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SERVICES
GUANGZHOU SHIYUAN ELECTRONIC TECHNOLOGY COMPANY LIMITED
No.6, 4th Yunpu Road, Huangpu District, Guangzhou, P.R.China
A company incorporated and existing under the laws of China

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Technical research; Technical Research and services; Design and development of multimedia products; Computer software design; Updating of computer software; Consultancy in the design and development of computer hardware; Maintenance of computer software; Creating and maintaining web sites for others; Providing search engines for the internet; Monitoring of computer systems by remote access; software as a service [SaaS]; Electronic data storage; Off-site data backup; Cloud computing; Remote computer backup service; Software development for secure network operations; Maintenance of computer security and risk prevention software; Design and development of instant messaging software; Electronic storage services for electronic data archiving; Update computer programs for third parties; Creation and provision of web pages to and for third parties.
4428113  02/02/2020
RESILIENT INNOVATIONS PVT. LTD.
90/20 Malviya Nagar, New Delhi-110017, India
A company incorporated under the Indian Companies Act, 1956.

Address for service in India/Attorney address:
SIM & SAN ADVOCATES
176 ASHOKA ENCLAVE PART-III, SECTOR- 35, FARIDABAD, HARYANA.

Proposed to be Used
DELHI
Providing a website featuring temporary use of non-downloadable software for payment processing; Computer services, namely, acting as an application service provider in the field of information management to host computer application software for the purpose payment processing, an interactive web site that allows electronic invoicing and payment processing; Providing a secure electronic online system featuring technology which allows electronic invoicing and payment processing.
LASCHOOL

4428230  03/02/2020
ANBARASAN SUBRAMANIAN
trading as ;LA TECHNOLOGY SOLUTIONS
4-2-20, NADAR PETTAI, SINGAMPUNARI-630502, INDIA
SERVICES PROVIDER
SOLE PROPRIETOR
Address for service in India/Attorney address:
D.GANESH RAJ
NO.16, KAMARAJAR STREET, SRI RAM NAGAR, PHASE-3, SATUVACHARI, VELLORE-632 009
Used Since :03/04/2019
To be associated with:
4135890

CHENNAI

COMPUTER SOFTWARE AND HARDWARE BASED SERVICES INCLUDING CONSULTANCY, DESIGN, DEVELOPMENT, MAINTENANCE, LICENSING AND SUPPORT SERVICES.
PICKIT

4428347  03/02/2020

DEEKSHA MINERALS PRIVATE LIMITED
House No.10/HIGA, GHMC No. 4-19, Survey No. 131, APHB, Colony, Gachibowli, Serilingampalli Mandal, Hyderabad, Rangareddi - 500084
Private Limited

Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai–600037

Proposed to be Used

CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software
4428881  03/02/2020
TATA INDUSTRIES LIMITED
3rd Floor, 17/R, 18th Cross, 19th Main, H. S. R. Sector 3, Bengaluru – 560 102
an Indian company incorporated under the Companies Act, 1913
Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :16/01/2020
CHENNAI
research, design, development, testing, implementation, repair and upgrading of computer software and consultancy related to the aforesaid
4428935  03/02/2020
BENNETT, COLEMAN & COMPANY LIMITED
The Times of India Building, Dr. D. N. Road, Fort, Mumbai – 400001
Body Incorporate
Address for service in India/Attorney address:
INTTL ADVOCARE
803, Arcadia, NCPA Marg, Nariman Point, Mumbai - 400 021, Maharashtra
Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
4429002    03/02/2020
HARPAL SINGH TRADING AS VANJARAY BEATS
88, FRIENDS COLONY, LANE NO. 1, NEAR WADALA CHOWK, JALANDHAR (PB.)
PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/01/2020

DELHI
Providing Access to Non-Downloadable Software over Global Computer Networks; A Website enabling users to create personalized Music Channels; an interactive Website allowing to Consolidate & Manage Voice, Data, Video & Media Content; Digital Transfer Services for Transferring Videos & Film to DVD, Blue Ray Discs, Internet & other Mass Storage Devices; Providing Access to Computer Software for Authoring, Downloading, Streaming, Broadcasting, Transmitting, Editing, Extracting, Encoding, Decoding, Playing, Storing, Organizing & Reproducing Music.
4429056  03/02/2020
RAHUL SHARMA TRADING AS OASIS SOFTAPP SERVICES
Baggi Khana Road, 57, Behind Survilla, Panch Batti Circle, Jodhpur - 342001, Rajasthan
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
AHMEDABAD

Software development, Software design, IT programming services
4429118  03/02/2020
TECHBUDDIES IT SERVICES PRIVATE LIMITED
Q505 Stellar Jeevan, GH3 Sector 1, Noida Extension, Uttar Pradesh - 201306
Private Limited Company

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS, INDUSTRIAL RESEARCH AND INDUSTRIAL DESIGN SERVICES; QUALITY CONTROL AND AUTHENTICATION SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE
INNOVASMART

4429239   04/02/2020
INNOVASMART LLP
NO. 506, UJWALA, AIKYA APARTMENTS, DODDKAMMANA HALLI MAIN ROAD, OFF BANNERGHATTA ROAD, IN FRONT OF GALAXY SUPERMARKET, KALENA AGRAHARA, BENGALURU - 560076, KARNATAKA
A Limited Liability Partnership registered under the LLP Act, 2008

Address for service in India/Attorney address:
VINODKUMAR KOTABAGI
NO. 99, OLD NO. 615, FIRST FLOOR, 2ND MAIN, 2ND BLOCK, RAJAJINAGAR, BENGALURU- 560 010
Used Since :15/02/2019

To be associated with:
4234693

CHENNAI

SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; CONSULTANCY SERVICES RELATING TO TECHNOLOGICAL RESEARCH, PHARMACEUTICAL RESEARCH AND DEVELOPMENT, RESEARCH ON AGRICULTURAL CHEMICALS AND FERTILIZERS; PROVIDING INFORMATION AND DATA RELATING TO SCIENTIFIC AND TECHNOLOGICAL RESEARCH AND DEVELOPMENT; INDUSTRIAL RESEARCH, DEVELOPMENT AND TESTING.
HOMIHELP

4429260   03/02/2020
GURMINDER SINGH
H NO 205 MOHALLA SANTPURA
SINGLE FIRM

Address for service in India/Attorney address:
AMIT VINAYAK ADVOCATE
340 Adarsh Nagar Jalandhar

Proposed to be Used
DELHI
Software design and programming services for customer service applications, namely customer service management, help desk, and customer support; non-downloadable customer service software for use in customer service management, help desk and customer support.
Trade Marks Journal No: 1944 , 09/03/2020 Class 42

4429324 04/02/2020
SACHIN GUPTA
S/O PARDEEP KUMAR GUPTA, D-225, LAJPAT NAGAR-1, LAJPAT NAGAR, SOUTH DELHI, LAJPAT NAGAR, DELHI - 110024

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Interior design,Interior decor design services
4429334  04/02/2020
ASIAN GEO TECH RESEARCH SERVICES PRIVATE LIMITED
PLOT NO 4704/5004, ADIMATA COLONY, KHORDHA, ODISHA 751017
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Technological consultancy in the field of geology, Inspection of motor vehicles for roadworthiness, Research on building
construction, Research in the field of building construction, Laboratory testing services, Laboratory testing, Development
and testing of chemical production methods, Development and testing services in the field of engineering, Topographic
surveying, Architectural design, Structural analysis of buildings, Consultancy in the field of energy efficiency,
Architectural project management
URG INFOTECH

4429441   04/02/2020
POOJA CHAUHAN
PLOT NO 237, SHILP COLONY, JHOTWARA, JAIPUR, RAJASTHAN 302012
INDIVIDUAL
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012
Used Since :25/01/2020

AHMEDABAD
INFORMATION TECHNOLOGY SOLUTION, SOFTWARE DEVELOPMENT, INFORMATION TECHNOLOGY CONSULTANCY, SOFTWARE PROGRAMMING, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE INCLUDED IN CLASS 42.
MYDREAM 11

4429445  04/02/2020
EDREAM 11 SKILL POWER PRIVATE LIMITED
PLOT NO.A2-A3,SHOP NO.405 GORDHAN BADI SCHEME, KHAIPURA JAIPUR 302012
PRIVATE LIMITED COMPANY

Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, sirsi road, Jaipur 302012

Used Since :25/01/2020

AHMEDABAD
SOFTWARE AS A SERVICES FOR USE IN PRODUCING NEWS PROGRAMS; INFORMATION TECHNOLOGY AND
SCIENTIFIC AND TECHNOLOGICAL SERVICES OF RESEARCH AND DESIGN RELATING THERETO, DESIGN AND
DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, NAMELY, COMPUTER PROGRAMMING FOR OTHERS;
MAINTENANCE AND UPDATING OF COMPUTER SOFTWARE, COMPUTER SOFTWARE DESIGN FOR OTHERS;
RECOVERY OF COMPUTER DATA INCLUDED IN CLASS 42.
KAPANI APPS

4429480  04/02/2020
DARSHAN LAL PROP. OF KAPANI APPS
17, POCKET-15, SECTOR-22, ROHINI, DELHI-110086
ANDROID MOBILE APPLICATION
INDIVIDUAL

Proposed to be Used
DELHI
SERVICES RELATED TO DESIGN AND DEVELOPMENT OF MOBILE APPS AND RELATED SOFTWARES AND OTHER SIMILAR SERVICES
4429481  04/02/2020
DARSHAN LAL PROP. OF KAPANI APPS
17, POCKET-15, SECTOR-22, ROHINI, DELHI-110086
ANDROID MOBILE APPLICATION
INDIVIDUAL
Proposed to be Used
DELHI
SERVICES RELATED TO DESIGN AND DEVELOPMENT OF MOBILE APPS AND RELATED SOFTWARES AND OTHER SIMILAR SERVICES
4429575  04/02/2020
D4E TECHNOLOGIES LLP
KAMTA PRASADHABELIYA JHUSI ALLAHABAD Allahabad UP 211019 IN
LIMITED LIABILITY PARTNERSHIP

Address for service in India/Agents address:
YOGESH GUPTA
TC-345, 3RD FLOOR,RTECCH, PHOOL BAGH, BHIWADI-301019

Proposed to be Used
DELHI
Engineering Services, Engineering Design, Civil Engineering, Mechanical Engineering Services, Engineering Testing, Engineering Drawing, Engineering Consultancy, Technological Engineering Analysis, Website Site Development, Computer Engineering, Structural Engineering Services, Testing of apparatus in the field electrical engineering for certification purpose, Engineering services related to design of electronic system
KML
4429694  04/02/2020
KML TECHNOLOGIES PRIVATE LIMITED
2769-B-1 JAIN NAGAR KARALA,DELHI NEW DELHI NORTH WEST DELHI - 110081
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
DELHI
Installation, maintenance, updating and upgrading of computer software; Design, development, installation and maintenance of computer software; Software consultancy; Software design services; Information technology [IT] consultancy
UNITEDTESLAHEMPCOMPANY.COM

4429704  04/02/2020
UNITED TESLA HEMP COMPANY
9th Floor 920 unit No-9, Corporate Park 2, VN Puravmarg, Near Swastik Chambers, chembur, Mumbai, Suburban, Mumbai - 400071, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4356170

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
UNITED TESLA HEMP COMPANY.COM

4429707  04/02/2020

UNITED TESLA HEMP COMPANY
9th Floor 920 unit No-9, Corporate Park 2, VN Puravmarg, Near Swastik Chambers, chembur, Mumbai, Suburban, Mumbai - 400071,
Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
To be associated with:
4356170

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services;
design and development of computer hardware and software
UTHC.COM

4429710 04/02/2020

UNITED TESLA HEMP COMPANY
9th Floor 920 unit No-9, Corporate Park 2, VN Puravmarg, Near Swastik Chambers, chembur, Mumbai, Suburban, Mumbai - 400071, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used

MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
4429713  04/02/2020

UNITED TESLA HEMP COMPANY
9th Floor 920 unit No-9, Corporate Park 2, VN Puravmarg, Near Swastik Chambers, chembur, Mumbai, Suburban, Mumbai - 400071, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Proposed to be Used
MUMBAI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.

UTHC.COM
4430049  04/02/2020
LOGSIGN INCORPORATION
100 Pine Street Suite 1250, San Francisco, California 94111, United States of America
A company incorporated under the laws of California, United States of America
Address for service in India/Attorney address:
INFINI JURIDIQUE
604, NILGIRI APARTMENTS 9, BARAKHAMBA ROAD, N. DELHI-110 001
Used Since :23/10/2019
DELHI
Cloud computing featuring software for computer security, security compliance reporting, security intelligence and log management; computer security services, namely, providing real-time Security Information Event Management (SIEM) for satellite networks for use in providing situational awareness across network and security devices.
Ashokkumar Bihani trading as Ashoka Sales

Proprietor

Address for service in India/Agents address:

J.T. Trivedi & Associates,
A-52, Capital Commercial Centre, Ashramp Road, Ahmedabad-380 009.

Proposed to be Used

Ahmedabad

Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
DIGITAX AUTOMATION
3rd FLOOR, M D TOWER, G-15, NURSERY CIRCLE, VAISHALI NAGAR, JAIPUR-302021 (RAJASTHAN) INDIA
PARTNERSHIP FIRM

Address for service in India/Attorney address:
RAJEEV JAIN
17, BHARAT MATA PATH, JAMNA LAL BAJAJ MARG, C-SCHEME, JAIPUR - 302 001- RAJASTHAN

Used Since: 01/04/2019

AHMEDABAD
ESTABLISH, MAINTAIN, RUN, HOST, DEVELOP, DESIGN AND TROUBLE SHOOT WEBSITE, WEB PORTAL, SOFTWARE, APPLICATION AND HARDWARE WHICH ARE INCLUDED IN CLASS 42
ROBOMX

4430511  04/02/2020

MEXSON FERNANDES
HOUSE NO. 548/A, NEAR GOVERNMENT HIGH SCHOOL, KARASHIRMOLL, AGONDA, GOA-403702

Proprietorship Firm

Address for service in India/Attorney address:
VINOD KUMAR
C-49, JAITPUR EXTN., BADARPUR, NEW DELHI-110044

Proposed to be Used
MUMBAI

To provide technological products and services through research and development for societal benefits.
UPJA

4430610 05/02/2020

INDIAN COUNCIL OF AGRICULTURAL RESEARCH trading as; INDIAN COUNCIL OF AGRICULTURAL RESEARCH
KRISHI BHAWAN, DR. RAJENDRA PRASAD ROAD NEW DELHI - 110001, INDIA
SERVICE PROVIDER
Used Since: 27/12/2018

DELHI
SCIENTIFIC AND TECHNOLOGICAL SERVICES, INDUSTRIAL ANALYSIS AND RESEARCH SERVICES, DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE SERVICESRendered by PUSA KRISHI INCUBATOR, ZTM & BPD UNIT, ICAR-INDIAN AGRICULTURAL RESEARCH INSTITUTE TO THE INCUBATORS.
4430648  05/02/2020
MONTO MEDIA AND ENTERTAINMENT PRIVATE LIMITED
31/12, EAST PATEL NAGAR, CENTRAL DELHI- 110008
SERVICES FOR PROVIDING FOOD AND DRINK AND RESERVATION OF RESTAURANTS, BARS, CAFS AND HOTEL
SERVICES, RESTAURANT TAKE-OUT AND DELIVERY SERVICES AND EATERIES OF ALL KINDS; PROVISION OF
INFORMATION
BODY CORPORATE

Proposed to be Used
DELHI
Providing temporary use of online non-downloadable software for use in accessing information.
DEEPAK S/O RAJESH KUMAR
H. NO. 32, WARD NO. 22, KOTKAPURA, FARIDKOT, PUNJAB, 151204, INDIA
SINGLE FIRM

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

scientific and technological services and research and design relating thereto industrial analysis and research services
design and development of computer hardware and software
4430728  05/02/2020
PINAKI IMPERIUM PRIVATE LIMITED
WARD NO 18, NEAR JAGDISH PRASAD SHARMA, NAWALGARH PRIVATE LIMITED
Address for service in India/Attorney address:
AAMIR KHAN & ASSOCIATES
Office No 16, 4th Floor, Precious Mall, MD Road, Jaipur-302004

Proposed to be Used
AHMEDABAD

Design and development of computer software which include in Class 42
4430781 05/02/2020
MATRUBHARTI TECHNOLOGIES PRIVATE LIMITED
409, Shitalvarsha-V, Shivranjani Cross roads, Satellite, Ahmedabad-380015
Body Incorporate
Address for service in India/Agents address:
PAYAL DIVYANGBHAI DHAMECHA
S1, 2nd floor, Olway House, Near Navneet House, Gurukul, Ahmedabad-380052.
Used Since :11/02/2019
AHMEDABAD
IT services namely software development, programming and implementation, advisory and information services, data coding services, computer network services, testing, authentication and quality control and design services.
4430807   05/02/2020
MEDIAWARE INFOTECH PRIVATE LIMITED
INNOVS, 7TH FLOOR, BOSTON HOUSE, GUNDAVALI, SUREN ROAD, CHAKALA, ANDHERI EAST, MUMBAI, 
MAHARASHTRA 400093
SOFTWARE SERVICE
BODY INCORPORATE
Proposed to be Used
MUMBAI
SOFTWARE DEVELOPMENT AND RELATED SUPPORT SERVICES
MANU
No. 15/12 LF Qtrs, Saraswathipuram, Nandini Layout, Bengaluru (New Venkmds) 560096, Karnataka, India
An Individual

Address for service in India/Attorney address:
THIMMANNA P P
ATV Legal, No. 1472, 2nd Cross, Judicial Layout, GKVK Post Bangalore 560065
Used Since :29/09/2015

CHENNAI
Design and development of computer hardware and software. Social media measuring tools such as technical, programming, or computer services related to social media. Designing of business cards, creating and designing website-based indexes of information for others, graphic arts design and graphic design of promotional materials
Zeno Health

4430835  05/02/2020
WORKCELL SOLUTIONS PRIVATE LIMITED
E-214-215, Eastern Business District, Neptune Magnet Mall, LBS, Bhandup (W), Mumbai - 400078

Company

Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079

Proposed to be Used
MUMBAI

Computer development; Computer analysis; Computer design; Computer consultancy; Computer services; Computer forensics; Computer systems analyses; Computer software leasing; Hosting computer databases; Computer programming and computer software design
Zeno Care
4430838  05/02/2020
WORKCELL SOLUTIONS PRIVATE LIMITED
E-214-215, Eastern Business District, Neptune Magnet Mall, LBS, Bhandup (W), Mumbai - 400078

Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079

Proposed to be Used
MUMBAI
Computer development; Computer analysis; Computer design; Computer consultancy; Computer services; Computer forensics; Computer systems analyses; Computer software leasing; Hosting computer databases; Computer programming and computer software design
4431578  05/02/2020
GREEN EARTH HORTICULTURE SOLUTIONS PRIVATE LIMITED
H.NO. K-105 NEW PALAM VIHAR, PHASE - I GURGAON, HARYANA – 122017, INDIA
Body Incorporate
Address for service in India/Attorney address:
UDIT KUMRA
A-33-B, D.D.A. FLATS MUNIRKA, NEW DELHI - 110067
Proposed to be Used
DELHI
COMPUTER SERVICES CONSISTING OF MONITORING OF COMPUTERS SYSTEMS BY REMOTE ACCESS FOR OTHERS; SOFTWARE AS A SERVICE (SAAS) SERVICES CONSISTING OF RENTAL OF NON-DOWNLOADABLE COMPUTER SOFTWARE, AVAILABLE ON-LINE, HOSTING COMPUTER SITES (WEBSITES) AND MAINTENANCE OF COMPUTER SOFTWARE, ALL THE AFOREMENTIONED COMPUTER SERVICES IN THE FIELD OF THE RENT AND PURCHASE OF PLANTS, FLOWERS, POTS AND RELATED DECORATIVES; MONITORING OF COMPUTERS SYSTEMS BY REMOTE ACCESS FOR OTHERS; RENTAL OF NON-DOWNLOADABLE COMPUTER SOFTWARE, AVAILABLE ON-LINE.
LIBERWIN TECHNOLOGIES PRIVATE LIMITED
PAVILION 175 AND 176, DOLLARS COLONY, JP NAGAR, BANGALORE SOUTH, BANNERGHATTA MAIN ROAD,
BANGALORE-560076

Address for service in India/Attorney address:
ANIL KOLLOTH
403, Commerce House, Cunningham Road, Bangalore-560052

Proposed to be Used
CHENNAI
Scientific and technological services and research and design relating thereto; industrial analysis, industrial research and industrial design services; quality control and authentication services; design and development of computer hardware and software.
4431730  06/02/2020
DOPE SOLUTION SERVICES PRIVATE LIMITED
G-5,H-10,EXPRESS ARCADE TOWER NETAJI SUBHASH PLACE,PITAMPURA, NEW DELHI-110034
BODY INCORPORATE

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software
4431923  06/02/2020
MINDBULB TECH PRIVATE LIMITED
46, MANOCHA APARTMENT BLOCK H VIKASPURI DELHI 110018
BODY INCORPORATE
Address for service in India/Attorney address:
NIKHIL PRUTHI
69-R, MODEL TOWN, SONEPAT, HARYANA-131001

Proposed to be Used
DELHI
Computer programming, broadcasting, video and data services, transmission of TV, radio, cable, satellite and internet programs, e-mail, interactive television services and remote technology services
4431931    06/02/2020
DNK SPORT LLP
Shop 415, 4th Floor, Sunshine Complex, Near Sudama Chowk, Mota Varachha, Surat (Gujrat) - 394101
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
AHMEDABAD

Website development services; Website design, Website hosting services, Software development, Software design, Computer software maintenance, Software maintenance services, Development of software, Scientific and technological services, Computer website design.
4433253   07/02/2020
WOODPECKER TECHNOLOGIES PRIVATE LIMITED
506, 5TH FLOOR, COOFFIZ SPACES HB TWIN TOWER, ABOVE MAX HOSPITAL, NETAJI SUBASH PLACE, PITAMPURA NEW DELHI - 110034
PVT. LTD.
Address for service in India/Attorney address:
TMR SOLUTIONS
M-10, ANUPAM BHAWAN COMMERCIAL COMPLEX, AZADPUR, DELHI-110033.

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; Industrial analysis, industrial research and industrial design services; Quality control and authentication services; Design and development of computer hardware and software.
Trade Marks Journal No: 1944, 09/03/2020 Class 42

M/S. DHIWAY NETWORKS PRIVATE LIMITED
4th Floor, No. 22, Salarpuria Towers-1, Hosur Road, Koramangala, Bangalore, Karnataka - 560095
an Indian company registered under the Companies Act

Address for service in India/Attorney address:
ALTACIT GLOBAL
SHED NO. C2-A, THIRU-VI-KA INDUSTRIAL ESTATE, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
4406937

CHENNAI
Design and development of Computer hardware and software; Computer system analysis and design, Database Design and Development, Internet Application Services, Software as a service, Software and computers networking, support and consultation services for developing computer systems, databases and applications; providing computer software information online;
VINTEGRATE

4433533  07/02/2020
VINTEGRATE TECHNOLOGY PRIVATE LIMITED
SCHEME NO. 34 EXT., OPP. LADLA BACKERY OLD MUGAL CANAL KARNAL
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
RAM KUMAR
HNO 347, SECTOR 15 PANCHKULA

Proposed to be Used
DELHI
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
ConLine
4434063  07/02/2020
VARUN GAURAV
Street No. 22, Near Meerut Cantt Railway Station Sainik Colony, Kasampur, Meerut, Uttar Pradesh
PROPERITOR
Address for service in India/Attorney address:
SIDHI MAHESHWARI
64, GREATER KAILASH COLONY, BEHIND APEX MALL, LAL KOTHI, TONK ROAD JAIPUR 302016
Proposed to be Used
DELHI
DESIGN AND DEVELOPMENT OF COMPUTER SOFTWARE AND HARDWARE
TOUCHSTONE

4434501  08/02/2020

C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

C. KRISHNIAH CHETTY JEWELLERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

C. KRISHNIAH CHETTY & SONS MANUFACTURERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAIVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Proposed to be Used
CHENNAI
jewellery designing services
4434538 08/02/2020

C. KRISHNIAH CHETTY & SONS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956
C. KRISHNIAH CHETTY JEWELLERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956
C. KRISHNIAH CHETTY & SONS MANUFACTURERS PRIVATE LIMITED
The Touchstone, 3rd Floor, 2 & 2/1 Main Guard Cross Road, Bengaluru - 560001
an Indian Company incorporated under the Companies Act, 1956

Address for service in India/Angents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.
Used Since :01/10/2015

CHENNAI
jewellery designing services
www.codingninjas.com
4434688   08/02/2020
SUNRISE MENTORS PRIVATE LIMITED
D-1/45-46, GROUND FLOOR, SECTOR 16, ROHINI, DELHI - 110089
A COMPANY INCORPORATED UNDER THE COMPANIES ACT
Address for service in India/Attorney address:
ANKIT MANGLA
1106, PEARLS OMAXE TOWER - 1, NETAJI SUBHASH PLACE, PITAMPURA, DELHI - 110034
Used Since :01/05/2016
To be associated with:
3286739, 3286740
DELHI
Computer programming, engineering, construction, rental of computer hardware and design, writing, maintenance, inundation, designing of computer software, merchandising, leasing and consultancy counselling, search, investigation, inquiry, research, advisory, information, scientific & industrial research, computer system analyses, recovery of computer data, search engines of the internet and web services; creating and hosting digital content on the internet.
www.codingninjas.in

4434689  08/02/2020
SUNRISE MENTORS PRIVATE LIMITED
D-1/45-46, GROUND FLOOR, SECTOR 16, ROHINI, DELHI - 110089
A COMPANY INCORPORATED UNDER THE COMPANIES ACT

Address for service in India/Attorney address:
ANKIT MANGLA
1106, PEARLS OMAXE TOWER - 1, NETAJI SUBHASH PLACE, PITAMPURA, DELHI - 110034

Used Since : 01/05/2016

To be associated with:
3286739, 3286740

DELHI

Computer programming, engineering, construction, rental of computer hardware and design, writing, maintenance, inundation, designing of computer software, merchandising, leasing and consultancy counselling, search, investigation, inquiry, research, advisory, information, scientific & industrial research, computer system analyses, recovery of computer data, search engines of the internet and web services; creating and hosting digital content on the internet.
Asset Infinity

4434725  08/02/2020

PCSINFINITY PVT LTD
B - 108, Sector 50, Noida, Uttar Pradesh- 201301
Private Limited Company

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used

DELHI

Design and development of operating software for cloud computing networks, Rental of operating software for accessing and using a cloud computing network, Programming of operating software for accessing and using a cloud computing network, Providing temporary use of online non-downloadable software for accessing and using a cloud computing network
WEBLENGTH INFONET PRIVATE LIMITED
B-96, KASTURBA NAGAR, NEAR CHETAK BRIDGE, BHOPAL (M.P.) - 462024
A PVT. LTD. CO. INCORPORATED UNDER COMPANIES ACT 1956

Address for service in India/Agents address:
RAMESH CHANDRA BAGDI & ASSOC.
31, SHRADDHANAND MARG, CHHAWANI, INDORE (M.P.) - 452 001.

Used Since :21/02/2014

MUMBAI
INFORMATION TECHNOLOGY SERVICES, IT SERVICES, IT CONSULTANCY, SOFTWARE DEVELOPMENT SERVICES,
WEBSITE DEVELOPMENT AND DESIGNING SERVICES, SOFTWARE DESIGNING AND DEVELOPMENT SERVICES,
SOFTWARE CONSULTANCY, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING
THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER
HARDWARE AND SOFTWARE INCLUDED IN CLASS 42.
4435478 10/02/2020
MAHINDRA ELECTRIC MOBILITY LIMITED
8th Floor, Gold Hill Square Software Park, #690, Hosur Road, Bomanahalli, Bangalore 560068
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.
Used Since :30/01/2020
To be associated with:
3740890
CHENNAI
Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software, Design and development of mobility platform and Mobility services.
4436351    10/02/2020
SESHAASAI BUSINESS FORMS PRIVATE LIMITED
9, Lalwani Industrial Estate, Katrak Road, Wadala, Mumbai 400031
Body Incorporate
Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSEL, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070

Proposed to be Used
To be associated with:
3175164, 4005057

MUMBAI
Computer programming; updating of computer software computer software development in the field of mobile applications; computer services, namely, remote management of information technology (IT) systems and software applications; design, installation, updating and maintenance of computer software; technical support services, namely, remote administration and management of in-house and hosted datacenter devices, databases and software applications
4438137  12/02/2020
MYTHINIT TECHNOLOGY PRIVATE LIMITED
No2, Khb Road, Kaval Byrasandra, Bangalore, Karnataka - 560032
Private Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Software development services, Product research and development, Information technology [IT] consultancy services.
4438539    12/02/2020
CYBODS PRIVATE LIMITED
TC17/1761/1,PURA 22A HARIPRIYA,NETAJI ROAD ,TRIVANDRUM, THIRUVANANTHAPURAM, KERALA - 695012
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Information technology consultation; Information technology engineering services; Information technology consultancy services; Consultancy and information services relating to information technology; Engineering services relating to information technology; Consultancy relating to the design and development of information and communications technology; Data security consulting; Consultancy in the field of computer security; IT security services in the nature of protection and recovery of computer data; Energy auditing services
AVK RESOURCE CENTRE LLP  
C/O Vasantalakshmi, 392, B Block, Vijaynagar 3rd stage, Mysure, Karnataka-570030, India.  
A Limited Liability Partnership incorporated as per the laws of India.  

Address for service in India/Attorney address:  
PRIYANK GUPTA  
Stratjuris Law Partners, Office 203 & 204, Supreme Headquarters, Mumbai-Pune Highway, Mohan Nagar, Baner, Pune-411045, Maharashtra, India.

Proposed to be Used  
CHENNAI

Computer hardware development; Development of computer hardware; Providing temporary use of non-downloadable software for developing online educational materials.
4440042  13/02/2020
OYETRIPS SERVICES PRIVATE LTD
131, SAMATVA BUNGLOWS, NEAR O7 CLUB SHELAL SANAND, AHMADABAD - 380058
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software
2586886   27/08/2013
ITC LTD
HOTELS DIVISIONS, ITC GREEN CENTER 10 INSTITUTIONAL AREA SEC 32 GURGAON 122001 HARYANA
SERVICE PROVIDERS
AN INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.
Used Since :01/01/2003
DELHI
HOTELS, MOTELS, INNS; RESTAURANT, CAFETERIA, LOUNGE, TEA-ROOM, CONCIERGE, LODGING AND BAR
SERVICES, HOTEL RESERVATION SERVICES; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY
ACCOMMODATION; HOTEL RESORT AND HEALTH SPA SERVICES; ESCORT SERVICES; HAIR DRESSING SALONS;
BEAUTY SALONS; SECURITY SERVICES RELATING TO VALUABLES; COMPUTER SERVICES, NAMELY PROVIDING
ON-LINE INFORMATION IN THE FIELD OF HOTEL AND RESTAURANT SERVICES; PROVISION OF FACILITIES FOR
MEETINGS, CONFERENCES AND EXHIBITIONS; CONSULTANCY SERVICES RELATING TO HOTELS AND RESTAURANTS.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE DARJEELING.
GUJJURAM

2709654  31/03/2014
AJAY SHAW
20/1, Collin Street, Kolkata, West Bengal-700016
Service Provider

Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
S.R.No 19/3, Tukaram Naik Path, Behind Chhajed Petrol Pump, Bopodi, Pune - 411020
Used Since :31/03/2014

KOLKATA
Services for providing food and drink; temporary accommodation.
NARAIN DAS & SONS
2919883   09/03/2015
NARAIN DAS & SONS
trading as ;SERVICE PROVIDOR FOR FOOD & DRINK, TEMPORARY ACCOMMODATION, HOTEL, RESTAURANT
VIBHUTI KHAND, GOMTI NAGAR, LUCKNOW - 226010
SERVICE PROVIDER
Partnership Firm
Address for service in India/Attorney address:
AJAY KUMAR TIWARI
209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001
Used Since :01/02/2004
To be associated with:
2913581
DELHI
SERVICE FOR PROVIDING FOOD & DRINK, TEMPORARY ACCOMMODATION, HOTEL, RESTAURANT Included in Class 43
MARK SHOULD BE READ AND USE AS A WHOLE.
2987968  17/06/2015
SUNRISE FOODS
trading as ;SUNRISE FOODS
G-1 TO G-4, ADITYA MEGA CITY CENTRE, VAIBHAV KHAND, INDIRAPURAM (U.P)
THE SERVICE PROVIDER
THE PARTNERSHIP FIRM
Address for service in India/Attorney address:
RAVI CHAUHAN
A-2/96, SECTOR-16, ROHINI, DELHI-85
Used Since :31/12/2009
DELHI
PROVIDING RESTAURANT SERVICES
3049631  08/09/2015
ABHINANDAN BUSINESS CENTRE PVT. LTD.
trading as ;ABHINANDAN BUSINESS CENTRE PVT. LTD.
33, SHAKESPEARE SARANI, KOLKATA 700 017, WEST BENGAL
SERVICE PROVIDERS
AN INDIAN COMPANY.
Address for service in India/Agents address:
GOODWILL REGISTRATION SERVICE
C/O. SUSANTA GHOSH,107/1G TOLLYGUNGE ROAD,KOLKATA 700026,WEST BENGAL,INDIA.
Used Since :13/12/2011
KOLKATA
SERVICES RELATING TO SNACK BARS, FAST FOOD JOINTS, PASTRY SHOPS, ICE-CREAM PARLORS, TAKE-AWAY OUTLETS, SELF SERVICE RESTAURANTS, RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION, CATERING SERVICES, FOOD AND DRINK SERVICES,RESTAURANT AND BAR, HOTELS, CAFES, CAFETERIAS
3098546  17/11/2015
SACHIN VASANT GAVADE
trading as ;EATOPIA
NEAR STARCO JUNCTION, ANJUNA-VAGATOR ROAD, ANJUNA, BARDEZ, GOA- 40509
SERVICE PROVIDER
A INDIAN NATIONA
Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.
Used Since : 24/12/2010
MUMBAI
THE PROVIDING FOOD, DRINKS AND TEMPORARY ACCOMMODATION
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF Goa..
UDIT BAGGA & UDIT BHASIN  
2 PUSA ROAD, KAROL BAGH, NEW DELHI-110005  
SERVICE PROVIDER  
BOTH INDIVIDUAL  
Address for service in India/Attorney address:  
SMART BRAIN  
88, GROUND FLOOR, DEFENCE ENCLAVE, OPP. CORPORATION BANK, VIKAS MARG, DELHI-92  
Used Since :01/10/2015  
DELHI  
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
3182408 10/02/2016
DIVINE BEACH RESORT.
trading as Divine Beach Resort.
House No-348, Divanbagh, Agonda Beach, Canacona, Goa-403702.

Address for service in India/Attorney address:
LAW PROTECTOR
C/o. Nilesh Dhumal, Laxmi Niwas, Behind Kamla Nehru Hospital, Near Barane School, 104 Mangalwar Peth, Pune-411 011.

Used Since: 23/08/2015

MUMBAI
PROVIDING FOOD, DRINKS & TEMPORARY ACCOMMODATION
3259195  16/05/2016
CKP HOLDINGS PRIVATE LIMITED
1803-05, 18TH FLOOR, C-WING, ONE BKC, G-BLOCK, BANDRA KURLA COMPLEX, BANDRA EAST, MUMBAI-400 051, MAHARASHTRA
SERVICE PROVIDER
A COMPANY REGISTERED UNDER THE COMPANIES ACT 2013
Used Since :14/12/2015

MUMBAI
PROVISION OF FOODS AND DRINKS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, HOTELS, SNACK BARS, TAKE AWAY FOOD OUTLET, FOOD CATERING AND BANQUET SERVICES, TEMPORARY ACCOMMODATION, BEER BAR, PUB, CAFES, CAFETERIAS AND ICE CREAM PARLOURS
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
3282485  11/06/2016
STEVE MEDIUS PRIVATE LIMITED
trading as :CITY SPIDEY
C-159, ROOM NO. 209, LAXMI CHAMBER, NARAINA INDUSTRIAL AREA, PHASE-1, NEW DELHI-110028
ONLINE SEARCH ENGINE
PRIVATE LIMITED
Address for service in India/Attorney address:
PANDEY RAJIV RAJHANS
G-3 QUTUB VIEW APART KATWARIA SARAI NEW DELHI-16
Used Since :19/05/2015

DELHI
PROVIDING FOOD AND DRINK, RESTAURANTS; SNACK-BARS, TEMPORARY ACCOMMODATION, HOTEL RESERVATIONS, HOTELS, HOUSES (BOARDING), MOTELS, RENTAL OF TEMPORARY ACCOMMODATION, PROVIDING CAMPGROUND FACILITIES, RENTAL OF MEETING ROOMS, RENTAL OF TEMPORARY ACCOMMODATION, RESERVATIONS(TEMPORARY ACCOMMODATION-), RETIREMENT HOMES, TOURIST HOMES, ALL BEING SERVICES INCLUDED IN CLASS 43.
3285031    14/06/2016
SOMAN PILLAI K S
trading as: HOTEL/ RESORT PROVIDING FOOD, ACCOMODATION FOR GUESTS AND OTHER SERVICES LIKE GYM, SPA ETC
NO. 29, SRI MANDIRAM, GRAPES GARDEN LAYOUT, S M ROAD, T DASARAHALLI, BENGALURU-560057
SERVICE PROVIDER
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since: 31/05/2016
CHENNAI
HOTEL/ RESORT PROVIDING FOOD, ACCOMMODATION FOR GUESTS.
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KARNATAKA STATE ONLY.
CHOCOLATE HEAVEN PRIVATE LIMITED
FLAT NO.4, NAVAL PALACE, NARIMAN ROAD, VILLE PARLE EAST, MUMBAI-400057, INDIA
SERVICE PROVIDER
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT 2013

Address for service in India/Attorney address:
ADV. PRAJAKTA P. KAREKAR
Office No 8, 1st Floor Lucky Mansion, Opposite Manthan Plaza, Santacruz East, Mumbai-400055.
Used Since :01/04/2013

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD CHOCOLATE SEPARATELY.
3370254  23/09/2016
MRS. SHASHI BUBNA  
trading as ;SKY RICH INTERNATIONAL  
17A/19 WEA, OPP. BACK SIDE OF JESSA RAM HOSPITAL, KAROL BAGH, NEW DELHI-110005  
SERVICE PROVIDER  
Used Since :01/07/2016  
DELHI  
SERVICE FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMMODATION
3428985   07/12/2016
KABAB MEHAL
Syed Shamsuddin
Abdul Rasheed Kurooli
Gaurav Nagar, RBI Layout, Next to spencer’s, Kothanur Main Road, JP Nagar 7th phase, Bangalore-560078
Service Provider
Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :03/12/2011
CHENNAI
Preparation of food and beverages; services for providing food and drink; hotel, restaurant and catering services; outside catering; fast food restaurant services, self-service restaurants services; snack bars; takeaway food and drink services, hospitality services (food and drink); bistros; cafes; Cafeterias; canteens; cocktail lounge services; ice cream parlours; Restaurants featuring home delivery; Rental of banquet and social function facilities for special occasions; Provision of conference, exhibition and meeting facilities
No exclusive claim over descriptive words.
3432531  14/12/2016
BROWN SHADES FOOD AND BEVERAGES PVT. LTD.
HOUSE NO. E-152, WARD NO. 2, GARWAL COLONY MEHRAULI, NEW DELHI-110030.
SERVICE PROVIDER
Used Since :05/04/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION
3447509    02/01/2017

PARSANTA RANI.
trading as ; SHRI GOPAL & SONS.
# 499, WARD NO.-8, NEAR SETHI CHOWK, PANIPAT-132103, HARYANA, INDIA.

Services

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since : 01/12/2016

DELHI

Services for providing food and drink; temporary accommodation, Cafeterias and Coffee Shop included in Class 43.
3449306  04/01/2017
PRINCE ARYA
trading as :BUSINESSMAN
H.NO-43A/R, NEW COLONY TECH. & DISTT. PALWAL-121102
SERVICE PROVIDER
Address for service in India/Attorney address:
KC & CO.
A-37, WELCOME APARTMENT, SEC-9, ROHINI, DELHI 110085
Used Since :20/10/2016
DELHI
RESTAURANT AND ALLIED SERVICES, CATERING BUSINESS, SUPPLY OF FOOD, SUPPLY OF SOFT DRINKS, SUPPLY OF LIQUOR AND DRINKS, IN THE MARKET
SHAANTAM
3449326  04/01/2017
SHAANTAM RESORT (P) LTD.
trading as ;SHAANTAM RESORT (P) LTD.
SHOP NO.-SF-17, PLOT NO.-9D, CBD-EAST SHAHDARA, ADITYA MEGA MALL, NEW DELHI-110092, INDIA.
Services
Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092
Used Since :01/04/2009
DELHI
PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, HOTELS, MOTELS, RESORTS, RESTAURANTS,
SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, CANTEENS, COFFEE SHOPS, ICE CREAM PARLORS AND
CATERING SERVICES.
3462451  18/01/2017
VAGVALA DORA RAJU
PLOT NO. 8, OPPOSITE SHILPAKALA VEDIKA, ROHINI LAYOUT, HITECH CITY, MADHAPUR, HYDERABAD 500081
FOOD & BEVERAGES
Address for service in India/Agents address:
BHUPATHIRAJU V.S.S.R.K.RAJU
501, Sri Sai Style, Plot No.F3, CMC Layout, Kondapur, Hyderabad-500084.
Used Since :01/12/2007
To be associated with:
2771315, 3216410

CHENNAI
SERVICES FOR PROVIDING/RELATING TO FOOD AND DRINKS, TEMPORARY ACCOMMODATION, RESTAURANTS, RESORTS, CAFES AND HOTELS, SNACK-BARS, LOUNGE SERVICES, BANQUET HALL, BAKERY, FOOD COURTS AND CATERING
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
3484371  16/02/2017
TIRUMALA TIRUPATI DEVASTHANAMS
trading as ;THIRUMALA TIRUPATHI DEVASTHANAMS
TTD ADMINISTRATIVE BUILDING, K.T. ROAD, TIRUPATHI - 517 501 ANDHRA PRADESH.
SERVICE PROVIDER
SOLO PROPRIETOR
Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.
Used Since :01/02/1959
To be associated with:
3215261, 3484363
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION.
Subject to association with application no: 3484363.
3487579  20/02/2017
K.BHARATH NAYAK
K.YOGEISH NAYAK
K.ANANDI NAYAK
K.MANJUSREE NAYAK
trading as ;KAMAKSHI FOODS
NO 35/6, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE - 560025
SERVICE PROVIDER
PARTNERSHIP FIRM
Address for service in India/Agents address:
INTELECTIA
35/6, II FLOOR, KRISHNA RESIDENCY, LANGFORD ROAD CROSS, BANGALORE 25,
Used Since :10/06/2010
CHENNAI
PROVIDING OF BANQUET SERVICES, CATERING SERVICES, HOTELS, GUEST HOUSE AND TEMPORARY
ACCOMMODATION.
AT MRP
3487775    20/02/2017
PRATAP RESTAURANT PVT. LTD.
DREAMS SQUARE, C-18/21, DALIA ESTATE, OFF NEW LINK ROAD, ANDHERI (W), MUMBAI-400 053.
Food and Hospitality
A PRIVATE LIMITED COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061
Proposed to be Used
MUMBAI
services provided by persons or establishments whose aim is to prepare food and drink for consumption such as bar services, café services, cafeteria services, canteen services, food sculpting, restaurant services, self-service restaurant services, snack-bar services; food and drink catering.
3491880    22/02/2017
M/S ASO ENTERPRISES INDIA PRIVATE LIMITED
25/3B LAL BAHADUR SHASTRI MARG, CIVIL LINES, ALLAHABAD, UTTAR PRADESH - 211001
SERVICE PROVIDER
Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
D20, Nizamuddin East, New Delhi, 110013
Used Since :05/02/2017
DELHI
Services for providing food and drink; temporary accommodation
3495297   28/02/2017
NISHANT GULATI
trading as ;NISHANT GULATI
1777 OUTRAM LINE KINGSWAY CAMP DELHI 110009
SERVICE PROVIDER
Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :28/02/2017
DELHI
CAFE, CAFETERIA AND RESTAURANT SERVICE AND OUTSIDE CATERING SERVICE.
3510892  21/03/2017

MILIND GUPTA

trading as : BHIKHARAM SWEET HOUSE

25/1, KARACHI KHANA KANPUR-208001 U.P. (INDIA)

SERVICE PROVIDER

Address for service in India/Agents address:

ANSHUL & CO.

H-882, SATYAM VIHAR, AVAS VIKAS COLONY, KALYANPUR, KANPUR-208017, U.P.

Used Since : 14/05/1941

DELHI

PROVIDING FOOD, DRINK, SWEETS, NAMKEEN & SNACKS
MODERN FREESTYLE BISTRO

3512101  23/03/2017
MASSEIVE RESTAURANTS PRIVATE LIMITED
825, UDYOG VIHAR, PHASE-V, GURGAON-122016, HARYANA.
SERVICE PROVIDER
Address for service in India/Attorney address:
DUTT MENON DUNMORR SETT, ADVOCATE
30, NIZAMUDDIN EAST, NEW DELHI-13

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK
3521118  06/04/2017
P.C. SANOJ
SUMAM, KAVIYOOR, P.O. CHOKLI, KANNUR, RDS, MAHE, 670672
SERVICE PROVIDER

Address for service in India/Attorney address:
MUHAMMED HASHIM AK
LEGACY PARTNERS LAW OFFICES 2ND FLOOR, MARKAZ COMPLEX ANNEX LG ROAD, CALICUT, KERALA-673004
Used Since :15/11/2012

CHENNAI
SERVICES OF HOTELS; RESTAURANTS; RESORTS; SERVICES OF PROVIDING FOOD, DRINKS AND TEMPORARY
ACCOMMODATION; HOSPITALITY SERVICES
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION AND RESTRICT THE
AREA ONLY TO SOUTH INDIA.
3527675  15/04/2017
AMANDEEP SINGH VOHRA (Proprietor) TRADING AS BUKHARA GRILL
PLOT NO. A-862/ SECTOR I ASHIYANA, KANPUR ROAD LUCKNOW - 226012, UTTAR PRADESH, INDIA
Proprietorship Firm
Address for service in India/Attorney address:
VIKAS TYAGI
C-1025/4, INDIRA NAGAR, LUCKNOW - 226016, UTTAR PRADESH, INDIA
Proposed to be Used
DELHI
HOTEL, RESTAURANT, CLUB, RESORT, BAR AND CATERING SERVICES, FOR PROVIDING FOOD AND DRINK;
TEMPORARY ACCOMMODATION
3552818   19/05/2017
RAJEEV CHOPRA
Shop No. 31, DDA Shopping Complex Naraina Industrial Area Ph-1, Delhi 110028
proprietorship firm
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI
Services for Providing Food and Drink; Temporary Accommodation
Trade Marks Journal No: 1944, 09/03/2020 Class 43

3567123 09/06/2017
SURAJ MALIK
trading as ;MALIKCORPS
ELITE APARTMENTS, FLAT#201, PLOT-106,SEC-14 KOPARKHAIRANE, NAVI MUMBAI, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIAN NATIONAL
Proposed to be Used
MUMBAI
HOTELS AND RESTAURANTS
3621698   28/08/2017
ASIAN HOTELS (NORTH) LTD.
BHIKAJI CAMA PLACE M.G. MARG NEW DELHI-110066 INDIA
SERVICE PROVIDER
Address for service in India/Attorney address:
RSA LAW CONSULTANTS
K-46, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014
Used Since :30/01/1996
DELHI
SERVICES PERTAINING OF FOOD AND DRINK; CAFE SERVICES, CAFETERIA SERVICES, RESTAURANT SERVICES,
SNACK BARS AND FAST FOOD SERVICES, SERVICES PERTAINING TO OPERATING HOTELS AND HOSPITALITY SERVICES.
3631584   10/09/2017
MUSTHAFA KONDASSAN PARAMBIL, AGED 41 YEARS, S/O KOYAMUTTY KONDASSAN PARAMBIL
Kondassan Parambil house, Kondotty, trading as M/s. DAY FRESH EXPORTS, Room No. V/619-C, Opp. Salafi Masjid, Bypass road,
Kondotty, PIN 673 638, Malappuram District, Kerala, India.
Proprietor, represented by his trade mark attorney

Address for service in India/Attorney address:
P.P.A. SAGEER
TRADE IMPRESSIO, MADARI TOWER, COURT GATE, MANJERI, MALAPPURAM DIST, KERALA -673 639
Used Since :28/08/2008

CHENNAI
PROVIDING FOOD AND DRINK ACCOMMODATION BY WAY OF RESTAURANTS CAFES AND TEA ROOMS BARS HOTELS
COFFEE SHOPS SNACKS AND JUICE BARS ICE CREAM PARLOUR CANTEENS BOARDING LODGING CATERING
CAFETERIA COUNTERS SUPPLIERS HOSPITALITY SERVICES RESORTS BARS DRINKS AND BEVERAGES.
BROOKLYN PIZZA

3659076  17/10/2017

MR. ALOK SINGH BAGGA
EB-118, MAYA ENCLAVE, NEW DELHI-110064

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, RESTAURANTS INCLUDED IN CLASS 43
CROWNS PIZZA PRIVATE LIMITED
MALL ROAD KAPURTHALA, PUNJAB-144601
PRIVATE LIMITED COMPANY(INDIA)
Address for service in India/Agents address:
KARAN KHANNA
1ST FLOOR, SOHAL COMPLEX, SEHDEV MARKET, JALANDHAR PUNJAB-144001.
Used Since :09/01/2015

DELHI
CAFES, CAFETERIAS, HOTELS, MOTELS, RESTAURANTS, SNACK BARS, SELF SERVICE RESTAURANTS, TAKE AWAY RESTAURANT
ZOPONG

3693096  02/12/2017

MR. GAURAV MADAAN
15/50 B, TILAK NAGAR, NEW DELHI-110018

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092

Proposed to be Used
DELHI

PROVISION OF FOOD AND DRINKS, RESTAURANTS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, HOTELS, SNACK BARS, TAKE AWAY FOOD OUTLETS, FOOD CATERING AND BANQUET SERVICES, TEMPORARY ACCOMMODATION, CAFES, CAFETERIAS AND ICE CREAM PARLOURS
WOK SINGH

3693532  04/12/2017
MR. ISHWINDER PAL SINGH
31, BASANT VATIKA, NEAR FLOWER ENCLAVE, LUDHIANA, PUNJAB.
INDIVIDUAL

Address for service in India/Agents address:
SHARMA & ASSOCIATES.
8, NEW KITCHLU NAGAR, LANE, LUDHIANA -141 001. (PB.).

Proposed to be Used
DELHI

PROVIDING OF FOOD AND DRINK, HOTEL, CAFETERIA & RESTAURANT SERVICES, CATERING SERVICES, INNS, RESORTS AND BAR SERVICES IN CLASS-43.
3703453  15/12/2017
MR. RAMAN LAL AGGARWAL
G-201, PRINCE APARTMENT, 54 I.P. EXTENTION, PATPARGANJ, DELHI-110092
SERVICE PROVIDER
Address for service in India/Attorney address:
DEV JURE
1-C/15 NEW ROHTAK ROAD KAROL BAGH NEW DELHI-110005
Used Since :18/08/2011
DELHI
HOTEL, LODGING, RESTAURANT BOTH WITH SERVICE AND SELF-SERVICE, EATERY COUNTERS, PROVIDING FOOD AND DRINKS.
Mark shall be used as a device as represented and filed..
DELHI PANORAMA CLUB

3704344    16/12/2017
PAWAN SINGHAL PROP. OF M/S. DELHI PANORAMA CLUB
M-12, HARSHA HOUSE COMMERCIAL COMPLEX, KARAMPURA, S.O WEST DELHI-110015
Proprietorship Firm

Address for service in India/Attorney address:
BALAJI IP PRACTICE
E-617 STREET NO- 11&12 WEST VINOD NAGAR I.P. EXTN. NEW DELHI-110092
Used Since :01/12/2017

DELHI

Club services for the provision of food and drink included in class 43

No claim is made to the exclusive right to use of word “DELHI”, apart from the mark as shown in the label Mark should be used as whole.
HOTEL MAHAJAN PALACE
3707498    20/12/2017
MR. PAWAN MAHAJAN TRADING AS HOTEL MAHAJAN PALACE.
10830, MOTIA KHAN CHOWK, (NEAR SADAR BAZAR POLICE STATION), PAHAR GANJ, NEW DELHI-110055, INDIA.

PROPRIETORSHIP

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI
Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
KNY

3711362 26/12/2017

ANIL MANCHANDA
1691 Outram Lines, GTB Nagar, Delhi
Individual

Address for service in India/Attorney address:
MAVEN LEGAL LLP
E - 149, (FF) RISHI NAGAR, OPP. SAINIK VIHAR, GATE NO. 1, NEW DELHI - 110034

Used Since: 01/12/2017

DELHI
Hotels, Hotel Resorts, Hotels, hostels and boarding houses, holiday and tourist accommodation, Hotels and motels, Catering, Outside Catering, Food and drink catering
C.I.D CALL IT DESI
3712538  27/12/2017

JITESH LAKHWANI
4/18, KALKAJI EXTENSION NEW DELHI 110019
SOLE PROPRIETORSHIP

Address for service in India/Attorney address:
TMGURU INTELLECTUAL PROPERTY SERVICES LLP
203, 2nd Floor, A-31, Kailash Colony, New Delhi-110048

Proposed to be Used
To be associated with:
3712537

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; RESTAURANTS FEATURING HOME DELIVERY; RESTAURANTS; SELF
SERVICE RESTAURANTS; SNACKBARS; CAFÉS; CAFETERIAS; CANTEENS; FOOD AND DRINK CATERING SERVICES;
SETTING UP FOOD AND DRINK KIOSKS; TEMPORARY ACCOMMODATION

THE MARK SHOULD BE READ AND CONSTRUED AS A WHOLE.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3712537..
3712724 27/12/2017
JANASEVA ENTERPRISING CORPORATION
759/55B, Deccan Gymkhana, near DG Post office Pune - 411004
Partnership firm
Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022
Used Since: 28/08/2017
MUMBAI
Hotels, Services for providing food and drink, restaurant
3713421  28/12/2017
DUMPLING HOOD
SHOP NO.27, SECTOR-9D, CHANDIGARH
Partnership firm

Address for service in India/Attorney address:
RAJESH KUMAR KADIAN
Rajesh Kumar Kadian, RKF LAW, H.No-236, Himshikha Colony Near CRPF Group Centre, Pinjore,Panchkula, Haryana-134104
9216333435, rkflaw@gmail.com

Used Since :21/10/2015

DELHI

restaurant services, Services for providing food and drink; temporary accommodation, cafeteria services, Food preparation, Fast food restaurants, Takeaway food services, Food and drink catering, Serving food and drinks, Catering in fast-food cafeterias, Catering of food and drink, Preparation of food and beverages

MARK SHOULD BE READ AND USE AS A WHOLE..
CHAI MASTI
3713838  28/12/2017
KANAN DEVAN HILLS PLANTATIONS COMPANY PVT LTD
trading as ;KANAN DEVAN HILLS PLANTATIONS COMPANY PVT LTD
KDHP HOUSE, MUNNAR - 685 612 , KERALA, INDIA
SERVICE PROVIDER
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
MARKS &RIGHTS
42/2421,THALIATH BUILDING , ST. BENEDICT ROAD, KACHERIPPADY KOCHI-682 018.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOSPITALITY SERVICES; HOTEL, RESTAURANT, CAFE, CAFETERIAS, CANTEENS, SELF SERVICE AND FAST FOOD RESTAURANTS, SNACK - BARS, CATERING AND SERVING FOOD AND DRINKS; RESORT AND LODGING SERVICES; TEMPORARY ACCOMMODATION; PROVISION OF BANQUET FACILITIES; PROVISION OF GENERAL PURPOSE FACILITIES FOR MEETING, CONFERENCES AND EXHIBITIONS.
3717875  03/01/2018
PVR LTD.
61, BASANT LOK, VASANT VIHAR, NEW DELHI 110057, DELHI
SERVICE PROVIDERS
Address for service in India/Attorney address:
SUMIT GAHLAWAT ADV.
1/8 L.G.F. SARVAPRIYA VIHAR NEW DELHI 110016
Used Since :01/12/2017
DELHI
SERVICES FOR PROVIDING DRINKS.
3720696  06/01/2018
SAI MADHUBAN HOSPITALITY PRIVATE LIMITED
4/8, First Floor, Subhash Nagar, New Delhi 110027
Address for service in India/Attorney address:
SAGAR CHANDRA & ASSOCIATES
2/48, LOWER GROUND FLOOR, SARVAPRIYA VIHAR, NEW DELHI 16
Used Since: 09/08/2016
DELHI
Restaurant services, Bar Services, Food and drink services, Catering services Hotel accommodation services
MANTESHWAR KUMAR
A-601, Neel Sidhi Splendour, Sec - 15, CBD Belapur, Navi Mumbai - 400614
An Individual

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary Accommodation
3721600   08/01/2018
MR. DILBAG SINGH
INDIVIDUAL
Address for service in India/Attorney address:
MAHTTA & CO.
43-B/3, UDHAM SINGH NAGAR, LUDHIANA 141 001.(PB.)
Used Since :01/01/2018
DELHI
Providing Food and Beverages, Self Service Restaurants, Catering in Fast-food Cafeterias, Takeaway Food and Drink Services, Providing Banquet and Social function facilities for special occasions, Restaurants featuring home delivery
LEGEND BANQUET

3723714  10/01/2018
MR. RAJIV MITTAL PROP. OF LEGEND BANQUET
ESS ESS PLAZA, PLOT NO.1, COMMUNITY CENTER, 3RD FLOOR, SEC-3, ROHINI, DELHI-110085

PROPRIETORSHIP
Address for service in India/Attorney address:
TMR SOLUTIONS
M - 10, ANUPAM BHAWAN COMMERCIAL COMPLEX, ADADPUR, DELHI - 110033

Proposed to be Used
DELHI
BANQUET HALL, RESTRO-BAR, HOTEL, RESTAURANT, HOSPITALITY
CAFE TURTLE
3731222   18/01/2018
FULL CIRCLE PUBLISHING PRIVATE LIMITED
J-40, JOR BAGH LANE, NEW DELHI - 110003
Address for service in India/Attorney address:
MASON & ASSOCIATES
S-145, LOWER GROUND FLOOR, GREATER KAILASH, PART-I NEW DELHI-110048
Used Since :01/12/2001
DELHI
SERVICE RELATING TO PROVIDING FOOD AND DRINK; RUNNING RESTAURANTS; CAFETERIAS ONLY FOR THE STATE OF DELHI(NATIONAL CAPITAL REGION), MAHARASHTRA AND GOA
Mark shall be used only in the state of Delhi(NCR), Maharashtra and Goa.
3732319   19/01/2018

ABHISHEK RAY
A 14, MANDAKINI ENCLAVE, ALAKNANDA, NEW DELHI -110 019
An Indian National

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Used Since :31/01/2014

DELHI
Arranging, booking, rentals and reservations of temporary accommodation; Hotel, motel, banqueting and catering services; resorts; Rental of rooms for holding functions, conferences, conventions, exhibitions, and meetings; Cafés; Hospitality services (food, drink and accommodation); Cocktail, Wine Lounge and Bar services; Preparation of meals and Restaurant services;

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3732955  20/01/2018
M/S. JAI MAA AMBEY HOSPITALITY
G.T. KARNAL ROAD, PALLA BAKHTAWARPUR MORH, ALIPUR, DELHI-110036
A PARTNERSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9
Used Since :01/09/2017

DELHI
services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, self services restaurants and catering services
MORA

3737725   27/01/2018
SATISH SHARMA TRADING AS M/S. COST TO COST COMPUTER
14-15, 1ST FLOOR, DEEPAK BUILDING-13, NEHRU PLACE, NEW DELHI-110019
A PROPRIETORSHIP CONCERN

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Services for providing food and drink; temporary accommodation including hotels, restaurants, guest house, banquet halls, bars, café, cafeterias, ice-cream parlour, self services restaurants and catering services
3741955  01/02/2018
IRISH HOUSE FOOD & BEVERAGES PRIVATE LIMITED
1B Rashid Mansion, Ground Floor, Worli mumbai 400018
LIMITED COMPANY

Address for service in India/Agents address:
KAYSER AND COMPANY.
RAJA BAHADUR MANSION, 20 AMBALAL DOSHI MARG, FORT, MUMBAI- 400 023.
Used Since :04/10/2011

MUMBAI
services for providing food and drink; hotels, motels & restaurants, self-service restaurants, snack bars, canteen, cafes and cafeterias, ice-cream parlors; bar services; catering services; providing temporary accommodation and meeting rooms; lodging services; serviced apartment hotels; rental of tents & transportable buildings; rental of chairs, table, table linen, glassware; providing campground facilities.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..2215473.
AMOL AUDUMBAR BHADULE
“Omkar”, Deepjyoti Colony, Near vitthal mandir, Karvenagar, Pune -411052
THE TRADE MARK ACT- 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant services, Services for providing food and drink; Temporary accommodation
Times Square

3795323  03/04/2018
REEVA HOSPITALITY
D 604/605, Ekta Meadows, Siddharth Nagar, Borivali East Mumbai 400066
Partnership Firm

Address for service in India/Attorney address:
SAHIL B VORA
TrueBlue Legals , 301 Dalal Nivas , Ground Floor , Mathuradas Road, Kandivali (West) Mumbai 400067
Used Since :01/02/2018

MUMBAI
Food preparation services, Takeaway food services, Providing food and drink in restaurants, Food and drink catering, Providing food and beverages, Serving of food and beverages, Preparation and provision of food and drink for consumption on and off the premises, Providing food and drink catering services for sports events, concerts, conventions and exhibitions, Preparation and provision of food and drink for immediate consumption, Providing of food and drinks for guests in restaurants, Providing of food and drink, and temporary accommodation, Catering services, Outside catering, Hotel catering services, Off-site catering services, Restaurant and catering services, Catering of food and drink, Temporary accommodation and catering services for guests, Catering for the provision of food and beverages, Food and drink catering for banquets, Rental of banquet and social function facilities for special occasions, Rental of rooms as temporary living accommodations, Rental of function rooms for birthday parties, and Rental of rooms for social functions
3798830   06/04/2018
SOUMITRA SOMANI TRADING AS DILLI DA ROLL
LG-12, SILVER ARCADE MALL, 56 DUKAN, NEW PALASIA
PROPRIETOR SHIP CONCERN
Address for service in India/Attorney address:
CS ARPIT AGRAWAL
308, THE HORIZON, 11/5, SOUTH TUKOGANJ, INDORE (M.P.)
Used Since :21/09/2015

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMODATION, RESTAURANTS, FAST FOOD
RESTAURANTS, GRILL RESTAURANTS, CAFETERIAS, CAFE SERVICES, ICE-CREAM PARLORS,CANTEENS, FOOD AND
DRINK CATERING, SNACK-BARS,HOTELS.
3803173  11/04/2018
MR. NARESH DHURU PROPRIETOR OF PAUL CHINESE
210, BIDAYEWADI, T.H. KATARIA MARG, MAHIM, MUMBAI - 400016
PROPRIETARY FIRM

Address for service in India/Attorney address:
ASHVED LEGAL SOLUTIONS
36, TRANSIT CAMP HOUSING BOARD, SHAIKH MISTRI ROAD, ANTOPHILL, WADALA (WEST), MUMBAI - 400 037

Used Since :10/04/2017

MUMBAI

PROVIDING FOOD AND DRINK SERVICES THROUGH RESTAURANT.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3807301  16/04/2018
ADITI HORA
Shop No.3, Lunkad Plaza, Viman Nagar, Pune, Maharashtra- 411014
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :26/04/2017

Mumbai
Services for providing food and drink; temporary accommodation, restaurant services IN USE.
SYED ABU SHAHID (PROPRIETOR) TRADING AS WTSEA CAFE19
Shop No. 1 & 2, Mahavir Darshan CHS Ltd., Gokul Village, Shanti Park, Near Shivali Restaurant, Mira Road (E) Thane 401107
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :01/04/2018

MUMBAI
Cafe services; Restaurant services;
3819589  28/04/2018
SIMBLY COFFEE CAFE LLP
1, FLOOR -1, PLOT NO -22, GIRI NIWAS,ADI MARZBAN PATH, OFF SHAHID BHAGAT SINGH ROAD, BALLARD ESTATE, MUMBAI -400038, MAHARASHTRA
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation.
3819883  30/04/2018
CHRISTOPHER CURZAI
CORONA, 11 ST JOHN BAPTIST ROAD, BANDRA WEST, MUMBAI-400050
The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
Proposed to be Used

MUMBAI

Services provided by persons or establishments whose aim is to prepare food and drink for consumption such as food joints, lounges, café services, cafeteria services, restaurant services, self-service restaurant services, snack-bar services, catering, etc.

*condition to use the mark as substantially represented in the form of Application.*
3829504   10/05/2018
ATHANSH FOOD SERVICES PRIVATE LIMITED
402, Manav CHS, Plot no 39, Sec-21, Kamothe, Navi Mumbai- 410209
A Company Incorporated under Indian Companies Act

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :02/05/2018

MUMBAI
Take-away fast food services; Take-away food and drink services;

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.
3839903  22/05/2018
ESCAPE IN
72, 1st cross extension, Bharathi Nagar, Lawspet, Pondicherry-605008
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Restaurant services, Providing restaurant services
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF PONDICHERRY UNION TERRITORY ONLY..
3842476  24/05/2018
PRATHAP BAYA REDDY
A1109, Shubharambh, Near BJS College, Bakhori Road, Wagholi, Pune - 412207.
Active

Address for service in India/Attorney address:
VINIT R PATIL
2A, Sukhakarta Apartment, Dhanwat Patil Lane, Near Mhatre Bridge, Erandwane, Pune 411004

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary Accommodation.

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3846865  30/05/2018
GOOD FOOD GARAGE
GROUND & FIRST FLOOR, VARTAK ARCADE, PLOT NO. 27, VILL. DIWANMAN, AMBADI ROAD, VASAI (WEST), PALGHAR – 401202
A PARTNERSHIP FIRM REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK, PROVIDING CAMPGROUND FACILITIES, CANTEEN SERVICES, FOOD AND DRINK CATERING, FOOD SCULPTING, RESTAURANT SERVICES
Subject to no exclusive right over the mark “GOOD FOOD” separately & mark will be consider as a whole as substantially shown in the label.
3855473  08/06/2018
SHAILESH SANJAY GAVALI
1916, C WARD, LAXMI ROAD, SOMWAR PETH, SHANIWAR PETH, KOLHAPUR-416002
Proprietor

Address for service in India/Agents address:
PADMASINH BALASAHEB PATIL
1678, E, 1ST FLOOR, FLAT NO.FF-4, VITHHAL COMPLEX,

Proposed to be Used
MUMBAI

Services for providing food and drink; Temporary accommodation
3858667  13/06/2018
BLUE OCEAN RESORTS
34, WESTERN INDIA HOUSE, SIR P M ROAD, FORT, MUMBAI - 400001
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
3859576  14/06/2018
GRANVILLE HOTEL PVT.LTD.
GRANVILLE HOTEL PVT LTD, PLOT 680/D, OPP KORA KENDRA GROUND, RM BHATTAD ROAD, BORIVALI (WEST),
MUMBAI – 400092
A REGISTERED INDIAN COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
ADVOCATE PRIYANKA TIWARI
Office No.3, Krishna Castle, A-1 Ground Floor, Fitwala Road, Elphinstone, Mumbai - 400013. Opp. Saidham

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK, PROVIDING CAMPGROUND FACILITIES, CANTEEN SERVICES, FOOD AND DRINK
CATERING, FOOD SCULPTING, RESTAURANT SERVICES, TEMPORARY ACCOMMODATION INCLUDES MAINLY
SERVICES PROVIDED BY PERSONS OR ESTABLISHMENTS WHOSE AIM IS TO PREPARE FOOD AND DRINK FOR
CONSUMPTION AND SERVICES PROVIDED TO OBTAIN BED AND BOARD IN HOTELS, RENTAL OF MEETING ROOMS
3889075    16/07/2018

NEENA MISHRA TRADING AS URRBAN CHOUPAL
B1 / 704, Cheryl Apartments, Kharadi, Pune - 411014
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since :01/04/2018

MUMBAI
Fast-food restaurant services, Restaurant services.
THIS IS CONDITION OF REGISTRATION THAT MARK SHALL BE USED WHOLE..
SKYROOTS VENTURES LLP
Flat B/2/5, S N 148/1/2/3, New Friends Society, Paud Road, Kothrud, Pune 411079 in the State of Maharashtra within the Union of India.

a registered Partnership firm as per the Limited Liability Partnership Act 2008

Address for service in India/Attorney address:
ADV. ANAND MAHURKAR
A-104, PRISTINE FONTANA S. NO.21, BEHIND MARATHA MANDIR BAVDHAN (KH), PUNE-411022

Proposed to be Used
MUMBAI

Services for providing food and drink; temporary accommodation
3895320  23/07/2018
SKYROOTS VENTURES LLP
Flat B/2/5, S N 148/1/2/3, New Friends Society, Paud Road, Kothrud, Pune 411079 in the State of Maharashtra within the Union of India.
a registered Partnership firm as per the Limited Liability Partnership Act 2008
Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
# 05, DSK KARTIK, APEX COLONY, SHANTISHILA SOCIETY, BAFNA TATA MOTORS- CCD LANE, LAW COLLEGE ROAD, ERANDWANE, PUNE-411004, MAHARASHTRA.
Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
3898799  26/07/2018
RAHUL MANOHER AHIRE (PROPRIETOR) TRADING AS FOOD DESTINATION
SHOP NO.4, PLOT NO 7A, SECTOR NO. 9, KOPARKHAIRANE, NAVI MUMBAI- 400709
A Proprietorship Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209
Used Since :14/09/2017

MUMBAI
Services for providing food and drink, Restaurant Services

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Food Destination.
MR. FARHEEN FIROZ GOLANDAJ TRADING AS: KGN XPRS
GATE NO-1581, DEHU ALANDI ROAD, SHELARWASTI, CHIKHALI, PUNE-411062, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTELS, HOSTELS AND BOARDING HOUSES, HOLIDAY AND TOURIST ACCOMMODATION, HOTEL SERVICES, HOTEL RESERVATIONS, PROVISION OF FOOD AND DRINK, CANTEEN SERVICES, RESTAURANT SERVICES, SELF-SERVICE RESTAURANT SERVICES

The trade mark is restricted to use the mark in the state of Maharashtra.
3912572  09/08/2018
ISMAIL GROUP
37-2-67, ISLAMET-1, POST OFFICE LANE, ONGOLE
A Partnership firm

Address for service in India/Attorney address:
KANIKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034

Proposed to be Used
CHENNAI
Food and drink catering, Services for providing food and drink
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF ANDHRA PRADESH AND TELANGANA STATES ONLY..
KITCHEN CHEMISTRY

3913509  10/08/2018
BALWANT NAHTA
NO.21, Greams Road, First Floor, Thousand Lights, Chennai – 600021, Tamil Nadu
Proprietor

Address for service in India/Attorney address:
K. KIRAN
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :01/08/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, HOTEL RESERVATIONS, RESTAURANT SERVICES, SELF-SERVICE RESTAURANT SERVICES
MARATHI KATTA

3926428  25/08/2018
MR. VIRENDRA VASANT PATIL TRADING AS MARATHI KATTA
24, GOKUL PARK, MANAV MANDIR, AMBADI RD VASAI (W), TAL. PALGHAR - 401202, MAHARASHTRA
Proprietor

Address for service in India/Attorney address:
S A ASSOCIATES

Used Since :01/03/2013

To be associated with:
2830879

MUMBAI

Restaurant Services, Services for providing food and drink; temporary accommodation included in class 43

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..2830879.
3928259  28/08/2018
HMSHOST SERVICES INDIA PRIVATE LIMITED
6/13, Primrose Road, Bangalore 560025
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
Services for providing food and drink; restaurant services; cafe services; self-service cafeteria services; bar services;
catering services; food and drink catering; serving food and drink for guests; provision of information, advisory and
consultancy services in relation to the aforementioned services.

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF
THE TRADE MARKS ACT 1999.
CURRY PATTA

3936782  06/09/2018

SID HOSPITALITY PRIVATE LIMITED
117, SUN INDUSTRIAL ESTATE, SUN MILL COMPOUND, LOWER PAREL (WEST), MUMBAI-400013

An Indian Company

Address for service in India/Attorney address:
NRN SUITS AND LAWS LLP
17 SAROJ SADAN,S K PATIL LANE ,DAFFARI ROAD,MALAD EAST,MUMBAI -97

Proposed to be Used
MUMBAI

Restaurant, Bar, Cafe, Hotel, Motel, Pubs and Catering Services, Services for providing food and drinks, temporary accommodation; Restaurants featuring home delivery; Take-out restaurant services; Cafe services
3943662  12/09/2018  
B I J O Y  N A I R  M A N I P U R A T H  
15A, Royal Empress, Jawahar Nagar, P.O. Eranhipalam, Calicut - 673006, Kerala, India  
Proprietorship  
Address for service in India/Attorney address:  
ASHOK SESHAGIRI  
2/496,1st Floor,Nakkerar Salai,Mogappair East,Chennai-600037  
Proposed to be Used  
CHENNAI  
Services for providing food and drink  
Mark considered substantially as shown in the form of representation.
M/S AL MARAHEB ARABIAN RESTAURANT
H.NO.8-3-944/11/2, MAHBOOB COMMERCIAL COMPLEX, AMEERPET, HYDERABAD -500073, TELANGANA, INDIA.

Partnership Firm

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used

CHENNAI

RESTAURANTS; SERVICES FOR PROVIDING FOOD AND DRINK; TAKE AWAY FOOD AND DRINK SERVICES.
SORRENTINA

3987929  30/10/2018

GALAXY CLOUD KITCHENS LIMITED
Eyelet House, M.S.Patel Compound, Near John Baker Bus Stop, Opp. Shah industrial Estate, Saki Vihar Road, Saki Naka, Andheri (East), Mumbai 400 072.

SERVICE PROVIDER
a company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Services related to providing of food and beverages for consumption; Cafe, Bar and Restaurant services, including sitdown and takeaway food services; Temporary Accommodation
4000510  17/11/2018
KAUSIK RAVICHANDRAN
No:6 Bharathipark Road, Cross 4 Saibaba colony Coimbatore North, Saibaba mission Coimbatore-641 011
Individual - Trading as ARUMUGA IMPEX

Address for service in India/Agents address:
C. PRAKASH
1A, Post Office Road, 1st floor, Krishnaswamy Nagar, Ramanathapuram, Coimbatore-641045.

Proposed to be Used

CHENNAI
Services for providing food and drink; Temporary accommodation, Catering services for company cafeterias, Catering services for conference centers, Food preparation services, Outside catering services, Preparation of meals, Preparation of food and beverages

SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
Trade Marks Journal No: 1944, 09/03/2020  Class 43

4004894  22/11/2018
VAIBHAV CHANDRAKANT CHORGE
SHOP NO. 7, ARIHANT PALACE, PARACHI ALI, RATNAGIRI 415612
Owner
Address for service in India/Attorney address:
ADVOCATE POOJA AGRAWAL
334, Matoshree, Hanuman Lane, Dharampeth, Nagpur - 440010
Used Since: 01/10/2018

MUMBAI
Restaurant, cafe, cafeteria, snack bar, coffee bar, and coffee house, carry out restaurant, and take out restaurant services; catering services; coffee supply services for offices; contract food services; food preparation; Canteen services, preparation of carry out foods and beverages, tavern services, Serving beverages in microbreweries; hotel and motel services, providing temporary lodging at holiday camps, beer houses, pubs, bars, providing temporary dressing room accommodations and Resort lodging services.

The colors Brown, Yellow and Cream are claimed as the feature of the Logo Mark.
4012407    30/11/2018
HOTEL THAYANBU
NO: 1B, CITY LINK ROAD, ADAMBAKKAM, CHENNAI – 600088, TAMIL NADU, INDIA
AN INDIAN PARTNERSHIP FIRM

Address for service in India/Attorney address:
ADHI LEGAL SOLUTIONS
OLD NO:4/2,NEW NO:9/2, ARMENIAN STREET, 2ND FLOOR, PARRYS, CHENNAI-600 001, INDIA
Used Since :06/07/2018

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, HOTEL, RESTAURANTS, CATERING SERVICES, SELF-SERVICE, CAFES AND CAFETERIAS
4016205  04/12/2018
TIKABAHADUR PUNMAGAR
Saptaparni CHS, C-76, Sector 4, Sanpada, Navi Mumbai 400705, Maharashtra
Sole Proprietor

Address for service in India/Attorney address:
INVICTUS IP
62, 2nd Floor, Raghuleela Arcade, Sector 30A, Opp Vashi Station, Vashi, Navi Mumbai 400703, Maharashtra, India

Proposed to be Used
MUMBAI
Services for providing food and drink; Cafe services; Cafeteria services; Canteen services; Restaurant services; Snack-bar services; Temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Chinese. Applicant not claiming any exclusive right on word "Chinese".
4020176  07/12/2018
SUGARBLOOM BEANS PRIVATE LIMITED
SHOP. NO. 3, PRAMUKH ARCADE, NR. RELIANCE CIRCLE, KUDASAN, GANDHINAGAR-382421, GUJARAT, INDIA.
Used Since :01/10/2018
To be associated with:
3966763
AHMEDABAD
FOOD AND DRINK AND ACCOMMODATION INCLUDING IN CLASS - 43.
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The Applicant have no right over the words MILKBAR..
SHUDDHI
4022262  10/12/2018
OMPRAKASH L GAJARIA, HIMANSHU R VYAS, BALWANT SINGH DABI
trading as ;NAVEDHYAM FOODS
1/52, GOLWALA MANSION, KILCHAND ROAD, NEAR KEWAL BAUG, OPP. BMC OFFICE, KANDIVALI (WEST), MUMBAI 400067. MAHARASHTRA INDIA

Address for service in India/Agents address:
SUNIL N. NAIR, ADVOCATE.
E-6, MADUR SOCIETY, CHINCHOLI BUNDER ROAD, MALAD (W), MUMBAI-400 064.
Used Since :17/11/2017

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK; HOTELS, RESTAURANTS, CANTEENS, MOTELS, SELF-SERVICE RESTAURANTS, SNACK-BARS; CATERING SERVICES; BAR SERVICES; CAFES AND CAFETERIAS; RENTAL OF TENTS, TRANSPORTABLE BUILDINGS; TEMPORARY ACCOMMODATION RESERVATIONS; RESERVATION OF HOTEL ACCOMMODATION; RESERVATION OF RESTAURANTS; RENTAL OF TEMPORARY ACCOMMODATION AND MEETING ROOMS; RESORTS AND LODGING SERVICES; SOCIAL CLUBS; RENTAL OF CHAIRS, TABLES, TABLE LINEN, GLASSWARE; PROVIDING CAMPGROUND FACILITIES
4032806   20/12/2018
NIRMITKUMAR PANKAJBHAI PATEL
trading as ;CAFÉ 3 PM
SHAMDAS STREET, BODAL, ANAND-388540 GUJARAT INDIA.
Used Since :06/10/2015

AHMEDABAD

RESTAURANT SERVICES AND SERVICES RELATED TO PROVIDING FOOD AND DRINKS INCLUDED ONLY IN CLASS - 43.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.CAFE..
4043442  01/01/2019
THOUSAND ISLAND HOTELS AND RESORTS PVT LTD
A-805, SHAPATH-IV, OPP.KARNAVATI CLUB, S.G.HIGHWAY, AHMEDABAD-380051
A BODY INCORPORATED UNDER THE COMPANIES ACT-1956

Address for service in India/Agents address:
RAJESH RATILAL SONI, ADVOCATE.
A-2, CHANDRALAYA APPARTMENT, NARANPURA, CHAR RASTA, AHMEDABD 380 013.

Used Since :01/01/2016

AHMEDABAD
Providing services of Food and Drinks, Temporary Accommodation, Hotel And Resorts Services, Providing Services of Regional Foods and snacks, Coffee and Tea Bar Services, Services of Tea, Coffee, Cocoa, Carbonated, Drinks, Fruit Juice, Beverages and Various type of Coffee, Chocolates flavours, Drinks and shakes

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “word Sh in Gujarati ” APPEARING ON THE LABEL / MARK.
JASODA HERITAGE HOTEL

4043716  02/01/2019
NARAIN DAS MULRAJANI S/O. LATE ROCHIRAM MULRAJANI
B-7, ROCHEES MARG, KANWAR NAGAR, JAIPUR (RAJ.)-302002
SINGLE FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE service is restricted in the state of Rajasthan only.
4047996 05/01/2019
NASCENT GREEN FOODS PRIVATE LIMITED
A-805, SHAPATH-IV, OPP.KARNAVATI CLUB, S.G.HIGHWAY, AHMEDABAD-380051
A REGISTERED UNDER THE COMPANIES ACT-1956
Address for service in India/Agents address:
RAJESH RATILAL SONI, ADVOCATE.
A-2, CHANDRALAYA APPARTMENT, NARANPURA, CHAR RASTA, AHMEDABD 380 013.
Used Since :15/03/2014
AHMEDABAD
Providing Services of Coffee House and Snacks Bar Services, Coffee and Tea Bar Services, Services of Tea, Coffee, Cocoa, Carbonated. Drinks or Fruit Juice , Beverages and Various Type of Coffee, Chocolates Drinks and Shakes, Food and snacks services
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..
4049083  07/01/2019

NASCENT GREEN FOODS PRIVATE LIMITED
A-805, SHAPATH-IV, OPP.KARNAVATI CLUB, S.G.HIGHWAY, AHMEDABAD-380051
A REGISTERED UNDER THE COMPANIES ACT-1956

Address for service in India/Agents address:
RAJESH RATILAL SONI, ADVOCATE.
A-2, CHANDRALAYA APARTMENT, NARANPURA, CHAR RASTA, AHMEDABD 380 013.
Used Since :09/04/2016

AHMEDABAD

Providing Services of Coffee House and Snacks Bar Services, Coffee and Tea Bar Services, Services of Tea, Coffee, Cocoa, Carbonated. Drinks or Fruit Juice , Beverages and Various Type of Coffee, Chocolates Drinks and Shakes, Food and snacks services

Services restricted in the state of Gujarat only..
GREAT LUCKY JUICE CENTER

4056724  15/01/2019
MR. MOHAMMED SHAKEEL BAGWAN TRADING AS GREAT LUCKY JUICE CENTER
Paithan Gate, Aurangabad-431001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :01/12/2017

MUMBAI
PROVIDING FOOD & DRINKS
Trade Marks Journal No: 1944, 09/03/2020 Class 43

4061547  19/01/2019
MOHAMAD KHALID AABIDHUSAIN MUTWALLI
Plot No 144, Block A, Subhash Nagar, Miraj, Sangli 416410
Individual

Address for service in India/Agents address:
SUSHILKUMAR RAMCHANDRA PATIL
FLAT NO.A-6/9 NIKAM PARK, DEVKAR PANAND,KOLHAPUR-416012.

Proposed to be Used
MUMBAI

Services for providing food and drink covered in class 43

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE IRANI CHAIWALA.
G.SANKAR
trading as ; TRICHY KARTHICK MESS (HOME STYLE FOOD)
NO.5.RENGA NAGAR (SATHYA SAI NAGAR), UKT MALAI, TRICHY-102. TAMILNADU, INDIA
SERVICE PROVIDER
OTHER
Address for service in India/Attorney address:
S.ELAMBHARATHI
NO.364 (OLD NO.210) "KURUPAM COURT" LLOVDS ROAD. FLAT NO.5. GROUNDFLOOR GOPALAPURAM, CHENNAI-600086
Used Since :01/01/2002
CHENNAI
FOOD AND DRINK, HOTELS, RESTAURANTS, CANTEENS, SELF SERVICE RESTAURANTS.

Transliteration : Trichy Karthick Mess Veetu Samayal
4068969  28/01/2019
TKS IYENGAR’S
NO. 160, 4TH CROSS , 2ND STAGE, BRINDAVAN EXTENSION, MYSURU KARNATAKA -570 020
SERVICE PROVIDER
PARTNERSHIP FIRM
Proposed to be Used
CHENNAI
PROVIDING RESTAURANT SERVICES WHICH INCLUDES FOOD AND DRINK, CAFE, FAST FOOD SERVICES.
Subject to restriction with in Karnataka.
4070433   29/01/2019
PINOY JITENDRAKUMAR PANDYA
A-7, AKSHARDHARA PART-1, VEJALPUR, AHMEDABAD-380 051

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Used Since : 01/08/2018

AHMEDABAD
SERVICES FR PROVIDING FOOD AND DRINK, TEMPORARY ACCOMODATION

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE WORD “VADAPAV” APPEARING ON THE LABEL / MARK.

Goods restricted for sale in the state of Gujarat only..
REAL ENTERPRISE
F-103, Aashray Greens, Nr. Samanvay App. 150 Feet Ring Road, Mavdi Area, Rajkot-360004
Partnership Firm

Address for service in India/Agents address:
SAMPAT DHRUV PRADIP
OM, Tulsi Bunglow-02, B/h Bharatvan Society, Nr. Santosh Park, 150 Feet Ring Road, B/h. Sterling Hospital, Raiya Road, Rajkot-360007, Gujarat

Proposed to be Used
AHMEDABAD
Services for providing food and drink; Temporary accommodation

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE FUN AND FOOD.
CHARCHA PARTY CAFE

4078497    06/02/2019
AL HUSNANIN SALIMBHAI VOHRA
trading as ;CHARCHA PARTY CAFE HOUSE SNACKS AND FOOD

AHMEDABAD FOOD JUNCTION, YMCA X ROAD TO S P RING ROAD, KARNAVATI CLUB ROAD, MUMATPURA, AHMEDABAD - 380058

Proposed to be Used

AHMEDABAD

PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..4078496.
Bravo! Cheeserie & Cafe

4079181   06/02/2019

NEERAJ JAGADEESH SHETTY
903 - 2/B SUMER TRINITY TOWERS, NEW PRABHADEVI ROAD, PRABHADEVI, MUMBAI-400025

The Trade Marks Act, 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4080191 07/02/2019
AKSHOBYA FOODS PRIVATE LIMITED
trading as AKSHOBYA FOODS PRIVATE LIMITED
236, AMARJYOTHI LAYOUT, DOMLUR, BENGALURU, 560071, KARNATAKA, INDIA
MANUFACTURER AND MERCHANTS
A PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
VENKATA RAMA REDDY
#3, PRANAVA COMPLEX, FLAT NO.107, 1ST FLOOR, 5TH CROSS, MALLESHWARAM, BENGALURU - 560 003, KARNATAKA, INDIA.

Proposed to be Used
CHENNAI
PROVIDING FOOD AND DRINK, EXCLUSIVE DOSA SERVICE POINTS, DOSA SPECIALITIES, CAFES, CAFETERIAS, SELF SERVICE RESTAURANTS, FAST FOOD JOINTS, CANTEENS, ICE CREAM PARLOURS, SNACKS BAR, TAKE AWAY OUTLETS, FRANCHISE SERVICES, TEMPORARY ACCOMMODATION, HOTELS, RENTAL OR RESERVATION OF TEMPORARY ACCOMMODATION
Mark considered substantially as shown in the form of representation.
4080316  07/02/2019
MR. RAJRATAN GOKULCHAND DAMANI SOLE PROPRIETOR OF M/S ROYALE VEG TREATS
SHOP NO.6, INSIDE JASSUSAR GATE, NEAR JASWANT BHAWAN, BIKANER, RAJASTHAN
PROPRIETOR
Address for service in India/Attorney address:
ROHIT JAIN, ADVOCATE
F1/163, GANDHI PATH, CHITRAKOOT, VAISHALI NAGAR, JAIPUR - RAJASTHAN - 302021
Proposed to be Used
AHMEDABAD
PROVIDING FOOD AND DRINKS, RESTAURENTS, CAFE, PROVIDING TEMPORARY ACCOMODATIONS UNDER CLASS 43.
Services restricted in the state of Rajasthan only.
4081686  08/02/2019
MUKESH YADAV, ROYAL BAKERY
SHOP NO. 14, AMRAPALI CIRCLE, VAISHALI NAGAR, JAIPUR-302012 RAJASTHAN
proprietor and service provider
Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD
Services for providing food and drink
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE ROYAL..
SAFAJUICECENTRE

4082926   09/02/2019
MR. MOHAMMED ABDUL KARIM ABDUL RAHIM BAGBAN TRADING AS SAFA JUICE CENTRE
JNEC Road, N-6 CIDCO, Aurangabad - 431001
Sole Proprietor

Address for service in India/Attorney address:
LAW PROTECTOR
Dhunal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :04/07/2003

MUMBAI
PROVIDING FOOD & DRINKS
4086737  14/02/2019
OM DUKIYA, PROPRIETOR SMOKEY CURRY HOUSE
SHOP NO.4, PLOT NO. 168, O.B.C. COLONY, NEAR GYAN VIHAR UNIVERSITY, JAGATPURA, JAIPUR RAJASTHAN
proprietor and service provider

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD
Services for providing food and drink
4092527  19/02/2019
GOWTHAM GOPAL R
181, ECR, INJAMBKKAM, CHENNAI – 600115.
SOLE PROPREITORSHIP
Address for service in India/Agents address:
PRABHUNARAIN. S
BLOCK 2, B4, SURYA P.R. APARTMENTS, SRIDEVI NAGAR, GANAPATHY, COIMBATORE-641006.

Proposed to be Used
CHENNAI
RESTAURANT SERVICES WITH BAR & RENTING SPACE FOR CONDUCTING EVENTS
DEEPAK TALWAR (INDIAN NATIONAL, PROPRIETOR), TRADING AS RT ASH HOMEAIDS INC.
NH - 6, Mandir Hasoud, Nayaraipur, Raipur - 492101, Chhattisgarh
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since : 25/04/2018

MUMBAI
Services for providing food and drinks; temporary accommodation, motel services

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
4117321  14/03/2019
MY LITTLE FOODS
14-1-89/35/9, GAYATHRI NAGAR, ALLAPUR, BORABANDA, HYDERABAD-500018, TELANGANA, INDIA
MSME Registered Firm
Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.

Proposed to be Used
CHENNAI
Services for providing food and drink, café services, cafeteria services, canteen services, food and drink catering & restaurant services.
4117533  14/03/2019
VIJAYKUMAR JERAMBHAI BOPALIYA
HOTEL BHURA, GROUND FLOOR, SHOP NO. 8-9, KRISHNA CHAMBERS -1, 8 A NATIONAL HIGHWAY, TRAJPUR, MORBI - 363642
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
PROVIDING OF FOOD, DRINK AND TEMPORARY ACCOMMODATION, RESTAURANT
subject to restriction of the services in the state of GUJARAT only..
4118242  15/03/2019
MR. CHALLA VISWESWAR RAO, PROPRIETOR OF M/S JOEL ASSAM TEA AND COFFEE COMPANY
8-3-167/29, PLOT NO. 29, ERRAGADDA, HYDERABAD - 500018, TELANGANA, INDIA.
Proprietorship Firm
Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana
Proposed to be Used
CHENNAI
SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES.
SUNRAY BEACH FRONT
4123322 20/03/2019
M/S. SUNRAY RESORTS PRIVATE LIMITED
10-50-40, Ground Floor, Excelsior Apartments Ramnagar, Opp: Lions Club, Visakhapatnam – 530 002, Andhra Pradesh, India.
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since :12/10/2011
CHENNAI
Resorts, Hotels, Restaurants, Coffee Shops, Coffee Shops, Cafes, Cafeterias.
Proposed to be Used

AHMEDABAD

SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.

restriction of services for providing in the state of RAJASTHAN only.
4148059 15/04/2019
POONACHA N K
M-1198, 3RD MAIN 6TH CROSS, VIVEKANANDA NAGAR, MYSORE-570023
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Services for providing food and drink; Temporary accommodation
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORDS "THE GREEK SANDWICH" SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
4177257  15/05/2019
ABHIJEET MAJUMDAR
SHOP NO 18,GRAM PANCHAYT BUILDING HINJAWADI PUNE, - 411027
THE TRADEMARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chepnet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
The trade mark is restricted to use the mark in the state of Maharashtra.
4196649 04/06/2019
PROCSYS HOSPITALITY PRIVATE LIMITED BY ITS DIRECTOR MR. VINOD KAUL.
No.131,132 Residency Road, No. 401, 4th Floor, Devatha Plaza, Bangalore- 560 025.
Incorporated private limited company

Address for service in India/Attorney address:
LEX EXIGO
23 TO 29, WHITE HOUSE, FIRST FLOOR, FF6, ST. MARKS ROAD, BANGALORE - 560 001.
Used Since :26/04/2010

CHENNAI
providing food and drink

Without claiming any right over the words "the Fine Japanese Restaurant".
Trade Marks Journal No: 1944, 09/03/2020  Class 43

4198958  06/06/2019
VELPULA GANA VENKATESH  
C/O COLONOL ALI 6-3-1219/1/1,UMA NAGAR STREET-1 KUNDANBAGH COLONY BEGUMPET,HYDERABAD,TELANGANA-500016  
INDIVIDUAL  
Address for service in India/Attorney address:  
DRBDLEGALYUKTI  
D204 2ND FLOOR KARAMAPURA NEW DELHI 110015  
Proposed to be Used  
CHENNAI  
SERVICES PROVIDING FOR DRINK AND FOOD  
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION.
HMSHOST SERVICES INDIA PRIVATE LIMITED
6/12, Primrose Road, Bangalore - 560 025
A Company incorporated under the Indian Companies Act, 1956.

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
Services for providing food and drink; restaurant services; cafe services; self-service cafeteria services; bar services; catering services; provision of information, advisory and consultancy services in relation to the aforementioned services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD GUJARATI SEPARATELY EXCEPT SUBSTANTIALLY AS SHOWN IN THE FORM OF APPLICATION.
4209814 18/06/2019
RUPTUB SOLUTIONS PRIVATE LIMITED
AMR Tech Park 1, First Floor, IT Industry, Nagarathpura, Hosur Road, Bangalore-560025 (Karnataka)
Address for service in India/Attorney address:
MAKYAM KALPANA NAVEEN
C/O.I-WIN IP SERVICES, Flat No.202, SriSivaRamakrishna Mansion, Above SBI BANK, Kamalaprasana Nagar,Allwyn Colony,Kukatpally, Hyderabad-72,Telangana,
Used Since :01/12/2018
CHENNAI
Services for providing food and drink; Temporary accommodation
*The mark should be used as a whole.*
4210644   19/06/2019
SUFYAN KHALID GIGANI M/S SUFI'S FITNESS HEALTHY MEALS
Dar Al mawwadda 15th floor 1504 dimtimkar road mumbai 400008
Individual (Proprietorship Firm)
Address for service in India/Attorney address:
LABDHI KOCHAR & ASSOCIATES
701, Kaivanna towers, Near Central Mall, Ambawadi 380006

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation
4268055  19/08/2019
AMIT GOYAL S/O SHRI SUBHASH CHANDRA GOYAL
230-A, RADHA RAMAN LANE, NEHRU NAGAR, AGRA-282002
INDIVIDUAL
Address for service in India/Agents address:
MANISH AGARWAL, ADVOCATE.
6/2, GALI BARAH BHAI, BELANGANJ, AGRA - 282 004.
Used Since :01/04/2014
DELHI
SERVICES FOR PROVIDING FOOD & DRINK (HOT & COLD, CAFE-CAFETERIAS) & PROVIDING TEMPORARY ACCOMODATION.
MARRIOTT WORLDWIDE CORPORATION
10400 Fernwood Road, Bethesda, Maryland 20817, United States of America
A corporation incorporated in Maryland, USA

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Used Since : 20/06/2013

DELHI
HOTEL SERVICES; RESTAURANT, CATERING, BAR AND COCKTAIL LOUNGE SERVICES; RESORT LODGING SERVICES;
PROVISION OF GENERAL-PURPOSE FACILITIES FOR MEETINGS, CONFERENCES AND EXHIBITIONS; PROVISION OF
BANQUET AND SOCIAL FUNCTION FACILITIES FOR SPECIAL OCCASIONS; AND RESERVATIONS SERVICES FOR
HOTEL ACCOMMODATIONS FOR OTHERS
HITESHBHAI M. PALAN (THAKKAR) PROPRIETOR OF NEW BINHARIF DABELI WALA

PROPRIETORSHIP FIRM

Address for service in India/Agents address:

K.C. PATEL & CO.
305,Shivalik-5,Mahalaxmi Cross Road, Paldi,Ahmedabad 380 007 Gujarat

Proposed to be Used

AHMEDABAD

SERVICES FOR FOOD PARLOUR OF SANDWICH, PIZZA, DABELI, VADAPAV, BHÉL, SNACKS & CAFÉ, CHAT PARLOUR, FAST FOOD PARLOUR PROVIDING FOOD AND DRINK INCLUDED IN CLASS – 43.
4322638    16/10/2019
MASALA CHOWK HOSPITALITY AND ENTERTAINMENT PVT. LTD
S. NO. 505/4 - P1, N. B. COMPOUND, NH. NO. 3, DHULE - 424311
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Services for providing food and drink, Catering services, Catering services for hospitality suites
4323537  17/10/2019
AMIT DHANOTIA
20-B , SECTOR-C , SCHEME NO-71 INDORE 452009
NO
Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI

Services for providing food and drink ,temporary accommodation.
4323667  17/10/2019
MOVIENTIMES CINEPLEX PVT LTD
3rd floor, the hub mall, off western express highway, near nirlon compound goregaon east , mumbai - 400 063
lalit kapur

Address for service in India/Attorney address:
KADAMBARL.V.SURVE
702/AKamdhenu CHS. Babhai Naka, Eksar Road, Mumbai-400092

Proposed to be Used
MUMBAI
Restaurant Service
4323855  17/10/2019
M/S TANVEEN HOSPITALITY
SHOP NO. L1, AXIS CENTRA, NEXT TO KIA MOTORS, PANCARD CLUB ROAD, PUNE - 411045
PARTNERSHIP FIRM

Address for service in India/Attorney address:
ASHISH TARWANI
9B, 1st Floor, B-Wing, NMC Complex, Mangalwari, Sadar, Nagpur - 440001 (Maharashtra)

Proposed to be Used
MUMBAI

Services for providing food and drink; restaurants, cafeterias, hotels, motels, bar services, cafes, canteens, food and
drink catering, self-service restaurants, snacks-bars
ANUP C S TRADING AS AMRUTHA HASTHAA
Ground Floor, 54/3, Subbarama Chetty Road, Basavanagudi, Bangalore - 560004, Karnataka, India
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
CHENNAI
Restaurant services, Food preparation, Teahouse services, Cafe and snack-bar services, Providing of food and drink.
4327030  21/10/2019

SUBHANI SHAIK
ASST NO 114346, SAI NAGAR, NALLAPADU
PROPRIETOR

Address for service in India/Attorney address:
MAMILLAPALLI SUDHEER
# 4-23-55, NTR COLONY II LANE, AMARAVATHI ROAD, GUNTUR, ANDHRA PRADESH

Used Since :02/01/2010

CHENNAI

SERVICE OF PROVIDING FOOD & DRINK
4329654    23/10/2019
ONE SCOOP CAFE PRIVATE LIMITED
C/O OF SANTANU JANA MISSION DANGA ROAD, SANKAT TALA, ROUS BEAUTY PARLOUR,, BISHNUPUR, Bankura, West Bengal, India, 722122
PRIVATE LIMITED

Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046

Proposed to be Used
KOLKATA
CAFES and RESTAURANTS
4330995  25/10/2019
PHANI VARUN KAUNDINYA JAMMALAMADAKA
H No. 8-2-120/112/P1, Park View Estate, Road no. 2, Banjara Hills, Hyderabad-500034, Telangana, India
Individual

Address for service in India/Attorney address:
MADHUSUDAN PUTTA
Prometheus Patent Services Pvt Ltd, J-801, Jain's Carlton Creek, Beside Delhi Public School, Khajaguda, Hyderabad-500008, Telangana, India.
Used Since :01/10/2019

CHENNAI
Restaurant services, café services, cafeteria services, canteen services, hotel services, services for providing food and drink; temporary accommodation.
4331118    25/10/2019
SATISH KUMAR. A
A-8, KOSALA FLATS, 1 FLOOR NO-29, SRINIVASA ROAD, T NAGAR, CHENNAI - 600017
THE TRADEMARKS ACT - 1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI

Services for providing food and drink; Temporary accommodation
MR. TEHSIN MUKADAM
702, Highland Court, C Wing, Bazar Road, Bandra West, Mumbai - 400050, Maharashtra, India
Individual

Address for service in India/Attorney address:
S A ASSOCIATES
B-303, MAHESH SMRUTI CHS, NEXT TO SAI HOMES, BEHIND ATMARAM PARK, KOLWADI, DONGARPADA, VIRAR WEST - 401303, MAHARASHTRA, INDIA

Proposed to be Used
MUMBAI

Services for providing food and drink Included In Class 43.
4331459  25/10/2019
NSS HOSPITALITY
D. NO. 1-55-199, SURVEY NO-199 P, BESIDE CHIREC PUBLIC SCHOOL, BOTANICAL GARDEN ROAD, KONDAPUR, SERLINGAMPALLY, MUNICIPALITY AND RR DISTRICT, TELANGANA
Partnership Firm trading as NSS HOSPITALITY
Address for service in India/Attorney address:
AKHILESH KUMAR SINGH
# 13, Sector-18, Faridabad, Haryana-121002

Proposed to be Used
CHENNAI
Hotels, Hospitality, Restaurants, Lodging Services, Food Preparation, Providing Food and Beverages, provision of event facilities, services specialising in private and public events.
4331726  25/10/2019
HOTEL RITZ
8567, GALI ARAKASHAN ROAD , PAHARGANJ, NEW DELHI
PARTNERSHIP FIRM
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATIONS.INCLUDED IN CLASS 43
4332170  26/10/2019
M/S.PM GROUPS
NO. 60, MEHER COMPLEX, BHIMENAHALLI, MANCHANAYAKANAHALLI POST, BIDADI HOBLI, RAMANAGARA TALUK, RAMANAGARA– 562109, KARNATAKA, INDIA.
PARTNERSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
NO.38/13, DESIGAR STREET, VADAPALANI, CHENNAI
Used Since :15/11/2018

CHENNAI
HOTEL SERVICES, RESTAURANT AND CAFE SERVICES, BAR SERVICES, MOBILE RESTAURANT SERVICES, PROVIDING FOOD AND DRINK IN RESTAURANTS, HOTEL ACCOMMODATION RESERVATION SERVICES, TAKE-AWAY FOOD AND DRINK SERVICES, COCKTAIL LOUNGE SERVICES, CATERING SERVICES.
4333275  30/10/2019
VIKAS OVERSEAS PRIVATE LIMITED
VIKAS CENTRE 2ND FLR 106SV ROAD SANTACRUZ WEST MUMBAI 400054
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PUNIT KACHALIA
107B, Gayatri Dham, MG Road, Ghatkopar East, Mumbai - 400077

Proposed to be Used
MUMBAI
PROVIDING FOOD AND DRINK, CAFES, CAFETERIAS, SNACK BARS, RESTAURANTS, CANTEENS
ABHISHEK B (INDIAN NATIONAL, PROPRIETOR), TRADING AS MILLET MAMA
No-16/15, Next to Surana College, Basavanagudi, Bengaluru, Karnataka- 560004
A Proprietorship Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (CHENNAI)
13,1ST CROSS STREET,SRIPURAM COLONY,ST.THOMAS MOUNT,CHENNAI-600016

Proposed to be Used

CHENNAI

Providing food and drink; catering services
4334813    31/10/2019
M/S. MANN MANAM RESTAURANT
NO.29, OBSERVATORY ROAD, "VENUS COTTAGE", KODAIKANAL - 624 101
PROPRIETOR

Address for service in India/Aents address:
NIRMALA MARY T
LA-77, FIRST BLOCK, GANAPATHY MAANAGAR, COIMBATORE-641006, TAMIL NADU
Used Since :01/03/2013

CHENNAI
PROVIDING FOOD & DRINK, TEMPORARY ACCOMMODATION

Transliteration : MANN MANAM SAIVAM & ASAIVAM RESTAURANT
4335674  01/11/2019
Mr.P.K. SHEFI Trading as M/s. PKS VISION TO REALITY
No. 9/46, Honey Dew Apartments, Kilpauk Garden, 2nd Street, Kilpauk, Chennai - 600 010.
Sole Proprietary firm
Address for service in India/Agents address:
D. RAJAKUMAR
Inpro Trade Mark Services, 16/19, Jayalakshmi puram 1st street, Nungambakkam, Chennai-600 034.

Proposed to be Used
CHENNAI
Providing Food and Drinks to Rail Travelling Public.
CHETAN BHANDARI
323/5 MALHARGANJ, M.G. ROAD INDORE-452002

Address for service in India/Attorney address:
NAVKAR ASSOCIATES
103 gold plaza,M.G. road indore

Proposed to be Used
MUMBAI
Services for providing food and drink, temporary accommodation as included in class 43.
DEEPAK KUMAR CHOU DHURY
GAMA-B 690, SAHARA CITY, MANGO, JAMSHEDPUR, JHARKHAND- 831018

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
KOLKATA
Serving of food and drinks, Hotel, restaurant, café-restaurant and bar services
4336523  02/11/2019
MONICA JAIN TRADING AS MONICA INTERNATIONAL
BC - 4, West, Shalimar Bagh, New Delhi - 110088
Proprietorship Firm

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Food preparation services, Restaurant services.
4337575  04/11/2019
KAREEM
88/A, GILI NO. -6, NEAR RASHEED HOTEL, ZAKIR NAGAR, OKHILA, JAMIA NAGAR, SOUTH DELHI, NEW FRIENDS
COLONY DELHI-110025

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI

Pizza parlors; Restaurant services; Services for providing food and drink
4338207  05/11/2019

WANYA JAKHAR
C/O DANARAM JAKHAR PLOT NO 702, ANUKAMPA ATLANTIS, BHAWANI SINGH ROAD, C-SCHEME JAIPUR, RAJASTHAN -302001

THE TRADE MARKS ACT- 1999

Address for service in India/Attorney address:

NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

AHMEDABAD
Restaurant services, Café and restaurant services, Hotel, restaurant, café-restaurant and bar services, Self-service restaurants, Restaurant and catering services, Hotel and restaurant services
Trade Marks Journal No: 1944 ,  09/03/2020          Class 43

4338646   05/11/2019
MOHD AMIR RAZA
MOHALLA ISLAMNAGAR, BAHERI, BAREILLY-243201
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :02/12/1996
DELHI
Services for providing food and drink; restaurant service
NOUSHAD. K
No. 113,18TH MAIN, INDIRA NAGAR HAL,2ND STAGE, BANGALORE - 560008,
INDIVIDUAL

Address for service in India/Attorney address:
GUDWIL & GOODWILL
41/ 785, 'SWATHI' C.P. UMMER ROAD, COCHIN-35,KERALA
Used Since :11/09/2018

CHENNAI
RESTAURANT, HOTEL, MOTEL, CAFETERIA, CATERING, TEMPORARY ACCOMMODATION, SERVICE FOR PROVIDING
FOOD AND DRINK.
SHREE MUKUTWALAS ENTERTAINMENT & HOSPITALITY LLP
3-4, DWARKAPURI, JAMNALAL BAJAJ MARG, C-SCHEME JAIPUR, RAJASTHAN 302001 INDIA
LLP FIRM
Address for service in India/Agents address:
GAUTAM & COMPANY
LL-47, AMBER TOWER, 1ST FLOOR, SANSAR CHAND ROAD, JAIPUR (RAJ).
Proposed to be Used
AHMEDABAD
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
MILIND ANANT PALKAR  
B-101, SIDDHI TOWERS, RAVI COMPOUND, B M ROAD, HARI NIWAS, THANE- WEST, 400 602, MAHARASHTRA  
Sole Proprietor  

Address for service in India/Attorney address:  
SWAROOPA DESAI  
B1/402, Omkar CHS, Chikuwadi, Borivali west  

Used Since :26/10/2019  

MUMBAI  
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, SERVICES RELATED TO HOTELS, MOTELS, INNS, BOARDING, LODGING HOUSES, RENTAL OF TEMPORARY ACCOMMODATION; SERVICES RELATING TO RESTAURANTS, RESTAURANT CHAINS, TAKEAWAY OUTLETS, SNACK BARS, FAST FOOD OUTLETS, SELF-SERVICE RESTAURANT, SERVICES RELATING TO PROCUREMENT AND SALE OF FOOD AND DRINKS, SERVICES RELATING TO CATERING, BAR, HOTEL, COFFEE SHOP, CAFES, CAFETERIAS
MR. SAGAR SATISH AGARWAL TRADING AS: THE CAFE EVENING
SHOP NO – 1, SANSKRITI COMMERCIAL COMPLEX, BAIF ROAD, WAGHOLI, PUNE – 412207, MAHARASHTRA, INDIA
Sole Proprietor

Address for service in India/Attorney address:
SAI ANAND SERVICE
73/3, SAI KRUPA CHS., POKHARAN ROAD NO-1, SHIVAI NAGAR, THANE (W)- 400 606, MAHARASHTRA, INDIA.

Used Since: 01/12/2018

MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINKS, SNACKS, CAFE, HOTEL & RESTAURANT SERVICES, COFFEE AND TEA BAR SERVICES
Trade Marks Journal No: 1944   09/03/2020   Class 43

4342136   08/11/2019

JEET J SHAH
FLAT NO 705, 7TH FLOOR, DURWANKUR CHS LTD SHIVAJI NAGAR VILE PARLE EAST NEAR BHUTA SCHOOL
MUMBAI, MUMBAI SUBURBAN MAHARASHTRA - 400057

THE TRADE MARK ACT-1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Services for providing food and drink; restaurant; Restaurant services; Hotel, restaurant, cafe-restaurant and bar services
1 BHK BREW HOUSE KITCHEN

4345174  12/11/2019

AVS HOSPITALITY
Shop No. 4, Building No 41, Kaveri Building, Oshiwara link road, Oshiwara, Andheri (West), Mumbai - 400102, Maharashtra
A Registered Partnership Concern

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :28/12/2017

MUMBAI
Providing of food and drinks
M/S. JUBILEE RESTAURANT
Door No. 5/447, Jubilee Complex, Mian Road, Sulthan Bathery Post, Pin - 673 592, Wayanad District, Kerala, India
Partnership
Address for service in India/Agents address:
SUNEER AND ASSOCIATES
ROOM NO. 3/480F, NEAR SB OF TRAVANCORE, AREEKKAD, NALLALAM POST, CALICUT 673 027, KERALA.
Used Since :30/04/1997

CHENNAI
Hotels, restaurants, resorts, fast food services, catering services, cafeterias, lodges, tourist homes and motels; services of providing food and drink
4350055  18/11/2019
MR. MOHAMMAD HANIF MOHAMMAD SIDDIQUE AJMERI
Prime Focus Ltd, Prime Focus Studios, Studio VII, VIII, IX, Dadasaheb Phalke Chitranagri, Goregaon (E), Mumbai – 65
Sole Proprietor

Address for service in India/Agents address:

ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used

MUMBAI

Services For Providing Food And Drink; Temporary Accommodation, Canteen, Café, Fast Food Restaurants, Catering Services, Pizza Parlors, Take Out Restaurant Services, Hospitality Services.

THIS IS CONDITION OF REGISTRATION THAT THE WHOLE LABEL SHALL BE USED TOGETHER.
THENOODLEBAR
4350625  18/11/2019
TANISHIKA HOSPITALITY INDIA PVT.LTD
S.NO-152, IT PARK, HINJEWADI, PUNE-411057, PUNE, MAHARASHTRA, INDIA.
Private Limited Company
Address for service in India/Attorney address:
KASHYAP POPAT KHANDAGALE
C/o Provelty IPR Solutions, 1202/28 2nd floor BHAGYODAY, Apte Road, Shivajinagar, Pune 411004, Maharashtra
Proposed to be Used
MUMBAI
Restaurants, Hotel restaurant services, Mobile restaurant services, Take-out restaurant services, Fast-food restaurant services, Take-away restaurant services, Café and restaurant services
CheeZtro

4352067  19/11/2019
SUMITA URVAKSH BHOTE
Shop No.3, Serial No. 562, Plot No. 17 Brij Bhavan Society, Next to ABC Farms, Salunkhe Vihar Road, Kondhwa Khurd, Pune-411048
Proprietorship

Address for service in India/Attorney address:
NAIR & ASSOCIATES
# 16 JEDHE PARK, 248 RASTA PETH,BEHIND SHANTAI HOTEL,PUNE-411011
Used Since :17/05/2019

MUMBAI
Providing of food and drinks and restaurant services
BLUECLOVE HOSPITALITY PRIVATE LIMITED
SHOP NO 8 CHANDRESH KEDA BUILDING LODHA HEAVEN KALYAN SHILL ROAD DOMBIVILI Thane MH 421204 IN
Class 43
PRIVATE COMPANY

Proposed to be Used
MUMBAI
Catering Services, Business Catering Services, Catering Services for schools, hospitals, corporates.Restaurants, Restaurants services, Food and drinks catering,
4386425   23/12/2019
MR. SURAJ AMARLAL BAJAJ
Bajaj Niwas, Plot No. 712, Linking Road, Opp. C.K.P. Club Hall, Khar West, Mumbai – 400 052.
Individual
Address for service in India/Agents address:
PRAJAKTA PRAMOD KAREKAR
33/H, MUGHBHAT X LANE, R.N.4, MUMBAI-400004.
Used Since :01/11/2019
MUMBAI
Providing food and drink; Temporary accommodation.
4389748  26/12/2019
ARPAN GHOSH TRADING AS ARPITA CATERER
N - 4/1, CENTRAL ROAD, N. C. PUKUR, KOLKATA - 700 122, BARRACKPORE, WEST BENGAL
PROPRIETORSHIP

Address for service in India/Attorney address:
IPM SERVICES
ROOM NO. GR3, GROUND FLOOR, BLOCK – G, DAKSHINAYAN HOUSING COMPLEX, TEGHARIA, KOLKATA – 700136,
WEST BENGAL

Used Since: 06/12/2017

KOLKATA

PROVIDING OF FOOD AND DRINK THROUGH RESTAURANTS, FOOD COURTS, HOTELS SERVICES; CATERING
SERVICES INCLUDED IN CLASS 43
PFJ

4405807   11/01/2020
MR. URVINDER SINGH PRANI,
BHOLARAM USTAD MARG, BHAWARKUAN, LORD SHIVA RESIDENCY, BLOCK A, FLAT NO. 603, INDORE - 452001, M.P.

Address for service in India/Attorney address:
CLIENTAKE ASSOCIATES
306, DIAMOND TRADE CENTRE, OPPOSITE BANSI TRADE CENTRE, INDORE, M.P. 452001.
Used Since: 20/08/2014

MUMBAI
PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATIONS INCLUDED IN CLASS 43.
4407405  14/01/2020
RESMOK FOOD SERVICES PRIVATE LIMITED
20, GROUND FLOOR, MUNISWAMY NAIDU LAYOUT, UTTARAHALLI, BANGALORE - 560061
Private Limited Company
Address for service in India/Agents address:
RAJINI G.N.
NO.3, 2ND FLOOR, MANJUNATHA COMPLEX, 4TH MAIN,SUMANGALI SEVA ASHRAM ROAD, OPP. HDFC BANK ATM,
PROF.COURIER BLDG., HEBBAL, BANGALORE-560024.

Proposed to be Used
CHENNAI
Services for providing food and drink
GENIO'S BASKET

4413169  20/01/2020
AGROHA AGRO FOOD PRIVATE LIMITED.
KG-1/411, VIKAS PURI, MAIN PVR ROAD, NEW DELHI-110018.
BODY INCORPORATE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Proposed to be Used
DELHI

Providing Food and Drink, Temporary Accommodation, Cafes, Cafeterias, Bars, Hotels, Club, Motels, Resorts, Restaurants, Canteens, Banquet Hall, Coffee Shops, Ice Cream Parlours, Takeaway and Catering Services included in class 43.
4413761    20/01/2020
M/S GURUMAULI MISAL HOUSE AND SNACKS
KARAD TASGAON ROAD, NEAR KAJOL COLLECTION, PALUS, TALUKA PALUS, 416310 SANGLI
PARTNERSHIP FIRM
Address for service in India/Agents address:
RAJDEEP VILAS MAKOTE
2295, B WARD, KOSTI GALLI, MANGALWAR PETH, KOLHAPUR-416012
Used Since :09/02/2015
MUMBAI
Hotels & Restaurants, Café, Cafeterias, Cafeteria Services, Services for Providing Food And Drink, Temporary Accommodation and Catering Services
4414024  21/01/2020
SAAD HANNAN
1C MEERA GARDEN, MAJHER PARA, GATE NO. 3, KESTOPUR, KOLKATTA - 700102 , WEST BENGAL
SINGLE PERSON

Address for service in India/Agents address:
BISWAJIT SARKAR, ADVOCATE.
42- A, DHAN DEVI KHANNA ROAD, KOLKATA - 700 054.
Used Since :01/06/2019

KOLKATA
RESTAURANT AND COFFEE SHOP
4414318  21/01/2020
BARKSTREET FOODS LLP
J1204, Amrapali platinum, sector 119, Noida, 201301, U.P
Partnership Firm
Address for service in India/Attorney address:
QUANTUS AND ASSOCIATES
A-2/104, FF, SHIVA ARCADE, ACHARYA NIKETAN, MAYUR VIHAR, PHASE-I, Delhi India 110091
Proposed to be Used
DELHI
Services for providing food and drink, Providing food and drink catering services for convention facilities Covered in class 43.
4414349  21/01/2020

PIYUSH BHATIA
A-75, GALLI NO 5, JAGAT PURI, KRISHNA NAGAR, DELHI-110051, INDIA
SERVICE PROVIDER

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD
4414515  21/01/2020
DAYS INNS WORLDWIDE, INC.
22 Sylvan Way, Parsippany, New Jersey 07054, USA
a Company Incorporated under the Laws of State of Delaware

WYNDHAM HOTELS AND RESORTS, LLC
22 Sylvan Way, Parsippany, New Jersey 07054, USA
a limited liability company organized under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049
Used Since :30/04/2018

DELHI
HOTEL RESERVATION SERVICES
Trade Marks Journal No: 1944 , 09/03/2020  Class 43

4414516  21/01/2020
DAYS INNS WORLDWIDE, INC.
22 Sylvan Way, Parsippany, New Jersey 07054, USA
a Company Incorporated under the Laws of State of Delaware

WYNDHAM HOTELS AND RESORTS, LLC
22 Sylvan Way, Parsippany, New Jersey 07054, USA
a limited liability company organized under the laws of the State of Delaware, USA

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
DELHI
RESORT HOTEL, HOTEL, MOTEL ACCOMMODATION AND RESTAURANT SERVICES, ACCOMMODATION AND LODGING BOOKING AND RESERVATION SERVICES
RASHMI CHADHA TRADING AS KARTINOZ CAFE
S.C.O. 6, MAIN CANAL ROAD, SOUTH CITY, LUDHIANA-141001 (PB.)

PROPRIETORSHIP

Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Used Since : 15/01/2020

DELHI
Providing Food & Drink, Catering Services, Restaurant Services, Fast-food Restaurant Services, Take-away Food Services, Self-service Restaurants, Hospitality services [food and drink], Cocktail Lounges, Snack-bar Services, Food & Drink Catering, Cafes, Ice Cream Parlors & Bar Services.
TAKLEY BROTHERS

4415821    22/01/2020

SACHIN DANI
418-4, SHANTI BHAWAN, SHOBHAG CLUB, CIVIL LINES, AJMER

Restaurant & Delivery of Food Products

PROPRIETOR

Proposed to be Used

AHMEDABAD

Services for Catering, food and drink catering, Provision of food and drink, cafés, cafeterias, canteens, rental of drinking water dispensers, restaurants, self-service restaurants, snack-bars & Food Delivery chain
4415936   22/01/2020
SEASONHUT PRIVATE LIMITED
P.NO 205, F.NO 201 OPP RICHE RICH BAKERS,DIVYASHAKTI APTS AMEERPET,HYDERABAD TG 500016 IN
THE TRADE MARK ACT 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
CHENNAI
Hotel services; Hotel and restaurant services
4415987  22/01/2020
SMT. PARITA RICHI KOTADIA TRADING AS FAIR DEAL
4 PLUS COMPLEX-301, SARDAR NAGAR MAIN ROAD, ASTRON CHOWK, RAJKOT-360001
SOLE PROPRIETOR
Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).
Proposed to be Used
AHMEDABAD
Services for providing Food and Drink and Temporary Accommodation.
4417503  23/01/2020
RAHUL JALANDAR RAJPUT
Pratap Chawk, Patil Wada, Chalisgaon 424101, Maharashtra
An Individual
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Restaurant Services
VIRGOSUMERU

4418905  24/01/2020
SUMERU CORPORATE
501, SAPRRHIRE PRIME, OPPOSITE DAKSHINA MURTI SCHOOL, WAGHAWADI ROAD, BHAVNAGAR-364002
Partnership Firm
Address for service in India/Attorney address:
NITIN SURENDRABHAI RAVAL
JKPL CONSULTANTS PVT LTD 216, MADHUPURA VEPAR BHAVAN, NEAR GANJ BAZAR, MADHUPURA, AHMEDABAD - 380004, GUJARAT, INDIA
Used Since :27/12/2017
AHMEDABAD
Restaurants , Hotel restaurant services , Restaurant reservation services
4418981    24/01/2020
NITIN KALE SOLE PROPRIETOR OF ADON FOOD
ADON FOODS, SHOP NO 34,35,NAVRANG PLAZA, NEAR SAWANT PETROL PUMP, VISHRANTWADI,PUNE 411015
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Restaurant services,Hotel and restaurant services,Self-service restaurant services,Fast food and non-stop restaurant services
Trade Marks Journal No: 1944, 09/03/2020 Class 43

4418994 24/01/2020

M/S. SEYON EATERY
NO.48, EAST LOKAMANYA STREET, R.S.PURAM, COIMBATORE- 641002, TAMILNADU, INDIA

PARTNERSHIP

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

HOTEL, RESTAURANT, CAFE AND BAR SERVICES, CAFE AND SNACK-BAR SERVICES, JUICE BAR SERVICES, ICE CREAM PARLOURS, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK IN RESTAURANTS, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, TAKEAWAY FOOD AND DRINK SERVICES, MOBILE RESTAURANT SERVICES
4419591  25/01/2020

SCOOP HAPPINESS PVT. LTD.
G-14, Raj Complex, Near Uma Bhavan Char Rasta, Bhatar Road, Surat-395007 (Gujarat)
Company Registered under the Indian Company Act

Address for service in India/Agents address:
SUPERFASTACTION REGN. SERVICE
526, GROUND FLOOR, GOLDEN PLAZA, NEAR KINARY CINEMA, RING ROAD, SURAT-2

Used Since :01/04/2010

AHMEDABAD
Restaurant, Coffee Café, Hotel, Resorts, temporary accommodation, Ice Cream Parlor, Fruit Juice bar, butler Service, Canteen, Food Lounges, Tourist Homes
BULL FELLOW MILKSHAKE

4419604  25/01/2020
JAYDIP UPADHYAY
Shop No.7, Shukan Complex, Nr. Sona Cross Road, New C.G.Road, Chandkheda, Ahmedabad - 382424
Individual
Address for service in India/Attorney address:
IPCOGITO LEGAL
IPCOGITO LEGAL Office No. 312A,304, D Block, Lilamani Trade Center, Near Dudheshwar BRTS Bus Stop, Dudheshwar Road, Ahmedabad 380004
Proposed to be Used
AHMEDABAD
Providing food and beverages, Cafe, Providing food and drink in bistros, Temporary accommodation, Outside catering services; Business catering services; Mobile catering services; Outside catering; Catering services; Off-site catering services; Catering services for schools.
4420160    25/01/2020
FAHEEM SULAIMAN
AUXUS FOODTECH, SHOP NO.1/187, THALAMBUR ROAD, NAVALUR, KANCHIPURAM, CHENNAI- 603103
Single Firm
Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used
CHENNAI
Hotels, Fast-food restaurant services, Food and drink catering, Food preparation, Takeaway food services, Preparation of food and beverages, Provision of food and beverages, Food preparation for others on an outsourcing basis, Juice bars, Juice bar services, Cafeterias, Restaurant services
SHUBHAM AGARWAL
S-250, Pancheel Park, New Delhi-110017
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUDHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
MOYDOM

4420947   27/01/2020
VINOD SACHDEVA
trading as ;MOYDOM
D-1097, MATA MANDIR MARG, NEW FRIENDS COLONY, NEW DELHI- 110025, INDIA
SERVICE PROVIDER

Address for service in India/Attorney address:
DIVYA BANSAL (ADV)
A-6/7 MAHARANI BAGH NEW DELHI-65
Used Since :01/07/2017

DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4421018    27/01/2020
MR.SHASHIKANT BHAUSAHEB PAWAR PROPRIETOR OF THE HIDDEN SPICE KITCHEN’S
110, Gururaj, Koyana Sanmitra Housing Society, Golibar Maidan, Godoli, Satara – 415 002, Maharashtra
Proprietary Concern

Address for service in India/Agents address:
RAGHUNATH SARASWAT, ADVOCATE
OFFICE NO.1&2, SATYAM ARCADE, RAMWADI, NAGAR ROAD, PUNE - 411 014.

Proposed to be Used
MUMBAI
SERVICES FOR PROVIDING FOOD AND DRINK
4421261   27/01/2020
KOTHARI CHETAN VILAS
2N FLOOR, NO.60,60 FEET ROAD, 5TH A BLOCK, KORAMANGALA, BANGALORE - 34 KARNATAKA
SOLO PROPRIETOR

Address for service in India/Attorney address:
B N SUNIL KUMAR
#11/1, 3rd Floor, East Circle Road, V.V. Puram, Bangalore-560004
Used Since :08/01/2020

CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
HOR VADIYA

4421677   27/01/2020
VINOD KISHOR DANG
Shop No. 23 & 24 Bizz Bay Mall, Opp Clover Palisade, NIBM-Undri Road, Kondhwa Khurd, Maharashtra-411048
Individual

Address for service in India/Attorney address:
VISHAL WASON
B2B-85, Janakpuri, Delhi-110058

Proposed to be Used
MUMBAI
Services for providing food, drink
INDULGENCE RESTAURANTS PRIVATE LIMITED
29, GROUND FLOOR, AMEYA, ROHAN MADHUBAN CHS, PAUD ROAD, BAWDHAN KHURD, PUNE - 411021

Address for service in India/Attorney address:
LEGASIS PARTNERS
38A/B, JOLLY MAKER CHAMBERS II, 3RD FLOOR, 225, NARIMAN POINT, MUMBAI - 400 021

Proposed to be Used
MUMBAI

Restaurant services and Take-away restaurant services.
DEPKUMAR SAU
RATHCHAKRA CHOWK, B/H. BANK OF MAHARASHTRA, INDIRA NAGAR, NASHIK-422009
SERVICE PROVIDER
Proposed to be Used
MUMBAI
FOOD AND DRINK SERVICES, TEMPORARY ACCOMMODATION
COCCHOILLII

4422352  28/01/2020

SRIKANTH JADDIDI

FLAT NO 276, ADARSH APTT (DDA) SECTOR-3, POCKET-16, DWARKA 110078 DELHI INDIA

SERVICE PROVIDER

Proposed to be Used

DELHI

SERVICES FOR PROVIDING FOOD AND DRINKS, TAKEAWAY, ONLINE DELIVERY, CAFE, RESTAURANT
4422392  28/01/2020
PARAS SACHDEVA
E-60, Dayanand Nagar, Ghaziabad, Uttar Pradesh
INDIVIDUAL
Address for service in India/Agents address:
WORLDWIDE REGISTRATION BUREAU.
60/30, NEW ROHTAK ROAD, KAROL BAGH, NEW DELHI-110 005.
Used Since :09/02/1964
DELHI
Services for providing food and drink, catering services,
4422577  28/01/2020
ANNU ANN GEORGE
1284, Cavarat I Block,III Main BEL Layout, Vidyaranyapuram, Bangalore, Karnataka,
Individual
Address for service in India/Attorney address:
RAFEEQE C.A
MOOZHAYIL COMPLEX, SULTHAN BATHERY, KERALA
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation, cafeteria services, café services, restaurant services and other services in class 43
SLOBBER’S HUB

4422917   28/01/2020

SUNAINA ARORA TRADING AS SUVI ENTERPRISES
PLOT NO. 144, POCKET-11, SECTOR-24, ROHINI, DELH-110042.
SOLE PROPRIETOR

Address for service in India/Attorney address:
RAJNISH & ASSOCIATES
449, 2nd FLOOR, ABOVE CANARA BANK ATM, MAIN BUS STAND SANT NAGAR (BURARI) DELHI 110084

Used Since :25/01/2020

DELHI
CATERING, OUTSIDE CATERING, CATERING SERVICES, MOBILE CATERING SERVICES, HOTEL CATERING SERVICES,
FOOD AND DRINK SERVICES, HOTELS, RESORT, RESTAURANT SERVICES.
4422941  28/01/2020
THARUNMADHAVAN.RL, PROPRIETOR OF M/S.COKUME
NO.11, BHARATHI NAGAR, THIRUMULLAI VOYAL ROAD, KORATTUR, CHENNAI- 600080, TAMILNADU, INDIA
PROPRIETORSHIP
Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India
Used Since :23/07/2019

CHENNAI
HOTEL SERVICES, CAFE AND SNACK-BAR SERVICES, JUICE BAR SERVICES, SERVING OF TEA, COFFEE, COCOA, CARBONATED DRINKS OR FRUIT JUICE BEVERAGES, MOBILE CAFE SERVICES FOR PROVIDING FOOD AND DRINK IN RESTAURANTS, PREPARATION OF FOOD AND DRINK FOR IMMEDIATE CONSUMPTION, PROVIDING FOOD AND DRINK IN INTERNET CAFES, TAKEAWAY FOOD AND DRINK SERVICES, MOBILE RESTAURANT SERVICES, FAST FOOD AND NON-STOPE RESTAURANT SERVICES, SERVING FOOD AND DRINK IN RETAIL AND TAKEAWAY ESTABLISHMENTS, CATERING SERVICES, OUTSIDE CATERING SERVICES
4423072    28/01/2020
ESTONTECO LIFE EMPORIUM PRIVATE LIMITED
Unit No. 10, A Wing, Ground Floor, Kanara Business Centre, Laxmi Nagar, Ghatkopar East, Mumbai 400 075.
Private Limited Company
Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
MUMBAI
Services for providing food and drink; temporary accommodation.
4423443  29/01/2020
VANDANA JAGNATH KHARAT trading as ;SHIVAEE AMRUTTULYA SHOP NO.2 ARIHANT BUSINESS CENTER OPP. MARUTI SUZUKI WORKSHOP, AGARWAL NAKA, SATIVALI, VASAI (EAST)
Proposed to be Used MUMBAI SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION, COFFEE AND TEA BAR SERVICES
4423564  29/01/2020
VARUN GALAR
WA-197, Scheme no.94, Indore (M.P)-452010
INDIVIDUAL

Address for service in India/Attorney address:
RAJIV KUMAR CHOUHRY
C1A, LGF, Nizamuddin East, New Delhi - 110013

Proposed to be Used
MUMBAI
Services for providing food and drink; Temporary accommodation
4423817  29/01/2020
RANEESH P
Skybz Resorts, Ground Floor, Thoppil Arcade, Near Vyapara Bhavan Hall, Main Road, Chalakudy - 680307
Proprietorship
Address for service in India/Attorney address:
RANJITHKUMAR D
No.C-1, 5th Block, 1st-floor, Pari Salai, Mogappair East, Chennai-600037
Proposed to be Used
CHENNAI
Services for providing food and drink; temporary accommodation
OpaKipos

4424118  29/01/2020

OPA INTERNATIONAL DWC-LLC,
P.O. Box 211715, Dubai, United Arab Emirates.
a Limited Liability Company registered in UAE.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Bar services, Cafés, Cafeterias, Canteens, Catering (Food and drink --- ), Hotels, Motels, Restaurants, Restaurants (Self-service --- ), Self-service restaurants, Snack-bars.
OpaEstiatorio

4424119  29/01/2020
OPA INTERNATIONAL DWC-LLC,
P.O. Box 211715, Dubai, United Arab Emirates.
a Limited Liability Company registered in UAE.

Address for service in India/Attorney address:
MR. ROHIT SINGH
HL ARCADE-3RD FLOOR, PLOT NO 14, SEC-V (MLU) ABOVE AXIS BANK, DWARKA, NEW DELHI 110075

Proposed to be Used
DELHI
Bar services, Cafés, Cafeterias, Canteens, Catering (Food and drink --- ), Hotels, Motels, Restaurants, Restaurants (Self-service --- ), Self-service restaurants, Snack-bars.
4424669   30/01/2020
MOUNIKA ALLANKI
8-11-318,Sri Raghavendra Residency, Yousufguda, Hyderabad, Telangana, 500073
Individual
Address for service in India/Attorney address:
SANJEEV KUMAR
AG-7, Ground Floor, Shalimar Bagh, New Delhi - 110088
Used Since :24/01/2020
CHENNAI
Restaurant Services
4424720 30/01/2020
SANJAY S. DHAVADE
1/771 ANAND BHAVAN CHSL, DR. GHANTI ROAD, PARSI COLONY, DADAR EAST, MUMBAI- 400014
Individual
Address for service in India/Attorney address:
SANTOSH GUPTA
23 1/4, santosh collection,beside jai bharat restaurant,kokari aagar, naik nagar, s.m.road, antophill church, mumbai -400 037.
Proposed to be Used
MUMBAI
Restaurant & Hotel services
SAMAR DAS TRADING AS ANNAPURNA ENTERPRISE
205, Kalipur Extention Road, Kolkata-700082, West Bengal.

Proprietor

Address for service in India/Agents address:
C. J. ASSOCIATES.
6A, KIRAN SHANKAR ROY ROAD, 2ND FLOOR, KOLKATA - 700 001.

Proposed to be Used
KOLKATA
Services for providing food and drink; Temporary accommodation.
UNALOME
4425201  30/01/2020
AKSHATHA NAIR
T4-1401, Vipul Lavanya, Sector 81, Gurgaon, Haryana – 122004, India
Individual
Address for service in India/Attorney address:
VIVEK DAHIYA
Boudhik IP LLP, 204, DLF Star Tower, Sector-30, Gurgaon-122001, Haryana, India; Email:vivek@boudhikip.com; Mobile: 9971546304
Proposed to be Used
DELHI
Services for providing food, drink and temporary accommodation
AL-MAMLAKA

4425525    30/01/2020

ABID HASHIM T
38/1295 D, VARDHA, PO EDAKKAD, OPPOSITE AIR, WEST HILL
individual

Address for service in India/Agents address:
PARASSERIKUZHI MADANCHERI ABDUL SAMEER
ASSIQUE SAMEER ASSOCIATES, 2ND FLOOR, SC ARCADE, K.T. GOPALAN ROAD, KOTTOOLIO, KOZHIKODE-673016.

Proposed to be Used
CHENNAI

Hotel, motel and resort services, restaurant, cafeteria and canteen services, Services for providing food and drink; temporary accommodation; hospitality services
4425581   30/01/2020

MANISH CHANDRA
F-41 Green Park Main, New Delhi -110016
An Individual

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since :06/06/2010

DELHI
Hotel, bar and restaurant services; hotel reservations; providing hotel accommodation; temporary accommodation;
providing conference, exhibition and meeting facilities; providing banquet and social function facilities for special
occasions; providing food and drink catering services for sports events, concerts, conventions and exhibitions
4425635   30/01/2020
RASHMI KUMARI
116, SIDHARTH NAGAR, NEAR MAZAR, ROAD NO.06, BAREILLY-243122
INDIVIDUAL
Address for service in India/Agents address:
ANKIT AGARWAL
F-53, BUTLER PLAZA COMPLEX, CIVIL LINES, BAREILLY-
Used Since :01/01/2016
DELHI
WITH RESPECT TO SERVICES FOR PROVIDING FOOD AND DRINK.
4425663   30/01/2020
HILL COUNTRY HOTELS AND RESORTS INDIA LIMITED
Spring Field, No.22, Old No. 9, Jeganathan Road, Nungambakkam, Chennai - 600034, Tamil Nadu
Private Limited
Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046
Used Since :01/01/2009
To be associated with:
1915417

CHENNAI
Hotel services, Restaurant services, Resort hotel services.
4426224   31/01/2020
RR BOUTIQUE HOTELS
The Regency Arpora Hotel, Sancuachi Aradi, Anjuna Bardez, Goa -403509
Partnership Firm
Address for service in India/Attorney address:
CHETANABEN LANGA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Proposed to be Used
MUMBAI
Temporary accommodation, Provision of food and drink, Rental of rooms, hotels included in the class
ANUPAM P SINHA PROVIDING SERVICE AS JIYA RAJA
D-71, OSHIWARA INDUSTRIAL CENTRE PREMISES CO. OP. SOC. LTD., PLOT NO. D-11, NEW LINK ROAD, OPP. OSHIWARA BUS DEPOT, GOREGAON WEST, MUMBAI 400 104.
SERVICE PROVIDER
Address for service in India/Agents address:
ADITYA & CO.
33-HABIB BUILDING, G.K. MARG LOWER PAREL, MUMBAI-400013

Proposed to be Used
MUMBAI
RESTAURANT & BAR, ACCOMMODATION RESERVATIONS, ACCOMMODATION BUREAUX (HOTELS), RENTAL OF TEMPORARY ACCOMMODATIONS, TEMPORARY BAR SERVICES, CAFES, CAFETERIAS, FOOD & DRINK, OUTDOOR CATERING SERVICES, HOTEL RESERVATIONS, HOTELS, MOTELS, RENTAL OF CHAIRS, TABLES LINEN, GLASSWARE, RENTAL OF MEETING ROOMS, SELF SERVICE RESTAURANTS & SNACK BARS.
CLUB TRAVALLET

4427211  31/01/2020

TVTRIPNSTAY HOLIDAYS PRIVATE LIMITED
1st Floor, Mukkath Plaza, Bypass Junction, Aluva
A COMPANY INCORPORATED UNDER COMPANIES ACT 2013

Address for service in India/Attorney address:
GOPIKRISHNAN M
Jaya Vihar, Kesari Road, North Paravoor, Ernakulam, Kerala

Proposed to be Used

CHENNAI

Accommodation services; Temporary accommodation; Accommodation reservations; Providing holiday accommodation; Arranging hotel accommodation; Providing hotel accommodation; Providing temporary housing accommodation; Rental of holiday accommodation; Booking services for accommodation;
MANVINDER KAUR ANAND
Stall No. 5, Shopping Centre, Under Flyover Bridge, Defence Colony, New Delhi - 110024, India

Single Firm

Address for service in India/Attorney address:
SAHIL ARORA
Flat No. 26, First Floor, Jangpura Extension, New Delhi - 110014

Proposed to be Used
DELHI
Services for providing food and drink
CHILLBA

4427579  01/02/2020

IOTALINKS ENTERPRISES PRIVATE LIMITED
4TH FLOOR BHANDARI HOUSE 91 FLOOR BHANDARI PLACE NEW DELHI-110019
A company Incorporated under the Indian Companies Act

Address for service in India/Agents address:
THE ACME COMPANY
B-41, NIZAMUDDIN EAST, NEW DELHI - 110013.

Proposed to be Used
DELHI

restaurant, self service restaurant, café, cafeterias, hotel, motel, restroom and bar included in class 43.
4427633  01/02/2020
HARMAN DEEP SINGH
MAAN NAGAR DBN ROAD,BATALA DIST GURDASPUR,
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Hotel and restaurant services
4427713  01/02/2020
MR. SANJAY NAYyar PROP. OF M/S. GUNN SHAGUN MARKETING INTERNATIONAL
A-3/305 3rd FLOOR, PASCHIM VIHAR, NEW DELHI - 110063
PROPRIETOR

Address for service in India/Attorney address:
ONLINE TRADE MARK CO.
7259, SHOP NO.4, PREM NAGAR SHAKTI NAGAR, DELHI-110007

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation
4427750  01/02/2020
RAJ YATAYAT PRIVATE LIMITED
209, A. J. C. Bose Road, 205 Karnani Estate, 5th Floor, Kolkata - 700017, West Bengal
An Indian Company
Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :02/12/2019
KOLKATA
Rental of function rooms for wedding receptions; Providing temporary accommodation, food and drink as part of hospitality packages; Catering services; Food and drink catering for banquets; Booking services for hotels; Providing banquet and social function facilities for special occasions; Rental of tableware, silverware, dishes, and table accessories for special events; Rental of transportable buildings & lighting apparatus; Rental of function rooms; temporary accommodation reservations.
4427803   01/02/2020
THE GOLDEN APPLE (A UNIT OF SONA GOLD DEVELOPERS PRIVATE LIMITED)
B-749, SEC-C MAHANAGAR LKO, LUCKNOW – 226006, UTTAR PRADESH
STANDARD TRADE MARK
Address for service in India/Attorney address:
SKYLINE CORPORATE LAW HOUSE LLP
CN-8/2,SIDCO GLOBAL TOWER,UNIT NO.1501,15TH FLOOR,SECTOR-V,SALT LAKE,KOLKATA 700 091,WEST
BENGAL,INDIA
Used Since :20/08/2015
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK , TEMPORARY ACCOMMODATION & RESORT HOTEL SERVICES .
AISHU’S KITCHEN
4428012  02/02/2020
AISHWARYA A, PROPRIETOR, AISHWARYA ENTERPRISES
FIRST FLOOR, NO.4/278, 8TH STREET, MMDA COLONY, MADURAVOYAL CHENNAI-600096
Proprietorship firm
Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.
Proposed to be Used
CHENNAI
SERVICES FOR PROVIDING FOOD AND DRINK, RESTAURANT
M/S. PADMANABHA FOODTECH
Plot No. 36, Janakpuri Colony, Karkhana, Secunderabad-500009, Hyderabad, Telangana
Partnership Firm registered under the Indian Partnership Act,
Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana
Used Since :26/09/2018

CHENNAI
Services for providing food and drink
YUMMPY'S

4428258   03/02/2020

M/S. PADMANABHA FOODTECH
Plot No. 36, Janakpuri Colony, Karkhana, Secunderabad-500009, Hyderabad, Telangana
Partnership Firm registered under the Indian Partnership Act,

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana
Used Since :26/09/2018

CHENNAI
Services for providing food and drink
4428287   03/02/2020
SONIYA MAHESHWARI W/O DEEPAK KHANDELWAL TRADING AS AROMA CORNER CAFE
E-26, MIDDLE PART BUNGLOW NO. 4, SARASWATI NAGAR, AIRPORT TERMINAL 2, MALVIYA NAGAR, JAIPUR-302017
SINGLE FIRM

Address for service in India/Attorney address:
ADVOCATE ANIL KUMAR SHARMA
PLOT N.J-17D, J-17E, OFFICE NO. F-103 EARTH DESIGN TOWER, RAMESH MARG, C-SCHM, JAIPUR - RAJASTHAN

Proposed to be Used
AHMEDABAD
RESTAURANT SERVICES, HOTEL, MOTEL & CAFE SERVICES INCLUDED IN CLASS 43.
PAWAN KUMAR SINGH (M/S SMART SOLUTIONS)
D-58/98-B, SIGRA, MAHMOORGANJ ROAD, SHIVPURVA, VARANASI-221001

PROPRIETORSHIP

Address for service in India/Attorney address:
SAURABH SAXENA
169/8 gopal nagar, kanpur-208011, u.p. India

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
4428400 03/02/2020
BOUNDLESS BORDERS LLP
202, Floor 2A Shah and Nahar Industrial Estate, Laxminarsingh Papan Marg off DRE Moses R dGandhigr Worli Mumbai Mumbai City MH 400018 IN
LIMITED LIABILITY PARTNERSHIP
Address for service in India/Agents address:
MAHARSHI GANATRA
E-404,, 4TH FLOOR, KAILASH ESPLANCE, L.B.S. MARG, OPP. SHREAYAS CINEMA, GHATKOPAR(WEST), MUMBAI- 400086.

Proposed to be Used
MUMBAI
Class 43 includes mainly services provided by persons or establishments whose aim is to prepare food and drink for consumption and services provided to obtain bed and board in hotels, boarding houses or other establishments providing temporary accommodation.
INTIMISS

4428444  03/02/2020

SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai - 400 053
A Company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHAND CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Services for providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self-Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts
4428496  03/02/2020
PAVAN KUMAR K.
No. 63, 6th Cross, Near Shani Mahatma Temple, Devasandra, K.R. Puram, BANGALORE-560036
Sole Proprietorship

Address for service in India/Attorney address:
J. VIJAY RAGHAVAN
YAUGA CONSULTANTS, NO.326, GROUND FLOOR A, TT NAGAR, GUDUVANCHERI, CHENNAI-603202

Proposed to be Used
CHENNAI
“Services relating to running Premium Hotels and Fine restaurants, catering services, eateries and Cafes ”.
4428797   03/02/2020
ABHISHEK SINGHAL
House No. 59, Block G, Near Laxmi Narayan Mandir, Sector- 56, Noida, Gautam Budha Nagar, Uttar Pradesh - 201301
OWNER
Address for service in India/Agents address:
ANKUR VERMA
C/o. Legal Brothers, S6, Shree Krishna Complex, Sharma Market, Sector 5, Noida, Uttar Pradesh-201301.
Proposed to be Used
DELHI
Temporary accommodation services
KITTY SU'S PLEASURE DOME

4428995   03/02/2020

BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001.
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since :01/06/2013

DELHI
HOTEL & RESTAURANT SERVICES RENDERED IN PROCURING LODGING, ROOMS, HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOME; PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVICES AND ALL SUCH SERVICES RENDERED BY HOTELS INCLUDED IN CLASS 43.
BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024

Used Since: 01/08/2011

DELHI
HOTEL & RESTAURANT SERVICES RENDERED IN PROCURING LODGING, ROOMS, HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOME; PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVICES AND ALL SUCH SERVICES RENDERED BY HOTELS INCLUDED IN CLASS 43.
Trade Marks Journal No: 1944, 09/03/2020       Class 43

BHARAT HOTELS LTD
Barakhamba Avenue, Connaught Place, New Delhi - 110001
A Company duly incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SINGH & SINGH LAW FIRM LLP
C-139, Defence Colony, New Delhi - 110024
Used Since :01/08/2011

DELHI
HOTEL & RESTAURANT SERVICES RENDERED IN PROCURING LODGING, ROOMS, HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOME; PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVICES AND ALL SUCH SERVICES RENDERED BY HOTELS INCLUDED IN CLASS 43.
Trade Marks Journal No: 1944 ,  09/03/2020          Class 43

4429320    04/02/2020
NARESH KUMAR
RAMPUR MAJRA BILASPUR DISTT GAUTAMBUDH NAGAR
PROPRIETOR
Proposed to be Used
DELHI
RESTAURANT AND CARRY OUT FOOD SERVICES AND FOOD FOR CONSUMPTION ON OR OFF PREMISES, ALL BEING SERVICES FALLING IN CLASS 43
RANJANA SETH (M/S TAWA & GRILL)  
PLOT NO-7, SHOP NO-7, DP BLOCK MARKET, PITAMPURA, DELHI-110034  
PROPRIETOR  
Address for service in India/Attorney address:  
BALAJI ITL AND ASSOCIATES  
WB-97C,1st FLOOR,STREET NO-3, SHAKARPUR, DELHI -110092  
Proposed to be Used  
DELHI  
Services for providing food and drink; Temporary accommodation
CAPTAINGRAVY

4430149  04/02/2020
CAPTAINGRAVY & JUICEWALE LLP
SNO. 108, PLOT NO.13, FL. NO. 4, AUNDH, NR. PAWAR BUNGLOW, PUNE - 411007
ACTIVE
Address for service in India/Agents address:
SANDIP SUMTILAL CHORDIYA
Office No.1, Virkar Complex, Near Dahanukar Circle, Lane No.6, Dahanukar Colony, Kothrud, Pune-411038.
Used Since :04/04/2019
To be associated with:
4430146
MUMBAI
TRADING AND SERVICE PROVIDER OF FOOD PRODUCTS LIKE READY TO COOK GRAVY AND READY TO DRINK JUICE.
Trade Marks Journal No: 1944, 09/03/2020 Class 43

4430224 04/02/2020
KIRTY MILIND DATAR
B1-2102/2103, F RESIDENCES S NO 44/45, BALEWADI, PUNE -410045
Single Firm

Address for service in India/Attorney address:
UNIMARKS LEGAL SOLUTIONS
No.43, Medavakkam Tank Road, 1st Floor, Chennai - 600010

Proposed to be Used

To be associated with:
4310469

MUMBAI

Juice bars, Juice bar services, Coffee bar services, Providing food and beverages,
SHRIGO

4430255    04/02/2020
BHARAT INFRA CEMENT LTD.
PATNWA, RAMNAGAR, INDUSTRIAL AREA, DISTT. CHANDAULI, UP
BODY INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKI WALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI
Services for providing food and drink; Temporary accommodation.
TEALAPIA

4430276  04/02/2020
BHERGAON TEA INDUSTRIES PVT LTD
1KKB ROAD, CHENIKUTHI, GUWAHATI, PIN-781003, ASSAM PRIVATE LIMITED

Address for service in India/Attorney address:
BHAGWATI AGARWAL
H. No. 76, Forest Gate, P.O. Narangi, Guwahati - 781026, Assam

Proposed to be Used
KOLKATA
Hotel Services included in Class 43
4430331  04/02/2020

SHASHANK RAMDAS CHANDEKAR
SHOP NO-6,PRIDE PLAZA,PORWAL ROAD,DHANORI,PUNE-411015
THE MINDFUL CAFE

Address for service in India/Attorney address:
ADV PRITAM GANGURDE
C-17,SADGURU PARK,NR,RAM MANDIR,NIWARA SOC.AREA,BALAJI NAGAR,PUNE-411043

Proposed to be Used
MUMBAI
SERVICES OF PROVIDING CAFETERIA, PROVIDING FOOD AND DRINK, TEA CENTERS, FAST FOOD CENTER, RESTAURANTS AND HOSPITALITY MANAGEMENT SERVICES
Yang And Yellow

4430699    05/02/2020

NAMAN CHITKARA
H. No.348-L, near Jabbi Wala Gurdwara, Model Town, Jagadhri, Yamunanagar, Haryana-135001

HOSIERY AND READYMADE GARMENTS
Sole Individual OR Proprietor

Proposed to be Used

DELHI
Services for rendering food and drink included in class 43
4430726 05/02/2020
SACHIN RAMDAS GUNDE
Flat No. B-203, Spenta Heights, Murud Raigad, Dattwadi, Murud 402401
Proprietor

Address for service in India/Agents address:
AMITKUMAR Dhanpal Bhave
3/9, Lane No.1, Sanket Bunglow, Yashashree Colony, Behind Mahalaxmi Lawns, Near Rajaram Bridge, Karve Nagar, Pune-411052.
Used Since: 05/01/2019

Mumbai
Services for providing food and drink; temporary accommodation
4430864  05/02/2020
BRIGHT HOSPITALITY PVT. LTD
B-40 Vishal Enclave, Rajouri Garden New Delhi 27, India
Private Limited Company
Address for service in India/Attorney address:
ANUPAM PANDEY
N 19 C, Saket, New Delhi 17
Proposed to be Used
DELHI
Cafe services, Bar services, Coffee bar and coffee house services (provision of food and drink), Inn keeping (bar, restaurant and accommodation), Salad bar restaurant services, Snack bars (provision of food and drink), Wine bar services, Restaurants
4431217    05/02/2020  
RONALDO RESTAURANT AND HOTEL PRIVATE LIMITED  
G-1 , SUKERKAR MANSION HOUSING COOPERATIVE SOCIETY, MG ROAD, PANJIM, GOA  
Private Limited Company  
Address for service in India/Attorney address:  
LEGALRAASTA TECHNOLOGIES PRIVATE LTD  
B - 300 , Saraswati Vihar , Pitampura , Delhi - 110034  
Proposed to be Used  
MUMBAI  
Bars, Cafés and Restaurant services
Asian Monk

4431403   05/02/2020

SPECIALITY RESTAURANTS LIMITED
Morya Landmark – 1, 4th Floor, B-25 Veera Industrial Estate, Off New Link Road, Andheri (West), Mumbai 400 053.
a company incorporated under the Companies Act, 1956

Address for service in India/Agents address:
W. S. KANE & CO.
MERCHANT CHAMBER, 6TH FLOOR, 41, SIR VITHALDAS THACKERSY ROAD, CHURCHGATE, MUMBAI-400 020.

Proposed to be Used
MUMBAI
Services for providing Food And Drink; Temporary Accommodation; Restaurants; Restaurants (Self-Services); Bars; Snack-Bars; Lounge Services; Hotels; Cafes; Cafeterias; Canteens; Caterings; Takeaway Outlets; Banquet Hall; Food Courts.
4431500  05/02/2020
FOODIATOR
Shop No 3, Ground Floor, Shantikunj CHS, Sector 4 Plot no 14 D, Kharghar Raigad 410210 Maharashtra INDIA
PARTNERSHIP FIRM
Address for service in India/Agents address:
PRIYANKA
RZ 18E/2, STREET NO.3, MAIN SAGAR PUR, NEW DELHI-110046
Proposed to be Used
MUMBAI
Restaurant services
Trade Marks Journal No: 1944, 09/03/2020 Class 43

4431723 06/02/2020
HUSAIN RIYAZ NEDARIYA
trading as; ALIF DARBAR
SHOP NO 1 AND 2, JMS BUSINESS CENTRE, BEHRAM BAUG, LINK ROAD, JOGESHWARI WEST, MUMBAI 400102
Proposed to be Used
MUMBAI
FOOD AND RESTAURANT INCLUDING IN CLASS 43
4432020  05/02/2020
ANDAAZBAGH BANQUETS & EVENTS LLP
KHASRA NO-23,23/150 VILLAGE CHAINPURA TEHSIL SANGANER
ANDAAZBAGH BANQUETS & EVENTS LLP
Address for service in India/Attorney address:
RAHUL SETH
64 POULTRY ESTATE AGRA ROAD JAIPUR
Proposed to be Used
AHMEDABAD
SERVICE RELATED TO HOTEL AND RESTAURANTS
PRIMELAND

4432068  06/02/2020

GURVINDER SINGH
B2B-9, JANAK PURI, NEW DELHI-110058.

INDIVIDUAL

Address for service in India/Attorney address:

JATIN NANDA
WZ-139/4, GALI NO.-2, NEW MAHAVIR NAGAR, JANAK PURI EAST, NEW DELHI - 110018.

Used Since :01/04/2019

DELHI

RESTAURANT SERVICES, PROVIDING OF FOODS AND DRINKS SERVICES, HOTEL ACCOMMODATION SERVICES INCLUDED IN CLASS 43
WINSAR GROUP

4432579 06/02/2020
M/S.WINSAR INFOSOFT PRIVATE LIMITED
"CITYTOWER" FIRST FLOOR, 7, 3rd CROSS STREET, KASTURIBA NAGAR, ADYAR, CHENNAI-600020, TAMILNADU, INDIA
PRIVATE LIMITED

Address for service in India/Attorney address:
LE INTELLIGENSIA
No.38/13, Desigar Street, Vadapalani, Chennai - 600026, Tamil Nadu, India

Proposed to be Used

CHENNAI

AGENCY SERVICES FOR THE RESERVATION OF TEMPORARY ACCOMMODATION, BOOKING OF TEMPORARY ACCOMMODATION VIA THE INTERNET, PROVIDING INFORMATION ABOUT TEMPORARY ACCOMMODATION VIA THE INTERNET, RESERVATION OF TEMPORARY ACCOMMODATION VIA THE INTERNET, TEMPORARY ACCOMMODATION RESERVATION SERVICES IN THE NATURE OF MAKING RESERVATIONS AND BOOKING OF ECO-LODGINGS VIA A WEB SITE, PROVIDING ON-LINE REVIEWS OF RESTAURANTS AND HOTELS
4432988  06/02/2020
SHAIKH SALIM SHAHID ISLAM TRADING AS: SARA CORPORATIONS
FLAT NO. B – 105, RIDDHI SIDDHI HEIGHTS, WAKAD, PUNE - 411057, MAHARASHTRA, INDIA
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
GRACE CONSULTANCY AND SERVICES
C/310, HERAMB APT., 20/2, KASHINATH PATIL NAGAR, DHANKAWADI, PUNE-411 043.
Proposed to be Used
MUMBAI
Restaurant & Catering Services
4433333  07/02/2020
M/S AMPIO CONCETTO
#10, Sri Annappaswamy Nilaya 1st A Cross, Muthurayaswamy Layout, Doddabommasandra, Vidyaranyapura, Bangalore - 560035
Partnership firm

Address for service in India/Attorney address:
GIRIJA DESHPANDE
No. 7/1, 1st floor, 1st cross, C.R. Layout, Sarakki Main Road, JP Nagar 1st Phase, Opp. Rajalakshmi Multi specialty hospital, Bangalore - 560078

Proposed to be Used
CHENNAI
Restaurant, cafes and food trucks included in class 43.
4433462  07/02/2020
BHALALA BHAVESHBHAI RANCHHODBHAI
101, 102, RAMESHVAR COMPLEX, ANUKUR, SOCIETY, MINIBAZAR, SURAT CITY, SURAT, A.K. ROAD, GUJARAT -395008
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
AHMEDABAD
Food and drink catering, Fast-food restaurant services
4433583    07/02/2020
SAGAR KAPOOR
HOUSE NO. 39 SECOND FLOOR BLOCK-1 SUBHASH NAGAR TAGORE GARDEN NEW DELHI-110027
INDIVIDUAL

Address for service in India/Attorney address:
PC & ASSOCIATES
775 FOUR STORY RAJOURI GARDEN, NEAR VISHAL ENCLAVE, NEW DELHI-110027
Used Since :01/08/2018

DELHI
Cafeteria Services, Cake Decorating, Canteen Services, Carry Out Restaurants, Catering, Fast Food Restaurants, Food Preparation, Grill Restaurants, Ice Cream parlors, Ice Cream Parlor Services, Juice Bars, Mobile Catering, Restaurant Services, Snackbars, Takeaway food services, Self service Restaurants.
4433742  07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.
Proposed to be Used
To be associated with:
2116461
MUMBAI
Restaurant services; self/quick service restaurants, snack bars, hotels, cafes, cafeterias, canteens; banquet services; services relating to providing of food and drink; providing of food counters, temporary accommodation in hotel, motel, resort; providing of boarding and lodging services; hospitality services included in class 43.
4433962  07/02/2020
KSHIRSAGAR RESHMA SANJAY
Just Stay, Sr. No. 77/2, Chaitraban Society, Near Tannu School, New Sangvi Pune City, Pune-411027, Maharashtra
Sole Proprietor

Address for service in India/Agents address:
SANJAY KUMAR GUPTA
139, 2nd floor, Engineers Enclave, Pitam Pura, Delhi-110034.

Proposed to be Used
MUMBAI
Rental of furniture
4434722  07/02/2020
ETENIA HOSPITALITY LLP
06 Royal Fort Apts, No 143, 8th Main, 14th cross, Malleswaram Bangalore 560003,Karnataka,India
Limited Liability Company
Address for service in India/Agents address:
PRADEESH P.L
No.23, Hari Prem, 2nd floor, Behind Asha Sweets, CMH Road, Indira Nagar 1st Stage, Bangalore-560038.
Used Since :22/07/2019
CHENNAI
Services for providing food and drink; Bar services; Bartending services; Wine bar services; Hotel, restaurant and
caférestaurant services; cocktail lounge services; Restaurants featuring home delivery; providing food and drink as part of hospitality services;Coffee and tea bar services; bistro services.
4434735 08/02/2020

SAKIT AVINASH MAHALE
B11 Nyati Serenity Enclave, Opp. Undri country club, Undri Pune 411060
An Individual

Address for service in India/Attorney address:
LEGALRAASTA TECHNOLOGIES PRIVATE LTD
B - 300, Saraswati Vihar, Pitampura, Delhi - 110034

Proposed to be Used
MUMBAI

Cafés and Restaurant services
4435032  08/02/2020
NOOR ALAM HUSSAIN ANSARI
Jangal Amwa, Kushinagar - 274304, Uttar Pradesh
Proprietor

Address for service in India/Attorney address:
POOJASHREE
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu

Proposed to be Used
DELHI
SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Trade Marks Journal No: 1944, 09/03/2020 Class 43

4436172 10/02/2020
RINA VIJAY GIRI
Shardha Dham, 202, 2ND Flr, Chinchpada Road, Near Saket hormony, kalian east, Thane, Maharashtra - 421306
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
MUMBAI
Serving of tea, coffee, cocoa, carbonated drinks or fruit juice beverages, Restaurant services.
4436457  10/02/2020
M/S ROLLING KITCHENS PVT. LTD.,
206, RAJ TOWER-I, ALAKHNANDA SHOPPING COMPLEX, NEW DELHI-110019
BODY INCORPORATE

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI
PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION
4436458  10/02/2020
M/S ROLLING KITCHENS PVT. LTD.,
206, RAJ TOWER-I, ALAKHNANDA SHOPPING COMPLEX, NEW DELHI-110019
BODY INCORPORATE

Address for service in India/Attorney address:
VIPAN JAIN (ADVOCATE)
C/O. CAPITAL REGISTRATION SERVICE, 145/B, CD BLOCK, DDA FLATS, PITAM PURA, DELHI-110088

Proposed to be Used
DELHI

PROVIDING FOOD, DRINK AND TEMPORARY ACCOMMODATION
HOTEL WOODBINE FOLIAGE

4437405  11/02/2020

WOODBINE HOSPITALITY & RESORTS PRIVATE LIMITED
20/960 N, KOOTHAT TOWERS, MANJERI, MALAPPURAM, KERALA - 676121
BODY INCORPORATE

Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004

Proposed to be Used
CHENNAI
HOTELS, RESORTS, LOUNGES, TEA ROOMS, FOOD COURTS, BORDING HOUSES, RENTAL OF TEMPORARY ACCOMMODATIONS, BAR SERVICES, HOLIDAY CAMP SERVICES, CANTEENS, HOTEL RESERVATIONS, TOURIST HOMES, RESTAURANTS.
SPRING SKY

4438724    12/02/2020

SHRIGO HOTELS PRIVATE LIMITED
3RD FLOOR , B 1 TAGORE ROAD , ADARSH NAGAR , NEW DELHI - 110033
BODY INCORPORATE

Address for service in India/Agents address:
PURI & PURI (ADVOCATES)
4969/5, IST FLOOR, SIRKIWALAN, (NEAR HAUZ QAZI POLICE STATION) HAUZ QAZI, DELHI-6

Proposed to be Used
DELHI

Services for providing food and drink; Temporary accommodation, restaurants, providing and serving cooked food and
drink, snacks, and fast food services, personal care and other related services provided by the hospitality industries.
GLAMP WILDERNESS

4438751  12/02/2020

RAHUL JINDAL
E-40, SECTOR-51, NOIDA, U.P
INDIVIDUAL NAME

Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI

HOTEL & RESTAURANT SERVICES RENDERED IN PROCURING LODGINGS, ROOMS, HOTELS, MOTELS, HOTEL RESERVATIONS; RENTAL OF MEETING ROOMS, TEMPORARY ACCOMMODATION, TENTS; TOURIST HOMES; PROVIDING FOODS AND DRINK, BAR SERVICES, CAFES, CAFETERIAS, CANTEENS, SELF SERVICE RESTAURANTS, FAST FOOD RESTAURANTS, FAST FOOD RESTAURANTS, SNACK-BARS, CATERING AND SERVING FOOD AND DRINKS, BUILDINGS, HOLIDAY CAMP SERVICES AND ALL SUCH SERVICES RENDERED BY HOTELS INCLUDED IN CLASS 43.
4440802   13/02/2020
GARDENS OF THE EARTH PVT. LTD.
F-2, Second Floor, Kailash Colony, New Delhi-110048
Body incorporate

Address for service in India/Attorney address:
SACHIN GUPTA & ASSOCIATES
A-1, VASANT KUNJ ENCLAVE, NEW DELHI-110070.

Proposed to be Used
DELHI
Providing foods and drinks, restaurant services
Vādyā-māṇḍapa

4440805  13/02/2020
GARDENS OF THE EARTH PVT. LTD.
F-2, Second Floor, Kailash Colony, New Delhi-110048

Address for service in India/Attorney address:
SACHIN GUPTA & ASSOCIATES
A-1, VASANT KUNJ ENCLAVE, NEW DELHI-110070.

Proposed to be Used
DELHI
Providing foods and drinks, restaurant services
Trade Marks Journal No: 1944, 09/03/2020 Class 43

KARMA LAKELANDS PRIVATE LIMITED
5 Green Avenue, Vasant Kunj, New Delhi-110070
Private Company

Address for service in India/Attorney address:
DHRUV SURI
PSA, 14A&B, Hansalaya, 15 Barakhamba Road, New Delhi 110001
Used Since: 18/04/2006

DELHI
Food and drinks, temporary accommodation
MRS. ASHWINI DNYANESHWAR BACHHAV
Shop No. – 1, Suyojana Appt, Vise Mala, Canada Corner, Nashik – 422005

Address for service in India/Agents address:
ANIL D. SAWANT
2/38 NEW PRADHAN BUILDING ACHARYA DONDE MARG NEAR CHILDREN WADIA HOSPITAL PAREL MUMBAI-400012

Proposed to be Used
Mumbai
Services For Providing Food And Drink; Temporary Accommodation, Canteen, Café, Fast Food Restaurants, Catering Services, Pizza Parlors, Take Out Restaurant Services, Hospitality Services.
2808942    15/09/2014
DR. SANTOSH SHARADC KATEKARI
510, LUNKAD SKYMAX, DATTA MANDIR CHOWK, VIMAN NAGAR, PUNE- 411014, MAHARASHTRA, INDIA
SERVICE PROVIDER
INDIAN NATIONAL
Address for service in India/Attorney address:
RAVINDRA SARASWAT,ADVOCATE
Office no.17, 1st floor, Chandhere Complex, Next to CTR Co., Nagar Road, Pune-14
Used Since :01/03/2014
MUMBAI
SERVICE PROVIDER OF HAIR TRANSPLANTATION SERVICES, CLINIC OF HAIR TRANSPLANT, HAIR LOSS RELATED SERVICES, ROBOTIC HAIR TRANSPLANT SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS
2912330  26/02/2015
DR. BHAIRAV BHIMRAO TAWSHIKAR KULKARNI
trading as :SHREE SIDDHIVINAYAK AYURVEDA PANCHAKARMA CENTRE
FLAT NO.4, GODAVARI COMPLEX, NEW SBH COLONY, SHAHNURWADI, AURANGABAD-431005, MAHARASHTRA
Service Providers.

Address for service in India/Attorney address:
PREETPAL SINGH ADV
434 SECTOR 15 A CHANDIGARH 160015
Used Since :24/11/2014

MUMBAI
Medical assistance, Medical clinic services, Nursing homes, Nursing, medical, Pharmacists’ services to make up
prescriptions, Pharmacy advice, Physical therapy, Physiotherapy, Therapy services,

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE.descriptive matter..
3039136 22/08/2015
BIJENDRA KUMAR CHHABRA S/O. SH. MADAN GOPAL CHHABRA
KRISHAN VEER SINGH RAJWAT S/o. SH. GOVIND SINGH RAJWAT
trading as :4D DIAGNOSTICS & SONOGRAPHY CENTRE (Indian Partnership firm)
G-17-18, CROWN PLAZA, VASIAHLI NAGAR, JAIPUR-302021 Rajasthan
Service provider as
An Indian Partnership firm (Registered Under Indian Partnership Act, 1932 )

Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :12/12/2014

AHMEDABAD
Medical services, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
GRANDCURE

3118691  07/12/2015

PANKAJ KUMAR
C-129, 3RD FLOOR, SARVODAYA ENCLAVE, NEW DELHI-110017
SERVICES
PROPRIETOR

Address for service in India/Attorney address:
MACE CORPORATE ASSOCIATES
208A/6A, 1ST FLOOR SAVITRI NAGAR MALVIYA NAGAR NEW DELHI-17
Used Since :01/10/2008

DELHI
MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3127500   16/12/2015
MANOJ G. PILLAI
1B/603, N.G SUNCITY PHASE-1, THAKUR VILLAGE, KANDIVALI (EAST), MUMBAI-400101, MAHARASHTRA, INDIA
SERVICE PROVIDER
AN INDIVIDUAL
Used Since :02/12/2015
MUMBAI
HAIR SALON SERVICE NAMELY HAIR CUTTING, STYLING, COLORING, SPA AND GROOMING CENTRE, COSMETIC BODY CARE SERVICES, MAKE UP AND NAIL ART
SIMPLEEKARE HEALTH PRIVATE LIMITED
trading as ;SimpleeKare - Carry the care you deserve
1/N-10 Arundoyo Nagar, Arundoya Market, Madhupatna, Cuttack - 753012, Orissa
Service Provider
Private Limited Company
Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since :07/02/2015
KOLKATA
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
IN USE REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF WORDS "Carry the
care you deserve" AND ALL DESCRIPTIVE MATTER APPEARING ON THE LABEL.. 
FOR PROVIDING SERVICE/GOODS IN THE STATES OF "ORISSA" ONLY..
MR. ABHISHEK SHARMA
MR. ANUBHAV AGARWAL
MR. SAMBHAv GAUR

trading as ;MEDNIRVANA
A-3/63, SECTOR -5, ROHINI, DELHI-110085.

SERVICE PROVIDER

Used Since :13/04/2016

DELHI

SERVICE PROVIDER OF MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULATURE, HORTICULTURE AND FORESTRY SERVICES
KUSHAL HOMEO CARE

3246207    29/04/2016
PRANAV CHOUDHARY
trading as ; KUSHAL HOMEO CARE
SETH ENCLAVE, OPPOSITE PWD GUEST HOUSE, KHIRNI BAGH SHAHJAHANPUR-242001 U.P.
SERVICES
Address for service in India/Attorney address:
TYAGI CERTIFICATIONS SERVICES PVT. LTD.
3/112, LALITA PARK, LAXMI NAGAR, DELHI-92
Used Since : 01/01/2016
DELHI
MEDICAL SERVICES
Healthopedia

3347202  26/08/2016
HEALTH DYNAMICS SOLUTION PVT. LTD
trading as ;HEALTH DYNAMICS SOLUTION PVT. LTD
C-003, Prithvi Palace CHSL, Near D-Mart, Kandarpada, New Link Road, Dahisar West Mumbai 400068
Service Provider
compny registered under the Companies Act, 2013
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :01/06/2016

MUMBAI
MEDICAL ASSISTANCE SERVICES, HEALTH CARE SERVICES NAMELY, ONLINE MEDICAL CONSULTANT, HEALTH COUNSELLING ASSISTING HEALTH CARE FACILITIES FOCUSING ON EVERY STAKEHOLDER IN THE HEALTHCARE ECOSYSTEM, FROM DOCTORS, PATIENTS, AND CHEMISTS TO LABORATORIES, HOSPITALS, BLOOD BANKS, CORPORATE AND OTHER COMPANIES WITH CUSTOMER FOLLOW-UP TO IMPROVE CUSTOMER OUTCOMES AND SATISFACTION THROUGH THE USE OF TELECOMMUNICATION DEVICES AND COMPUTER NETWORKS WITH AUTOMATED INTERACTION AND DATA FEEDBACK, MONITORING AND COMPILATION CAPACITY UNDER CLASS 44.
3419804  25/11/2016
M/S AVNI NUTRI ACTIVANIA LLP
C-6, FRIENDS COLONY EAST NEW DELHI-110065
Service Provider
Address for service in India/Attorney address:
HEENA KHURANA
Cercles, T-2 Back Lane Deer Park, Hauz Khas Village, Hauz Khas , New Delhi 110016

Proposed to be Used
DELHI
Nutritional consultancy
3432873  14/12/2016
SHIVANI PASSI
trading as ;SHIVANI’Z BEAUTY PARLOUR
Near Gill Hospital & Talwandi Gate, Raikot-141109, Distt. Ludhiana (Pb.)
Service Provider
Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAJ RANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.
Used Since :01/04/2013
DELHI
HAIR & BEAUTY PARLOUR SERVICES
NARAIN IMAGING & DIAGNOSTICS

3442047   22/12/2016
SULOCHANA GOYAL
4/46 A, WEST PUNJABI BAGH, NEW DELHI
Service Provider
Address for service in India/Attorney address:
ARENESS ATTORNEYS
13, BASEMENT, ARIHANT NAGAR, PUNJABI BAGH (W), NEW DELHI
Used Since :01/04/2016

DELHI
Health Care and Medical Diagnostics and Pathological Services
VISION - THE EYE & RETINA CENTRE

3445944   29/12/2016

DR. SHOBHIT KACKER

trading as ;VISION THE EYE & RETINA CENTRE

B-147, SEC - A, MAHANAGAR, LUCKNOW - 226006

HEALTH CARE SERVICES

Proprietorship Firm

Address for service in India/Attorney address:

AJAY KUMAR TIWARI

209, Second Floor, Murali Bhawan, Ashok Marg, Hazarat Ganj, Lucknow, Uttar Pradesh-226001

Used Since :01/12/2003

DELHI

PROVIDING EYE CARE MEDICAL SERVICES INCLUDED IN CLASS 44

NO EXCLUSIVE RIGHT OVER THE TERM "THE EYE & RETINA CENTRE" ..
3458271   16/01/2017

DR. NITENDRA SINGH

trading as :DR. NITENDRA'S AESTHETIC DENTAL CARE

F-2, 1ST FLOOR, HL SQUARE, PLOT-6, NEAR ICICI BANK SECTOR-5, DWARKA-110075

SERVICES PROVIDER

Used Since :01/04/2011

DELHI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
DENTAL CLINIC
3459054  17/01/2017
MRS. PUSHPAJALI
trading as ;GLAMOUR SOLUTION
RZ-C-116, DABRI EXTENSION EAST, NEW DELHI, DELHI-110045.
SERVICE PROVIDER
Used Since :05/10/2013
DELHI
Providing Services of Hygienic and Beauty Care for Human Beings.
YATIN SETHI
SHREE RAM LABORATORY BANK COLONY, MALL ROAD, OPP. SD COLLEGE, HANSI, HISAR, HARYANA-125033.
SERVICE PROVIDER
Proposed to be Used
DELHI
HEALTHCARE & MEDICAL DIAGNOSTICS SERVICES BEING PRODUCTS INCLUDED IN CLASS 44.
3468363   30/01/2017
PH SPORTS AND HEALTH LLP
E-5, FIRST FLOOR, DEFENCE COLONY, NEW DELHI, SOUTH DELHI, DELHI-110024
SERVICES
INCORPORATED UNDER LLP ACT, 2008
Used Since :11/08/2016
To be associated with:
3401700, 3416588
DELHI
MEDICAL SERVICES
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3401700. NO EXCLUSIVE RIGHT OVER THE DESCRIPTIVE MATTER APPEARING ON LABEL..
SRI SRI
3472670  02/02/2017
SRIVEDA SATTVA PVT LTD
trading as ;SRIVEDA SATTVA PVT LTD
III Floor, No. 54/46, 39th A Cross, 11th Main Road, 4th T Block, Jayanagar, Bangalore, Karnataka, India, 560041.
Service Providers

Address for service in India/Agents address:
DASWANI & DASWANI.
DASWANI HOUSE, GREEN ARCES, 23B, AHRIPUKUR 1ST LANE, KOLKATA - 700 019.
Used Since :18/03/2004

To be associated with:
2672381, 3322363, 3322369

CHENNAI
Medical services, Medical services including nursing home services, medical pathological services, medical diagnosis services, x ray and scan services, medical pharmacy services, medical treatment and pharmacy advice; clinical services; medical services for treatment of the human body & therapies, medical research, veterinary services, hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.
3484365   16/02/2017
TIRUMALA TIRUPATI DEVASTHANAMS
trading as ;TIRUMALA TIRUPATI DEVASTHANAMS
TTD ADMINISTRATIVE BUILDING, K.T. ROAD, TIRUPATI - 517501 ANDHRA PRADESH.
SERVICE PROVIDER
SOLO PROPRIETOR
Address for service in India/Agents address:
APR ASSOCIATES.
"SRINIVASA NILAYAM", # 10/2, FIRST FLOOR, SOMASUNDARAM STREET, T. NAGAR, CHENNAI- 600 017.
Used Since :01/02/1959
To be associated with:
3484364
CHENNAI
MEDICAL SERVICES.
Subject to association with application no: 3484364.
INSTAGLAM HAIR & BEAUTY SOLUTIONS

3487781   20/02/2017
MAHERA RIYAZ MERCHANT
trading as ;MAHERA RIYAZ MERCHANT
78, FATEMA BUILDING, 2ND FLOOR, ROOM NO. 3, SHAYADA MARG, CHARNULL, DONGRI, MUMBAI MAHARASHTRA 400009
SERVICE PROVIDER

Address for service in India/Attorney address:
KANlKA JAIN
LegalRaasta Technologies Pvt. Ltd, B-300 Saraswati Vihar Pitampura Delhi -110034
Used Since :04/02/2017

MUMBAI

HEALTH AND BEAUTY CARE SERVICES PROVIDED BY SAUNAS, BEAUTY SALONS, SANATORIUMS, HAIRDRESSING SALONS INCLUDED IN CLASS 44.
3590891  13/07/2017
SAMIT MUKHERJEE
N-14/26, D-1-A, SUNDARPUR, BRIJ ENCLAVE, CHITUPUR, MAHMOORGANJ, VARANASI, UP
Proprietorship firm
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL, DELHI-110092

Proposed to be Used
DELHI
Medical Services, Veterinary Services, Hygienic and Beauty Care for Human Beings or Animals; Agriculture, Horticulture and Forestry Services
Stree Santulan Kalpa

3643218   25/09/2017
SANTULAN AYURVEDA PVT. LTD.
Atmasantulana Village, Near MTDC Holiday Resort, off Old Mumbai Pune Highway, Karla, Tal. Maval, Dist. Pune – 410405
Body Incorporate

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI
Medical services, hygienic and beauty care for human beings
ANUPAMA S NAIK (PROPRIETOR) TRADING AS PINKZ BEAUTY STUDIO + ACADEMY
PINKZ BEAUTY STUDIO + ACADEMY, FIRST FLOOR, BEHIND CACULO MALL, NEXT TO VINTAGE HOSPITAL, ST. INEZ, PANAJI - GOA - 403001, INDIA
A Proprietorship Firm
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Beauty salon services;
3698861  09/12/2017
ANANDI LAL
R-266, GREATER KAILASH-1, NEW DELHI-110048
Sole Proprietor

Proposed to be Used
DELHI
Services for providing medical care, hygienic and beauty care given by persons or establishments to human beings. It also includes medical analysis services relating to the treatment of persons (such as x-ray examinations and taking of blood samples); artificial insemination services; pharmacy advice.
3699329  11/12/2017
LOOKS SALON PVT. LTD.
17A/22, W. E. A. AJMAL KHAN ROAD, KAROL BAGH, NEW DELHI 110005.
SERVICE PROVIDER
Address for service in India/Attorney address:
GLOBAL JURIX
S-191/C, 3RD FLOOR, MANAK COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-92

Proposed to be Used
DELHI
BEAUTY PARLOURS, SALOONS, MASSAGE PARLOURS, HAIRDRESSERS & SERVICE RELATED TO PARLOURS.
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..
COMMANDER PAULS DENTAL CENTRE

3700272  12/12/2017

DR. AJAI PAUL
62/1971, Edassery House, Nettipadam Road, Kochi - 682016

Individual

Address for service in India/Attorney address:
R. HARI KRISHNAN
HK LEGAL, NITHA WARRIAM ROAD, COCHIN-682 016.

Used Since : 22/04/1999

CHENNAI

DENTAL CARE SERVICES INCLUDED IN CLASS 44
3721802  08/01/2018
SURAJ DUBEY
212, GROUND FLOOR SHAKTI KHAND-1, INDIRAPURAM SHIPRA SUN CITY UP-201014
individual firm
Address for service in India/Attorney address:
BALAJI IP PRACTICE
B-83, 3RD FLOOR, DENA BANK BUILDING, I.P EXTANTION NEAR MAYUR PUBLIC SCHOOL,DELHI-110092
Proposed to be Used
DELHI
DENTAL CLINIC, MEDICAL CLINICS
3803737  12/04/2018
MOHSIN KHATRI
41, MERCHANT BUILDING, 3RD SANKLI STREET, OPP. ASHADAAN, NEAR “E” WARD BMC OFFICE, BYCULLA, (WEST), MUMBAI -400008
THE TRADE MARKS ACT -1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

The trade mark is restricted to use the mark in the state of Maharashtra.
3806031  14/04/2018
MAXXESS TECHNOLOGY PRIVATE LIMITED
204/A KRISHNA RESIDENCY WING A BLDG 1 MALAD WEST,OPP DAMIYA COLLEGE B/H SUNDER NGR,MUMBAI CITY, MAHARASHTRA-400064

THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used

MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Yogsadguru
3808579    17/04/2018
DR. KRISHNADEO GIRI
23-A/103, Sneh Bimbisar Nagar, Goregaon (East), Mumbai - 400065, Maharashtra, India
Individual

Address for service in India/Attorney address:
S A ASSOCIATES

Used Since :01/01/2012

MUMBAI
Medical And Health Care Services, Ayurvedic Treatment Services, Acupressure Therapy, Health Care Relating To Naturopathy, Wellness And Fitness Center, Medical Consultancy, Alternative medicine services & therapy Included In Class 44.
Proprietor

Address for service in India/Attorney address:

Proposed to be Used

MUMBAI

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS INCLUDED IN CLASS 44
3826545  08/05/2018
IGENETIC DIAGNOSTICS PRIVATE LIMITED
1st Floor, Krislon House, Saki Vihar Road, Andheri East, Mumbai - 400072
A Company incorporated under the Indian Companies Act

Address for service in India/Attorney address:
K & S PARTNERS
515 - B, Platinum Tower, 5th Floor, Sohna Road, Sector - 47, Gurgaon - 122002, National Capital Region, India

Proposed to be Used
MUMBAI
Medical and healthcare services namely, Pathology and Diagnostics services.
3838348  21/05/2018
SHIREEN REHMAN
IPF-17/3, SHALIMAR TOWNSHIP, NEAR PATEL MOTORS, A. B. ROAD, INDORE (M.P.)-452001
INDIVIDUAL

Address for service in India/Attorney address:
CS ARPIT AGRAWAL
M/S RIGHTWAY LEGAL SOLUTIONS & CO. 403 (P-3), ANMOL TOWER, 15/2, OLD PALASIA INDORE (M.P.)-452001

Proposed to be Used
MUMBAI
HYGIENIC AND BEAUTY CARE SERVICES FOR HUMAN BEINGS, SALON, HAIR SALON SERVICES, BEAUTY SALONS AND PARLOUR, HAIRDRESSING SALONS, INCLUDED IN CLASS 44

The trade mark is restricted to use the mark in the state of Madhya Pradesh.
MANGESH KADWE
E 603 AAKASHGANGA PIMPLE, SAUDAGAR- 411027
THE TRADE MARKS ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..
3893470  20/07/2018
BRAINABILITY INTERNATIONAL PRIVATE LIMITED
A904, TRILLIUM, MAGARPATTA CITY, HADAPSAR, PUNE, MAHARASHTRA - 411028
THE TRADE MARKS ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Therapy services, Physical therapy, Physiotherapy (Physical therapy)

THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
3894944    23/07/2018

Mrs. BABY SAMSON
MANAGING PARTNER, M/s BANGALORE CARE TAKERS, NO.206, BCT NAGAR, ATHMAVIDYANAGAR LAYOUT, KOTHANUR POST, DODDAGUBBI ROAD, BANGALORE DISTRICT, KARNATAKA STATE, PIN-560077, INDIA
Partnership Firm

Address for service in India/Attorney address:
ANZAR M A
LAW DESK INDIA, GROUND FLOOR LEAGUE HOUSE, MARKET ROAD NORTH, ERNAKULAM, KOCHI, KERALA, INDIA, PIN-682 018

Used Since : 22/08/2016

CHENNAI

NURSING CARE SERVICES, NURSING HOME SERVICES, PROVIDING INFORMATION RELATING TO NURSING CARE SERVICES, RESPITE CARE SERVICES IN THE NATURE OF NURSING AID, PALLIATIVE CARE, REST HOME SERVICES BEING INCLUDED IN CLASS 44.

No exclusive right over BANGALORE CARE TAKERS and PARENT’S PARADISE separately except as substantially shown in the representation of the mark..
3898397 26/07/2018
RENU VIDOLKAR
36, GARKHEDA, AURANGABAD- 431005.
THE TRADEMARK ACT 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. THE MARK SHALL BE LIMITED TO THE COLOURS AS SHOWN IN THE REPRESENTATION ON THE FORM OF THE APPLICATION. 360 SKIN CLINIC.

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
RAKESH MALHOTRA  
RUBANS APARTMENT, 5th FLOOR, SETALWAD LANE, LAKSHMIBAI, JAGMOHAN MARG, A.K. MARG, MALABAR HILL, MUMBAI, MAHARASHTRA-400006  
MANUFACTURER AND TRADERS  

Address for service in India/Agents address:  
HARIANI & CO., ADVOCATES  
ALLI CHAMBERS, GROUND FLOOR, HOMI MODY, 2ND X LANE, FORT, MUMBAI - 400 023.  

Used Since :15/02/2018  

Mumbai  
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS, OR ANIMALS; SALON SERVICES; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES INCLUDED IN CLASS 44
SNIP N’ SCISSORS
3925141    24/08/2018
SNIP N' SCISSORS
SHOP NO 4 & 5, STERLING APARTMENTS, OPP BASANT CINEMA, DR. C.G. ROAD, CHEMBUR, MUMBAI - 400074,
MAHARASHTRA, INDIA
Partnership Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI,
MAHARASHTRA, INDIA.
Used Since :01/01/2008
MUMBAI
HAIRDRESSING SALONS, HAIR SALON SERVICES, NAIL SALON SERVICES, BEAUTY SALONS, SPAS
THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
HAIR INKPLANT

3934722 04/09/2018

DR. GAURAV RAJ CHHABRA
T-14A, Florida estate, Keshav Nagar, Mundwa, Pune -411036, Maharashtra
INDIVIDUAL

Address for service in India/Attorney address:
MANISH M BHAGNARI
BLOCK NO. A-168/335, NEAR GURU NANAK HIGH SCHOOL, KURLA-CAMP ROAD, ULHASNAGAR-421004, MAHARASHTRA, INDIA.

Proposed to be Used
MUMBAI

A cosmetic service used for hair or follicle simulation by means of suitable pigments and instruments - manual or electronic, on scalp or skin to create appearance of hair or hair follicle on the body.
3943092  12/09/2018
GAIA ENVIRONMENTAL SERVICES
B/302, ELMWOODS, NR GOVIND GARDEN RESTAURANT, Pimple Saudagar, PUNE - 411027
ACTIVE
Address for service in India/Agents address:
NOOPUR JAIN
1, ANAND VIHAR COLONY, BARGAWAN, KATNI-483501,(M.P.).
Used Since :01/04/2018
MUMBAI
OFFERING SERVICES IN URBAN FORESTS, VERTICAL GARDENS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
VANYA

3950640    20/09/2018

VANYA NATURALS
1, Hill Crest Road, Chunabhatti
Partnership

Address for service in India/Attorney address:
VEDANT VIJAY PUJARI
RZ 44-A, Palam Vihar, Sector-6, Dwarka, New Delhi - 110 075, India

Proposed to be Used
MUMBAI
Horticulture and forestry services.
3951543   21/09/2018
MODI WEBCOM PRIVATE LIMITED
E-7 / 85A, BANK COLONY, ARERA COLONY, BHOPAL, MADHYA PRADESH - 462016
Company registered under Indian Companies Act

Address for service in India/Attorney address:
LAAD ASSOCIATES
343, Dr. Ambedkar Nagar, Indore - 452008, Madhya Pradesh

Proposed to be Used
MUMBAI
Ayurveda Therapy, Fusion Healthcare Therapy, Healthcare services, Non-Invasive healthcare services, , Holistic Psychotherapy, Physiotherapy services, Medical services included in class 44.
3957007  27/09/2018
ONKAR KAMLA KARK KULKARNI
trading as ;ADISARSWATI DENTAL CLINIC
RIDDHI SIDDHI COLONY, 1 CHINTAMANI GULMOHAR ROAD, SAWEDI, SAVEDI ROAD, AHMADNAGAR-414003, (INDIA)
INDIVIDUAL
Proposed to be Used
MUMBAI
DENTAL CARE CENTER INCLUDING CLASSES 44
BRIT 10
3957633  27/09/2018
SANJAY JALANDHRA
H-415, SARNA DUNGAR, JHOTWARA, JAIPUR. (RAJ.)
Individual
Address for service in India/Attorney address:
TRADE CORE CERTIFICATIONS
F-6/236, VISHAN VILLA, CHITRAKOOT, VAISHALI NAGAR, JAIPUR. (RAJ.)
Used Since: 01/09/2018

AHMEDABAD
PROVIDING MEDICAL SERVICES, HEALTHCARE INCLUDING HOSPITALS; MEDICAL HOSPITALITY SERVICES, PHARMACY ADVICE, MEDICAL ASSISTANCE, WHICH ARE INCLUDED IN CLASS 44.

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL...
3966274  06/10/2018
MIRA BATRA
S/2, ANJANAPARK COMPLEX, ABOVE BHARUCHA HOSPITAL, BESIDE VIDHYAVIHAR SCHOOL, SUBHANPURA MAIN ROAD, VADODARA-390023
The Trade Marks Act, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 01/06/2015
AHMEDABAD
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL.
3985591  29/10/2018
DR. SUMIT DHAIRYASHEEL SHAH
G-3/603, Gangadham Phase -2, Market Yard, Pune - 411037, Maharashtra, India
Individual
Address for service in India/Attorney address:
LEGATARIAN IPR CONSULTANTS LLP
304, A-Wing, Pranavshree, Riddhi Siddhi Paradise, Near Manas Society, Dhayari-411041, Pune, Maharashtra, India

Proposed to be Used
Mumbai
Medical services; hygienic and beauty care; medical diagnostics; nursing homes; medical clinic services; medical examinations and tests; medical imaging services; medical care; medical equipment rental; medical counseling; medical treatments; medical information services provided via the internet; telemedicine services; therapy services; telemedicine services; medical information services provided via the internet; therapy; leasing of medical technology installations, products and facilities; leasing and rental of medical facilities; leasing and rental of medical apparatus and equipment; rental of medical technology products and installations being services included in class-44
3999671 16/11/2018
DR. SEEMA RATHI
121 JUHU JIVAN, GULMOHAR CROSSROAD NO.8, SWAMI SAMARTH RAMDAS MARG, JUHU SCHEME, MUMBAI - 400049
Address for service in India/Attorney address:
RELIABLE TRADEMARK CONSULTANT
matru ashish chs ltd, shop no.15,wing - A, rsc - 52, opp ajara bank, gorai - 2, borivali west,mumbai - 400092
Used Since: 05/09/1998
MUMBAI
DENTAL CLINIC SERVICES
OM SHIV AAROGYA KENDRA
AT POST TUSE, TAL WADA DIST. PALGHAR 421303
A Partnership Firm

Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
MUMBAI
Homeopathic clinical services; Ayurvedic therapy;
4032881  20/12/2018
DR. MITESH SHAH
trading as ;ATMIYA PATHOLOGY LABORATORY
4, PALM EXOTICA, HIGH TENSION ROAD, NEAR JAIN TEMPLE, SUBHANPURA, VADODARA - 390023 GUJARAT INDIA
Used Since :01/09/2018
AHMEDABAD
MEDICAL SERVICES (PATHOLOGY LABORATORY)
KHORJA MEGHABEN YOGESHBHAI
22-B AMITPARK SOCIETY, ISANPUR, AHMEDABAD-382443 GUJARAT INDIA.
INDIVIDUAL

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJANI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.
Used Since: 01/12/2018

AHMEDABAD
Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services.

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE Service is restricted in the state of Gujrat only.
CHICCEM

4051113  09/01/2019
CHICCEM HEALTHCARE PRIVATE LIMITED
206, 207, 208, CAMPUS CORNER II, OPP. AUDA GARDEN, 100 FT ROAD, PRAHALAD NAGAR AHMEDABAD Ahmedabad GJ 380015 IN

PRIVATE LIMITED
Used Since :13/04/2017

AHMEDABAD

SERVICES FOR AGRICULTURE, HORTICULTURE AND FORESTRY, SERVICES FOR CULTIVATION OF FLOWERS AND ORNAMENTAL PLANTS, PLANTING OF TREES, INFORMATION SERVICES RELATING TO FARMING, FARMING SERVICES, HORTICULTURE, ARTIFICIAL INSEMINATION SERVICES, VETERINARY ASSISTANCE, HEALTH CARE, PHYSICAL EXAMINATION SERVICES, NURSING SERVICES, FITTING OF SKELETONS, HOSPITALS, MEDICAL CLINICS, PHYSICAL THERAPY, OBESITY CLINIC, PHARMACISTS SERVICES TO MAKE UP PRESCRIPTIONS, SURGERY, SANATORIUMS, TELEMEDICINE SERVICES, MEDICAL NURSING, RENTAL OF MEDICAL MACHINES AND APPARATUS, RENTAL OF MEDICAL AND HEALTH CARE EQUIPMENT, MEDICAL ASSISTANCE, MEDICAL CONSULTATIONS, MEDICAL CLINICS, RENTAL OF MEDICAL X-RAY APPARATUS, PROVIDING HEALTH INFORMATION, ORTHOPEDIC SURGERY, CHIROPRACTICS, DENTAL ASSISTANT SERVICES, HEALTH CARE BY ORIENTAL MEDICINES, PHYSICAL THERAPY BY ORIENTAL MEDICINES, MASSAGE BUSINESS CONVALESCENT HOMES, HOSPICES, REST HOMES, NAIL ART SERVICES, BEAUTY CONSULTANCY, BEAUTY SALONS, PROVIDING INFORMATION ABOUT BEAUTY, COSMETICS FOR BODY AND BEAUTY, COSMETICS FOR FACE AND BODY, COSMETICS FOR BATH, SKIN CLEANSING LOTION, COSMETIC PASTE FOR FACE, SUNSCREEN, COSMETICS FOR BODY LOTION, COSMETICS FOR BODY LOTION, CREAM CREAM, PERFUME, TOILETRIES, COSMETIC MASK PACK, HUMAN BODY SOAP, SHAMPOO, HAIR RINSE, TOOTHPASTE, FOOT MASSAGE, SAUNA SERVICES, MASSAGE SALONS, MASSAGE SERVICES, HEALTH SPA SERVICES, ACUPRESSURE THERAPY, FLOWER ARRANGING, PSYCHOLOGICAL TESTS, BEAUTY CONSULTING FOR PETS, GARDEN OR FLOWER BED CARE, LANDSCAPE DESIGN, PHARMACY ADVICE RELATING TO MEDICAL PURPOSES.

Using only word Chiccem.
4051353   09/01/2019

P SURESH
S/O B PERUMAL , # 80 , 1ST CROSS, SRIRAMA TEMPLE STREET DOOPANAHALLI, BANGALORE NORTH, BENGALURU, KARNATAKA-560008
THE TRADEMARK ACT-1999

Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Massage services, Thai massage services, Hair salon services.

DR. MISHRA’S JEEVAN HOMEOPATHIC CLINIC

4061750  19/01/2019

DR. TUSHAR P. MISHRA
S.No.59/2A/1/11, Link Road, Shree Nagar, Rahatani, Pune-411017
Proprietor

Address for service in India/Attorney address:
INAMDAR A N
C1-14, 2nd Floor, Brahma Estate, NIBM, Kondhwa, Pune - 411048
Used Since :29/07/2008

MUMBAI
HOSPITAL SERVICES, CLINIC SERVICES INCLUDED IN CLASS 44
THE GOODS/SERVICES FOR SALE/CONDUCT IN THE STATES OF MAHARASHTRA..
Trade Marks Journal No: 1944, 09/03/2020  Class 44

4063998  22/01/2019
DR. ASHISH MITTAL S/O. SH. G.D. MITTAL
PROPRIETOR OF M/S. THE ROYAL ORTHOPAEDIC HOSPITAL AND SPORTS INJURY CENTER AT- B-73-A, SAHKAR MARG, LAL KOTHI SCHEME, JAIPUR-302015
PROPRIETORSHIP FIRM
Address for service in India/Agents address:
G. D. BANSAL & ASSOCIATES.
M-118-B, MAHESH COLONY, LAXMI MANDIR PHATAK, JAIPUR - 302 015. (RAJASTHAN)
Used Since :01/09/2014
AHMEDABAD
Hospital, Medical services, Hospital Services
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. Service is restricted in the state of Rajasthan only.
LUKMAN CLINIC
4071195   29/01/2019
MOHAMMEDIRSHAD ABDULKADAR MEMON
1861/1, MUGAL NI POLE, PANCH PATTI, KALUPUR, AHMEDABAD - 380001
MEDICAL SERVICES, GENERAL PRACTICE
PROPRIETOR

Proposed to be Used

AHMEDABAD
MEDICAL SERVICES, GENERAL PRACTICE

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Services restricted in the state of Gujarat only..
4075191  02/02/2019
RAJEEV NAGAR
192/331, PRATAP NAGAR, JAIPUR-302033 RAJASTHAN
service provider and proprietor

Address for service in India/Attorney address:
HARSH MARWAHA
245, OPPOSITE LIBERTY SHOWROOM, MAIN MARKET, RAJA PARK, JAIPUR-302004 RAJASTHAN INDIA

Proposed to be Used
AHMEDABAD
Medical services
4082929  09/02/2019
DR. SHAILESH SURESH DESHPANDE TRADING AS SURESH DESHPANDE MEMORIAL ORTHOPEDIC HOSPITAL & REHABILITATION CENTRE
Final Plot No. 8 A/5, Hidadugi Bagh Azad Road, Gadhinglaj Dist. Kolhapur - 416502
Sole Proprietor
Address for service in India/Attorney address:
LAW PROTECTOR
Dhumal Nivas, Behind Kamla Nehru Hospital, Near Barane School, 104, Mangalwar peth, Pune - 411 011
Used Since :26/04/2006
MUMBAI
MEDICAL & HOSPITAL SERVICES
DR. AFREEN JASANI (PROPRIETOR) TRADING AS SAHYOG PHYSIOTHERAPY AND FITNESS CENTER
101, 1ST FLOOR, LAXMI PLAZA, BEHIND LAXMI HOTEL, HIRABAUG, VARACHHA, SURAT- 395006, GUJARAT
PROPRIETOR

Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.

Used Since :07/10/2016

AHMEDABAD

DOCTORS’ SERVICES, THERAPY SERVICES, HEALTH CARE SERVICES, CONSULTANCY RELATING TO HEALTH CARE,
MEDICAL TESTING SERVICES FOR FITNESS EVALUATION

NO EXCLUSIVE RIGHT DESCRIPTIVE MATTERS APPEARING IN THE MARK / LABEL..

Services restricted in the state of Gujarat only...
4084960  12/02/2019
SUNEER C P
C P Manzil, Anayamkunnu, 4th Byepass Road, Santhigram, Manjeri, Malappuram - 676121
INDIVIDUAL
Address for service in India/Agents address:
PARASSERIKUZHI MADANCHERI ABDUL SAMEER
ASSIQUE SAMEER ASSOCIATES, 2ND FLOOR, SC ARCADE, K.T. GOPALAN ROAD, KOTTOOLIO, KOZHIKODE-673016.

Proposed to be Used
CHENNAI
Beauty Salons and all other beauty care services comes under class 44
Subject to restriction with in Kerala.
4103496  28/02/2019
PLEGMA HEALTH CARE SERVICE
NELLANCHERY VAKKAD,VETTOM ,MALAPPURAM - KERALA
Private Limited Company
Address for service in India/Attorney address:
N.R.SRINATH
NO.38, ADITHANAR SALAI , PUDUPET, CHENNAI- 600 002
Proposed to be Used
CHENNAI
Medical treatment services provided by clinics and hospitals, Medical clinics, Clinics
No exclusive claim over words.
4117532  14/03/2019
GOVINDSINGH BHIKCHAND RAJPOOT
GLAMOUR HAIR STUDIOS, 1ST FLOOR, NARMADA APARTMENT, OPP. AMBIKA NIKETAN, PARLE POINT, SURAT - 395007
PROPRIETOR
Address for service in India/Attorney address:
SHETH & CO., ADVOCATES
RAJAN BUILDING-5,6, OPP. JAINATH PETROL PUMP, GONDAL ROAD, RAJKOT - 360 002
Proposed to be Used
AHMEDABAD
HAIR WEAVING & HAIR EXTENSIONS TREATMENT SERVICES HAIR REPLACEMENT SERVICES
subject to restriction of the services in the state of GUJARAT only.
4322228   16/10/2019
MOHAMMED ANVER
trading as ;RANGREZ ENTERPRISES
OLD NO 6/2/1, NEW NO 195, KONANAKUNTE,GRAMATANA MANGO GARDEN,KONANAKUNTE,BENGALURU,KA 560062
SOLE PROPRIETOR
Address for service in India/Attorney address:
ASHOK KUMAR TRIPATHY
ROOM NO: 205,2ND FLOOR, 10/14, PRANAV COMPLEX, 1ST PHASE GOKULA EXT, BOMBAY DYEING ROAD,
MATHIKERE, BANGALORE KA-560045 IN

Proposed to be Used
CHENNAI
CLEANING AND WASHING,RELATED PRODUCTS INCLUDES HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR
ANIMALS,AGRICULTURAL,HORTICULTURAL AND FORESTRY SERVICES.
4323215   17/10/2019

POONAM PRADHAN
VASANTHA RUBBER ESTATE, AKATHETHARA, NSS ENGINEERING COLLEGE POST, PALAKKAD, KERALA-678008
PROPRIETORSHIP

Address for service in India/Attorney address:
SUNITHA A
NISSAN BUSINESS SOLUTIONS PRIVATE LIMITED, FIRST FLOOR, VIMA PRESS BUILDING, ERAYIL KADAVU,
KOTTAYAM, KERALA – 686 001

Proposed to be Used
CHENNAI
Medical services, veterinary services, hygienic and beauty care for human beings which includes beauty parlour and spa; agriculture, horticulture and forestry services.
4329079  23/10/2019
KAPIL DEV PROP. OF KDR FITNESS ZONE
3RD FLOOR, ANSAL HIGHWAY PLAZA, ABOVE MC DONALD'S, KUNDLI HARYANA-131029

Address for service in India/Attorney address:
HPM TRADEMARK
SHOP No.9, G/52, ROYAL COPLEX, VIKAS MARG, LAXMI NAGAR, DELHI-110092

Proposed to be Used
DELHI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services
Trade Marks Journal No: 1944, 09/03/2020  Class 44

4329356 23/10/2019
P.SIVANESAN
OLD NO.33, NEW NO. 19, ELITE ARCADE FLATS, NAGAMMAL STREET, VETRI NAGAR EXTN, THIRU VI KA NAGAR,
JAWAHAR NAGAR, CHENNAI, TAMIL NADU - 600082
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Cultivation of plants, Consultancy relating to the cultivation of plants, Consultancy services relating to the cultivation of plants
4329850    24/10/2019
JOSSY JACOB
YOGYAVEEDU-1, MUHAMMA P.O, ALAPPUZHA 688525
PROPRIETOR
Address for service in India/Agents address:
PUNIT KUMAR GOYAL
Office No.137, 1st floor, BC Wing, Sonam Shopping Centre, Golden Nest Phase VI, Near Balaji Hospital, Mira Bhayandar Road, Bhayandar East, Thane-401107

Proposed to be Used
CHENNAI
Preparation and dispensing of medication, Homeopathic clinical services, Eyecare services, Eyeglass-fitting, Eye bank services
MISS RITU ARORA D/O SH. RAJINDER PAL ARORA TRADING PURE SOULS INFINITY PYRAMID
# 1439, Street No. 7, Near Gurmat Gian Singh Missionary College, Baba Om Mandir Wali Gali, Jawaddi, Punjabi Bagh, Ludhiana (Punjab)

PROPRIETORSHIP

Address for service in India/Agents address:
PURI TRADE MARK CO.
"BRAND HOUSE",54-55, SUPER CYCLE MARKET, OPP. KWALITY KANDA, GILL ROAD, LUDHIANA-141003 (PUNJAB).

Used Since :17/10/2019

DELHI

Healing services, reiki, therapy, hypno therapy, art therapy, advisory services relating to health (mind body, soul), aroma therapy, blood donations, healing work shops related services included in class 44
4331851  25/10/2019
SHIVASHAKTI BIO TECHNOLOGIES LIMITED
7-1-621/98-621/34, Opp U.T.I. Bank, Sanjeeva Reddy Nagar, Hyderabad - 500038, Telangana
Public Limited

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Used Since: 01/01/2000

CHENNAI
Gardening, Providing information about gardening, Plant nursery services, Tree nursery services, Garden tree planting.
4334682    31/10/2019    PAYAL ANKITKUMAR PATEL
Plot No. 30, Sun Plaza Residency, Polytechnic Road, Vadnagar – 384355, Dist: Mehsana Gujarat, India
Individual
Address for service in India/Attorney address:
CHETANABEN LAGMA
B/2, AVON FLATS, B/H. AMARDEEP SCHOOL, CHANDRA NAGAR, PALDI, AHMEDABAD-380007
Used Since : 13/01/2017
AHMEDABAD
Pharmaceutical consultation included in Class 44
RAUNAK VENTURES
Flat No. A/5, Satnam Apartment, LT Road, Mulund (E), Mumbai – 400081
A Partnership Concern
Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI
Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours; provision of sauna, beauty salon, hairdressing and massage services; providing information relating to hairdressing and beauty salon services.

- THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER.
4337728  04/11/2019
ASPINBLUE HORECA PRIVATE LIMITED
2505/6, CHERISH, NIRMAL LIFESTY, J S D ROAD, ACC COMPOUND, MULUND( WEST), MUMBAI CITY MH 400080 IN
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanamal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture
and forestry services; Teeth whitening services; Dental clinic services; Dental hygienist services
Mark should be read as a whole.
4338938  05/11/2019  
NIDHIN. S. BABU  
Nithya Bhavan, CMC 31, Velorvattom, Cherthala North (Part), Alapuzha, PIN-688524, KERALA, INDIA 
An Indian national  
Address for service in India/Attorney address:  
M.K. RAJEEV PRABHAKARAN  
18, Capital Radhas, Round East, Nr. Paramekkavu Temple, THRISSUR - 680 001, Kerala  
Used Since :01/11/2019 

CHENNAI 
AYURVEDIC MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS, AYURVEDIC THERAPY, PANCHKARMA (AYURVEDIC TREATMENT), MEDICAL CLINIC SERVICES, HEALTH CLINIC SERVICES, CLINICAL MENTAL HEALTH COUNSELING SERVICES, COSMETIC TREATMENT SERVICES FOR THE BODY, HAIR TREATMENT SERVICES, HEALTH AND BEAUTY TREATMENT SERVICES, NURSING SERVICES, HOME-VISIT NURSING CARE, HYGIENIC AND BEAUTY CARE SERVICES, AROMATHERAPY SERVICES, HEALTH SPA SERVICES, BEAUTY CARE SERVICES PROVIDED BY A HEALTH SPA, PROVIDING MENTAL HEALTH AND WELLNESS INFORMATION; HOSPITAL SERVICES, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS; HEALTH CARE SERVICES RELATING TO HOMEOPATHY.
PURNIMA BEAUTY SALOON & TRAINING CENTRE

4342402    08/11/2019
PRIYA TRADING AS PURNIMA BEAUTY SALOON & TRAINING CENTRE
H.M-3472, POLICE COLONY, SECTOR-32-A, CHANDIGARH ROAD, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since :01/10/2017
DELHI
Beauty Care & Body Care Treatment Services, Health & Beauty Care Services provided by Saunas, Beauty Salons, Sanatoriums, Hairdressing Salons; Hair Coloring Services & Massage Parlours, Beauty Therapy & Beauty Consultancy Services; Make-up Services & Spa Services for Punjab State only.
4345936  13/11/2019
MRS. LEELAMMA JOHN
KANJIRAKKATTU, MANJOOR SOUTH P.O, KOTTAYAM, KERALA – 686 603
INDIVIDUAL
Address for service in India/Attorney address:
PRG ASSOCIATES
4TH FLOOR, D.D VYAPAR BHAVAN KADAVANTHA - 682020, ERNAKULAM, KERALA

Proposed to be Used

CHENNAI
HAIR TRANSPLANT, HAIR IMPLANTATION SERVICES HAIR FIXING, BEAUTY CARE AND BEAUTY FITNESS, HAIR REPLACEMENT, HAIR PREMING SERVICES, HAIR RESTORATION SERVICES, COSMETIC AND PLASTIC SURGERY CLINIC, HEALTH CARE SERVICES MEDICAL TREATMENT, MEDICAL ADVISORY AND CONSULTING SERVICES FOR HAIR TRANSPLANT, THERAPY SERVICES
SALON MICHELLE

4348502 15/11/2019
MICHELLE ROBERT
502, Sunarbour Vrishi Complex, I.C. Colony, Borivali (West), Mumbai- 400103, Maharashtra, India
Proprietor
Address for service in India/Agents address:
SWATI RAMKRISHNA NERURKAR
A/803, TRISHLA TOWER, RAM MANDIR ROAD, VAZIRA NAKA, BORIVALI (WEST), MUMBAI-400092.
Used Since: 21/11/2017
MUMBAI
Beauty, Spa, Salon and Hair Care as included in Class 44
DRAWB RIDGE HEALTH

4353117  20/11/2019
DRAWB RIDGE HEALTH, INC.
11535 Sorrento Valley Road, Suite 407 San Diego, California 92121 U.S.A.
Corporation organized under the laws of Delaware, U.S.A.

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
DELHI
Collection and preservation of human blood
JMR DOCTORS POLYCLINIC
a multi speciality diagnostic centre

AN ISO 9001 : 2015

4386698   23/12/2019
JAVED ALI PALLIKKALAKATH
12/410 Jaisal, Halwa Bazar, PO Head post office, calicut kerala 673001
SERVICE PROVIDER
Individual
Address for service in India/Attorney address:
LEGACY PARTNERS
LAPINTA, MINI-BYPASS ROAD, NEAR APCO HYUNDAI, PUTHIYARA, KOZHIKODE, KERALA-673004
Used Since :04/03/2011
CHENNAI
MULTI SPECIALITY DIAGNOSTIC CENTRE
i-Generation

Priority claimed from 17/07/2019; Application No. : 88/519,162 ;United States of America

4404939  10/01/2020

PURECIRCLE LIMITED
Level 12, West Wing, Rohas, PureCircle No. 9 Jalan P. Ramlee, Kuala Lumpur 50250, Malaysia
A Company incorporated in BERMUDA and having Business Address at Level 12, West Wing, Rohas, PureCircle No. 9 Jalan P. Ramlee, Kuala Lumpur 50250, Malaysia

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI
Farming of ingredients for use in the food, beverage and healthcare industry, namely, farming services in the field of stevia, natural sweeteners, sweeteners, food and beverage flavorings, food and beverage flavor enhancers, food and beverage food flavoring additives, and food and beverage products that contain stevia
4413338   20/01/2020
NIRANJAN SHIL
trading as ;A. NIRANJAN UNISEX FAMILY BEAUTY SALON
CITY MALL, GROUND FLOOR, SEVOKE ROAD, SILIGURI- 734001, DIST- DARJEELING, WEST BENGAL.
SERVICE PROVIDER
Address for service in India/Agents address:
KHARAGPUR TRADE MARK BUREAU.
PURATAN BAZAR, KHARAGPUR, DIST.PASHIM MEDINIPUR, WEST BENGAL.

Proposed to be Used
KOLKATA
HYGIENIC & BEAUTY SALON FOR HUMAN BEING
FOGG

4413546  20/01/2020
VINI COSMETICS PRIVATE LIMITED
1ST FLOOR, JANKI HOUSE, 2, SUNRISE PARK, OPP. HIMALAYA MALL, DRIVE IN ROAD, BODAKDEV, AHMEDABAD - 380 054, GUJARAT STATE, INDIA.
A COMPANY INCORPORATED UNDER THE INDIAN COMPANIES ACT

Address for service in India/Agents address:
Y. J. TRIVEDI & CO.
YAGNAJYOT, OPP. KASHIRAM AGRAWAL HALL, POLYTECHNIC, AHMEDABAD 380 015
Used Since :06/05/2010

AHMEDABAD
MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES..
4415753    22/01/2020
DEEPGENIX LABS PRIVATE LIMITED
Flat No 101, Daffodils B-3, Parmar Garden, Wanowrie, Pune 411040
Body Incorporate
Address for service in India/Agents address:
NEHHA SAHIL SHAH
Room No.58/B, 2nd floor, Plot No.202, Parekhwadi, V.P. Road, Tilak Nagar, Girgaon, Mumbai-400004.
Proposed to be Used
MUMBAI
Medical diagnostics services
NAIL ONE
MAKEOVER SALON

4416709  22/01/2020
NITIN MANCHANDA
203, M.C.D. Staff Quater, Jangpura, Jangpura S.O., South Delhi, Delhi-110014
Sole Proprietorship

Address for service in India/Agents address:
SUNDEEP KUMAR PARASHAR
2F CS 03, SECOND FLOOR, ANSAL CORPORATE SUITES, ANSAL PLAZA, SECTOR-1, VAISHALI, GHAZIABAD-201010, DELHI NCR.
Used Since: 20/07/2016
DELHI
UNISEX SALON SERVICES
Trade Marks Journal No: 1944 , 09/03/2020          Class 44

4417850  24/01/2020
M/S. IAC KRISHTECH PVT LTD
NO.7/1, MURUGAN NAGAR, KAVUNDAMPALAYAM, COIMBATORE-641030, TAMILNADU, INDIA.

Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.

Proposed to be Used
CHENNAI
FARMING EQUIPEMNT RENTAL, AGRICULTURE, CONSULTANCY SERVICES RELATING TO FARMING, AGRICULTURAL INFORMATION SERVICES, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
NAV

4418062    24/01/2020

REGENXBIO INC.
9600 Blackwell Road, Suite 210, Rockville, Maryland 20850
A Corporation existing under the laws of United States of America.

Address for service in India/Agents address:
R.K. DEWAN & CO.
PODAR CHAMBERS, S.A. BRELVI ROAD, FORT, MUMBAI - 400 001.

Proposed to be Used

MUMBAI

MEDICAL SERVICES IN THE FIELD OF BIOTECHNOLOGY, NAMELY, BIOLOGICAL NANOPARTICLES, RECOMBINANT VIRUSES, AND ADENOVIRUSES FOR GENE DELIVERY TO BIOLOGICAL CELLS; MEDICAL SERVICES IN THE FIELD OF BIOTECHNOLOGY, NAMELY, BIOLOGICAL NANOPARTICLES, RECOMBINANT VIRUSES, AND ADENOVIRUSES FOR GENE DELIVERY TO BIOLOGICAL CELLS; MEDICAL SERVICES RELATED TO GENETIC ENGINEERING; MEDICAL SERVICES IN THE FIELD OF GENE THERAPEUTICS; AND MEDICAL SERVICES BASED ON RECOMBINANT ADENO-ASSOCIATED VIRAL VECTORS FOR OTHERS.
PILLAI'S FARM
Flat A 202, Blue Bells, Karmayogi Nagar, Nashik (M.H.) - 422009
new application

Address for service in India/Agents address:
AKHIL KACHOLIA
1/7 MAHESH NAGAR OPP. SONTU MONTU SCHOOL, INDORE

Proposed to be Used
MUMBAI
Breeding and stud services for cattle, Cattle farming services, Stud and breeding services for cattle, Stud services for cattle, Breeding services for cattle, Poultry breeding services, Pig breeding services, Farming (animals), Livestock farming services, Grooming of farm animals.
4419481  24/01/2020
CHIKKANNA SWAMY
SIDDA NAYAKANNA PALYA ,HEBBUR ,TUMKUR ,KARNATAKA - 572120
SERVICE PROVIDER
Individual
Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala,Bangalore-560034.

Proposed to be Used
CHENNAI
ORGANIC FARMING, ADVISORY AND CONSULTANCY SERVICES IN RELATION TO THE USE OF AGRICULTURAL AND HORTICULTURAL FERTILISERS, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES RELATING TO THE RECULTIVATION OF INDUSTRIAL WASTELANDS INCLUDED IN CLASS 44.
MEDIASIA HEALTH CARE (OPC) PRIVATE LIMITED
H. No. 65-A, Ext, -11, Gandhi Nagar, Jammu, Jammu & Kashmir-180004, India
Private Limited Company (OPC)

Address for service in India/Agents address:
SONU ASWANI
HOUSE NO.7, NEAR KABIR AASHRAM, KALAKUNJ, MARUTI E

Proposed to be Used
DELHI
Hospital services, Hospital nursing home services, Medical treatment services provided by clinics and hospitals, Health consultancy, Health centers, Healthcare services, Medical diagnostic services, Nursing services, Medical nursing services, Dental services included in class 44.
4420138    25/01/2020
YASH SANTOSH KHAIRKAR
Global Trade Center, 2nd Floor, Plot No.31(A), Ramkrishna Nagar, Near Deo Nagar, Khamla Road, Nagpur – 440 015
Single Firm
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001

Proposed to be Used
MUMBAI
Medical Services; Veterinary Services; Hygienic And Beauty Care For Human Beings Or Animals; Agriculture, Horticulture And Forestry Services All Included In Class 44.
4420243    25/01/2020
VIRAJ M. DAFTARI, PROPRIETOR OF, OMEN SPA & MASSAGE PARLOR,
36, CLUB FIRST FLOOR, BOX OFFICE, NR. LAJAI BUS STAND, LAJAI MORBI-363641, GUJARAT
proprietor
Address for service in India/Attorney address:
JIGNESH K. MAJITHIYA, ADVOCATE
Proposed to be Used
AHMEDABAD
SERVICES OF SPA THERAPY, BODY MASSAGE, BEAUTY CARE INCLUDED IN CLASS 44.
PORTDENT

4420677  27/01/2020

PANKAJ GUPTA

770, SHANTI NAGAR, OPPOSITE DURGAPURA RAILWAY STATION, JAIPUR, 302018, RAJASTHAN

Service provider
Single Firm

Address for service in India/Agents address:

DEEPAK SHARMA
T-9, THIRD FLOOR, E-72, AMBABARI, JAIPUR, RAJASTHAN-302039.

Proposed to be Used

AHMEDABAD

Medical services, Hygienic and Beauty care for human beings, Dental Medical Services
AGRIGHAR SERVICES PRIVATE LIMITED
H NO 8-3-677/33, SRI KRISHNA DEVERAYA NAGAR, YELLAREDDYGUDA, HYDERABAD - 500073, TELANGANA.
Private Limited Company

Address for service in India/Attorney address:
PUVVULA VINAY KUMAR
Eeva IP & IT Services Pvt Ltd, 1st Floor, HIG 139, Bharat Nagar Colony, Moosapet, Hyderabad - 500018, Telangana

Proposed to be Used
CHENNAI
AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
AXOGEN

4421497    27/01/2020

AXOGEN CORPORATION
13631 Progress Boulevard, Suite 400, Alachua, Florida, United States 32615
A Delaware Corporation

Address for service in India/Agents address:
Khaitan & Co.
Khaitan & Co. One Indiabulls Centre, 13th Floor, 841 Senapati Bapat Marg, Elphinstone Road, Mumbai 400 013.

Proposed to be Used
MUMBAI

Providing medical and veterinary procedures, namely, regenerative medicine treatment, wound repair, surgical repair, neurotizing breast reconstruction, nerve repair and regeneration, and administering pharmaceutical and veterinary preparations.
4421812    27/01/2020
AMRISH ONCOLOGY SERVICES PRIVATE LIMITED
Block ‘A’, 1 A, Bhat GIDC Industrial Estate, Gandhinagar, 382428, Gujarat
Private Limited Company
Address for service in India/Agents address:
RAVI S
NO. 10, RAMALINGA NAGAR, II CROSS, II LAYOUT SAIBA COLONY, SAIBABA MISSION, COIMBATORE-641 011
Proposed to be Used
AHMEDABAD
Medical services
DEEPSHIKHA JOSHI
SCO NO. 81, FIRST & SECOND FLOOR, SECTOR 40-C, CHANDIGARH
Proprietor
Address for service in India/Attorney address:
MATISHA BANSAL
#2 PRTC Colony, Patiala
Used Since :13/04/2016
DELHI
dentistry services
4421938 28/01/2020

ASPASIA MANAGEMENT SERVICES LLP
2nd Floor, Mayuresh Condominium, Apartment 6, Mayur Colony, opposite Mrutyunjay Temple, Karve road, Kothrud, Pune, Maharashtra, India, 411029.
Limited Liability Partnership (L.L.P.)

Address for service in India/Attorney address:
AM LEGAL ASSOCIATES
#5, 3rd Floor, DSK Kartik Building, Apex Coloney, Shantisheela Society, Law College Road Erandwane, Pune 411004 M.S. India

Used Since: 20/09/2019

MUMBAI

Beauty salon services; Spa services.
4422009  28/01/2020
MAYUR PRADIP MANIAR
SWASTISHRI BUNGLOW, OPP. UNIQUE ACADEMY, NEAR KALA NAGAR, BESIDECHOPADA LAWNCE, GANGAPUR ROAD, NASHIK-422013.

Proposed to be Used
MUMBAI
HEALTH CARE SERVICES, MEDICAL SERVICES
4423240   28/01/2020

DIMPY BALJIT SINGH GILL

Shop 31, Ground Floor, R Galleria, Runwal Greens, Mulund-Goregaon Link Road, Mulund (W), Mumbai, Maharashtra- 400078

Indian national, Individual

Address for service in India/Attorney address:
IPR LAW ASSOCIATES (MUMBAI)
201 A, 2nd Floor, Raheja Plaza-I, LBS Marg, Ghatkopar (W), Mumbai - 400 086.

Used Since :02/10/2016

MUMBAI

Hair And Beauty Salon
AccuRight
DIAGNOSTICS

4422909  28/01/2020
MONIL BHAVSAR PROPRIETOR OF ACCURIGHT DIAGNOSTICS
PLOT NO. 491/2, 1ST FLOOR, C/O DR PRAKASH BHAVSAR CLINIC, VRUNDAVAN PARK SOCIETY, GH-6 CORNER,
SECTOR 22, GANDHINAGAR, GUJARAT 382022
proprietorship firm

Address for service in India/Attorney address:
MAULIK BHAVSAR & ASSOCIATES
702, SATYAM TOWER, OPP. BHAGYODAY CO. OPERATIVE BANK, VIKASGRUH ROAD, PALDI, AHMEDABAD 380007.
GUJARAT
Used Since :01/01/2020
AHMEDABAD
Pathology Laboratory
SMUG

4422915  28/01/2020

GLADWILL HEALTHCARE PRIVATE LIMITED
S-14, 2ND FLOOR, STAR CITY, PLOT NO. 01A, DISTRICT CENTRE, MAYUR PLACE, MAYUR BIHAR, DELHI - 110091

BOYD INCORPORATE

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557,3RD FLOOR,OFFICE-10,HEERA COMPLEX,SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

beauty salon services.
Medsmith Solutions
4422922  28/01/2020
DURAIARPANDI, NIRAUKULATHAN SHANMUGAVEL
2/9, NORTH STREET, DEVARKULAM, TIRUNELVELI - 627951
THE TRADEMARK ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 11/10/2018
CHENNAI
Medical information services; Providing medical information
DR. BORUS ANDRO LAB & RESEARCH CENTRE

4423223 28/01/2020
BORUS PURUSHOTHAMAN, PROPRIETOR, DR. BORUS ANDRO LAB & RESEARCH CENTRE
NEW NO. 20, OLD NO. 14/5, AMMAN KOIL STREET, VADAPALANI, CHENNAI, TAMIL NADU 600026
Proprietorship firm

Address for service in India/Attorney address:
SENTHILKUMAR BALAKRISHNAN
NO.35/16, RAMANUJA NAGAR, KONNUR HIGH ROAD, AYANAVARAM, CHENNAI-600 023.

Proposed to be Used
CHENNAI
MEDICAL DIAGNOSTIC SERVICES
4423278   29/01/2020
JKMT INNOVATIONS LLP
C/o Student at GTU affiliated college, 2, Raghuvir Park, Rangani Hospital, Nr. Ashram Road, Pedak Road, Rajkot, Gujarat, MSME

Address for service in India/Attorney address:
DEEPALEI PAUN
Ahmedabad

Proposed to be Used
AHMEDABAD
Medical services
4423449  29/01/2020
MRS. SHALINI ASHISH KHAIRE
trading as: ONE TOUCH GLOW LADIES SALON
ONE TOUCH GLOW LADIES SALON, GAUTAM NAGAR, BARKAT ALI DARGAH ROAD, WADALA EAST, MUMBAI - 400037
Used Since: 12/01/2019
MUMBAI
SALON IN CLASS 44
4423522   29/01/2020
GEN AUTISM FOUNDATION
NO.4/1067, BYPASS ROAD, VIJAYAMANGALAM, PERUNDURAI (TK), ERODE - 638 056, ERODE DIST, TAMILNADU.
TRUST
Address for service in India/Agents address:
S. LOGANATHAN
32, SUBBULAKSHMI COMPLEX, BINNY COMPOUND MAIN ROAD, TIRUPUR - 641 601.
Proposed to be Used
CHENNAI
MEDICAL AND HEALTHCARE CLINICS, MEDICAL TREATMENT SERVICES PROVIDED BY CLINICS AND HOSPITALS,
HOSPITAL SERVICES, FERTILITY TREATMENT, HUMAN FERTILITY TREATMENT SERVICES, MEDICAL
CONSULTATIONS, MEDICAL SERVICES, MEDICAL TESTING SERVICES.
ATRIMED PHARMACEUTICALS PRIVATE LIMITED
NO.755, 3RD CROSS, 11TH BLOCK, 2ND STAGE, BDA LAYOUT, NAGARBHAVI, BANGALORE - 560072

Address for service in India/Agents address:
N. RAMASWAMI
H-1/5, SWAGATH APARTMETNS, THIRUVALLUVAR NAGAR, TIRUVANMIYUR, CHENNAI -600 041.

Proposed to be Used
CHENNAI
Health care, Health centers, Health centres, Hospitals, Medical clinic services, Pharmacy services, Pharmacy advice, Pharmacy advisory services.
INDRAPURI IMAGING CENTRE

4423833   29/01/2020
JAYPRIT DIAGNOSTICS LLP
44, HARIBHAKTI COLONY, RACECOURSE, BARODA, GUJARAT - 390007
LLP

Address for service in India/Attorney address:
DINESH MEHTA
207, ARIES COMPLEX, NEAR PREMIER CHAMBERS, PRODUCTIVITY ROAD, ALKAPURI, VADODARA-390007.

Used Since :01/06/2010

AHMEDABAD
Providing diagnostic services such as X-Ray, USG, Echo, CT Scan and medical services.
4423855 29/01/2020
NEOPONICS PROJECTS INDIA PVT LTD
NO.7/1, MURUGAN NAGAR, KAVUNDAMPALAYAM, COIMBATORE-641030, TAMILNADU, INDIA.
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600 001.
Used Since: 23/01/2019
CHENNAI
FARMING EQUIPMENT RENTAL, AGRICULTURE, CONSULTANCY SERVICES RELATING TO FARMING, AGRICULTURAL INFORMATION SERVICES, AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES
SAFRINA
4424231  29/01/2020
OSTER KNIT FAB
UDEY COMPLEX, DUGRI ROAD, MODEL TOWN EXTENSION, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)

Proposed to be Used
To be associated with:
2121621

DELHI
Hospital Services, Ophthalmological Services, Dentist Services, Medical Treatment Services provided by Clinics & Hospitals; Medical Consultancy & Dental Consultations; Medical Counseling; Healthcare Services, Medical Laboratory Services, Human Hygiene and Beauty Care Services.
4424375   29/01/2020
KOCHERRY PAUL THOMSON
ROSE PARK, MALIYEKAL ROAD, THEVARA, KOCHI, PIN - 682013
SOLE PROPRIETOR
Address for service in India/Agents address:
BOBY VARGHESE.
1ST FLOOR, GALAXY TOWER, SUB JAIL ROAD, ALWAYE, KERALA. - 683 101.
Proposed to be Used
CHENNAI
Medical services, hygienic and beauty care for human beings.
UNITED FORUM OF CARDIOVASCULAR DIABETOLOGY TRUST
212/7, Sitaram Bhuvan, Opp. Sion Hospital, Sion (E), Mumbai 400022
Trust registered under the Public Trust Act 1950

Address for service in India/Attorney address:
VISHESH AND ASSOCIATES
301/302, A-WING, 3RD FLOOR, SHAHEEN CHAMBERS, DAWOOD BAUG, OPP. PEARL HERITAGE, ANDHERI (WEST), MUMBAI - 400 058.

Proposed to be Used
MUMBAI
Medical Services, Medical Assistance, Hygiene Care For Human Beings, Campaign For Patient Support Program, Medical Screening Services Relating To Cardiovascular Disease, Conducting Screenings For Cardiovascular Disease Risk Factors, Health Care Services, Namely, Disease Management Programs, Disease Diagnosis Services
sdalign

4427586  01/02/2020
TOTAL DENTAL CARE PRIVATE LIMITED
OFFICE NO. 1 & 2, 4TH FLOOR, PARLE SQUARE BLDG., ABOVE BIG BAZAAR, MONGIBAI ROAD, VILE PARLE (EAST),
MUMBAI - 400 057
BODY INCORPORATED INCLUDING PRIVATE LIMITED COMPANY

Address for service in India/Agents address:
HIRAL C. JOSHI.
501, VISHWANANAK, CHAKALA ROAD, ANDHERI (EAST), MUMBAI - 400 099.
Used Since :01/12/2019

MUMBAI
ALL TYPES OF MEDICAL AND DENTAL CARE SERVICES, DENTAL IMPLANT, DENTAL HYGIENIST SERVICES, ORAL
SURGERY, ARTIFICIAL TEETH, COSMETIC DENTISTRY, FIX TOOTH, FULL DENTURE, DENTAL CONSULTING,
HOSPITALS AND CLINIC SERVICES IN CLASS 44
4427751  01/02/2020
RAJ YATAYAT PRIVATE LIMITED
209, A. J. C. Bose Road, 205 Karnani Estate, 5th Floor, Kolkata - 700017, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123
Used Since :02/12/2019

KOLKATA
Flower arranging; Rental of flower arrangements; Wreath making; Make-up application services; Provision of portable toilets for events; Landscape design; Landscape gardening; Lawn care; Lawn maintenance services; Medical services; Hairdressing and beauty salon services.
OXYGENIUM

4427859  01/02/2020
RATNA RANJAN PANDEY
B-43, FIRST FLOOR, PARSHVANATH PARADISE, MOHAN NAGAR, GHAZIABAD, UP 201007
INDIVIDUAL

Address for service in India/Attorney address:
MOHAMMAD BILAL
944 GALI NO. 4, JHARKHANDI ROAD, BHOLA NATH NAGAR SHAHDARA DELHI 110032

Proposed to be Used
DELHI
DENTISTRY, HEALTH CARE, HEALTH CENTRES, DENTAL COUNSELING, HEALTH COUNSELING, MEDICAL & DENTAL CLINIC SERVICES, THERAPY SERVICES, HYGIENIC AND BEAUTY CARE SERVICES FOR HUMAN BEINGS.
4427863  01/02/2020
DR. ANURAG SINGH
C-327, BASEMENT, DEFENCE COLONY, NEW DELHI-110024
INDIVIDUAL
Address for service in India/Attorney address:
LEGALESE LAW FIRM
PLOT NO. 285, SECTOR-14, GURGAON, HARYANA - 122 001, INDIA

Proposed to be Used
DELHI
MEDICAL AND HEALTHCARE CONSULTATION SERVICES ONLINE AND OFFLINE, AYURVEDA THERAPY AND BEAUTY SERVICES TREATMENT
4428105 02/02/2020
SHABARINATH
20/30, Kamakoti flats, Rameshwaram Street, T.Nagar, Chennai-600017
Alternative Medicine Clinic
Individual
Used Since: 26/08/2019

CHENNAI
Alternative Medicine Treatment for Various Diseases
4428446  03/02/2020
MAHENDRA MANGILAL JAIN (PROPRIETOR) TRADING AS NAKoda DIAGNostIC CENTER
SHOP NO 5, TRISHUL APPARTMENT, 60 FEET ROAD, SHANTI NAGAR, BHAYANDAR (WEST), THANE- 401101.
Individual
Address for service in India/Attorney address:
KAUSHIKCHANDRA AMBALAL BAROT
COPYHART, 11 SHUKAN FLAT, NEAR KUM KUM SCHOOL, UTTAMNAGAR, MANINAGAR, AHMEDABAD 380008 (GUJARAT) INDIA.
Used Since :01/01/2020
MUMBAI
MEDICAL DIAGNOSTIC SERVICES, MEDICAL DIAGNOSTIC SERVICES [TESTING AND ANALYSIS], HOSPITAL SERVICES.
Trade Marks Journal No: 1944, 09/03/2020 Class 44

TATA INDUSTRIES LIMITED
3rd Floor, 17/R, 18th Cross, 19th Main, H. S. R. Sector 3, Bengaluru – 560 102
an Indian company incorporated under the Companies Act, 1913

Address for service in India/Agents address:
A.V. NATHAN ASSOCIATES.
451, 2ND CROSS, 3RD BLOCK, 3RD STAGE, BASAVESHWARA NAGAR, BANGALORE-560 079, KARNATAKA STATE INDIA.

Used Since: 03/02/2020

CHENNAI

medical services; veterinary services; hygienic and beauty care for human beings and animals
ANURAG DUTTA PROPRIETOR OF FITME MAX HEALTHCARE & LIFESTYLE.
53 NABA PALLY, BENACHITY, BARDHAMAN, WEST BENGAL-713213
Proprietorship Firm
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008

Proposed to be Used
KOLKATA
Health Care, Dietary And Nutritional Advice; Therapy Services, Health Centre Services
KUSUM MODAK METHOD

4430221  04/02/2020

MS. KUSUM MODAK
Prabhat Road, Lane 5, Saidham Apartments, Flat no 7, Deccan Gymkana, Pune 411004, Maharashtra, India

Proprietorship

Address for service in India/Attorney address:
PARESH CHINCHOLE
B-601, Riddhi Siddhi Society, Sr. No. 36/5/1, Near Laburnums, Golden Street, Balewadi, Pune - 411045 (Maharashtra, India)

Proposed to be Used

MUMBAI

AYURVEDA THERAPY; HEALTH CARE SERVICES RELATING TO NATUROPATHY; HEALTH SPA SERVICES; THERAPY SERVICES; MASSAGE SERVICES
Magical beautyStudio

4430462   05/02/2020

PREETI VERMA
632, GROUND FLOOR, MAHALAXMI NAGAR, NEAR KIBS HOSPITAL, R-SECTOR, INDORE, MADHYA PRADESH - 452010.

Address for service in India/Attorney address:
KUNAL KHANNA & CO.
45/11, EAST PATEL NAGAR, NEW DELHI - 110008

Proposed to be Used
MUMBAI

Health and beauty care services provided by saunas, beauty salons, sanatoriums, hairdressing salons and massage parlours included in class 44.
NUTRIKATHA

4430557    05/02/2020

BHAKTI SUKHEJA

H 705, Alcove Society, Pimple Saudagar, opp. Rajveer Palace, Pune City, Pune Maharashtra 411027

Individual

Address for service in India/Attorney address:

MOHAMMAD BILAL

944 Gali No. 4, Jharkhandi Road, Bholanath Nagar Shahdara Delhi 110032

Proposed to be Used

MUMBAI

Dietitian Services
CANDI K
4430583  05/02/2020
INNAYA COUTURE
602/29, COSMOS, AZAD NAGAR, ANDHERI (WEST), MUMBAI-400053
MANUFACTURING & TRADING OF BEAUTY PRODUCTS
PARTNERSHIP
Proposed to be Used
MUMBAI
COSMETIC AND BEAUTY PRODUCTS
4430757 05/02/2020

LAXMAN NANA MARKAD
at Post Koregaon, Taluka Koregaon, Satara-415501, Maharashtra, India

Individual

Address for service in India/Attorney address:
ASHISH KHERKAR
Bhate & Ponkshe 12, Venumadhav Apts, 104/7, Off Lane No.14, Prabhat Road, Pune, 411004, M.S, India +91-20-25437021,25437022

Proposed to be Used
MUMBAI

Hygienic and beauty care for human beings, beauty salon services, hairdressing, health spa services.
Zeno Med

4430832 05/02/2020

WORKCELL SOLUTIONS PRIVATE LIMITED
E-214-215, Eastern Business District, Neptune Magnet Mall, LBS, Bhandup (W), Mumbai - 400078

Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079

Proposed to be Used
MUMBAI
Health advice; Health centres; Health consultancy; Health counselling; Healthcare services; Health assessment surveys and Health screening services
Zeno Health
4430836  05/02/2020
WORKCELL SOLUTIONS PRIVATE LIMITED
E-214-215, Eastern Business District, Neptune Magnet Mall, LBS, Bhandup (W), Mumbai - 400078
Company
Address for service in India/Attorney address:
AASIM MEHDI SYED
A-24/7, Road No.6, Parksite Colony, Vikhroli (W) Mumbai 400079
Proposed to be Used
MUMBAI
Health advice; Health centres; Health consultancy; Health counselling; Healthcare services; Health assessment surveys; Health screening services.
SHALIGRAM

4431136   05/02/2020
DR. KEVIN DINESHBHAI VIRANI
03-SHRINIVAS COLONY, OPP. RANJIT NAGAR, JAMNAGAR – 361 005 (GUJARAT) INDIA
An Individual

Address for service in India/Attorney address:
TRADESAFE
GHANSHYAM HOUSE, BUNGLOW NO. 9, SHRINAGAR SOCIETY, OPP. SARDAR PATEL STADIUM, NEAR GOLDEN TRIANGLE, AHMEDABAD – 380 014 (GUJARAT) INDIA

Proposed to be Used

AHMEDABAD

MEDICAL SERVICES; VETERINARY SERVICES; HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS;
AGRICULTURE, AQUACULTURE, HORTICULTURE AND FORESTRY SERVICES.
SEEMLY
4431431    05/02/2020
COMPATIBLE MARKETING PRIVATE LIMITED
H:190, MONDAL GATHI TATA GATE BL-11, 2-FR, FL-B, KOLKATA - 700052 WEST BENGAL
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
IP EXPERT
20, RAMCHANDRA PALLY,KOLKATA-700008

Proposed to be Used
KOLKATA
AYURVEDIC CONSULTANCY, PANCHKARMA THERAPIES AND RESEARCH CENTRE, KSHAR SUTRA TREATMENT, YOGA AND NATUROPATHY TREATMENTS, REIKI THERAPIES, ACUPRESSURE, SUJOK THERAPY, MEDITATION, MEDICAL HEALTH CARE SERVICES, HOSPITAL, CLINIC, REJUVENATION CENTRE, ASSISTANCE ADVISORY SERVICES PROVIDED BY DOCTORS, PROVIDING MEDICAL INFORMATION, PHYSIOTHERAPY, HYGIENE AND BEAUTY CARE SERVICES, HEALTH SPA, SERVICES FOR HEALTH AND WELLNESS OF BODY AND SOUL OFFERED AT A HEALTH RESORT, COSMETIC BODY CARE SERVICES, PROVIDING TEMPORARY ACCOMMODATION AND MEALS TO CLIENTS OF A HEALTH OR BEAUTY SPA ALL BEING SERVICES INCLUDED IN CLASS -44
4431650  06/02/2020

AVINASH CHANDRA SINGH
17C, Royal Apartment, Sigma 4, Greater Noida, Uttar Pradesh - 201310
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used
DELHI
Healthcare services, Ayurveda therapy
Dr. bannikod's

4438139  12/02/2020

GURUDATTA LINGAPPA BANNIKOD

Dr. Bannikod's Mangala Homeopathy Clinic, No 272/10, First Floor, 4th Main, 7th Cross, Pj Extension, Davanagere - 577002

Individual

Address for service in India/Attorney address:

NADAR VENNILA

C-102, Calypso, Bloomfield, Amit Enterprises Housing, Nr. Gold Gym, NH-4, Mumbai-Banglore Highway, Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Medical clinic services, Health care services, Medical services, Health consultancy
Mangala

4438140   12/02/2020
GURUDATTA LINGAPPA BANNIKOD
Dr.Bannnikod's Mangala Homeopathy Clinic, No 272/10, First Floor, 4th Main, 7th Cross, Pj Extension, Davanagere - 577002
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbai-Bangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI
Medical clinic services, Health care services, Medical services, Health consultancy
4439867    13/02/2020

MANDEEP SINGH
308, 6TH FLOOR GOLDEN HEIGHT APARTMENT (DDA MULTISTORY) SECTOR 12 POCKET 8 DWARKA NEW DELHI 110075

INDIVIDUAL

Address for service in India/Attorney address:
NISHANT GOYAL & ASSOCIATES
B-4/418, FIRST FLOOR, SEC-8, ROHINI, DELHI-110085.

Proposed to be Used

DELHI

SPA SERVICES, MEDICAL & HEALTH SPA SERVICES, BEAUTY SPA SERVICES, PROVISION OF SPA FACILITIES, HUMAN HYGIENE & BEAUTY CARE SERVICES PROVIDED BY SPA AND OTHER SIMILAR SERVICES INCLUDED IN CLASS 44
ASHOK DHINGRA ASSOCIATES

2802957  03/09/2014
ASHOK KUMAR DHINGRA
202, TIME CENTER, GOLF COURSE ROAD, SECTOR 54, GURGAON 122002
SERVICE PROVIDER
Address for service in India/Attorney address:
CONCEPT LEGAL
159E, KAMLA NAGAR, NEW DELHI - 110007
Used Since :01/09/2014
DELHI
LEGAL SERVICES INCLUDED IN CLASS 45.
MARK SHOULD BE READ AND USE AS A WHOLE..
MRS. MANISHA CHANDRAPRAKASH AGLE
DEBOJYOTI BAGCHI
trading as ;MR FIXIT
SHOP A, 16 GREEN ACRES BUNGLOWS DIN QUARRY ROAD PANJRAPOLE CHEMBUR MUMBAI-400088 MAHARASHTRA (INDIA)
SERVICE PROVIDER
A PARTNERSHIP FIRM
Used Since :22/08/2014
MUMBAI
LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS 45
3026043  06/08/2015
INTIGRAL CERTIFICATION PVT. LTD.
SF-19, 20, AROHI ARCADE, MUNSHI PULIYA, INDIRA NAGAR, LUCKNOW-226016, U.P., INDIA.
SERVICE PROVIDERS

Address for service in India/Attorney address:
NAVEEN AGARWAL ADV
E-2203 RAJA JI PURAM LUCKNOW-226017
Used Since :01/04/2013
DELHI

PROVIDING CERTIFICATION SERVICES NAMELY ISSUANCE OF CERTIFICATES AND INSPECTION SERVICES
R.S. Aggarwal & associates

3058756    17/09/2015
AMAR NATH AGGARWAL
trading as ;R.S. Aggarwal & associates
Ch.No. 308, 3rd floor, Lawyer’s Chamber Block, District Court Dwarka, Sector 10, New Delhi
SERVICE PROVIDER
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :21/08/1974
DELHI
Legal Services Under Class 45
3091302   02/11/2015
AMAR NATH AGGARWAL
trading as ;R.S. Aggarwal & associates
Ch.No. 308, 3rd floor, Lawyer’s Chamber Block, District Court Dwarka, Sector 10, New Delhi
Service Provider
Address for service in India/Attorney address:
SWATI R JAIN
18E444, ICICI BANK LANE, CHOPASANI HOUSING BOARD, JODHPUR, RAJASTHAN, PIN 342008
Used Since :21/08/1974
To be associated with:
3058756
DELHI
Legal services and consultancy, intellectual property service and consultancy, litigation service and legal research, arbitration service under class 45.
3341454   22/08/2016
DHIRENDRA PRATAP MAURYA
trading as ;X-MEN SECURITY SERVICES
C/O MOHAN MAURYA VPO GAMBHIR PUR DISTT. AZAMGARH, UTTAR PRADESH, PIN CODE-276302.
SERVICE PROVIDER
Proposed to be Used
DELHI
Security services for the protection of Property and individuals; personal and social Services rendered by others to meet the needs of individuals.
NO EXCLUSIVE RIGHT OVER THE TERM “INDIA” APPEARING ON LABEL..
OMKAR OUTSOURCING PRIVATE LIMITED
Office No. 64B Wing, Jai Ganesh Vision, Akurdi, Pune, Maharashtra- 411035 {Land Mark: INOX Theater (Jai Ganesh Fame)}
Service Provider

Address for service in India/Attorney address:
PRIYA JAIN
H-2697, Sector-49, Sainik Colony, Faridabad, Haryana
Used Since :11/05/2011

MUMBAI

Facility Management Services (Security Services, Manpower Services, Housekeeping Services, Gardening Services and total HR Consultancy.)
3449379  03/01/2017
LQ GLOBAL SERVICES PVT LTD
A-149, BASEMENT FLOOR, DEFENCE COLONY, DELHI - 110024
service
A company incorporated under Companies Act
Address for service in India/Attorney address:
SAGAR KUMAR PRADHAN
43, AJANTA APPARTMENT, 36, I.P. EXTENTION DELHI 110092
Used Since :04/07/2016
DELHI
LEGAL SERVICES
3461402 19/01/2017

MANISHA.

trading as ;MARRY ME MATRIMONY. 
# 30/2, TARA NAGAR, SONIPAT, HARYANA, INDIA.

SERVICE

Address for service in India/Attorney address:
LALJI ADVOCATES
A-48, Yojna Vihar, Delhi-110092

Used Since: 01/01/2017

DELHI

PROVIDING MATCH MAKING SERVICES WEDDING PLANNING SERVICES, MATRIMONIAL DETECTIVE SERVICES, HONEY MOON PACKAGES AND OTHER ALLIED MATRIMONIAL AND WEDDING SERVICES BOTH OFFLINE AND ON THE INTERNET.

NO EXCLUSIVE RIGHT OVER THE TERM "MARRY ME MATRIMONY" APPEARING ON LABEL...
1 RUPEE CLINIC
3468818  28/01/2017
RAHUL BHIMRAO GHULE
trading as ;Rahul Bhimrao Ghule
6th Floor, Vikas Centre, Dr C. G. Road, Chembur (East). Mumbai-400 074
service provider
Proprietorship Firm
Address for service in India/Attorney address:
VINAYAK WAIDANDE
39, 1ST FLOOR, MAULI VYAPAR SANKUL, SECTOR - 5, NEAR DATTA MANDIR, AIROLI , NAVI MUMBAI, MAHARASHTRA, INDIA.
Used Since :17/12/2016
MUMBAI
Activity/working For Human Benefits, personal And social services rendered by others to meet the needs of individuals
Ask SHEROES
3610833  11/08/2017
APPLIED LIFE PRIVATE LIMITED
4054 B 5 and 6, Vasant Kunj, New Delhi-110070
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
ENKAY HOUSE 4/48 MALCHA MARG SHOPPING COMPLEX DIPLOMATIC ENCLAVE NEW DELHI 21

Used Since: 01/08/2014

DELHI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
GSTSTAR
3610913  11/08/2017
CLONECT SOLUTIONS PVT LTD
75, Ground Floor, 17th Main, 3rd Cross, Koramangala 2nd Block, Bengaluru 560034
Body Incorporate
Address for service in India/Attorney address:
ASHIMA CHALIA
EDIPLIS COUNSELS, G1 (Ground Floor), Building No. 1542/A, 28th Cross, 28th Main, Banashankari 2nd Stage Bangalore 560070
Used Since :17/06/2017

CHENNAI
Personal and social services rendered for others.
3639078   19/09/2017
NALINI NAYAK
D.No. 1-11-110/18/7, Shyamlal Building, Begumpet, Hyderabad-500016, Telangana
Proprietor

Address for service in India/Attorney address:
N. LAKSHMI PRIYA
F-97, 4th Floor, Anna Nagar (East), Chennai - 600102, Tamil Nadu
Used Since : 05/10/2010

CHENNAI
Legal services; security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
IN USE.

3645004   27/09/2017
RASHMI GORE
104, D WING, 1ST FLOOR, GULRAJ TOWER, JAGRUTI NAGAR, BILALI MASJID GALLI, KURLA (E), MUMBAI - 400 024
INDIVIDUAL
Address for service in India/Attorney address:
DEEPA KULKARNI
Thane (w)
Proposed to be Used
MUMBAI
MATRIMONIAL SERVICES, PLANNING AND ARRANGING WEDDING CEREMONIES
3657878  15/10/2017
MAHAJAN ENGG. WORKS
7-R, INDUSTRIAL AREA-B, LUDHIANA-141003 (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA, 141001 (PUNJAB)
Proposed to be Used
DELHI
Matrimonial Agencies & Marriage Bureau Services.
SAYA INTERNATIONAL SCHOOL

3684967   22/11/2017
M/S. SAYA BUILDCON CONSORTIUM PVT. LTD.
B-7/45, SAFDERJUNG ENCLAVE EXTENSION, NEW DELHI-110029
A COMPANY DULY INCORPORATED UNDER THE COMPANIES ACT, 1956

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Proposed to be Used
DELHI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals
3756787  17/02/2018
PRASANNA KUMAR T E K
NO. 32 SAMPANGI REDDY STREET, WEST MAMBALAM, CHENNAI - 600033
THE TRADE MARK ACT, 1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Update

3798493  06/04/2018

SHROOMS MEDIA PRIVATE LIMITED
503, Crescent Tower, off New Link Road, Opp. Vip Plaza, Andheri (West), Mumbai 400053, Maharashtra

Other.

Address for service in India/Attorney address:
ABRISE LEGAL
B-703 Crystal Plaza, New Link Road, Opp Infinti Mall, Andheri (West), Mumbai 400 053

Proposed to be Used
MUMBAI

Dating services, Internet based social networking; Introduction and Dating services
TAX GURU

3874705    30/06/2018
TAXGURU CONSULTANCY & ONLINE PUBLICATION LLP
509, Swapna Siddhi, Akurli Road, Near Railway Station, Kandivali (East)
Limited Liability Partnership Firm

Address for service in India/Attorney address:
ANKUR RAHEJA ADV.,
1-C BLOCK B-2, OPP. HEALTHWAYS GYM, LAWRENCE ROAD DELHI 110035
Used Since :15/01/2009

MUMBAI

Legal Services
3957605 27/09/2018
M/S. KERALA STATE PRAVASI WELFARE DEVELOPMENT CO-OPERATIVE SOCIETY LTD. NO. 4455 ALIAS PRAVASIS LTD.
PRAVASI SEVA KENDRA: KERALA STATE PRAVASI WELFARE DEVELOPMENT CO-OPERATIVE SOCIETY Ltd. No. 4455 alias PRAVASIS Ltd.; Reg. Off. NECHIKKADAN BUILDING; UP-HILL; MALAPPURAM (P. O); KERALA Pin: 676 505
A Co-Operative Society legally constituted under the Kerala Co-Operative Societies Act, 1969 (Act 21 of 1969)
Address for service in India/Attorney address:
CHANAKYA
CHANAKYA, No. 1, NEHRU NAGAR, SUNDAKKAMUTHUR, COIMBATORE. TAMILNADU. Pin: 641 010
Proposed to be Used
CHENNAI
LEGAL SERVICES, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS.
SUBJECT TO USE THE MARK AS A WHOLE AS REPRESENTED IN THE FORM OF APPLICATION UNDER SECTION 17 OF THE TRADE MARKS ACT 1999 THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF KERALA STATE ONLY.
TRANSLATION AND TRANSLITERATION OF THE TRADEMARK “Pravasi Seva Kendra” AND WRITTEN IN MALAYALAM.
3998208  14/11/2018
NEXUS HOLDING AB
Telefonvägen 26 126 26 Hägersten Sweden
body incorporate

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Proposed to be Used
CHENNAI
Security consultancy; identity validation services; consultancy in the field of data theft and identity theft included in class 45
NEXUS

3998210 14/11/2018
NEXUS HOLDING AB
Telefonvägen 26 126 26 Hägersten Sweden

Address for service in India/Attorney address:
HIMANSHU SHARMA
S & H Partners of the address Flat No.1, Hutchins park Apartment, No.64, Hutchins Road, 2nd cross, Bangalore – 560084

Proposed to be Used
CHENNAI

Security consultancy; identity validation services; consultancy in the field of data theft and identity theft included in class 45
4065985  24/01/2019
SAGAR VIRENDRA JAIN
A-wing, 302,3rd Floor, Santosh co-op Hsg., Thanawala Lane, Near Jain Temple, Vile Parle (East), Mumbai- 400057
Sole Proprietorship
Address for service in India/Agents address:
AZHAR ASSIM SHAIKH
Ashiyana Building, Kalas, Jadhav Wasti, Pune-411 015.
Proposed to be Used
MUMBAI
Personal and Social services rendered by others to meet the needs of individuals.
4068066  25/01/2019
LAWRBIT LEXTECH INDIA PRIVATE LIMITED
GROUND FLOOR, GOPAL TOWER, 32 GOPAL BARI JAIPUR JAIPUR RJ -302001
THE TRADEMARKS ACT, 1999
Address for service in India/Attorney address:
MONIKA TAPARIA
183, Ganesh Vihar, Sirsi mod, Sirsi road, Jaipur 302012
Used Since : 21/08/2018
AHMEDABAD
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE. The applicant have no right over the word LAW.
Trade Marks Journal No: 1944, 09/03/2020 Class 45

4074772 01/02/2019
INDIAN INSTITUTE OF TECHNOLOGY BOMBAY
Powai, Mumbai - 400 076, State of Maharashtra
An Indian organisation.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used
MUMBAI
Personal and social services rendered by others to meet the needs of individuals.
4078079   05/02/2019
NIRAKAR TRUST
FLAT NO.3637, BUILDING NO.133, VISHAL PANTNAGAR C, BEHIND VANITA VIKAS SCHOOL, GHATKOPAR (EAST),
MUMBAI - 400075
SETTLER

Address for service in India/Agents address:
OOVESHER MOHD RAFIQUE SARA
201-B, CHAUHAN CLASSIC, HILL PARK, NEAR AGARWAL ESTATE, JOGESHWARI (W), MUMBAI-400 102
Used Since : 21/05/2018

MUMBAI
SOCIAL SERVICE
PROGRESS VARSITY

4122920  19/03/2019

MADHU MADHAVAN
#103, 2nd Floor, 27th Main, 1st Cross, VGS layout, Ejipura, Bangalore - 560047, Karnataka
Individual

Address for service in India/Attorney address:
NADAR VENNILA
C-102, Calypso, Bloomfield, Amit Enterprises Housing,Nr. Gold Gym, NH-4, Mumbaibangalore Highway,Sinhagad Road, Ambegaon (BK), Pune-411 046

Proposed to be Used

CHENNAI

Personal growth and motivation consulting services, Providing information in the field of self-improvement, Providing online information in the field of spirituality, self-help, and personal empowerment subject matters, Non-therapeutic counselling rendered to meet the needs of individuals, Spiritual Consultancy, Personal fashion consulting services, Marriage counselling and coaching, Alternative dispute resolution services
Healthymum Services
4201069  08/06/2019
SWATI KHANDELWAL
trading as ;HEALTHYMUM SERVICES
J M Orchid, D-1201, Sector-76, Noida
Trademark class- 44 & 45. Post pregnancy mother and baby care services
Proprietor
Used Since :24/09/2017
DELHI
Nanny Services.
4271952   22/08/2019
R.V.WINSTON CHURCHILL
trading as ;R.V.WINSTON CHURCHILL LAW FIRM
1/2, V.NAGAR ROAD-6, RASIPURAM POST & TALUK, NAMAKKAL DISTRICT,PIN 637408, TAMILNADU STATE, INDIA.
SERVICE PROVIDER
SOLE PROPRIETOR
Used Since :21/01/2013

CHENNAI
LEGAL SERVICE CUM ARBITRATOR
4332339 26/10/2019
RAKESH A SAROJ SOLE PROPRIETOR OF SAANJALI AND SWARNIM ENTERPRISES
4/37, CENTURY MILL, EMPLOYEES COLONY, NR DOORDARSHAN, P.B. MARG, WORLI MUMBAI - 400030
THE TRADE MARK ACT-1999
Address for service in India/Attorney address:
VANCHINATHAN
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Proposed to be Used
MUMBAI
MARRIAGE RELATED SERVICES BOTH ONLINE, OFFLINE CHANNELS AND THROUGH ELECTRONIC, PRINT, WIRELESS, MOBILE DEVICES AND OTHER MEDIA USING TECHNOLOGY, MARRIAGE BUREAUX, MATCHING MAKING,HOROSCOPE, ASTROLOGY, CONSULTANCY SERVICES RELATING TO MARRIAGE, SERVICES FOR WEDDING CEREMONIES BY PROVIDING ADVICE, PLAN, ORGANIZE, COUNSELLING, ADVICE ON GROOMING, FASHION AND BEAUTY, BRIDAL DECORATION, BRIDAL DRESSING AND PERSONAL LIFE
Trade Marks Journal No: 1944, 09/03/2020 Class 45

4334657 31/10/2019
SURINDER SINGH RAWAT TRADING AS CHANDERMUKHI ENTERPRISES
NEW VISHAWKARMA NAGAR, BACKSIDE VISHAVNATH MANDIR, JAMALPUR, FOCAL POINT, LUDHIANA (PB.)
PROPRIETORSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Used Since: 01/10/2019
DELHI
Matrimonial Agencies & Marriage Bureau Services.
Proposed to be Used

DELHI

PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS
BHARUCHA & PARTNERS
4th Floor, Cecil Court, M.K. Bhushan Marg, Colaba – 400 039, Mumbai
Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
4th Floor, Cecil Court, M.K. Bhushan Marg, Colaba – 400 039, Mumbai

Used Since : 01/09/2019

MUMBAI

Legal services including legal research, legal document preparation services, legal administration of licences, legal services in relation to the negotiation of contracts for others, legal advice in responding to calls for tenders / legal advice in responding to requests for proposals [RFPs], legal watching services, legal advocacy services, legal consultancy relating to patent mapping, licensing of intellectual property, licensing of computer software [legal services], licensing [legal services] in the framework of software publishing, litigation services
IOUX
4343996   11/11/2019
PETIT MOYEN KAPITAL PRIVATE LIMITED
401, Arunachal Building, 19 Barakhamba Road, New Delhi – 110001
Company
Address for service in India/Attorney address:
ADASTRA IP PVT LTD
ADASTRA IP PRIVATE LIMITED, 219, 2nd Floor, Tower A, DLF Towers Jasola, Jasola District Center, New Delhi - 110025 (INDIA), India
Proposed to be Used
DELHI
LEGAL ASSISTANCE IN THE DRAWING UP OF CONTRACTS, LEGAL SERVICES IN RELATION TO THE NEGOTIATION OF CONTRACTS FOR OTHERS, LEGAL SERVICES RELATING TO THE NEGOTIATION AND DRAFTING OF CONTRACTS RELATING TO INTELLECTUAL PROPERTY RIGHTS, LEGAL RESEARCH RELATING TO REAL ESTATE TRANSACTIONS, ASSISTANCE FOR EXECUTION OF CONTRACTS, CONTRACT AND OTHER DOCUMENT MANAGEMENT AND RETREIVAL SYSTEMS, ASSISTANCE FOR DISPUTE RESOLUTION, PROVIDING TECHNOLOGY AND PLATFORM OR ANY OTHER MEANS FOR DISPUTE RESOLUTION, FACILITATING APPOINTMENT OF MEDIATORS, NEUTRAL EVALUATORS OR ARBITRATORS, ARTIFICIAL INTELLIGENCE BASED DISPUTERE SOLUTION, TRACKING OF LEGAL COMMITMENTS AND CONTRACTS AND LEGAL AWARDS AND JUDGEMENTS.
LEXRIDGE PARTNERS, ADVOCATES AND SOLICITORS

4405062 10/01/2020
LEXRIDGE PARTNERS, ADVOCATES & SOLICITORS
133, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai – 400 021
service
Partnership Firm
Address for service in India/Attorney address:
DEEP SHAH
403, A-Wing, Krimson Park, Amboli Junction, S.V.Road, Andheri Wes. Mumbai - 400058
Used Since :03/07/2019
To be associated with:
4405063, 4405064

MUMBAI
Legal services; legal consultancy; arbitration and mediation services; legal research services; litigation services
LEXRIDGE PARTNERS, ADVOCATES

LEXRIDGE PARTNERS, ADVOCATES & SOLICITORS
133, 13th Floor, C-Wing, Mittal Tower, Nariman Point, Mumbai – 400 021
Service Provider
Partnership Firm

Address for service in India/Attorney address:
DEEP SHAH
403, A-Wing, Krimson Park, Amboli Junction, S.V.Road, Andheri Wes. Mumbai - 400058
Used Since :03/07/2019

MUMBAI
Legal services; legal consultancy; arbitration and mediation services; legal research services; litigation services.
4415989 22/01/2020
SMT. PARITA RICHI KOTADIA TRADING AS FAIR DEAL
4 PLUS COMPLEX-301, SARDAR NAGAR MAIN ROAD, ASTRON CHOWK, RAJKOT-360001
SOLE PROPRIETOR

Address for service in India/Agents address:
JASANI & COMPANY.
216, V. V. COMM. COMPLEX, 2ND FLOOR, DHEBARBHAI ROAD, RAJKOT-360 001(GUJARAT).

Proposed to be Used
AHMEDABAD

Security Services for the Physical protection of tangible property and individuals; Personal and Social Services rendered by others to meet the needs of individuals.
4418639  24/01/2020
BRICS CHAMBER OF COMMERCE & INDUSTRY
A-2/8, FIRST FLOOR, SAFDARJUNG ENCLAVE, AFRICA AVENUE, DELHI-110029
SOCIETIES REGISTRATION ACT, 1860
Address for service in India/Attorney address:
WORDMARK CERTIFICATION
201-A, Basant Complex, 38, Veer Savarkar Block, Shakarpur, Delhi-110092
Proposed to be Used
DELHI
SOCIAL SERVICES, WELFARE SERVICES CHARITABLE AND SERVICES, ON-LINE SOCIAL NETWORKING SERVICES, HUMAN CARE, HUMAN RIGHTS PROTECTION, SERVICES RENDERED BY ASSOCIATION, HELPING POOR AND DIFFERENTLY ABLE PEOPLE FALLING, LEGAL SERVICES; SECURITY SERVICES FOR THE PROTECTION OF PROPERTY AND INDIVIDUALS; PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS, CONDUCTING THE SAFETY PROGRAMMES FOR DEVELOPMENT OF LANGUAGE, LAND, WATER, CULTURE, FINE ARTS AND LITERACY INCLUDED IN CLASS 45
@tweesurfing

4420052  25/01/2020

DR. RANJANA KUMARI DIRECTOR OF CENTRE FOR SOCIAL RESEARCH
PLOT NO.2, INSTITUTIONAL AREA, NELSON MANDELA MARG, VASANT KUNJ, NEW DELHI-110070

society

Address for service in India/Attorney address:
KULDEEP PATHAK & ASSOCIATES
S-557, 3RD FLOOR, OFFICE-10, HEERA COMPLEX, SCHOOL BLOCK, SHAKARPUR, DELHI-110092

Proposed to be Used
DELHI

personal and social services.
4420139  25/01/2020
YASH SANTOSH KHAIRKAR
Global Trade Center, 2nd Floor, Plot No.31(A), Ramkrishna Nagar, Near Deo Nagar, Khamla Road, Nagpur – 440 015
Single Firm
Address for service in India/Attorney address:
K. K. ASSOCIATES
104/2C, 2nd Floor, Lawrence & Mayo House, 276, D. N. Road, Fort, Mumbai - 400 001
Proposed to be Used
MUMBAI
Legal Services; Security Services For The Protection Of Property And Individuals; Personal And Social Services Rendered By Others To Meet The Needs Of Individuals All Included In Class 45.
4420142 25/01/2020
PHC GLOBAL CONSULTANT LLP
C-302, KALP RIVERVIEW PT COLLEGE ROAD, CHANDRANAGAR PALDI, AHMEDABAD, GUJARAT - 380007, INDIA
LIMITED LIABILITY PARTNERSHIP FIRM

Address for service in India/Attorney address:
SANDESH GOPAL ALHAT
ROOM NO. B/6, SONANI NAGAR CHS, BEHIND PENINSULA HOTEL, OPP GANESH TEMPLE, NEAR METRO STATION, SAKINAKA, MUMBAI - 400072

Proposed to be Used
AHMEDABAD

ADVISORY AND CONSULTANCY SERVICES RELATING TO INTELLECTUAL PROPERTY RIGHTS, LEGAL SERVICES, LEGAL CONSULTANCY SERVICES, LEGAL DOCUMENT PREPARATION SERVICES, ON-LINE SOCIAL NETWORKING SERVICES, REGULATORY COMPLIANCE AUDITING, ADVISORY SERVICES RELATING TO THE LAW, COMPANY REGISTRATION SERVICES, COMPILATION OF LEGAL INFORMATION, CONSULTANCY SERVICES RELATING TO THE LEGAL ASPECTS OF FRANCHISING, COMPUTER LICENSING, COMPUTER SOFTWARE (LICENSING OF) [LEGAL SERVICES], CONSULTANCY RELATING TO COMPUTER SOFTWARE LICENSING, INFORMATION SERVICES RELATING TO LEGAL MATTERS, SAFETY, RESCUE, SECURITY AND ENFORCEMENT SERVICES INCLUDED IN CLASS 45
NIRANJAN GROUP SECURITY
M. NO. 596, NEW KOPARE, NDA ROAD, OPP. GRAMPANCHAYAT, HAVELI, PUNE 411023
Partnership Firm

Address for service in India/Attorney address:

PARMESHWAR PRASAD PATEL
near manorama dairy,beside jora talab,Ashok Nagar, Sarkanda, bilaspur,C.G

Proposed to be Used
MUMBAI
Legal services; security services for the protection of property and individuals; personal and social services rendered by others to meet the needs of individuals.
4420966   27/01/2020
VIKAS BANSAL
37, Shakespeare Sarani, 4th Floor, Kolkata, 700017, West Bengal, India
Citizen of India

Address for service in India/Attorney address:
RAJAT MALHOTRA
Ideas2IPR, B-115 Chander Nagar, Janak Puri, New Delhi-110058

Proposed to be Used
KOLKATA
Matrimonial Services, Marriage and Wedding related services, Match Making services, online and offline, matrimonial services, personal and social services rendered by others to meet the needs of individuals.
4421169  27/01/2020
HOME SECURITY FACILITY SERVICES PRIVATE LIMITED
trading as ; HOME SECURITY FACILITY SERVICES PRIVATE LIMITED
C-203 NINE GALAXY BUILDING, RAMDEV PARK ROAD, MIRA ROAD EAST, NEAR SARDAR VALABH BHAI PATEL SCHOOL, MIRA BHAVANDER THANE MIRA ROAD, MUMBAI-401107

Proposed to be Used

MUMBAI

FACILITY AND SECURITY SERVICES FOR THE PHYSICAL PROTECTION OF TANGIBLE PROPERTY AND INDIVIDUALS, PERSONAL AND SOCIAL SERVICES RENDERED BY OTHERS TO MEET THE NEEDS OF INDIVIDUALS INCLUDED IN CLASS- 45
LADDER LEGAL

4421408   27/01/2020
S.V.PRAVIN RATHINAM
No.11, Flat 3 B, Rivera Park, 4th Main Road Extension, Off River View Road, Kottur Garden, Kotturpuram, Chennai - 600 085, Tamil Nadu, India
SINGLE FIRM

Address for service in India/Attorney address:
MADHUMITHA. J
6/155, WEST THOTTAM, AMMAPATTI VILLAGE AND POST, UDUMALPET TALUK, TIRUPPUR-642205, TAMILNADU, INDIA.

Proposed to be Used
CHENNAI
Legal services, Legal research and Legal Consultancy Services
HIKE LAND

HIKE PRIVATE LIMITED
World Mark 1, 4th Floor, Tower A, Asset Area No. 11, Hospitality District, IGI Airport, New Delhi-110037, India.
A company incorporated under the Companies Act, 1956

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
To be associated with:
4411326

DELHI
Online social networking services; social introduction and networking services; online social networking services accessible by means of downloadable mobile application; providing information in the form of databases featuring information in the fields of social networking and social introduction; user and identification verification services; providing access to computer databases in the fields of social networking; providing online computer databases and online searchable databases in the field of social networking;
4422685   28/01/2020
ARUN K SHUKLA
128/5, K BLOCK, KIDWAI NAGAR, KANPUR -208011
THE TRADE MARK ACT 1999

Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031

Proposed to be Used
DELHI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
4423896   29/01/2020
HUMAN VALUE ORIENTED ORGANIZATION (REPRESENTED BY ITS CHAIRMAN, MR. SHEK SARDHAR HUSSEN)
614, Kanchara Street, Pedapudi Mandalam VTC, Peddada, East Godavari- 533344, Andhra Pradesh
Society
Address for service in India/Attorney address:
RAVINDER NEGI
D1/25, Mansa Ram Park, Uttam Nagar, New Delhi-110059
Proposed to be Used
CHENNAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals under Class “45”.
4424131  29/01/2020

WASTE MANAGEMENT AND RECYCLING SOCIETY
327-C POCKET 2, MAYUR VIHAR PHASE-1, EAST DELHI, 110091, INDIA
SOCIETY

Address for service in India/Attorney address:
ATUL KUMAR SAHUWALA
84 B OLD DHAN MANDI, SRI GANGANAGAR-335001, RAJASTHAN

Proposed to be Used
DELHI

legal services security services for the physical protection of tangible property and individuals; personal and social services rendered by others to meet the needs of individuals.
DEBEVOISE

4424192    29/01/2020
DEBEVOISE AND PLIMPTON LLP
919 Third Avenue, New York, NY 10022
Registered New York LLP

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301
Used Since: 17/02/2005

DELHI

Legal services
SAFRINA
4424232   29/01/2020
OSTER KNIT FAB
UDEY COMPLEX, DUGRI ROAD, MODEL TOWN EXTENSION, LUDHIANA (PB.)
PARTNERSHIP
Address for service in India/Attorney address:
MAHTTA & CO
43-B/3, UDHAM SINGH NAGAR, LUDHIANA. 141001 (PUNJAB)
Proposed to be Used
To be associated with:
2121620
DELHI
Personal & Social Services Rendered by others to meet the needs of Individuals; Security & Safety Services.
4426067   31/01/2020
V.DINESH PRABAHAR
95, LAXMI MILLS COLONY, COIMBATORE, TAMIL NADU - 641037
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since :05/05/2015

CHENNAI
Marriage bureaux services, Matrimonial agencies, Marriage agency services

Transliteration : RATHI MANMADHAN
RABBLE ALLIED SERVICES PRIVATE LIMITED
PLOT 192 KAKROLLA HOUSING COMPLEX KH NO.21/5 NEW DELHI-110078
PROVIDING MANPOWER SERVICES
PRIVATE LIMITED COMPANY
Proposed to be Used
DELHI
PROVIDING MANPOWER SERVICES
RAJ YATAYAT PRIVATE LIMITED
209, A. J. C. Bose Road, 205 Karnani Estate, 5th Floor, Kolkata - 700017, West Bengal
An Indian Company

Address for service in India/Attorney address:
GOLDFINN TECHNOLOGIES
GOLDFINN TECHNOLOGIES 38/4, NABAPALLY, NEAR RANJANNAGAR P.O-JOKA, KOLKATA - 700104 WEST BENGAL
Email - legal@goldfinn.com Mobile - 9874710123

Used Since: 02/12/2019

KOLKATA
Wedding ceremony planning and arranging consultation services; Planning and arranging of wedding ceremonies; Wedding chapel services; Providing wedding officiant services; Pujari (Priest) services; Licensing of intellectual property; Copyright management; Online social networking services; Legal administration of licences; Licensing of franchising concepts; Fire-fighting services; Surveillance services; Security guard services.
MEGHA AGRAWAL
202, Rukmini Kishan, Behind ram coolers, Telipura, Nagpur
Intellectual property rights services
Proprieter

Proposed to be Used
MUMBAI
Intellectual Coolie is an Intellectual Property rights service provider firm
4428429   03/02/2020
PROAGE BUSINESS INDIA PRIVATE LIMITED
Shop-410 Silver Point, Nr Galaxy Circle Surat GJ 395009
A Company Incorporated under Indian Companies Act
Address for service in India/Attorney address:
SANJOG PANDERE
Vardhaman Dham, Flat 101, Sector 5, Plot 4B, Kamothe, Navi Mumbai 410209

Proposed to be Used
AHMEDABAD
Pre-employment background screening
SAMEER SIDHAR
WZ - 16, 2ND FLOOR, CHHANNA MAL PARK, NEAR MTNL EXCHANGE, EAST PUNJABI BAGH, ASHOK PARK EXTN,
PUNJABI BAGH, WEST DELHI, DELHI - 110026
THE TRADEMARKS ACT - 1999
Address for service in India/Attorney address:
NEWTON REGINALD
No 6, Dhanammal Street Spurtank Road Chetpet Chennai - 600031
Used Since : 21/06/2018
DELHI
Legal services, Legal advice, Legal document preparation, Mediation[legal services], Legal support services, Legal
consultation services, Legal advocacy services, Copyright licensing[legal services], Legal document preparation services
4428798 03/02/2020
SHRI. BHAHAT SHARMA
21-4-736, Gulab Singh Lane, Hussaini Alam, Hyderabad-500064, Telangana, India
tm-01
Address for service in India/Agents address:
S.BALAJANAKI
SUITE NO 27 C & D, 3RD FLOOR, PANDU KLIX PLAZA, 168 THAMBU CHETTY STREET, CHENNAI-600001.
Proposed to be Used
CHENNAI
Personal And Social Services Rendered By Others To Meet The Needs Of Individuals, Online Social Networking Services.
NICHÉ, INTELLECTUAL PROPERTY OFFICES
38A, NARASINGHA AVENUE, NAGER BAZAR, KOLKATA 700074.
An Indian Proprietorship Legal Firm, whose Proprietor is Mr. Niloy Kumar Gupta

Address for service in India/Attorney address:
SHUMANTO GUPTA
38A, NARSINGHA AVENUE, KOLKATA-700 074
Used Since :07/07/2004

To be associated with:
1747847

KOLKATA
PROVIDING LEGAL SERVICES FOR PATENT, TRADE MARK, DESIGN, COPYRIGHT, GI, INTELLECTUAL PROPERTY RELATED MATTERS AND LITIGATION THEREOF.
LEXCOLLAR
Chamber No.484, Court Complex, Sector 43, Chandigarh
Unregistered

Address for service in India/Attorney address:
ABHISHEK BHATEJA
House No-212 Sector 18-A, Chandigarh
Used Since :06/04/2017

DELHI
Litigation Services, Legal Advisory, Legal Consultation, Legal Services, Legal Support Services
4433744  07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956.
Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used
To be associated with:
2116463
MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals being services included in class 45.
4433843 07/02/2020
JYOTI (INDIA) METAL INDUSTRIES PRIVATE LIMITED.
Gala No. 223, Kalindas Udyog Bhavan, Sadanand Hasu Tandel Marg, Worli, Mumbai- 400 025.
A company incorporated under the Indian Companies Act, 1956

Address for service in India/Agents address:
ARJUN T. BHAGAT & CO.
6/B SHAHEEN APARTMENT,132 / 1, MODI STREET, POST BOX NO. 1865, FORT, MUMBAI - 400 001.

Proposed to be Used

To be associated with:
2116463

MUMBAI
Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals being services included in class 45.
NOVASEPTIC

2159226  13/06/2011
MERCK CHEMICALS AND LIFE SCIENCE AB
Box 3033, 16970 Solna, Sweden.
MANUFACTURERS AND MERCHANTS / TRADERS
A COMPANY INCORPORATED UNDER THE LAWS OF SWEDEN

Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049

Proposed to be Used
KOLKATA

Cl.6; Manually operated metal valves, metal valves and structural parts therefor; metal containers sold empty for the storage and transportation of gases, liquids and vapors.

Cl.7; Machine parts, namely valves and parts therefor, mixers for pharmaceutical processing and structural parts of mixers, agitators.

Cl.20; Non-metal valves not being parts of machines and structural parts therefor.
Trade Marks Journal No: 1944, 09/03/2020 Class 99

JVC KENWOOD CORPORATION trading as JVC KENWOOD CORPORATION
3-12, MORIYA-CHO KANAGAWA-KU, YOKOHAMA-SHI KANAGAWA JAPAN.
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A JAPANESE CORPORATION

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
To be associated with:
246754, 418009, 436950

CHENNAI

CI.9; COMPACT DISC PLAYERS FOR AUTOMOBILES; MINI DISC PLAYERS FOR AUTOMOBILES, NAMELY AUDIO OPTICAL DISC PLAYERS FOR AUTOMOBILES; RADIO RECEIVERS FOR AUTOMOBILES; RADIO TRANSMITTERS FOR AUTOMOBILES; AUDIO CASSETTE PLAYERS FOR AUTOMOBILES; AMPLIFIERS FOR AUTOMOBILES; LOUDSPEAKERS FOR AUTOMOBILES; STEREO ADAPTERS FOR AUTOMOBILES; EQUALIZERS FOR AUTOMOBILES; AUDIO AND VIDEO BROADCASTING TUNERS FOR AUTOMOBILES; TV SETS FOR AUTOMOBILES; DISPLAY MONITORS FOR AUTOMOBILES; DVD PLAYERS FOR AUTOMOBILES; NAVIGATION SYSTEMS FOR AUTOMOBILES; SATELLITE NAVIGATIONAL APPARATUS FOR AUTOMOBILES, NAMELY, A GLOBAL POSITIONING SYSTEM (GPS); ELECTRONIC STILL CAMERAS; VIDEO CAMERAS; CAMCORDERS; BATTERY FOR VIDEO CAMERAS; BATTERY FOR CAMCORDERS; BATTERY CHARGER FOR VIDEO CAMERAS; BATTERY CHARGER FOR CAMCORDERS; VIDEO TAPE RECORDERS AND PLAYERS; CD/DVD WRITERS; VIDEO DISC RECORDERS AND PLAYERS; DVD RECORDERS AND PLAYERS; VIDEO PROJECTION APPARATUS; VIDEO PROJECTORS FOR MOVIES; SCREENS FOR VIDEO PROJECTOR; AUDIO AND VIDEO RECEIVERS; TELEVISION RECEIVERS; TELEVISION TUNERS; CCTV (CLOSED CIRCUIT TELEVISION) SYSTEMS; DISPLAY MONITORS; LIQUID CRYSTAL DISPLAYS; RADIO RECEIVERS; TELEPHONE SETS; PORTABLE TELEPHONES; RADIOTELEPHONES; RADIOTELEPHONY SETS, NAMELY RADIO RECEIVERS, RADIO TRANSMITTERS, AND REPEATERS FOR RADIO STATIONS; FAXCIMILE MACHINES; VIDEO TELEPHONES; WALKIE-TALKIES; SECURITY CAMERAS; SATELLITE NAVIGATIONAL APPARATUS, NAMELY A GLOBAL POSITIONING SYSTEM; RECEIVERS FOR SATELLITES; SATELLITE DISHES FOR SATELLITE TRANSMISSIONS; COMPUTER SOFTWARE FOR USE WITH SATELLITE AND GPS NAVIGATION SYSTEMS FOR NAVIGATION, ROUTE GUIDANCE AND ELECTRONIC MAPPING; COMPUTERS; COMPUTER MONITORS; SCANNERS; COMPUTER PROGRAMS FOR EDITING IMAGES, SOUND AND VIDEO; SOFTWARE TO CONTROL AND IMPROVE AUDIO EQUIPMENT SOUND QUALITY; CENTRAL PROCESSING UNITS; COMPUTER MEMORIES; SEMI-CONDUCTORS; INTEGRATED CIRCUITS; COMPACT DISC PLAYERS; MINI DISC PLAYERS, NAMELY AUDIO DISC PLAYERS; DIGITAL AUDIO PLAYERS; MP3 PLAYERS; MEDIA PLAYERS; PORTABLE AUDIO PLAYERS AND RECORDERS; RECORD PLAYERS; TAPE CASSETTE PLAYERS AND RECORDERS; SOUND RECORDING APPARATUS, NAMELY AUDIO- FREQUENCY APPARATUS; STEREO APPARATUS AND COMPONENTS THEREFORE; AMPLIFIERS; WOOFERS; LOUDSPEAKERS; HORNS FOR LOUDSPEAKERS; CABINETS FOR LOUDSPEAKERS; STEREO TUNERS; RADIO TUNERS; AUDIO EQUIPMENT, NAMELY EQUALIZERS; SOUND AND VIDEO EDITING APPARATUS; TRANSMITTING OR REPRODUCTION OF SOUND OR IMAGES; ENCODERS AND/OR DECODERS FOR AUDIO AND VIDEO; PHONOGRAPH RECORDS; BLANK OR PRERECORDERD AUDIO TAPES; BLANK OR PRERECORDERD AUDIO DISCS; BLANK OR PRERECORDERED VIDEO TAPES; BLANK OR PRERECORDERED VIDEO DISCS; AC ADAPTERS FOR AUDIO AND VISUAL APPARATUS; ELECTRIC WIRE AND CABLES FOR AUDIO AND VISUAL APPARATUS; ELECTRIC CONNECTORS; ANTENNAS; MICROPHONES; EARPHONES; HEADPHONES; REMOTE CONTROLS.

CI.35; ADVERTISING AND PUBLICITY SERVICES; RETAIL SERVICES OR WHOLESALE SERVICES FOR ELECTRICAL MACHINERY AND APPARATUS; RETAIL SERVICES OR WHOLESALE SERVICES FOR MUSICAL INSTRUMENTS AND RECORDS; RETAIL SERVICES OR WHOLESALE SERVICES FOR RECORDED VIDEO DISCS AND VIDEO TAPES.

CI.37; REPAIR OR MAINTENANCE OF TELEPHONE APPARATUS; REPAIR OR MAINTENANCE OF RADIO RECEIVERS AND TELEVISION RECEIVERS, NAMELY TV SETS; REPAIR OR MAINTENANCE OF TELECOMMUNICATION MACHINES AND APPARATUS (OTHER THAN TELEPHONE SETS, RADIO RECEIVERS AND TELEVISION RECEIVERS); REPAIR OR MAINTENANCE OF ELECTRONIC MACHINES, APPARATUS AND THEIR PARTS.

CI.41; PROVIDING OF ELECTRONIC PUBLICATIONS; SERVICES OF REFERENCE LIBRARIES FOR LITERATURE AND
DOCUMENTARY RECORDS; PLANNING OR ARRANGEMENT OF SHOWING MOVIES, SHOWS, PLAYS OR MUSICAL PERFORMANCES; MOVIE SHOWING, MOVIE FILM PRODUCTION, OR MOVIE FILM DISTRIBUTION; PRESENTATION OF LIVE SHOW PERFORMANCES; DIRECTION OR PRESENTATION OF PLAYS; PRESENTATION OF MUSICAL PERFORMANCE; PROVIDING OF MUSIC AND IMAGES VIA THE INTERNET; PRODUCTION OF VIDEO TAPE FILM IN THE FIELDS OF EDUCATION, CULTURE, ENTERTAINMENT OR SPORTS (NOT FOR MOVIES, RADIO OR TELEVISION PROGRAMS AND NOT FOR ADVERTISING AND PUBLICITY); PRODUCTION OF AUDIO MASTER TAPE AND DISCS; PRODUCTION OF MUSIC-RECORDED MAGNETIC AND OPTICAL DISCS.
YOUNGMAN

2570978 26/07/2013
YOUNGMAN GROUP LIMITED
trading as ;YOUNGMAN GROUP LIMITED
THE CAUSEWAY, Maldon, Essex CM9 4LJ, England
Manufacturers, merchants and service providers.
A company duly organized and existing under the laws of the United Kingdom.
Address for service in India/Agents address:
S.S. DATTA & ASSOCIATES
S.S. DATTA & ASSOCIATES, 288/1, B.B. Chatterjee Road, Ground Floor, Kolkata 700 042, West Bengal, India.

Proposed to be Used
KOLKATA
Cl.6; Access products made principally of metal; scaffolding; staging; scaffold towers; ladders and steps; access and working platforms; handrails for walkways; fences; barrier apparatus; trestles; goods of common metal and not included in other classes; parts and fittings for all the aforesaid goods.
Cl.7; Lifting apparatus and platforms; mechanical hoisting apparatus; powered access equipment and machinery; generators; parts and fittings for all the aforesaid goods.
Cl.11; Lighting products; lighting towers; lighting towers with integral generators; parts and fittings for all the aforesaid goods.
Cl.19; Access products (non-metal); scaffolding; staging; scaffold towers; access and working platforms; plastics materials for use as scaffold sheeting panels; fences; barrier apparatus; parts and fittings for all the aforesaid goods.
Cl.20; Access products (non-metal); ladders; glass fibre ladders; ladders of wood or plastic; access and working platforms; steps; trestles; parts and fittings for all the aforesaid goods.
Cl.37; Hire of goods for use in the construction and do-it-yourself industries; hiring of construction apparatus, scaffolding apparatus and tools; hire of access products; hire of lighting products; installation, erection and dismantling of access equipment and lighting products; maintenance and repair of access products and lighting products; consultancy services relating to all the aforesaid services.
Cl.41; Education and training; rental of lighting and access equipment for use in relation to theatre and television; consultancy services related to all the aforesaid services.
2592979  06/09/2013
X-TECHNOLOGY SWISS GMBH
SAMSTAGERNSTRASSE 45,8832 WOLLERAU,SWITZERLAND.
MANUFACTURERS, MERCHANTS AND DISTRIBUTORS.
A LIMITED LIABILITY COMPANY Duly ORGANISED UNDER THE LAWS OF SWITZERLAND

Address for service in India/Attorney address:
ALG INDIA LAW OFFICES LLP
A-2, First Floor, Neeti Bagh, New Delhi – 110049

Proposed to be Used
To be associated with:
1700827

KOLKATA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO.2592978.

Cl.3; CLEANING AND POLISHING PREPARATIONS; SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR
LOTIONS; DENTIFRICES

Cl.5; PHARMACEUTICAL PREPARATIONS; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD
FOR BABIES; DIETARY SUPPLEMENTS FOR HUMANS

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS INCLUDED IN THIS
CLASS; TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS, IN PARTICULAR
MOUNTAINEERING STICKS, TREKKING POLES, NORDIC WALKING STICKS, SKI POLES; SADDLERY, HARNESS;
BAGS (INCLUDED IN THIS CLASS), IN PARTICULAR RUCKSACKS, SCHOOL SATCHELS, HANDBAGS, CARRYING BAGS,
UNIVERSAL SPORTS BAGS

Cl.25; CLOTHING EXCEPT GLOVES, FOOTWEAR, HEADGEAR

Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT; SPORTING AND CULTURAL ACTIVITIES

Cl.45; LICENSING OF INDUSTRIAL PROPERTY RIGHTS AND COPYRIGHT
PRINCE2

2664849  23/01/2014
AXEOS LIMITED
17 ROCHESTER ROW, LONDON SW1P 1QT, UNITED KINGDOM
MANUFACTURER, MERCHANTS AND SERVICE PROVIDERS

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Used Since :31/12/2001

DELHI

Cl.9: COMPUTER SOFTWARE; INSTRUMENTS AND EQUIPMENT FOR RECORDING TRANSMISSIONS OR REPRODUCTIONS OF INFORMATION, SOUND OR IMAGES; ELECTRONIC PUBLICATIONS (DOWNLOADABLE); ALL RELATING TO THE SET UP, OPERATION, DEVELOPMENT AND MANAGEMENT OF INFORMATION TECHNOLOGY SYSTEMS; ELECTRONIC BASED TRAINING PROGRAMMES; DVDS; DIGITAL DISCS; TEACHING APPARATUS AND EQUIPMENT; SOFTWARE APPLICATIONS DELIVERED ONLINE THROUGH A WEB-BROWSER OR DOWNLOADABLE TO ANY COMPUTING DEVICE INCLUDING DESKTOP, LAPTOP, TABLET COMPUTERS AND MOBILE DEVICES; PARTS AND FITTINGS FOR ALL THE AFORESAID GOODS

Cl.16: PRINTED MATTER; PUBLICATIONS; GUIDES; PRINTED MATTER PRINTED FROM MATERIALS SUPPLIED ONLINE FROM DATABASES OR THE INTERNET; DIRECTORIES; INSTRUCTIONAL AND TEACHING MATERIAL; MANUALS; MANUALS CONCERNING PROJECT MANAGEMENT METHODOLOGIES AND INFORMATION TECHNOLOGY; INSTRUCTIONAL AND TEACHING MATERIAL RELATING TO PROJECT MANAGEMENT METHODOLOGIES AND INFORMATION TECHNOLOGY; TRAINING AIDS OTHER THAN APPARATUS; TRAINING MATERIAL; CERTIFICATES; SYLLABUS (PRINTED COURSE MATERIALS); NEWSLETTERS; OFFICE REQUISITES; MAGAZINES, PAMPHLETS, PERIODICALS; PHOTOGRAPHS

Cl.35: BUSINESS ADVISORY SERVICES; BUSINESS PROCESS MODELLING; DATA PROCESSING SERVICES; COMPUTERISED DATABASE MANAGEMENT; PROJECT MANAGEMENT SERVICES; PROJECT MANAGEMENT BEST PRACTICE; BUSINESS PROJECT PORTFOLIO MANAGEMENT; MANAGEMENT OF CENTRES OF EXCELLENCE; DEVELOPING INNOVATION AND PROCUREMENT METHODS FOR BUSINESSES; COLLECTION AND STORAGE OF DATA BY ELECTRONIC, SATELLITE, CABLE AND COMPUTING MEANS; COMPILATION OF INFORMATION AND GUIDES RELATING TO BUSINESS PROCESSES AND PROJECT MANAGEMENT; PROVISION OF WEB PAGES RELATING TO BUSINESS MANAGEMENT SERVICES

Cl.38: ELECTRONIC MAIL; TRANSMISSION AND DISTRIBUTION OF DATA AND AUDIO VISUAL IMAGES BY ELECTRONIC, SATELLITE, CABLE AND COMPUTING MEANS; PROVISION OF WEB PAGES RELATING TO COMMUNICATIONS NETWORK SERVICES; ACCESS AND LINK TO DATABASES AND THE INTERNET

Cl.41: PUBLISHING SERVICES; TRAINING SERVICES; EDUCATIONAL SERVICES; EDUCATIONAL ASSESSMENT SERVICES; PUBLICATION OF BOOKS AND TEXT; PUBLICATION OF ELECTRONIC BOOKS ONLINE; COMPUTER BASED TRAINING; ORGANISATION OF AND FACILITATION OF CONFERENCES, SEMINARS, WORKSHOPS, AND EDUCATIONAL MEETINGS ALL RELATING TO THE USE AND UTILISATION OF INFORMATION TECHNOLOGY; EDUCATION AND TRAINING SERVICES IN RELATION TO THE MANAGEMENT OF INFORMATION SYSTEMS, PROJECT MANAGEMENT, BUSINESS CHANGE, LOGISTIC SUPPORT, E-PROCUREMENT, PROJECT AND PORTFOLIO MANAGEMENT AND BEST PRACTICE

Cl.42: PUBLISHING SERVICES; TRAINING SERVICES; EDUCATIONAL SERVICES; EDUCATIONAL ASSESSMENT SERVICES; PUBLICATION OF BOOKS AND TEXT; PUBLICATION OF ELECTRONIC BOOKS ONLINE; COMPUTER BASED TRAINING; ORGANISATION OF AND FACILITATION OF CONFERENCES, SEMINARS, WORKSHOPS, AND EDUCATIONAL MEETINGS ALL RELATING TO THE USE AND UTILISATION OF INFORMATION TECHNOLOGY; EDUCATION AND TRAINING SERVICES IN RELATION TO THE MANAGEMENT OF INFORMATION SYSTEMS, PROJECT MANAGEMENT, BUSINESS CHANGE, LOGISTIC SUPPORT, E-PROCUREMENT, PROJECT AND PORTFOLIO MANAGEMENT AND BEST PRACTICE
COOLSCULPTING

2811163    17/09/2014
ZELTIQ AESTHETICS, INC.
4410 ROSEWOOD DRIVE, PLEASATON, CALIFORNIA 94588, UNITED STATE OF AMERICA.
MANUFACTURERS, TRADERS & SERVICE PROVIDERS
A CORPORATION DULY ORGANIZED UNDER THE LAWS OF THE STATE OF DELAWARE U.S.A
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since :01/10/2010
DELHI
Cl.10; MEDICAL DEVICES, NAMELY, APPARATUS FOR TISSUE COOLING, CONTOURING AND CELLULITE IMPROVEMENT; MEDICAL DEVICES USED TO DESTROY FAT CELLS
Cl.44; MEDICAL SERVICES, NAMELY, PROCEDURES AND SERVICES IN THE NATURE OF TISSUE COOLING, CONTOURING AND CELLULITE IMPROVEMENT
KEYSTONE

2835429  31/10/2014
EMERSON VULCAN HOLDING LLC
8000 W. Florissant Avenue, St. Louis, Missouri 63136 (US)
Manufacturers
a limited liability company organized under the laws of Delaware (US)

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used
DELHI
Cl.6; Valves not being part of machines.
Cl.7; Valves being part of machines.
2837703  07/11/2014
R & AAR COMMUNICATIONS PVT. LTD.
14/35, RBC, NANDAL RAYA, NEW DELHI-110046
SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE COMPANIES ACT, 1956
Address for service in India/Attorney address:
PAYAL KAKRA, ADVOCATE
10 BABAR LANE, BABAR ROAD, BENGALI MARKET, NEW DELHI-110001

Proposed to be Used
To be associated with:
2822464, 2822467, 2822470

DELHI
Cl.38; TELECOMMUNICATIONS INCLUDING BROADCASTING AERIALS, SATELLITE DISHES; PYLONS, POSTS OR LINES FOR TELEPHONE OR ELECTRICITY TELECOMMUNICATION, TELEVISION, SOUND RECORDING OR SOUND REPRODUCTION APPARATUS AND EQUIPMENT, COMPUTERS
Cl.41; EDUCATION; PROVIDING OF TRAINING; ENTERTAINMENT SERVICES; SPORTING AND CULTURAL ACTIVITIES
SUPER SUNDAYS
2867700  22/12/2014
ENTERTAINMENT CITY LIMITED
trading as ;INTERNATIONAL RECREATION PARKS PRIVATE LIMITED
Plot No. A-2, Building No.104 Sector 38 A, Noida, Uttar Pradesh-201301, India
Service Providers
A company duly organized and existing under the laws of India
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since :15/05/2014
DELHI
Cl.41; Entertainment; sporting and cultural activities; provision of entertainment; amusement park and theme park services; educational and entertainment services rendered in or relating to theme parks; live stage shows; presentation of live performances; arranging and conducting of concerts, colloquiums, symposiums, exhibitions; club services, discotheque services, music halls, night clubs, party planning, live arts village, live crafts village, arranging of beauty contests, rental of cine films
Cl.43; Restaurant services provided in entertainment and amusement centers; rental of private party rooms within entertainment and amusement centers; providing restaurant and café services including sit-down service of food and take-away restaurant services; providing food and beverages for consumption on and off the premises; hotels, banquets; shopping malls, shopping complex/arcade, commercial space, retail space, hotel reservations, bar services, self service restaurants, food courts, business center
DSQ

2944950 16/04/2015

DSQUARED2 TM S.A.
trading as ;DSQUARED2 TM S.A.
18, rue de l' Eau, L-1449, Luxembourg
Manufacturers, Merchants and Service Providers
A company duly organized and existing under the laws of Luxembourg

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used
To be associated with:
2687919
DELHI

Cl.25; Clothing, footwear, headgear; shirts; clothing of leather or imitation leather; clothing items; women's clothing; hoods (clothing); belts (clothing); gloves (clothing); sashes for wear; scarves; shawls; neckties; hosiery; socks; shoes; bedroom slippers; clothing for sports, skiing and the beach; swaddling clothes; underwear; coats; overalls; short-sleeved shirts; tee-shirts; turtlenecks; slips (underwear); suits; trousers; jackets; pullovers; vests; sweaters; dresses; shirt yokes; shirt fronts; ready-made linings (parts of clothing); coats; stuff jackets; pelerines; gabardines (clothing); waterproof clothing; pockets for clothing; pocket squares; jerseys (clothing); knitwear (clothing); underwear (lingerie); dressing gowns; underwear

Cl.35; Advertising; business management; business administration; office functions; retail sale and marketing assistance in connection with perfumes, cosmetics, jewelry, goods of leather and fur, traveling bags, cases, umbrellas, clothing, clothing for sports, head coverings (headgear), sunglasses, printed materials, hair accessories; business management for licensing of goods and services for others; administrative processing of purchase orders; data systematization and compilation; demonstration of products; distribution of samples; organization of events or trade fairs for commercial or advertising purposes; modeling for advertising and sales promotion; online advertising on a computer network; presentation of products on all communication media, for retail purposes; procurement services for others (purchasing goods and services for other businesses); sales promotion for others; shop window dressing
Quintessential
Priority claimed from 05/02/2015; Application No. : DE 302015000825.7/12 ;Germany
3018673   28/07/2015
BAYERISCHE MOTOREN WERKE AKTIENGESELLSCHAFT
PETUELRING 130,80809 MUNCHEN,GERMANY
MANUFACTURERS & MERCHANTS / TRADERS.
A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY.
Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA

Proposed to be Used
KOLKATA
Cl.12; MOTOR VEHICLES AND PARTS THEREFOR, INCLUDED IN CLASS 12.
Cl.28; MINIATURES OF VEHICLES.
VERIGREEN

Priority claimed from 17/04/2015; Application No. : 86601750 ;United States of America
3054076  11/09/2015
HEWLETT PACKARD ENTERPRISE DEVELOPMENT LP
11445 Compaq Center Drive West, Houston, TX 77070, United States of America
Manufacturers, Merchants and Service Providers
A Texas Limited Partnership
Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049

Proposed to be Used
DELHI
Cl.9;Computer software; computer programs and computer software for testing newly developed code; computer software for monitoring and controlling upload of new code.
Cl.42;Software as a service (SaaS) services featuring software for testing newly developed code; software as a service (SaaS) services featuring software for monitoring and controlling upload of code.
Rich Gold
Priority claimed from 18/03/2015; Application No.: 40-2015-0020077; Republic of Korea
3054709  11/09/2015
LG ELECTRONICS INC.
128, Yeoui-daero, Yeongdeungpo-gu, Seoul, 07336, Republic of Korea
Manufacturers and Merchants
A company existing and organized under the laws of Republic of Korea
Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.
Proposed to be Used
DELHI
Cl.9; Computer application software; Computer software for mobile phones; Computer application software for mobile phones; Downloadable computer programs; Operating system programs; Computer application software for Smart phones and smart watches; Computer software; Smart phones; Portable communications apparatus namely handsets, walkie-talkies, satellite telephones and personal digital assistants [PDA]; Audio components; Apparatus for the recording/transmission or reproduction of sound and images; Television receivers; Wearable smart phones; Mobile phone cases; Portable speakers; Portable chargers for mobile phones; Ear phones; Wireless headphones; Wireless headsets
Cl.14; Watches; Wristwatches; Electronic clocks and watches; Stopwatches; Straps for wristwatches; Watches that communicate data to personal digital assistants, smartphones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Watchbands that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Bracelets that communicate data to personal digital assistants, smart phones, tablet computers and personal computers through internet websites and other computer and electronic communication networks; Smart watches comprised primarily of a wristwatch also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information; Wearable digital electronic devices comprised primarily of a wristwatch and also featuring a telephone, software and display screens for viewing, sending and receiving texts, emails, data and information from smart phones, tablet computers and portable computers
Floors for Living

3081062  19/10/2015
KRONOTEX GMBH & CO. KG
trading as ;KRONOTEX GMBH & CO. KG
WITTSTOCKER CHAUSSEE 1, 16909 HEILIGENGRABE, GERMANY.
MANUFACTURER AND MERCHANT/ TRADERS/ SERVICE PROVIDER
A COMPANY INCORPORATED UNDER THE LAWS OF GERMANY.

Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS,TOWER 1,2ND FLOOR,BLOCK EP,PLOT NO.11 & 12,SALT LAKE,SECTOR V,KOLKATA 700 091,WEST BENGAL,INDIA

Proposed to be Used

KOLKATA

Cl.19; BUILDING MATERIALS (NON-METALLIC), IN PARTICULAR BOARDS OF DERIVED TIMBER PRODUCTS; WALL AND CEILING CLADDING OF DERIVED TIMBER PRODUCTS FLOORING OF DERIVED TIMBER PRODUCTS.

Cl.27; FLOOR COVERINGS.

Cl.42; ENGINEERING SERVICES; ARCHITECTURAL DESIGN SERVICES, ARCHITECTURAL CONSULTANCY, IN PARTICULAR INCLUDING VIA THE INTERNET; UPDATING OF COMPUTER SOFTWARE; RENTAL OF COMPUTER SOFTWARE.
3105003    23/11/2015
SQUADRUN INC.
340 S LEMON AVE #1373 WALNUT, CA 91789, USA
Merchants & Service Providers
A corporation organized and existing under the laws of Delaware, USA
Address for service in India/Attorney address:
KAPIL WADHWA
DD 13 Kalkaji, LGF New Delhi 110019 India
Used Since :11/02/2014
To be associated with:
3105002
DELHI
MARK SHOULD BE READ AND USE AS A WHOLE..
Cl.35; Advertising; business management; business administration; office functions.
Cl.41; Education; providing of training; entertainment; sporting and cultural activities.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
3107586   25/11/2015
MEENAKSHI BUILDWELL PRIVATE LIMITED
trading as ; real estate affairs/ building construction company
24, new berry road, lucknow
real estate affairs and building construction work
private company limited by shares
Address for service in India/Attorney address:
CHITRANSH LAW ASSOCIATES
D-3119 INDIRA NAGAR LUCKNOW 226016
Used Since : 24/10/2005

DELHI
REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE LUCKNOW.
Cl.36; real estate affairs
Cl.37; building construction, repair, installation services
SAFE
3181579  10/02/2016
JOSEPH MUKALEPARAMBIL
CENTER FOR OVERALL DEVELOPMENT, BISHOP HOUSE, P.O. THAMARASSERY, KOZHIKODE, KERALA
MANUFACTURER AND MERCHANTS AND SERVICE PROVIDER
PROPRIETOR FORM
Address for service in India/Agents address:
V.P. BIMALDAS, ADVOCATE
ROOM NO.2, HOTEL WHITE LINES, KALLAI ROAD, CALICUT
Used Since : 14/12/2015
CHENNAI
Cl.29; MEAT, FISH, POULTRY; MEAT EXTRACTS; PRESERVED, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, FRUIT SAUCES; EGG, MILK AND MILK PRODUCTS; EDIBLE OILS AND FATS
Cl.30; COFFEE, TEA, COCOA, SUGAR, RICE, TAPIOCA, SAGO, ARTIFICIAL COFFEE; FLOUR AND PREPARATIONS MADE FROM CEREALS, BREAD, PASTRY AND CONFECTIONERY, ICES; HONEY, TREACLE; YEAST, BAKING POWDER; SALT, MUSTARD; VINEGAR, SAUCES, (CONDIMENTS); SPICES; ICE
Cl.31; AGRICULTURAL, HORTICULTURAL AND FORESTRY PRODUCTS AND GRAINS NOT INCLUDED IN OTHER CLASSES; LIVE ANIMALS; FRESH FRUITS AND VEGETABLES; SEEDS, NATURAL PLANTS AND FLOWERS; FOODSTUFFS FOR ANIMALS, MALT
Cl.43; SERVICES FOR PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION.
ZONE STARTUPS

3248631  02/05/2016
RYERSON FUTURES INC.
10 Dundas Street East, Suite 600, Toronto, ONTARIO, M5B 2G9, Canada
body corporate

Address for service in India/Attorney address:
MANISHA SINGH NAIR
C/O LEX ORBIS INTELLECTUAL PROPERTY PRACTICE 709/710 TOLSTOY HOUSE, 15-17 TOLSTOY MARG NEW DELHI 110001

Used Since :01/02/2014

DELHI

THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3248630..

Cl.35: Business consulting and advisory services, namely, providing assistance and advice on designing, developing and implementing business strategies and identifying and creating business models, each for new and existing companies

Cl.36: Providing funding, namely venture capital, private equity and investment funding to new businesses; identifying and matching private investors with entrepreneurs and with new businesses needing funding

Cl.41: Providing education courses and coaching in the field of business to new companies; operating a blog featuring information about business strategies and business models
3277324 06/06/2016
GAUTAM VIR
SUPER FLO PVT. LTD., 198/84, 1ST FLOOR, RAMESH MARKET(GARHI), EAST OF KAILASH, NEW DELHI-110065
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
Address for service in India/Attorney address:
DR VIKRANT NARAYANVASUDEVA
94, Lawyers- Chamber (A.K. Sen Chamber Block) Supreme Court of India, Tilak Marg, New Delhi - 110001

Proposed to be Used

DELHI

Cl.11; ALL KINDS OF SANITARY FITTINGS, APPARATUS FOR SANITARY PURPOSES AND PARTS THEREOF INCLUDED IN CLASS 11

Cl.16; PERIODICAL, INSTRUCTIONAL & TEACHING MATERIAL (EXCEPT APPARATUS); PHOTOGRAPH; PROMOTIONAL MATERIAL LIKE MAGAZINE, BROCHURE, STATIONERY, BOOK, DIARY, PUBLICITY MATERIAL; PLASTIC MATERIAL FOR PACKAGING; THE AFORESAID RELATING TO PROTECTING & CONSERVING ENVIRONMENT & PROMOTING PROENVIRONMENT PRODUCTS & PRACTICES, ALL INCLUDED IN CLASS 16.

Cl.41; ORGANISATION, PROMOTION AND FACILITATION OF EDUCATIONAL, ENTERTAINMENT, RECREATIONAL, AND CULTURAL ACTWmES; PROVISION OF TRAINING & INSTRUCTION; CONDUCTING CONFERENCES, EXHIBITIONS, EVENTS & COMPETITIONS; PUBLICATION OF BOOKS & TEXTS, ELECTRONIC PUBLISHING; INFORMATION, ADVISORY & CONSULTANCY SERVICES; THE AFORESAID RELATING TO PROTECTING & CONSERVING ENVIRONMENT & PROMOTING PROENVIRONMENT PRODUCTS & PRACTICES, ALL INCLUDED IN CLASS 41.

Cl.42; SCIENTIFIC & TECHNOLOGICAL SERVICES; PROVIDING TECHNOLOGICAL INFORMATION; COMPILATION OF INFORMATION; RESEARCH & DESIGN; INDUSTRIAL ANALYSIS, RESEARCH SERVICES, CONSULTANCY SERVICES & ADVISORY SERVICES; THE AFORESAID RELATING TO PROTECTING & CONSERVING ENVIRONMENT & PROMOTING PROENVIRONMENT PRODUCTS & PRACTICES, ALL INCLUDED IN CLASS 42.
3284089  14/06/2016

P. Gopalakrishnan @ Dileep
Padmasarovaram, Thottakattukara, Aluva, Kochi, Pin - 683108, Kerala
Manufacturer and Merchants
A Proprietor Firm

Address for service in India/Attorney address:
H K Legal
Nitha, Warriam Road, Kochi, Kerala State Pin-682 016.

Proposed to be Used

Chennai

Cl.28; Games and Playthings, Gymnastic and Sporting Articles Not Included in Other Classes;
Cl.29; Meat, Fish, Poultry and Game; Meat Extracts; Preserved, Frozen, Dried and Cooked Fruits and Vegetables; Jellies, Jams, Compotes; Eggs, Milk and Milk Products; Edible Oils and Fats
3284092  14/06/2016
P. GOPALAKRISHNAN @ DILEEP
PADMASAROVARAM, THOTTAKATTUKARA, ALUVA, KOCHI, PIN - 683108, KERALA
SERVICE PROVIDERS
A PROPRIETOR FIRM

Address for service in India/Attorney address:
H K LEGAL
NITHA, WARRIAM ROAD, KOCHI, KERALA STATE PIN-682 016.

Proposed to be Used

CHENNAI

Cl.38;TELECOMMUNICATIONS
Cl.43;SERVICES OF PROVIDING FOOD AND DRINK; TEMPORARY ACCOMMODATION
Cl.44;MEDICAL SERVICES, VETERINARY SERVICES, HYGIENIC AND BEAUTY CARE FOR HUMAN BEINGS OR ANIMALS; AGRICULTURE, HORTICULTURE AND FORESTRY SERVICES.
3284093  14/06/2016
P. GOPALAKRISHNAN @ DILEEP
PADMASAROVARAM, THOTTAKATTUKARA, ALUVA, KOCHI, PIN - 683108, KERALA
SERVICE PROVIDERS
A PROPRIETOR FIRM

Address for service in India/Attorney address:
H K LEGAL
NITHA, WARRIAM ROAD, KOCHI, KERALA STATE PIN-682 016.

Proposed to be Used
CHENNAI

Cl.35; ADVERTISING, BUSINESS MANAGEMENT OF PERFORMING ARTISTS; BUSINESS ADMINISTRATION, OFFICE FUNCTIONS.
Cl.36; INSURANCE, FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS.
Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT.
SANDHIVEDIC YOGA

3289996  20/06/2016
NATUROVEDA INDIA PRIVATE LIMITED
trading as ;NATUROVEDA INDIA PRIVATE LIMITED
26, RAMKAMAL SEN LANE, KOLKATA - 700073, WEST BENGAL
SERVICE PROVIDER
AN INDIAN COMPANY

Address for service in India/Attorney address:
AUROMAA ASSOCIATES
AA-13, Ground Floor, Prafulla Kannan, Krishnapur - West, Kolkata - 700101, West Bengal, India
Used Since :01/04/2016

KOLKATA

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD SANDHIVEDIC AND ALL OTHER DESCRIPTIVE MATTERS..

Cl.41: PROVIDING FITNESS TRAINING IN THE FIELD OF YOGA; TRAINING IN YOGA

Cl.44: THERAPEUTIC SERVICES, ENERGY HEALING SERVICES, NAMELY, THERAPEUTIC TOUCH SERVICES, PERSONAL THERAPEUTIC SERVICES INCLUDING BUT NOT LIMITED TO CIRCULATORY IMPROVEMENT, FAT DISSOLUTION, HAIR REGROWTH, CELLULITE REMOVAL, THERAPEUTIC INTERVENTION SERVICES INCORPORATING DANCE, MUSIC, AND MOVEMENT FOR {INDICATE GROUP OR INDIVIDUAL, E.G., CHILDREN, VETERANS, CAREGIVERS, ETC.}, THERAPEUTIC SERVICES FOR AT-RISK ADOLESCENTS AND THEIR FAMILIES, PRIMARILY IN A WILDERNESS SETTING
Trade Marks Journal No: 1944 , 09/03/2020 Class 99

3293261 24/06/2016
SEAGATE TECHNOLOGY LLC
10200 SOUTH DE ANZA BLVD.,CUPERTINO,CALIFORNIA 95014,U.S.A.
Manufacturers and Merchants/Traders/Service Provider
A limited liability company organized under the laws of Delaware, U.S.A.
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part - 2, New Delhi - 110049
Used Since :01/03/2015
KOLKATA
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 3285244.
Cl.9;Data storage devices, namely, hard disk drives, solid state drives, digital disk drives, hard drives with solid state memory; blank digital storage media and hybrid drives; electronic data storage devices, namely, networked storage drives; computer hardware for upload, storage, retrieval, download, transmission and delivery of digital content; computer hardware and software for processing storage of data utilizing non-volatile solid state storage, namely, hard disk drives combined with solid state memory; solid state storage, namely, a nonvolatile storage medium that employs integrated circuits; computer hardware and software for implementing a data center for mass storage of computer files, for storing encrypted backup copies of computer files stored elsewhere; computer storage devices, namely, computer memory hardware and hard drives for computers; computer storage devices, namely, configurable data storage systems comprised of redundant and non-redundant drive arrays; computer backup and storage systems with multiple removable redundant and non-redundant drive arrays; redundant and non-redundant drive array based computer backup systems; removable hard drive based computer backup systems; external storage devices in the nature of external computer disk drives that wirelessly communicate with handheld computers, tablet computers, notebook computers, laptop computers, mobile electronic devices, cell phones, smart phones, MP3 devices; computer hardware and software for wireless content delivery; wireless data storage devices, namely, hard disk drives; wireless computer peripherals; computer software for use in the synchronization, back-up, playing and encryption and decryption of digital files, including audio, video, text, binary, still images, graphics and multimedia files; computer firmware for data storage, data retrieval, data access, data backup, data replication, data availability, data recovery, data translation and data conversion; software for organization and management of data in distributed computer storage systems; software for data encryption, software for backing up encrypted data files, software for accessing and restoring data files, software for downloading computer files over a network, software for uploading computer files over a network, software for file management, software for allowing computer files to be shared by others, software for creating and maintaining a virtual file server distributed over a network, software for creating and maintaining a distributed file system; software for storing, accessing and managing data and multimedia content on computer network; computer software for synchronizing local computer files, folders, data and information with a cloud storage platform; data storage computer software for use with and incorporated into computer storage devices; software for data storage management; computer software for information storage, namely, software for processing and storage of data utilizing solid state storage; software for processing and storage of data utilizing drive arrays; computer software for use in imaging, duplicating and restoring the original factory level instances of hard disk drive, for use in preserving and restoring software programs and information in a computer, for use in performing diagnostics on hard disk drives, for use in connection with computer disk drives for the storage, backup and retrieval of information, for use in connection with data storage, data management and interconnection, and management
and operation of data storage devices, for use in back-up of computer hard drive data, back-up of computer networks, data recovery; software for allowing unused disk space on a user’s computer to participate in forming part of a large grid network for distributed data storage, software for optimizing routing over a large distributed grid computer network; software for online purchase of storage space for computer data; software for providing streaming video over a network; software for providing an application programming interface allowing third party developers to create applications; software for providing and managing a social network; computer software designed to encode and decode data; software for publishing data and allowing access to data; software for participating in a decentralized storage system; data search software; computer storage docking stations, namely, an adapter that allows data contained on portable drives or USB storage devices connected to the adapter to be shared or accessed; connection cables; disk drive docking stations and electronic docking stations; data storage device accessories, namely, electrical connectors, wires, cables, adapters; computer connection cables and adapters; docking stations for data storage devices; interfaces for computers; high definition multimedia interface cables; peripheral component interface (PCI) hardware; connectors and adaptors for use with portable electronic devices; computer peripheral devices; USB hard drives; USB cables; mounting racks for computer hardware; electrical power supplies; power supplies for data storage devices; cases for portable hard disk drives; cooling units for computer hardware; cooling units for data storage devices; USB hardware; Blank USB flash drives; USB computer security key.

Cl.35; Providing consumer warranty services, namely, arranging for repairs and replacement of computer hardware pursuant to service agreement

Cl.36; Providing extended warranty and service contracts for purchasers of computer hardware; providing consumer warranty services in relation to repairs and replacement of computer hardware pursuant to service agreement.

Cl.37; Technical support services, namely, troubleshooting of and technical advising with respect to computer hardware problems.

Cl.38; Delivery of messages by electronic transmission; electronic mail services; telecommunications, namely, electronic transmission and retrieval of data, images, audio, video and documents, namely, text, messages, and electronic mail, over local or global communications networks, namely, the Internet, intranets, extranets, television, mobile communication, cellular and satellite networks; provision of access to data or documents stored electronically in central files for remote consultation

Cl.39; Electronic storage of data; storage services for archiving databases, images and other electronic data; remote computer data backup services, namely, storage service for archiving databases, images, and other electronic data

Cl.42; Back-up services for computer data storage devices; back-up services for computer hard drive data; back-up services for computer networks; remote back-up services for computer hard drive data; remote back-up services for computer networks; computer technology support services, namely, help desk services; technical support services, namely, trouble shooting of and technical advising with respect to diagnosing computer hardware problems; computer services, namely, data recovery services; computer disaster recovery planning; data encryption services; data warehousing; application service provider (asp) featuring software for use in back-up of computer hard drive data, back-up of computer networks, data recovery, data encryption, data warehousing, electronic storage of data; and electronic storage services for archiving databases, images and other electronic data; providing temporary use of on-line non-downloadable cloud computing software for use in database management and use in electronic storage of data; computer services, namely, cloud hosting provider services; cloud computer services, namely, remote management of cloud computing systems and applications of others; cloud hosting provider services; and computer services, namely, providing virtual and non-virtual application servers, web servers, file servers, co-location servers, media servers and database servers of variable capacity to third party computing and data storage facilities; application service provider services featuring data security software applications which secure, protect, encrypt, decrypt, authenticate, monitor, track and transmit electronic data, electronic mail, voice, data, images, video signals, messages and information in electronic form

7893
3311236 16/07/2016
PEHAL PETROCHEMICALS INDIA PRIVATE LIMITED (A COMPANY INCORPORATED UNDER COMPANIES ACT, 1956)
trading as ;PEHAL PETROCHEMICALS INDIA PRIVATE LIMITED (A company Incorporated under Companies Act, 1956)
GALA NO 316, LINK WAY ESTATES, NEW LINK ROAD, CTS NO 1093, NEXT TO SHAKTI MOTORS, MALAD (W), MUMBAI - 400064, Maharashtra, INDIA
PHARMA and GENERIC ITEMS
A company Incorporated under Companies Act, 1956
Address for service in India/Attorney address:
MONARCH GANDHI
B2, Ishwar Krupa, Devji Bhimji lane mathura das road, kandivali west mumbai 400067 Maharashtra India

Proposed to be Used
To be associated with:
3311235

MUMBAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..3311235,3311235..
Cl.1;Chemical used in industry, science, photography, agriculture, horticulture and forestry; unprocessed artificial
resins, unprocessed plastics; manures; fire extinguishing compositions; tempering and soldering preparations; chemical substances for preserving foodstuffs; tanning substances; adhesive used in industry

Cl.5; Pharmaceutical, veterinary and sanitary preparations; dietetic substances adapted for medical use, food for babies; plasters, materials for dressings; materials for stopping teeth, dental wax; disinfectants; preparation for destroying vermin; fungicides, herbicides

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials
L CONNECT

3347565   26/08/2016

TOYOTA JIDOSHA KABUSHIKI KAISHA (ALSO TRADING AS TOYOTA MOTOR CORPORATION)

1, Toyota-cho, Toyota-shi, Aichi-ken, Japan.

Manufacturers, Distributors and Service Providers

A corporation organised under the laws of Japan.

Address for service in India/Agents address:

ANAND AND ANAND.

B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, electric, photographic, cinematicographic, optical, weighing, measuring, signaling, checking (supervision), life saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire extinguishing apparatus.

Cl.12; Automobiles and structural parts thereof.

Cl.37; Building Construction; repair; installation services, Motor vehicle maintenance and repair, Electric Device maintenance and repair,

Cl.38; Telecommunications services, namely electronic transmission of message and data,

Cl.42; Scientific and industrial research, computer programming, Installation of computer software,
3391567    19/10/2016
A.GRINGS S.A.
Rua General Ernesto Dornelles, 577, Centro, Igrejinha, Rio Grande do Sul, BRAZIL
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDERS
A COMPANY DULY ORGANISED AND EXISTING UNDER THE LAWS OF BRAZIL

Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301

Proposed to be Used
KOLKATA

Cl.25; Footwear; Shoes for women and children
Cl.35; Marketing services, import and export of clothing articles (and their accessories) of ordinary wear for the practice of sports and professional wear, footwear, including footwear falling into the category of equipment of individual protection (EPI), and their accessories, trunks, wallets, billfold and coin purse and bags (including for personal and traveling use), umbrellas, sunshades and walking sticks, whips, harnesses and saddlery; consultancy and advisory services and information management of franchises and marketing of products under a franchise contract, granting and administration of enterprise franchises
Trade Marks Journal No: 1944 , 09/03/2020 Class 99

3392531 20/10/2016
Mattel, Inc.
333 Continental Boulevard, El Segundo, California 90245, United States of America
Manufacturers

Address for service in India/Agents address:
ANAND AND ANAND.
B-41,NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.8; Nail clippers; hair clippers; cutlery; razors; pocket knives; hand tools and implements (hand operated); diving knives, diving knife holders, picks; shaving cases, pedicure sets, eyelash curlers, manicure sets; shovels, tableware namely, knives, forks and spoons, scissors; tweezers; side arms.

Cl.10; Baby bottles; nipples for baby bottles; bedwetting monitors; pacifiers for infants; ear plugs; breast pumps; medicine syringes; nasal aspirators; potty chair; thermometer; surgical, medical, dental and veterinary apparatus and instruments, artificial limbs, eyes and teeth; orthopaedic articles; suture materials.

Cl.18; Umbrellas; handbags; luggage; purses; wallets; backpack; leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides, trunks and travelling bags; parasols and walking sticks; whips, harness and saddlery.

Cl.20; Furniture; mirrors; picture frames; plastic key chains; pillows; sleeping bags; cushions; rockers; baby bouncer; high chair; baby changing mats; chair mats in the nature of a pillow or seat liner; children's mats used for sleeping; diaper changing mats; infant body support mats not for medical purposes; mats for infant playpens; nap mats [cushions or mattresses]; sleeping mats; sleeping pads [mats or cushions]; play pen; booster seats, infant seats, step stools, crib mattresses, changing tables; goods(not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother- of-pearl, meerschaum and substitutes for all these materials, or of plastics.
3422447    30/11/2016
RNA INTELLECTUAL PROPERTY LIMITED
trading as ;RNA INTELLECTUAL PROPERTY LIMITED
LEVEL 1, PALM GROVE HOUSE, WICKHAM'S CAY 1, ROAD TOWN, TORTOLA BRITISH VIRGIN ISLANDS.
MANUFACTURER AND MERCHANTS AND SERVICE PROVIDERS
A COMPANY INCORPORATED UNDER THE LAW OF BRITISH VIRGIN ISLANDS,
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Used Since :22/04/2014
CHENNAI
The mark should be used as a whole.
Cl.3;BLEACHING PREPARATIONS AND OTHER SUBSTANCES FOR LAUNDRY USE; CLEANING; POLISHING;
SCOURING AND ABRASIVE PREPARATIONS; SOAPS; PERFUMERY, ESSENTIAL OILS, COSMETICS, HAIR LOTIONS,
DENTIFRICES
Cl.4;INDUSTRIAL OILS AND GREASES; LUBRICANTS; DUST ABSORBING, WETTING AND BINDING COMPOSITIONS;
FUELS(INCLUDING MOTOR SPIRIT) AND ILLUMINANTS; CANDLES, WICKS FOR LIGHTING.
Cl.5;PHARMACEUTICAL, VETERINARY AND SANITARY PREPARATIONS; DIETETIC SUBSTANCES ADAPTED FOR
MEDICAL USE, FOOD FOR BABIES; PLASTERS, MATERIALS FOR DRESSINGS; MATERIALS FOR STOPPING TEETH,
DENTAL WAX; DISINFECTANTS; PREPARATION FOR DESTROYING VERMIN; FUNGICIDES, HERBICIDES
Cl.8;HAND TOOLS AND IMPLEMENTS (HAND-OPERATED); CUTLERY; SIDE ARMS; RAZORS
Cl.9;SOFTWARE FOR E-COMMERCE TO ALLOW USERS TO PERFORM ELECTRONIC BUSINESS TRASATIONS
CONDUCTED VIA A GLOBAL COMPUTER NETWORK, DOWNLOADABLE SOFTWARE INCLUDING DATABASE WITH
INFORMATION ABOUT WIDE VARIETY OF PRODUCTS AND SERVICES, E-BOOKS DOWNLOADABLE FROM INTERNET,
RECORDED COMPUTER OPERATING PROGRAMS, COMPUTER PROGRAMS FOR TRANSMISSION, DISPLAY,
ACCESSING AND BROWSING OF DIGITAL CONTENT, COMPUTERS.
Cl.11;APPARATUS FOR LIGHTING, HEATING, STEAM GENERATING, COOKING, REFRIGERATING, DRYING
VENTILATING, WATER SUPPLY AND SANITARY PURPOSES
Cl.14;PRECIOUS METALS AND THEIR ALLOYS AND GOODS IN PRECIOUS METALS OR COATED THEREWITH, NOT
INCLUDED IN OTHER CLASSES; JEWELLERY, PRECIOUS STONES; HOROLOGICAL AND OTHER CHRONOMETRIC
INSTRUMENTS
Cl.16;PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES;
PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR
HOUSEHOLD PURPOSES; ARTISTS' MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT
FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR
PACKAGING (NOT INCLUDED IN OTHER CLASSES); PLAYING CARDS; PRINTERS' TYPE; PRINTING BLOCKS
Cl.18;LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN
OTHER CLASSES; ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING
STICKS; WHIPS, HARNESS AND SADDLERY
Cl.20;FURNITURE, MIRRORS, PICTURE FRAMES; GOODS(NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK,
REED, CANE, WICKER, HORN, BONE, IVORY, WHALEBONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM AND SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTICS

Cl.21; HOUSEHOLD OR KITCHEN UTENSILS AND CONTAINERS; COMBS AND SPONGES; BRUSHES (EXCEPT PAINTS BRUSHES); BRUSH MAKING MATERIALS; ARTICLES FOR CLEANING PURPOSES; STEELWOOL; UNWORKED OR SEMI-WORKED GLASS (EXCEPT GLASS USED IN BUILDING); GLASSWARE, PORCELAIN AND EARTHENWARE NOT INCLUDED IN OTHER CLASSES

Cl.24; TEXTILES AND TEXTILE GOODS, NOT INCLUDED IN OTHER CLASSES; BED AND TABLE COVERS.

Cl.25; CLOTHING, FOOTWEAR, HEADGEAR

Cl.26; LACE AND EMBROIDERY, RIBBONS AND BRAID; BUTTONS, PRESS BUTTONS, HOOKS AND EYES, PINS AND NEEDLES; ARTIFICIAL FLOWERS

Cl.27; CARPETS, RUGS, MATS AND MATTING, LINOLEUM AND OTHER MATERIALS FOR COVERING EXISTING FLOORS; WALL HANGINGS (NON-TEXTILE)

Cl.28; GAMES AND PLAYTHINGS, GYMNASTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES

Cl.35; ON-LINE ADVERTISING ON A COMPUTER NETWORK, PRICE COMPARISON SERVICES, PRESENTATION OF GOODS ON COMMUNICATION MEDIA, FOR RETAIL PURPOSES, SERVICES RELATING TO RETAILING, SERVICES RELATING TO BRINGING TOGETHER A VARIETY OF GOODS IN A PLACE ENABLING CUSTOMERS TO CONVENIENTLY VIEW AND PURCHASE THOSE GOODS FROM COMPUTER SYSTEMS, SHOW ROOMS, RETAIL SHOPS AND OUTLETS DISPLAYING GOODS, MARKETING AND DEMONSTRATION OF GOODS, SALES PROMOTION, WHOLESALE SERVICES, SYSTEMATIZATION OF INFORMATION INTO COMPUTER DATABASES.

Cl.38; SERVICES RELATING TO TELECOMMUNICATIONS, INTERNET ACCESS SERVICES, DATA STREAMING, TELEPHONE AND CELLULAR SERVICES, TELEPHONE AND SATELLITE COMMUNICATION SERVICES INCLUDING PROVIDING CONNECTIONS TO BROADBAND SERVICES, COMPUTER AIDED TRANSMISSION OF MESSAGES, IMAGES, DIGITAL FILES, MAILS.

Cl.39; TRANSPORT; PACKAGING AND STORAGE OF GOODS; TRAVEL ARRANGEMENT

Cl.42; SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE.
3437743   20/12/2016
EUTHORIA DEVELOPERS PRIVATE LIMITED
Upper Basement, Alphaone Mall, MBM Farm, G.T.Road, Amritsar, Punjab -143001, India
Service Provider
a Company incorporated under the provisions of the Companies Act, 1956 (No.1 of 1956)

Address for service in India/Attorney address:
CYRIL AMARCHAND MANGALDAS
4TH FLOOR, GYS PLATINUM D-3, DISTRICT CENTRE, SAKET, NEW DELHI-110017.
Used Since :09/12/2016

DELHI
Cl.36;Real estate affairs, including leasing of real estate
Cl.37;Building construction, building construction supervision, construction consultation, repair, maintenance and installation services
ALPHA ASSETS

3439949 22/12/2016
FOREGUARD SHIPPING I SINGAPORE PTE. LTD.
8 Temasek Boulevard #22-02, Suntec Tower Three Singapore 038988
Manufacturers, Merchants and Service Providers
A company incorporated under the laws of Singapore

Address for service in India/Attorney address:
SINGH & SINGH LALL & SETHI
D-17 SOUTH EXTENSION, PART-II, NEW DELHI 110049
Used Since 12/04/2004

DELHI

Cl.12; Barges; Boats; Davits for boats; Dredgers [boats]; Fenders for ships; Ferry boats; Ships; Ships’ hull.

Cl.36; Capital investments; Consultancy (Financial); Consultancy (Insurance); Customs brokerage; Financial consultancy; Financial evaluation [insurance, banking, real estate]; Financial information; Financial management; Financing services; Fiscal assessments; Fund investments; Guarantees; Insurance brokerage; Insurance consultancy; Insurance information; Insurance underwriting; Lease-purchase financing; Lending against security; Loans [financing]; Marine insurance underwriting; Surety services; Trusteeship.

Cl.39; Barge transport; Boat rental; Boat storage; Boat transport; Brokerage (Freight); Brokerage (Transport); Delivery of goods; Ferry-boat transport; Freight [shipping of goods]; Freight forwarding; Freighting; Goods (Delivery of); Lighterage services; Marine transport; Piloting; Porterage; Refloating of ships; Shipbrokerage; Stevedoring; Storage of goods; Towing; Transport; Transport brokerage; Transport reservation; Transportation information; Transportation logistics; Unloading cargo; Warehouses (Rental of).
3525282  12/04/2017
MUHAMMED SHIHAB
KAKKAD, KUNHIPALLI, KANNUR – 670 005, KERALA STATE, INDIA
SOLE PROPRIETOR
Address for service in India/Attorney address:
LAWYERS' ARCADE
SUPEX CORNER, 2ND FLOOR, SUB REGISTRAR OFFICE ROAD, NEAR GOVT, TRAINING SCHOOL, KANNUR-670 002.
KERALA, INDIA.
Used Since :26/07/2012

CHENNAI
The mark should be used as a whole.

Cl.20;FURNITURE, MIRRORS, PICTURE FRAMES; UNWORKED OR SEMI-WORKED BONE, HORN, IVORY, WHALEBONE OR MOTHER-OF-PEARL; SHELLS; MEERSCHAUM; YELLOW AMBER. MODULAR SHELVING [FURNITURE], MODULAR BATHROOM FURNITURE, DESKS, SOFAS, KITCHEN UNITS, CUPBOARDS, FURNITURE, CABINETS.

Cl.35;RETAILING, WHOLESALING, MARKETING, PROMOTING, EXPORTING, IMPORTING OF FURNITURE, MIRRORS, PICTURE FRAMES, MODULAR SHELVING [FURNITURE], MODULAR BATHROOM FURNITURE, DESKS, SOFAS, KITCHEN UNITS, CUPBOARDS, FURNITURE, CABINETS.
3546688  11/05/2017

SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001 (Delhi)

Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used

DELHI

Cl.9; Mobile telephones; digital cameras; portable media players; portable computers; wireless headsets for mobile phones, smart phones and tablet computers; rechargeable batteries; battery chargers; leather cases for mobile phones, smart phones and tablet computers; flip covers for mobile phones, smart phones and tablet computers; television receivers; audio electronic components, namely surround sound systems; digital settop boxes; DVD players; Light emitting diode displays; Monitors; 3D eye glasses; computers; printers for computers; semiconductors; Computer Software; Smart phones

Cl.35; Retail store services featuring computer software provided via the internet and other computer and electronic communication networks; retail store services featuring computer software for use on handheld mobile digital electronic devices and other consumer electronics; internet services, namely, creating indexes of information, sites and other resources available on global computer networks for others; searching, browsing and retrieving information, sites, and other resources available on global computer networks and other communication networks for others; commercial intermediary services in the field of contents; retail sale services of mobile phones, smart phones, tablet computers, mobile internet devices, headsets, cameras, computers, electronic home appliances, television receivers, computer monitors, home theater systems, DVD players, optical disk players, eyeglasses, 3D glasses, USB cards, modems, electric mobile phone battery chargers, digital settop boxes, hard disc drives, optical disc drives, notebook computers, printers for computers, personal digital assistants, facsimile machines, cash registers, amusement apparatus adapted for use with television receivers only, video telephones, video tape recorders, MP3 players, portable multimedia players, audio speakers for computers, compact disc players, movie projectors, video recorders and video disc players

Cl.38; Telecommunication services; electronic transmission of computer software via the internet and other computer and electronic communication networks; provision of connectivity services and access to electronic communications networks, for transmission or reception of audio, video or multimedia content; provision of online communications services; communications via a global computer network or the internet; broadcasting services; video on demand broadcasting; on demand cable television broadcasting; on demand television broadcasting

Cl.42; Software Services; Clouding computer services; design and development of computer hardware and software; computer programming; design and development of computer systems; computer software consultancy; computer rental; rental of web servers; data conversion of computer programs and data creating and maintaining web sites for others; hosting computer sites[web sites]; providing search engines for the internet; rental of application software; rental of a database server rental of computer software; cloud hosting provider services
3546689  11/05/2017
SAMSUNG INDIA ELECTRONICS PRIVATE LIMITED
6th Floor, DLF Centre, Sansad Marg, New Delhi - 110001 (Delhi)

Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
BHARUCHA & PARTNERS
Equity Mansion, R-1, Nehru Enclave, New Delhi - 110019

Proposed to be Used
To be associated with:
3546685, 3546686

DELHI

Cl.9; Mobile telephones; digital cameras; portable media players; portable computers; wireless headsets for mobile phones, smart phones and tablet computers; rechargeable batteries; battery chargers; leather cases for mobile phones, smart phones and tablet computers; flip covers for mobile phones, smart phones and tablet computers; tablet computers; television receivers; audio electronic components, namely surround sound systems; digital settop boxes; DVD players, Light emitting diode displays; Monitors; 3D eye glasses; computers; printers for computers; semiconductors; Computer Software; Smart phones

Cl.35; Retail store services featuring computer software provided via the internet and other computer and electronic communication networks; retail store services featuring computer software for use on handheld mobile digital electronic devices and other consumer electronics; internet services, namely, creating indexes of information, sites and other resources available on global computer networks for others; searching, browsing and retrieving information, sites, and other resources available on global computer networks and other communication networks for others; commercial intermediary services in the field of contents; retail sale services of mobile phones, smart phones, tablet computers, mobile internet devices, headsets, cameras, computers, electronic home appliances, television receivers, computer monitors, home theater systems, DVD players, optical disk players, eyeglasses, 3D glasses, USB cards, modems, electric mobile phone battery chargers, digital settop boxes, hard disc drives, optical disc drives, notebook computers, printers for computers, personal digital assistants, facsimile machines, cash registers, amusement apparatus adapted for use with television receivers only, video telephones, video tape recorders, MP3 players, portable multimedia players, audio speakers for computers, compact disc players, movie projectors, video recorders and video disc players

Cl.38; Telecommunication services; electronic transmission of computer software via the internet and other computer and electronic communication networks; provision of connectivity services and access to electronic communications networks, for transmission or reception of audio, video or multimedia content; provision of online communications services; communications via a global computer network or the internet; broadcasting services; video on demand broadcasting; on demand cable television broadcasting; on demand television broadcasting

Cl.42; Software Services; Clouding computer services; design and development of computer hardware and software; computer programming; design and development of computer systems; computer software consultancy; computer rental; rental of web servers; data conversion of computer programs and data creating and maintaining web sites for others; hosting computer sites[web sites]; providing search engines for the internet; rental of application software; rental of a database server rental of computer software; cloud hosting provider services
UTSTARCOM
3578353 25/06/2017
UTSTARCOM INC
1732 North First Street, Suite 220, San Jose, California 95112, USA, through branch office at 10th Floor, Signature Tower B, South City, Gurgaon
Company Incorporated
Address for service in India/Attorney address:
SAURABH KANSAL & PALLAVI SHARMA ADVOCATES
CHAMBER NO. 408, LAWYERS BLOCK-III, HIGH COURTS OF DELHI, NEW DELHI-3
Used Since: 02/12/2005
DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1446407, 2074758, 1446407, 2074759, 1446407, 2074760, 1446407, 2074761.
Cl.9; TELECOMMUNICATION SYSTEMS FOR TRANSMITTING AND RECEIVING DATA AND VOICE SIGNALS OVER PHYSICAL LINES OR WIRELESS COMMUNICATION NETWORKS, NAMELY, WIRELESS TELEPHONES AND PARTS THEREFORE, WIRELESS LOCAL LOOP CIRCUITS, COMPUTER HARDWARE MULTIPLEXERS, LINE TERMINALS, CENTRAL OFFICE TERMINALS, AIR TRAFFIC CONTROLLERS, ATM CONCENTRATORS, REMOTE PORT CONTROLLERS, RADIO PORTS, WIRELESS SUBSCRIBER BASE STATIONS, AND SOFTWARE FOR TELECOMMUNICATIONS APPLICATIONS
Cl.37; INSTALLATION AND REPAIR SERVICES FOR TELECOMMUNICATION SYSTEMS AND RELATED HARDWARE
Cl.38; CONSULTING SERVICES FOR TELECOMMUNICATION SYSTEMS AND RELATED HARDWARE
Cl.42; DESIGN SERVICES FOR TELECOMMUNICATION SYSTEMS AND RELATED HARDWARE
MOHAMMED ASHRAF KEELATH PUTHIYA PURAYIL
K P HOUSE, NALAMPEEDIKA, P.O KOLACHERY, KANNUR
SOLE PROPRIOR

Address for service in India/Attorney address:
BUSINESS CARE
PRESTIGE CENTRE, NEAR GOVT. TRAINING SCHOOL, SUB-REGISTRAR OFFICE ROAD, KANNUR, KERALA, PIN-670002.

Proposed to be Used
CHENNAI
Cl.25;, Clothing, footwear, headgear
Cl.35;, Advertising, business management, business administration, office functions.
3672260  08/11/2017
BONZAI DIGITAL PVT. LTD.
Row House No.52, Hermes Heritage Phase 2, Shastri Nagar, Off Nagar Road, Pune - 411006
Private Limited Company

Address for service in India/Attorney address:
FIDUS LAW CHAMBERS
Flat No. 021, Mahagun Maestro Plot No. F21A Sector 50 Noida - 201301

Used Since : 06/04/2017

MUMBAI

Cl.9; software, computer programmes, computer tapes, computer hardware and software and parts thereof, data processing equipment, computers, internetting communications devices included in class 9.

Cl.42; Software as a service, computer services, computer programming services, computer consultancy, use of computer programs, computer systems & other computer related products.
3676426 13/11/2017
MANISH SINGH
trading as ;LINQOA CONSULTING PARTNERS
27H/1, JIA SARAI, NEAR IIT NEW DELHI 110016
MANUFACTURERS AND MERCHANTS
Address for service in India/Attorney address:
KANTH & ASSOCIATES
A-9, NIZAMUDDIN EAST NEW DELHI 110013
Used Since :13/02/2017
DELHI
Cl.11;WATER FILTERING APPARATUS, AUTOMATIC WATERING INSTALLATIONS, WATER DISTRIBUTION INSTALLATIONS, WATER CONDUITS INSTALLATIONS, WATER PURIFICATION INSTALLATIONS, WATER SUPPLY INSTALLATION, COOLING INSTALLATIONS FOR WATER, FILTERS FOR DRINKING WATER, WATER PURIFYING APPARATUS AND MACHINES, WATER SOFTENING APPARATUS AND INSTALLATIONS, IONIZATION APPARATUS FOR THE TREATMENT WATER AND OTHERS INCLUDED IN CLASS 11
Cl.32;MINERAL AND AERATED WATERS AND OTHER NON-ALCOHOLIC BEVERAGES, AERATED WATER, ALKALINE WATER, WATERS [BEVERAGES], MINERAL WATER [BEVERAGES], PREPARATIONS FOR MAKING MINERAL WATER AND OTHERS INCLUDED IN CLASS 32
3677492    14/11/2017
FLYING GEESE QUILTS.
33B, Friends Colony, New Delhi, 110065.
Partnership Firm
Address for service in India/Attorney address:
SAIKRISHNA & ASSOCIATES
B-140, SEC-51, NOIDA-201301
Used Since: 07/12/2011
DELI
Cl.24; Afghans; barbecue mitts; bath linen; bath towels; bed blankets; bed canopies; bed linen; bed sheets; bed skirts; bed spreads; blanket throws; calico; children's blankets; cloth coasters; cloth doilies; cloth flags; cloth pennants; comforters; crib bumpers; curtains; fabric flags; felt pennants; golf towels; hand towels; handkerchiefs; hooded towels; household linen; kitchen towels; oven mitts; pillow cases; pillow covers; pot holders; quilts; receiving blankets; silk blankets; table linen; textile napkins; textile place mats; textile tablecloths; throws; towels; washcloths; woolen blankets, textiles and textile goods, not included in other classes; bed and table covers;
Cl.25; Clothing, Footwear and Headgear.
Cl.35; Advertising; Business Management; Business Administration; Office Functions; Retail Services.
RDE+

Priority claimed from 19/05/2017; Application No. : 2017-068295 ;Japan
3679521    16/11/2017

HORIBA, Ltd.
2 MIYANOHIGASHI, KISSHOIN MINAMI-KU, KYOTO 601-8510 JAPAN.

Body Incorporate

Address for service in India/Attorney address:

KSHITIJ MALHOTRA
B 703 CROWN APARTMENTS PLOT -18B SEC-7 DWARKA NEW DELHI 75

Proposed to be Used

DELHI

Cl.7;CHEMICAL PROCESSING MACHINES AND APPARATUS; NON-ELECTRIC PRIME MOVERS, NOT FOR LAND VEHICLES: PARTS OF NON-ELECTRIC PRIME MOVERS; MACHINE ELEMENTS, NOT FOR LAND VEHICLES; STARTERS FOR MOTORS AND ENGINES; AC MOTORS AND DC MOTORS [NOT INCLUDING THOSE FOR LAND VEHICLES BUT INCLUDING PARTS FOR ANY AC MOTORS AND DC MOTORS]; AC GENERATORS AND DC GENERATORS.

Cl.9;MEASURING OR TESTING MACHINES AND INSTRUMENTS; LABORATORY APPARATUS AND INSTRUMENTS; OPTICAL MACHINES AND APPARATUS; POWER DISTRIBUTION OR CONTROL MACHINES AND APPARATUS; ELECTRIC OR MAGNETIC METERS AND TESTERS; TELECOMMUNICATION APPARATUS AND INSTRUMENTS; ELECTRONIC MACHINES, APPARATUS AND THEIR PARTS; COMPUTER PROGRAMS AND COMPUTER AND SMART PHONE APPLICATIONS.

Cl.12;NON-ELECTRIC PRIME MOVERS FOR LAND VEHICLES NOT INCLUDING THEIR PARTS; MACHINE ELEMENT FOR LAND VEHICLES; AC MOTORS AND DC MOTORS FOR LAND VEHICLES NOT INCLUDING THEIR PARTS.

Cl.37;REPAIR OR MAINTENANCE OF OPTICAL MACHINES AND APPARATUS; REPAIR OR MAINTENANCE OF ELECTRONIC MACHINES AND APPARATUS, REPAIR OR MAINTENANCE OF TELECOMMUNICATION MACHINES AND APPARATUS [OTHER THAN TELEPHONE APPARATUS, RADIO RECEIVERS AND TELEVISION RECEIVERS]; REPAIR OR MAINTENANCE OF ELECTRIC MOTORS; REPAIR OR MAINTENANCE OF POWER DISTRIBUTION OR CONTROL MACHINES AND APPARATUS; REPAIR OR MAINTENANCE OF POWER GENERATORS; REPAIR OR MAINTENANCE OF LABORATORY APPARATUS AND INSTRUMENTS; REPAIR OR MAINTENANCE OF MEASURING AND TESTING MACHINES AND INSTRUMENTS; REPAIR OR MAINTENANCE OF CHEMICAL PROCESSING MACHINES AND APPARATUS.

Cl.42;COMPUTER SOFTWARE DESIGN, COMPUTER PROGRAMMING, OR MAINTENANCE OF COMPUTER SOFTWARE; DESIGN AND DEVELOPMENT OF COMPUTER AND SMART PHONE APPLICATIONS; SOFTWARE SERVICES; TECHNOLOGICAL ADVICE RELATING TO COMPUTERS, AUTOMOBILES AND INDUSTRIAL MACHINES; PROVIDING COMPUTER PROGRAMS OR SMART PHONE APPLICATIONS ON DATA NETWORKS; RENTAL OF MEASURING APPARATUS; DESIGNING OF MACHINES, APPARATUS, INSTRUMENTS [INCLUDING THEIR PARTS] OR SYSTEMS COMPOSED OF SUCH MACHINES, APPARATUS AND INSTRUMENTS.
life is on

3684699   22/11/2017
SONOVA AG
Laubisrütistrasse 28, 8712 Stäfa, Switzerland
A Company duly organized and existing under the laws of Switzerland

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Used Since :01/01/2010

DELHI

Cl.9;Wireless transmitters and receivers; software (recorded programs) for use with acoustic apparatus and parts thereof for the hearing-impaired; apparatus and instruments for acoustic analysis as well as their parts included in this class.

Cl.10;Acoustic aids and parts thereof for the hearing-impaired; hearing protectors.
BLACK DIAMOND

3694212  04/12/2017
BLACK DIAMOND EQUIPMENT, LTD.
2084 E. 3900 South, Salt Lake City, Utah 84124, United States of America.
A Public Listed Company organized and existing under the laws of the state of Delaware, United States of America.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018
Used Since :08/03/2007

MUMBAI

CI.6; Metal ice screws; metal nuts for jamming; crampons for climbing; camming devices; carabiners; crampons.

CI.8; Mountaineering and climbing equipment, namely, hand tools in the nature of picks for removing camming devices; hand tools, namely, picks, ice hammers, rock hammers, hammers, ice axes, pickaxes, and shovels for use in mountaineering.

CI.9; Mountaineering and climbing equipment, namely, helmets, carabiners, anchors; mountaineering and climbing protection devices, namely, delay safety devices and delay breaks; avalanche probes, namely, elongated rods used to manually probe for people or objects covered by an avalanche; self-rescue apparatus, namely, emergency breathing apparatus and breathing units to help the user intake oxygen while buried under snow; avalanche air bags; scientific, nautical, measuring, signaling, checking, supervising, life-saving and teaching apparatus and instruments, namely, electronic avalanche transceivers; data processors and computers, namely, electronic avalanche transceivers and homing devices; satellite navigational system, namely, a global positioning system (GPS).

CI.11; Head lamps for use in mountaineering and climbing.

CI.18; Mountaineering and climbing equipment, namely, backpacks, duffel bags intended for mountaineering and climbing, rope sacks, hiking poles; avalanche survival airbag, namely, an avalanche survival device comprised of an airbag sold as an integral component of a backpack; leather and imitations of leather and goods made from these materials, namely, backpacks and bags.

CI.22; Tents; stuff sacks used for holding sleeping bags, clothing and climbing ropes.

CI.24; Sleeping bags.

CI.25; Clothing in the nature of sportswear, namely, vests, pullovers, jackets, pants, shirts, sweatshirts, t-shirts, gloves, gaiters, hats, mittens; clothing, namely, climbing, mountaineering and ski pants containing a pocket to secure an avalanche beacon; footwear; boots; ski wear.

CI.28; Climbing and mountaineering equipment and protection devices, namely, climbing harnesses, climbing belts, carabiners, chocks, wedges, camming devices, rappelling devices, pitons; snow skis; skis; ski sticks; ski bindings.

CI.35; Retail store services and online retail store services featuring equipment and apparel for climbing, skiing and mountain sports.
3699734  11/12/2017
UNITED BREWERIES LIMITED
UB TOWER, 3,4 & 5, UB CITY, 24, VITTAL MALLYA ROAD, BANGALORE – 560 001
An Indian Company
Address for service in India/Attorney address:
L.S. DAVAR & CO.
GLOBSYN CRYSTALS, TOWER 1, 2ND FLOOR, BLOCK EP, PLOT NO.11 & 12, SALT LAKE, SECTOR V, KOLKATA 700 091, WEST BENGAL, INDIA
Used Since : 01/04/2017
CHENNAI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO. 1046796 and others.
Cl.32; Beers; mineral and aerated waters and other non-alcoholic beverages; fruit beverages and fruit juices; syrups and other preparations for making beverages.
Cl.33; Alcoholic beverages (except beers).
ARMADILLO TRACKS
Priority claimed from 23/11/2017; Application No. : 1869453 ;Canada
3700574   12/12/2017
PURE TECHNOLOGIES LTD.
3rd Floor, 705 - 11th Avenue S.W., Calgary, Alberta T2R 0E3, CANADA
A CANADIAN COMPANY
Address for service in India/Attorney address:
QUEST IP
122/71 Silver Oaks Apartments, DLF PH-1, Gurgaon-122002, Haryana

Proposed to be Used
DELHI
Cl.9;ABOVE GROUND PIPELINE MARKER TO MONITOR AND RECORD TOOL PROGRESS DURING INLINE INSPECTIONS; DATA PROCESSING AND REPORTING SOFTWARE IN THE FIELD OF INLINE INSPECTION TOOL TRACKING; CARRYING CASES AND CHARGE CASES FOR ABOVE GROUND PIPELINE MARKERS.
Cl.41;TRAINING SERVICES, NAMELY, TRAINING PROPER USE OF INLINE INSPECTION TOOL TRACKING IN THE FIELD THROUGH THE USE OF ABOVE GROUND PIPELINE MARKERS (AGMS) AND OTHER EQUIPMENT.
Cl.42;PERFORMING INLINE INSPECTION TOOL TRACKING THROUGH THE USE OF FIELD TECHNICIANS AND ABOVE-GROUND PIPELINE MARKERS.
Trade Marks Journal No: 1944  09/03/2020  Class 99

3703445  15/12/2017
MR. RAMAN LAL AGGARWAL
trading as ;MANGAL SWEETS
RSN ARCADE, 6 LSC, NEAR PRINCE APARTMENT, I.P. EXTENSION, PATPARGANJ, DELHI-110092
MANUFACTURERS, MERCHANTS AND SERVICE PROVIDER
Address for service in India/Attorney address:
DEV JURE
1-C/15 NEW ROHTAK ROAD KAROL BAGH NEW DELHI-110005
Used Since :18/08/2011

DELHI
Mark shall be used as a device as represented and filed..

Cl.29;DAIRY PRODUCTS AND DAIRY SUBSTITUTES, OIL AND FATS, PROCESSED FRUITS, FUNGI AND VEGETABLES, SOUPS AND SLOCKS.

Cl.30;CONVENIENCE FOOD AND SAVORY SNACKS, SALTS, SEASONINGS, FLAVORINGS, BAKED GOODS, CONFECTIONERY, CHOCOLATE AND DESSERTS, SUGAR, NATURAL SWEETENERS, SWEET COATINGS AND FILLINGS BEE PRODUCTS, ICE, ICE CREAMS, FROZEN YOGURTS, COFFEE, TEAS AND COCOA AND SUBSTITUTE THEREFOR PROCESSED GRAINS, STARCHES, AND GOODS MADE THEREOF, BAKING PREPARATIONS SWEETS; SWEETMEATS.

Cl.43;ACCOMODATION, HOTELS, LODGING, RESTAURANTS BOTH WITH SERVICE AND SELF SERVICE; EATERY COUNTERS; PROVIDING FOOD AND DRINK.
HYPER
Priority claimed from 31/10/2017; Application No. : 87667004 ;United States of America
3708735  21/12/2017
TABLEAU SOFTWARE, INC
837 North 34th Street, Suite 400 Seattle Washington United States 98103
BODY INCORPORATE

Address for service in India/Attorney address:
KHURANA & KHURANA
E-13, UPSIDC Site IV, Kasna Road, Behind Grand Venice, Greater Noida, 201310

Proposed to be Used

DELHI

Cl.9; Computer software for data mining, data query, and data analysis.

Cl.41; Educational services, namely, conducting seminars, conferences, workshops, and computer application training in the fields of data mining, data query, and data analysis.

Cl.42; Providing temporary use of on-line non-downloadable software for data mining, data query, and data analysis; providing temporary use of on-line non-downloadable software to store and share data; electronic storage of data, documents, files, and information.
OCULUS
3711866  26/12/2017
FACEBOOK TECHNOLOGIES, LLC
1601 Willow Road, Menlo Park, CA 94025, United States of America

A limited liability company registered in the state of Delaware

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.9; Computer hardware; software for social networking; software development tools; software for use as an application programming interface (API); application programming interface (API) for use in building software applications; application programming interface (API) for software which facilitates online services for social networking and for data retrieval, upload, download, access and management; software for creating, managing, and interacting with an online community; software for organizing, searching for and managing events; software for creating, editing, uploading, downloading, accessing, viewing, posting, displaying, tagging, blogging, streaming, linking, annotating, indicating sentiment about, commenting on, embedding, transmitting, and sharing or otherwise providing electronic media or information via computer and communication networks; software for modifying and enabling transmission of images, audio, audio visual and video content and data; software for the collection, managing, editing, organizing, modifying, transmission, sharing, and storage of data and information; computer software for sending and receiving electronic messages, alerts, notifications and reminders; magnetically encoded gift cards; virtual reality game software; augmented reality game software; mixed reality game software; virtual reality game computer hardware; augmented reality game computer hardware; mixed reality game computer hardware; computer peripheral devices; virtual, augmented, and mixed reality software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to provide virtual reality experiences; game software for wireless devices; game software for handheld electronic devices; electronic game software; electronic game software; virtual reality software; augmented reality software; mixed reality software; Video game software; interactive multimedia computer game programs; downloadable electronic game programs; computer game software; headphones for use with computers; laser equipment for non-medical purposes; software for integrating electronic data with real world environments for the purposes of entertainment, education, gaming, communicating, and social networking; software for converting natural language into machine-executable commands; software, namely, an interpretive interface for facilitating interaction between humans and machines; personal assistant software; social assistant software; software for planning activities with other users, making recommendations; software for social and destination mapping; software for ordering and/or purchasing goods and services; software for wireless content, data and information delivery; software for creating, managing and accessing groups within virtual communities; virtual reality computer hardware; virtual reality game computer hardware; virtual reality software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to provide virtual reality experiences; augmented reality glasses; virtual reality glasses; augmented reality technology; virtual reality software for navigating a virtual reality environment; augmented reality software for navigating an augmented reality environment; augmented reality software for use in enabling computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones to provide augmented reality experiences; virtual reality software for users to experience virtual reality visualization, manipulation and immersion; augmented reality software for users to experience augmented reality visualization, manipulation and immersion; virtual reality software for operating virtual reality headsets; augmented reality software for operating augmented reality headsets; virtual reality software for interactive entertainment; augmented reality software for interactive entertainment; headsets; software for recording, storing, transmitting, receiving, displaying and analyzing data from wearable computer hardware; wearable
computing devices comprised primarily of software and display screens for connection to computers, tablet computers, mobile devices, and mobile phones in order to enable virtual reality and augmented reality world experiences; goggles for enabling virtual reality, augmented reality world experiences; software for use in creating and designing virtual reality and augmented reality software; application programming interface (API) for computer software for developing and creating virtual reality and augmented reality experiences; software and firmware for operating system programs; computer operating systems; software for tracking motion in, visualizing, manipulating, viewing, and displaying augmented and virtual reality experiences; software, firmware and hardware for use in visual, audio, motion, eye and gesture tracking and recognition; software and hardware for operating sensor devices; electronic sensor devices, cameras, projectors, and microphones for gesture, facial, and voice detection, capture and recognition; hardware and software for detecting objects, user gestures and commands; software and firmware for controlling, configuring and managing controllers; software and firmware for enabling electronic devices to share data and communicate with each other; computer operating system software; software driver programs for electronic devices for enabling computer hardware and electronic devices to communicate with each other; cameras; batteries; battery chargers; battery cases; battery packs; power charging and power management devices for mobile electronic devices; charging docks; charging stands for mobile electronic devices; base chargers for mobile electronic devices; power banks; external chargers; wireless charging cases; rechargeable electric battery devices, namely, rechargeable batteries and portable power supplies; rechargeable external battery packs for use with mobile electronic devices; chargers for batteries; power adapters; electrical adapters; electrical and electronic connectors; power adapters; bags and cases specially adapted for mobile electronic devices; briefcases, backpacks and carrying cases for mobile electronic devices; cases for mobile electronic devices; faceplates; protective covers and cases for mobile electronic devices; protective sleeves for mobile electronic devices; holders, armbands, clips and carrying cases specially adapted for mobile electronic devices; wall mounts for mounting mobile electronic devices; stands for mobile electronic devices; holders for mobile electronic devices; remote controls for mobile electronic devices; electrical audio and speaker cables and connectors; audio speakers; docking stations for mobile electronic devices; electronic cables parts and fittings; electric cables; connection cables; cables for optical signal transmission; power cables and cable connectors; microphones; audio receivers; audio transmitters; wireless computer peripherals; head-mounted video display; receivers of electronic signals; video receivers; wireless transmitters and receivers for reproduction of sound and signals; electric sensors; sensors for monitoring physical movements; software in the nature of a mobile application; SIM cards; software for processing images, graphics, audio, video, and text; messaging software; software for facilitating and arranging for the financing and distribution of fundraising and donations; software for online charitable fundraising services and financial donation services.

Cl.25;Clothing; footwear.

Cl.28;Virtual, augmented and mixed reality headsets and helmets adapted for use in playing video games; virtual reality headsets for playing video games for connection to computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile phones in order to enable virtual reality experiences; video game consoles; video game interactive remote control units; wearable peripherals for playing video games specially adapted for computers, video game consoles, handheld video game consoles, tablet computers, mobile devices, and mobile telephones; controllers for computer games; audio and visual headsets for use in playing video games; hand-held units for playing electronic, computer, interactive, and video games; gaming devices, mobile gaming devices, namely, gaming machines with or without video output for playing computer games and video games; computer game consoles for use with an external display screen or monitor; apparatus for electronic games other than those adapted for use with an external display screen or monitor; apparatus for electronic games adapted for use with an external display screen or monitor; bags specially adapted for handheld video games and video game consoles; computer and video game joysticks; computer gaming consoles for recreational game playing; fitted plastic films known as skins for covering and protecting electronic game playing apparatus, namely, video game consoles and handheld video game units; game controllers in the nature of keyboards for computer games; games adapted for use with television receivers; gaming headsets adapted for use in playing video games; hand held joy stick units for playing video games; handheld game consoles; hand-held electronic games adapted for use with television receivers only; hand-held games with liquid crystal displays; hand-held units for playing electronic games for use with external display screen or monitor; video game machines; LCD game machines; handheld electronic controllers for electronic video game machines; protective carrying cases specially adapted for handheld video games and video game consoles; standalone video game machine; stands for electronic game playing apparatus, namely, video game consoles and handheld video game units; tabletop units for playing electronic games other than in conjunction with a television or computer; video game interactive hand held remote controls for playing electronic games; controllers for game consoles; arcade video game machines.

Cl.35;Marketing, advertising and promotion services; provision of market research and information services; promoting the goods and services of others via computer and communication networks; business and advertising services; facilitating the exchange and sale of services and products of third parties via computer and communication networks; providing online marketplaces for sellers of goods and/or services; Providing online facilities for connecting sellers with buyers; business networking; employment and recruiting services; advertising and information distribution services, namely, providing classified advertising space via the internet and communications networks; pre-paid gift card services, namely, issuing gift card certificates that may be redeemed for goods or services; charitable services, namely, promoting public awareness about charitable, philanthropic, volunteer, public and community service and humanitarian activities; organizing exhibitions and events in the field of software and hardware development for commercial or advertising purposes; association services that promote the interests of professionals and businesses in the field of mobile software application development; online advertising and promoting the goods and services of others via the internet; marketing and advertising consultation services; arranging and conducting special events for commercial, promotional or advertising purposes; advertising via electronic media; organizing, promoting and conducting exhibitions, tradeshows and events for business purposes; online retail store services featuring virtual reality and augmented reality headsets, games, content and digital media; dissemination of advertising for others via the internet and communication networks; promoting the goods and services of others by means of distributing video advertising on the internet and communication networks; advertising services, namely, targeting and optimization of online advertising; business
management; business administration, office functions; brand consulting; design of advertising materials for others; providing online business directories featuring the businesses, products and services of others.

Cl.38;Photosharing and video sharing services, namely, electronic transmission of digital photo files, videos and audio visual content among internet users; telecommunication services; providing access to computer, electronic and online databases; telecommunications services, namely, electronic transmission of data, messages, graphics, images, audio, video and information; providing online forums for communications on topics of general interest; providing online communications links which transfer mobile device and internet users to other local and global online locations; facilitating access to third party websites or to other electronic third party content via a universal login; providing online chat rooms, email and instant messaging services, and electronic bulletin boards; audio, text and video broadcasting services over the internet or other communication networks; voice over internet protocol (VOIP) services; telephony communication services; providing access to computer databases in the fields of social networking, social introduction and dating; peer-to-peer photo and data sharing services, namely, electronic transmission of digital photo and video files, graphics and audio content among internet users; telecommunications and peer-to-peer network computer services, namely, electronic transmission of images, audio-visual and video content, photographs, videos, data, text, messages, advertisements, media advertising communications and information; streaming and live streaming of video, audiovisual, and interactive audiovisual content via the internet; telecommunications services, namely, electronic transmission of virtual and augmented reality content and data; providing electronic bulletin boards for transmission of messages among users in the field of general interest; video conferencing services; providing technical support services regarding the use of communications equipment; providing facilities and equipment for video conferencing; teleconferencing; providing an online community forum for users to share and stream information, audio, video, real-time news, entertainment content, or information, to form virtual communities, and to engage in social networking; electronic exchange of voice, data, audio, video, text and graphics via the internet and telecommunications networks.

Cl.41;Entertainment services; photosharing and video sharing services; electronic publishing services; entertainment services, namely, facilitating interactive and multiplayer and single player game services for games played via the internet or communications networks; providing information about video games, electronic or interactive multimedia games via the internet or communications networks; arranging and conducting competitions and facilitating events for players of electronic or interactive multimedia games; providing online resources for software developers; organizing contest and incentive award programs for software developers; publication of educational materials, namely, publishing of books, journals, newsletters, and electronic publications; online journals, namely, blogs; entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content; entertainment services, namely, providing augmented reality games, interactive entertainment and augmented reality content; entertainment services, namely, providing mixed reality games, interactive entertainment and mixed reality content; providing a computer game for use network-wide by network users; providing online virtual reality games; providing online augmented reality games; providing mixed reality games; providing virtual reality environments; providing virtual reality and augmented reality environments; providing online augmented reality environments; entertainment industries for cultural or educational purposes; arranging and conducting educational conferences; organizing exhibitions and events in the field of software development for educational purposes; educational services, namely, organizing and conducting conferences and seminars in the fields of virtual reality, augmented reality, artificial intelligence and the internet of things; providing computer, electronic and online databases in the field of entertainment; rental of photography and/or videography kiosks for capturing, uploading, editing and sharing of pictures and videos; entertainment services, namely, providing online facilities for streaming entertainment content and live streaming video of entertainment events; providing online computer and video games; entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content; entertainment services, namely, arranging and conducting of competitions for encouraging use and development of interactive entertainment, virtual reality, augmented reality, consumer electronics, and video game entertainment software and hardware; organizing exhibitions and events for cultural, educational, or entertainment purposes; production of video and computer game software; virtual reality arcade services; augmented reality arcade services; virtual reality game services provided online from a computer network; augmented reality game services provided online from a computer network; providing online computer games and interactive games; providing online virtual reality games; augmented reality video production; virtual reality video production; production of video and computer game software; multimedia production services; entertainment services, namely, providing augmented reality games and interactive entertainment content; entertainment services, namely, providing online virtual reality environments; entertainment services, namely, providing online augmented reality environments; providing entertainment information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, photographic images and audio visual information and communication networks; organizing, promoting and conducting exhibitions, tradeshows and events for business purposes; providing information about online computer games and video games via computer or communication networks; arranging and conducting competitions and facilitating events for video gamers and computer game players; organizing exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and video game entertainment industries for cultural or educational purposes arranging and conducting educational conferences organizing exhibitions and events in the field of software development for educational purposes; education services; providing of training; sporting and cultural activities.

Cl.42;Design and development of computer hardware and software; computer services, namely, creating virtual communities for registered users to organize groups and events, participate in discussions, get feedback from their peers, and engage in social, business and community networking; computer services, namely, hosting electronic facilities for others for organizing and conducting meetings, events and interactive discussions via communication networks; computer services in the nature of customized electronic personal and group profiles or webpages featuring user-defined or specified information, including, audio, video, images, text, content, and data; Computer services, namely, providing search engines for obtaining data on the internet and communication networks; providing online facilities featuring text enabled websites featuring social and business networking; to create personal and group pages; to upload and transfer and share such information among multiple online facilities; non-downloadable software for social
networking, creating a virtual community, and transmission of audio, video, images, text and data; application service provider (ASP) services; providing an online network service that enables users to transfer personal identity data to and share personal identity data with and among multiple online facilities; providing information from searchable indexes and databases of information, including text, electronic documents, databases, graphics, electronic media, images and audio visual content via the internet and communication networks; providing non-downloadable software to allow users to perform electronic business transactions via the internet and communications networks; software as a service (SAAS) services featuring software for sending and receiving electronic messages, notifications and alerts; development of hardware for use in connection with electronic and interactive multimedia games; electronic and interactive multimedia game development services; providing online sites that give users the ability to upload, modify and share virtual reality content, information, experiences and data; providing online sites that give users the ability to upload, modify and share augmented reality content, information, experiences and data; providing online sites that give users the ability to upload, modify and share mixed reality content, information, experiences and data; non-downloadable software for processing electronic payments; platform as a service (PAAS) services featuring computer software to allow users to perform electronic business and e-commerce transaction; providing application programming interface (API) software for use in electronic messaging and transmission of audio, video, images, text, content and data; software for electronic messaging; non-downloadable computer software for sharing and displaying a user’s location, planning activities with other users and making recommendations; application service provider (ASP) featuring software to enable or facilitate the sharing and displaying a user’s location, planning activities with other users and making recommendations; non-downloadable computer software for social and destination mapping; application service provider (ASP) featuring software to enable or facilitate social and destination mapping; non-downloadable software for ordering and/or purchasing goods and services; application service provider (ASP) featuring software to enable or facilitate ordering and/or purchasing goods and services; non-downloadable software for creating, managing and accessing user-created and administered private groups within virtual communities; non-downloadable software for providing a virtual marketplace; non-downloadable computer software for facilitating interaction and communication between humans and AI (artificial intelligence) platforms, namely, bots, virtual agents and virtual assistants; application service provider (ASP) featuring software to enable or facilitate interaction and communication between humans and AI (artificial intelligence) platforms, namely, bots, virtual agents and virtual assistants; platform as a service (PAAS) featuring software platforms for social networking and transmission of images, audio-visual content, video content and messages; non-downloadable software for streaming multimedia entertainment content; providing personal assistant software; providing social assistant software; design and development of computer game hardware and software; design and development of virtual reality hardware and software; design and development of augmented reality hardware and software; design and development of mixed reality hardware and software; design and development of video game hardware and software; computer services in the nature of providing customized online pages featuring user-defined or specified information, personal profiles, virtual reality, and augmented reality content and data; software development; design and development of interactive multimedia software; maintenance and repair of computer software; non-downloadable software for transmitting, sharing, receiving, downloading, displaying, interacting with and transferring content, text, visual works, audio works, audiovisual works, literary works, data, files, documents and electronic works; computer services, namely, providing information in the fields of technology and software development via the internet; technical support services, namely, troubleshooting in the nature of diagnosing computer hardware and software problems; computer services, namely, cloud hosting provider services; online non-downloadable cloud computing software for use in electronic storage of data; online non-downloadable cloud computing software for virtual, augmented reality applications and environments; file sharing services, namely, providing online facilities for others featuring technology enabling users to upload and download electronic files; hosting of digital content on the internet; scientific and technological services and research and design relating thereto; industrial analysis and research services; computer services, namely, providing remote management of devices via computer networks, wireless networks or the internet; providing software for facilitating and arranging for the financing and distribution of fundraising and donations; providing software for online charitable fundraising services and financial donation services.

Cl.45; Social introduction, networking and dating services; online social networking services; user verification services; identification verification services; business identification verification services.
WHATSAPP

3712442   27/12/2017

WHATSAPP INC.

1601 Willow Road, Menlo Park, California 94025, United States of America

A corporation of the State of Delaware, U.S.A.

Address for service in India/Agents address:
ANAND AND ANAND.
B-41, NIZAMUDDIN EAST, NEW DELHI - 110 013.

Proposed to be Used

DELHI

Cl.3; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations; Soaps; Perfumery, essential oils, cosmetics, hair lotions; Dentifrices; Abrasives; Adhesives for cosmetic purposes; After-shave lotions; Air fragrancing preparations; Almond milk for cosmetic purposes; Almond oil; Aloe vera preparations for cosmetic purposes; Alum stones [astringents]; Amber [perfume]; Ammonia [volatile alkali] [detergent]; Antiperspirants [toiletries]; Antistatic preparations for household purposes; Aromatics [essential oils]; Astringents for cosmetic purposes; Balms other than for medical purposes; Bath salts, not for medical purposes; Beard dyes; Beauty masks; Bleaching preparations [decolorants] for cosmetic purposes; Bleaching salts; Bleaching soda; Breath freshening sprays; Breath freshening strips; Cake flavourings [essential oils]; Canned pressurized air for cleaning and dusting purposes; Carbides of metal [abrasives]; Cleaning chalk; Cleaning preparations; Cleansing milk for toilet purposes; Cloths impregnated with a detergent for cleaning; Cobbler's wax; Color-brightening chemicals for household purposes [laundry]; Color-removing preparations; Cosmetics; Cotton sticks for cosmetic purposes; Cotton wool for cosmetic purposes; Decorative transfers for cosmetic purposes; Degreasers other than for use in manufacturing processes; Dental bleaching gels; Dentifrices; Denture polishes; Depilatories; Depilatory wax; Detergents other than for use in manufacturing operations and for medical purposes; Dry-cleaning preparations; Drying agents for dishwashing machines; Eau de Cologne; Emery; Emery cloth; Emery paper; Essential oils of cedarwood; Essential oils of citron; Essential oils of lemon; Ethereal essences; Ethereal oils; Extracts of flowers [perfumes]; Eyebrow cosmetics; Eyebrow pencils; Fabric softeners for laundry use; False eyelashes; False nails; Flavorings for beverages [essential oils]; Floor wax; Floor wax removers [scouring preparations]; Glass cloth; Greases for cosmetic purposes; Grinding preparations; Hair dyes; Hair lotions; Hair spray; Hair waving preparations; Henna [cosmetic dye]; Hydrogen peroxide for cosmetic purposes; Incense; Lacquer-removing preparations; Laundry bleach; Laundry bleuing; Laundry glaze; Laundry preparations; Laundry soaking preparations; Laundry starch; Laundry wax; Lavender oil; Lavender water; Leather bleaching preparations; Leather preservatives [polishes]; Lip glosses; Lipsticks; Lotions for cosmetic purposes; Make-up; Make-up removing preparations; Mascara; Massage gels other than for medical purposes; Mint for perfumery; Mouth washes, not for medical purposes; Musk [perfumery]; Mustache wax; Nail art stickers; Nail care preparations; Nail polish; Neutralizers for permanent waving; Non-slipping liquids for floors; Non-slipping wax for floors; Oil of turpentine for degreasing; Oils for cleaning purposes; Oils for cosmetic purposes; Oils for perfumes and scents; Oils for toilet purposes; Paint stripping preparations; Perfumery; Perfumes; Petroleum jelly for cosmetic purposes; Polish for furniture and flooring; Polishing creams; Polishing paper; Polishing preparations; Polishing stones; Polishing wax; Pomades for cosmetic purposes; Potpourris [fragrances]; Preparations for cleaning dentures; Preparations for unblocking drain pipes; Pumice stone; Rose oil; Rust removing preparations; Sachets for perfuming linen; Safrol; Sandcloth; Sandpaper; Scale removing preparations for household purposes; Scented water; Scented wood; Scouring solutions; Shampoos; Shampoos for pets; Shaving preparations; Shaving soap; Shaving stones [astringents]; Shining preparations [polish]; Shoe cream; Shoe polish; Shoe wax; Shoemakers' wax; Skin whitening creams; Smoothing preparations [starching]; Smoothing stones; Soda lye; Stain removers; Starch glaze for laundry purposes; Sun-tanning preparations [cosmetics]; Sunscreen preparations; Tailors' wax; Talcum powder, for toilet use; Terpenes [essential oils]; Tissues impregnated with cosmetic lotions; Toilet water; Toilettries; Tripoli stone for polishing; Turpentine, for degreasing; Varnish-removing preparations; Volcanic ash for cleaning; Wallpaper cleaning preparations; Washing soda, for cleaning; Waxes for leather; Windscreen cleaning liquids.

Cl.16; Printed matter; Publications; Magazines; Books; Pamphlets; Manuals; Printed guides; Catalogues; Photographs; Stationery; Pictures; Diaries; Calendars; Photograph albums; Prints; Writing instruments; Personal organizers; Address books; Note books; Office requisites; Stickers; Posters; Business cards and non-magnetically encoded identity cards.

Cl.25; Clothing for men, women, and children, namely, shirts, t-shirts, jackets, tops, sweat shirts, belts not of leather, coats, vests, blouses, jerseys, bottoms, shorts, pants, trousers, boxer shorts, dresses, skirts, neckties, scarves, bandannas, pajamas, loungewear, socks, sweaters, sweat pants, aprons, sun visors, slippers, headwear, hats, caps; Footwear.

Cl.30; Coffee, tea, iced tea, cocoa, cocoa-based beverages, chocolate-based beverages, artificial coffee, and coffee
substitutes; Pastas, ravioli, noodles; Rice; Tapioca and sago; Prepared meals and cereal; Flour, semolina, corn starch, potato starch and preparations made from cereals; Bread, bagels, muffins, scones, cookie sand pastries, ready-to-make mixes for same; pita sandwiches, ply, pie, baklava, sweet pastry, syrup desserts, custard, kazandibi, rice pudding, pudding, confectionery, and bakery products; Ice cream; Edible ices; Sugar, granulated sugar, powdered sugar, honey, royal jelly, propolis, treacle; Yeast, mast, baking-powder; Salt; Mustard; Vinegar; sauces (condiments); Spices; Vanilla; Sauces including tomato sauces; Ice; Chocolates; Chewing gum; Candies, chocolates, crackers, gums, edible ice, popcorn, oatmeal, corn chips, breakfast cereals, treated wheat, barley, oats, rye, and molasses; Cooked, fresh, chilled, frozen and packaged appetizers, meals, hors d’oeuvres and entrees; Granola; Salad dressings; Relishes; Chutney; Frozen yogurt; Preserved garden herbs; Flakes, biscuits, potato chips, rusks, and wafers; Edible flavoring agents; Stir-thick cream formulation; Household meat tenderizer; Preformed edible gluten.

Cl.41; Entertainment services; Photosharing and video sharing services; Electronic publishing services for others; Entertainment services, in particular facilitating interactive and multiplayer and single player game services for games played via computer the internet or communication networks; Providing online resources for software developers; Contest and incentive award programs designed to recognize, reward and encourage individuals and groups which engage in self-improvement, self-fulfilment, charitable, philanthropic, volunteer, public and community service and humanitarian activities and sharing of creative work product; Organizing contest and incentive award programs for software developers; Publication of educational materials, namely, publishing of books, journals, newsletters, and electronic publications; Educational services, in particular, namely, organizing and conducting conferences, courses, seminars, and online training in the fields of advertising, marketing, social networking, the internet, and social media, and distribution of course material in connection therewith; Online journals, namely, weblogs (blogs) featuring user-defined content; Entertainment services, namely, providing virtual reality games, interactive entertainment and virtual reality content; Providing a computer game for use network-wide by network users; Providing online virtual reality games; Providing online augmented reality games; Providing online mixed reality games; Entertainment services, namely, providing online video games; Educational services, namely, organizing and conducting conferences and seminars in the fields of artificial intelligence and the internet of things; Providing information about online computer games and video games via computer or communication networks; Arranging and conducting competitions and facilitating events for video gamers and computer game players; Organizing exhibitions in the field of interactive entertainment, virtual reality, consumer electronics and video game entertainment industries for cultural or educational purposes arranging and conducting educational conferences organizing exhibitions and events in the field of software development for educational purposes; Education; Providing of training; Sporting and cultural activities; Providing computer, electronic and online databases for educational, recreational and amusement use in the field of entertainment and in the fields of secondary, collegiate, social and community interest groups.

Cl.43; Hotel, restaurant, and bar services; Café services; Travel agency services.
3719443  04/01/2018
THE NORTH FACE APPAREL CORP.
3411 Silverside Road, Wilmington, Delaware 19810, U.S.A.
A Delaware Corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :07/03/2005

DELHI
THIS IS SUBJECT TO ASSOCIATION WITH REGISTERED/PENDING REGISTRATION NO..1343002.

Cl.9;Scientific, nautical, surveying, electric, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus for recording, transmission or reproduction of sound or images; magnetic data carriers, recording discs; automatic vending machines and mechanisms for coin-operated apparatus; cash registers, calculating machines, data processing equipment and computers; fire-extinguishing apparatus.

Cl.18;Leather and imitations of leather, and goods made of these materials and not included in other classes; animal skins, hides; trunks and travelling bags; umbrellas, parasols and walking sticks; whips; harness and saddlery.

Cl.20;Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials, or of plastics.
Cl.22; Ropes, string, nets, tents, awnings, tarpaulins, sails, sacks and bags (not included in other classes); padding and stuffing materials (except of rubber or plastics); raw fibrous textile materials.

Cl.25; Clothing, footwear, headgear.
INDUSTRIAS BETER, S.A.
ARIBAU, 200, 7. PLANTA 08036 BARCELONA, SPAIN
An organization duly organized and existing under the laws of Spain

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Used Since : 17/11/2017

DELHI
Cl.8; Manually operated hand-tools; razors; manicure and pedicure tools; tweezers (hand tools); nail scissors; sewing scissors; nail pliers; nail clipper; hair clippers; cuticle scissors; cuticle pliers; scrapers; foot files; nail polishers for use in manicure; nail buffer; eyelash curlers; electric hair trimmer; hairdressing scissors; hair cutting scissors; nasal hair trimmers.

Cl.21; Household or kitchen utensils and containers (not of precious metals or coated therewith); combs and sponges; brushes (except paintbrushes); brush-making materials; hair brushes; cosmetic brushes; bath brushes; nail brushes; shaving brushes; toothbrush; nail brushes; applicators for cosmetics; lip brushes; powder puffs; vaporizers for perfumes, empty.
SHENZHEN ONETHING TECHNOLOGIES CO., LTD.
Rm.201, Bldg.A,NO.1. First Qianwan RD., Qianhai Shenzhen & HK Cooperation Zones, Shenzhen City, Guangdong, China
Manufacturer and service provider
A Company duly organized and existing under the laws of China

Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India

Proposed to be Used

DELHI

Cl.16; Pamphlets; writing or drawing books; Handbooks [manuals]; Posters; Books; Printed publications; Comic books; Magazines [periodicals]; Bags [envelopes, pouches] of paper or plastics, for packaging; Paper or cardboard (cushioning or stuffing) packaging materials.

Cl.35; Advertising; Presentation of goods on communication media, for retail purposes; Professional business consultancy; Business management and organization consultancy; Provision of commercial and business contact information; Sales promotion for others; Procurement services for others [purchasing goods and services for other businesses]; provision of an on-line marketplace for buyers and sellers of goods and services; updating and maintenance of data in computer databases; Web site traffic optimization.

Cl.36; Insurance brokerage; Fund investments; Financial consultancy; Providing financial information via a web site; Fund investments; Apartment house management; Leasing of real estate; Charitable fund raising; Fiduciary; Exchanging money.

Cl.38; Providing online forums; Providing access to databases; Providing internet chatrooms; Providing user access to global computer networks; Computer aided transmission of messages and images; Transmission of digital files; video-on-demand transmission; Cellular telephone communication; Television broadcasting.

Cl.41; Education; Tuition; Arranging and conducting of conferences; Publication of books; Publication of electronic books and journals on-line; Providing on-line electronic publications, not downloadable; Production of radio and television programmes; Providing movies through video-on-demand transmission, not downloadable; Providing TV programs through video-on-demand transmission, not downloadable; Game services provided on-line from a computer network.

Cl.42; Technical research; Research and development of new products for others; Scientific research; Data conversion of computer programs and data [not physical conversion]; Conversion of data or documents from physical to electronic media; Off-site data backup; Electronic data storage; Computer programming; Software as a service [SaaS]; Computer system design.

Cl.45; On-line social networking services.
3796036 04/04/2018
HUNGER INC HOSPITALITY PRIVATE LIMITED
C/O The Bombay Canteen, Unit 1, Process House, Kamala City, SB Road, Lower Parel, Mumbai 400013
Manufacturer, Merchants & Service Provider

Address for service in India/Attorney address:
ABHISHEK MALHOTRA
C 2/39, Safdarjung Development Area, New Delhi, 110016
Used Since: 01/03/2016

MUMBAI

Cl.16; Menu cards, brochures, letter heads, Paper, cardboard and goods made from these materials, not included in other classes; printed matter; photographs; printing blocks;

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, dried and cooked fruits and vegetables; jellies, jams, eggs, milk and milk products; edible oils and fats;

Cl.30; Coffee, tea, cocoa, sugar, rice, tapioca, sago, artificial coffee; flour and preparations made from cereals, bread, pastry and confectionery, ices; honey, treacle; yeast, baking powder; salt, mustard; vinegar, sauces, (condiments); spices; ice;

Cl.43; Services for providing food and drink; temporary accommodation;
3796786 05/04/2018
RAHUL RAJENDRA AGARWAL
DONEAR HOUSE, 8th FLOOR, PLOT No. A-50, ROAD No. 1, M.I.D.C., ANDHERI (E), MUMBAI - 400093
INDIAN
Address for service in India/Attorney address:
ROSHNI LACHHWANI
Silver Croft, B/104, Off Yari Road, Andheri West, Mumbai - 400061

Proposed to be Used
MUMBAI
Cl.24; Textiles and substitutes for textiles; bed covers; table covers. All kinds of fabrics and textile material, textile goods and substitutes for textiles, linens under Class 24
Cl.25; Clothing, Footwear and Headgear
3801303  10/04/2018
ENTEERTAINMENT NETWORK (INDIA) LIMITED
4TH FLOOR, MATULYA CENTRE, LOWER PAREL (WEST), MUMBAI-400013
A COMPANY REGISTERED UNDER THE COMPANIES ACT, 1956.
Address for service in India/Attorney address:
TAS&CO.
OFFICE 503, THE CENTRAL, SHELL COLONY ROAD, CHEMBUR, MUMBAI 400071.

Proposed to be Used
MUMBAI

Cl.18; LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN CLASSES, ANIMAL SKINS, HIDES, TRUNKS AND TRAVELING BAGS, UMBRELLAS, PARASOLS AND WALKING STICKS, WHIPS, HARNESS AND SADDLERY.

Cl.20; FURNITURE, MIRRORS, PICTURE FRAMES; GOODS (NOT INCLUDED IN OTHER CLASSES) OF WOOD, CORK, REED, CANE, WOCKER, HORN, BONE, IVORY, WHALE - BONE, SHELL, AMBER, MOTHER-OF-PEARL, MEERSCHAUM, CELLULOID, SUBSTITUTES FOR ALL THESE MATERIALS, OR OF PLASTIC.

Cl.21; Mugs and containers; tableware,; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware

Cl.28; GAMES AND PLAYTHINGS, GYMNASSTIC AND SPORTING ARTICLES NOT INCLUDED IN OTHER CLASSES; DECORATIONS FOR CHRISTMAS TREES.

Cl.35; ADVERTISING SERVICES, PREPARATION OF AUDIO-VISUAL/AUDIO AND VISUAL PRESENTATIONS FOR USE IN ADVERTISING, MARKET RESEARCH, BUSINESS MARKETING CONSULTING SERVICES, PRODUCTION AND DISTRIBUTION OF RADIO AND TELEVISION COMMERCIALS, PUBLIC RELATIONS, PROMOTION OF GOODS AND SERVICES OF OTHERS, CREATONS AND OPERATION OF INCENTIVE AWARDS PROGRAMS; SALES PROMOTION; SURVEYS; OPINIONS SURVEYS, ORGANIZATION OF BUSINESS COMPETITIONS, AWARDING OF BUSINESS PRIZES, ADMINISTRATING AND MANAGING CUSTOMER LOYALTY AND INCENTIVE PROGRAMS; FASHION SHOWS FOR PROMOTION.

Cl.38; AUDIO BROADCASTING, BROADCASTING PROGRAMS VIA A GLOBAL OR DOMESTIC COMPUTER NETWORK, CABLE RADIO BROADCASTING, TELEVISION BROADCASTING INCLUDING SUBSCRIPTION TELEVISION BROADCASTING, VIDEO BROADCASTING, TELECOMMUNICATION SERVICES WITH AUDIO ADVERTISING AS A COMPONENT THEREOF, ELECTRONIC TRANSMISSION OF VOICE, VIDEO, IMAGES, DATA, FILMS AND MESSAGES VIA A GLOBAL OR LOCAL COMMUNICATION NETWORK; AUDIO, VIDEO AND RADIO BROADCASTING SERVICES; ELECTRONIC TRANSMISSION OF VOICE, VIDEO, MESSAGES, FILMS, IMAGES AND DATA.

Cl.41; PROVISION OF ENTERTAINMENT, EDUCATION, RECREATION, PRODUCTION OF VIDEO TV PROGRAMS, DISCS, CDS, AUDIO DISCS FOR OTHERS; ARRANGING OF AWARD CEREMONIES, HOSTING [ORGANIZING] AWARDS, PRESENTATION OF COMPETITIONS, CONTESTS, SHOWS, ROADSHOWS, STAGED EVENTS, PERFORMANCES, CONCERTS, LIVE PERFORMANCES, CONCERTS AND AUDIENCE PARTICIPATION EVENTS; ORGANISATION AND PRODUCTION OF VIDEO CLIPS VIA MOBILE OR COMPUTER NETWORKS FOR ENTERTAINMENT AND/OR EDUCATIONAL PURPOSES; PROVIDING DISC JOCKEY SERVICES OVER THE RADIO AND ON TELEVISION, DOWNLOADABLE MATERIAL.

Cl.42; SCIENTIFIC AND TECHNICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO; INDUSTRIAL ANALYSIS AND RESEARCH SERVICES; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE; COMPUTER PROGRAMMING; COMPUTER CONSULTANCY SERVICES; GRAPHIC DESIGN SERVICES; WEBSITES; CREATING AND MAINTAINING WEBSITES; HOSTING THE WEBSITES.
DISCOVERY LIMITED
One Discovery Place, corner of Rivonia and Katherine Street, Sandton, Gauteng, 2196, South Africa
a South African company
Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used

CHENNAI

Cl.9; Computer software and hardware; data processing equipment; mobile electronic devices; software downloadable from the internet; software for mobile devices and handheld computers; application software for mobile devices; application development software for mobile devices; accessories for mobile devices; smartcards; chips, disks, storage devices and recorded media; downloadable electronic publications; electronic devices and software for measuring and monitoring data on personal physical movement, fitness and exercise; electronic wearable trackers; pedometers; wearable electronic devices and application software used therewith; electronic devices and software for use in connection with tracking and monitoring vehicles and driver behaviour; speed measuring apparatus for vehicles; navigational apparatus and instruments; contact lenses, spectacles and sunglasses; clothing for protection against injury; teaching apparatus and instruments; electronic devices and software providing instructions during physical exercise and sports; audio-visual teaching apparatus.

Cl.35; Business research and surveys; conducting market and public opinion surveys; processing of business survey results; business management and organization consultancy, business management assistance, business management consultancy; business administration; business administration of patient reimbursement programs, business administration services in the field of healthcare, business administration of medication reimbursement programmes and services, business administration of pharmacy reimbursement programmes and services, business administration assistance, business administration consultancy; organising awards for business; management and operation of incentive, reward or loyalty programs and other promotional schemes; developing, providing and managing incentive-based wellness or health programmes for businesses and their employees; arranging and conducting incentive, reward or loyalty programs to encourage members or participants to make responsible life choices; arranging and conducting incentive, reward or loyalty programs to promote good practice; promoting the sale of goods and services of others by awarding points or rewards for purchases, membership or participation; promotion of sports competitions and cultural activities of others; the provision of business administration services to others in connection with life insurance schemes and medical insurance schemes, the provision of business administration services to others in connection with medical expenses; consultancy services to do with the aforesaid; office functions.

Cl.36; Financial affairs; banking; credit card services; investment services; insurance underwriting, life insurance underwriting, health insurance underwriting; health care financing; health insurance brokerage, medical savings accounts services; issuing of tokens of value as part of incentive, reward or loyalty programmes and other promotional schemes; financial administration and management of health insurance and medical savings accounts; financial administration and management of healthcare costs; financial administration and management of employee health and wellness programmes and of employee benefit programmes; providing information in connection with any of the aforesaid including information for health plan members to inform them of incentives and other information relevant to health care insurance.

Cl.44; Hygienic and beauty care for human beings; medical services; healthcare and wellness services and programs excluding physiotherapy; conducting health and wellness surveys; health and fitness assessment services; provision of information relating to health and medical matters; health and wellness consultation services; healthcare services relating to healthy lifestyle choices, exercise and nutrition excluding physiotherapy; health counselling services; health screening services; hospitals services; medical clinic services; pharmacy services, therapeutic services ancillary to medical services and all other healthcare services included in the class excluding physiotherapy; providing information, news and commentary in the fields of health, wellness and nutrition, including via a website.
IBC Tamil

3862761  18/06/2018
LONDON TAMIL MEDIA LTD
IBC Tamil, Unit 1, 10 Stonefield way, Ruislip, Middlesex, HA4 0JS
A Company incorporated under the laws of United Kingdom

Address for service in India/Agents address:
FOX MANDAL & ASSOCIATES
FM HOUSE, 6/12, PRIMROSE ROAD, GURAPPA AVENUE, BANGALORE - 560 025.

Proposed to be Used
CHENNAI
*The mark should be used as a whole.*

**Cl.16:** Printed matter, printed advertisements and manuals; books and magazines relating to entertainment, operation of satellite, television and computers; catalogues; newspapers and periodicals; printed periodicals in the field of movies, television and entertainment; television program guides; computer programs in printed form; television listing magazines; stationery.

**Cl.35:** Compilation and systemization of information used in electronic transmissions; radio and television advertising; production and distribution of television and radio advertisements and commercials; audience rating determination for radio and television broadcasts; advertisement and publicity services by television and radio; advertising services by means of television screen based text; market research for compiling information on viewers of television; on-line advertising on computer communication networks.

**Cl.38:** Broadcasting services; audio broadcasting; television broadcasting services; cable television transmission; satellite television broadcasting; television and radio transmission; communication of information by television; broadcasting of television and radio programmes; broadcasting of television programs using video-on-demand and pay-per-view television services and via internet; broadcasting of motion pictures, financial information, and entertainment by television; transmission and distribution of data or audiovisual images via a global computer network or the internet; distribution of data or audio visual images via a global computer network or the internet.

**Cl.41:** Broadcast production and transmission of TV and radio programmes via satellite; Provision of Digital Audio Broadcasting (DAB); Production of Film and TV dramas and live programmes.
Trade Marks Journal No: 1944, 09/03/2020 Class 99

M/S. TEXMO PIPES AND PRODUCTS LIMITED
98, BAHADARPUR ROAD, BURHANPUR (M.P.)

Address for service in India/Attorney address:
S.SINGH & ASSOCIATES
213, 3RD FLOOR PARMANAND COLONY, DR. MUKHERJEE NAGAR DELHI-9

Used Since :16/09/1987

MUMBAI

TO BE ASSOCIATED WITH REGISTERED TRADEMARK NO. 478498.

Cl.2; Paints, varnishes, lacquers; Preservatives against rust and against deterioration of wood; Colorants, dyes; Inks for printing, marking and engraving; Raw natural resins; Metals in foil and powder form for use in painting, decorating, printing and art

Cl.3; Non-medicated cosmetics and toiletry preparations; Non-medicated dentifrices; Perfumery, essential oils; Bleaching preparations and other substances for laundry use; Cleaning, polishing, scouring and abrasive preparations

Cl.4; Industrial oils and greases, wax; Lubricants; Dust absorbing, wetting and binding compositions; Fuels and illuminants; Candles and wicks for lighting

Cl.5; Pharmaceuticals, medical and veterinary preparations; Sanitary preparations for medical purposes; Dietetic food and substances adapted for medical or veterinary use, food for babies; Dietary supplements for humans and animals; Plasters, materials for dressings; Material for stopping teeth, dental wax; Disinfectants; Preparations for destroying vermin; Fungicides, herbicides

Cl.6; Common metals and their alloys, ores; Metal materials for building and construction; Transportable buildings of metal; Non-electric cables and wires of common metal; Small items of metal hardware; Metal containers for storage or transport; Safes

Cl.7; Machines, machine tools, power-operated tools; Motors and engines, except for land vehicles; Machine coupling and transmission components, except for land vehicles; Agricultural implements, other than hand-operated hand tools; Incubators for eggs; Automatic vending machines

Cl.8; Hand tools and implements, hand-operated; Cutlery; Side arms, except firearms; Razors

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; Apparatus for recording, transmission or reproduction of sound or images; Magnetic data carriers, recording discs; Compact discs, DVDs and other digital recording media; Mechanisms for coin-operated apparatus; Cash registers, calculating machines, data processing equipment, computers; Computer software; Fire-extinguishing apparatus

Cl.10; Surgical, medical, dental and veterinary apparatus and instruments; Artificial limbs, eyes and teeth; Orthopedic articles; Suture materials; Therapeutic and assistive devices adapted for the disabled; Massage apparatus; Apparatus, devices and articles for nursing infants; Sexual activity apparatus, devices and articles

Cl.11; Apparatus for lighting, heating, steam generating, cooking, refrigerating, drying, ventilating, water supply and
sanitary purposes

Cl.12; Vehicles; Apparatus for locomotion by land, air or water

Cl.13; Firearms; Ammunition and projectiles; Explosives; Fireworks

Cl.14; Precious metals and their alloys; Jewellery, precious and semi-precious stones; Horological and chronometric instruments

Cl.15; Musical instruments

Cl.16; Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Drawing materials and materials for artists; Paintbrushes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers’ type, printing blocks

Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals

Cl.19; Building materials [non-metallic]; Non-metallic rigid pipes for building; Asphalt, pitch and bitumen; Non-metallic transportable buildings; Monuments, not of metal

Cl.20; Furniture, mirrors, picture frames; Containers, not of metal, for storage or transport; Unworked or semi-worked bone, horn, whalebone or mother-of-pearl; Shells; Meerschaum; Yellow amber

Cl.21; Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware

Cl.22; Ropes and string; Nets; Tents and tarpaulins; Awnings of textile or synthetic materials; Sails; Sacks for the transport and storage of materials in bulk; Padding, cushioning and stuffing materials, except of paper, cardboard, rubber or plastics; Raw fibrous textile materials and substitutes therefor

Cl.23; Yarns and threads, for textile use

Cl.24; Textiles and substitutes for textiles; Household linen; Curtains of textile or plastic

Cl.25; Clothing, footwear, headgear

Cl.26; Lace and embroidery, ribbons and braid; Buttons, hooks and eyes, pins and needles; Artificial flowers; Hair decorations; False hair

Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings [non-textile]

Cl.28; Games, toys and playthings; Video game apparatus; Gymnastic and sporting articles; Decorations for Christmas trees

Cl.29; Meat, fish, poultry and game; Meat extracts; Preserved, frozen, dried and cooked fruits and vegetables; Jellies, jams, compotes; Eggs; Milk and milk products; Oils and fats for food

Cl.30; Coffee, tea, cocoa and artificial coffee; Rice; Tapioca and sago; Flour and preparations made from cereals; Bread, pastries and confectionery; Edible ices; Sugar, honey, treacle; Yeast, baking-powder; Salt; Mustard; Vinegar, sauces [condiments]; Spices; Ice [frozen water]

Cl.31; Raw and unprocessed agricultural, aquacultural, horticultural and forestry products; Raw and unprocessed grains and seeds; Fresh fruits and vegetables, fresh herbs; Natural plants and flowers; Bulbs, seedlings and seeds for planting; Live animals; Foodstuffs and beverages for animals; Malt

Cl.32; Beers; Mineral and aerated waters and other non-alcoholic beverages; Fruit beverages and fruit juices; Syrups and other preparations for making beverages

Cl.33; Alcoholic beverages [except beers]

Cl.34; Tobacco; Smokers’ articles; Matches

Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs

Cl.37; Building construction; Repair; Installation services

Cl.38; Telecommunications

Cl.39; Transport; Packaging and storage of goods; Travel arrangement

Cl.40; Treatment of materials

Cl.41; Education; Providing of training; Entertainment; Sporting and cultural activities

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research
services; Design and development of computer hardware and software

Cl.43; Services for providing food and drink; Temporary accommodation

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, horticulture and forestry services

Cl.45; Legal services; Security services for the physical protection of tangible property and individuals; Personal and social services rendered by others to meet the needs of individuals
Trade Marks Journal No: 1944, 09/03/2020  Class 99

ZENPACK PREMIUM INDUSTRIES PVT LTD
Plot NO. 1820 GIDC, Halol Pachmahals, Gujarat
BODY INCORPORATE

Address for service in India/Attorney address:
YASH SURYAWALA
N/7, 1st floor, Dhavalgiri Aptment, B/h Dr. Swadiya"s Hospital, Nr. Kuber Bhuvan, Kothi, Vadodara, Gujarat.

Proposed to be Used
AHMEDABAD

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE word NUTTY.

Cl.29; Fruits, dried, Dried fruits and vegetables, Dried fruits in powder form Dried fruits Preserved, dried and cooked fruits and vegetables Preserved, frozen, dried and cooked fruits and vegetables, Frozen, preserved, dried and cooked fruits and vegetables

Cl.30; Chocolates, Chocolate power for preparation of chocolate based drinks, Ice cream, Based for making milk shakes, ICE-CREAM, ICED TEA, PASTRY, BISCUITS, BREAD, CAKES, MACARONI, FRAPPE, SORBET, Sugar free cookies, SUGAR, Ginger Chutney and Green Apple Chutney, vinegar, sauces, flour and preparations made from cereals, bread, pastry and confectionery items such as wafers, Namkeens and Snacks made from Groundnuts, Potatoes, Yellow corns, Pulses, spices, Food mixtures consisting of cereal flakes and dried fruits

Cl.32; Powders for the preparation of beverages, Powders used in the preparation of fruit-based beverages, water, Fruit drink and fruit Juices, Soft Drinks and Non-Alcoholic Beverages
3920198 19/08/2018
MANISH R SHAH
101/102 midas building, bhaudaji extn sion west mumbai
non profit company
Address for service in India/Attorney address:
JONNAVITHULA GAYATRI ANUGHA
B 301 ekveera darshan sector 8 a airoli Navi Mumbai
Proposed to be Used
MUMBAI
Cl.41; organization of exhibitions for cultural
Cl.45; Social service in respect to the Gujarati organisation
VECTOR GREEN ENERGY PRIVATE LIMITED
701, 7th floor, Tower 1, One Indiabulls Centre, Jupiter Mills Compound, 841, S.B.Marg, Elphinstone Rd Mumbai-400013
Body Incorporate

Address for service in India/Attorney address:
SHIV GUPTA
King, Stubb & Kasiva Advocates & Attorneys Unit No. 14, Ground Floor, DLF Tower A, Jasola, New Delhi, Delhi 110025 India

Used Since: 06/09/2016

MUMBAI

Cl.9; Solar Thermal Power Plant; Software Relating To Solar Thermal Energy And Regenerable Energy; Solar Thermal Energy System Composed Of Solar Photovoltaic Panel; Solar Cells; Solar Battery Charger; Solar Photovoltaic Cell For Electricity Generation; Solar Thermal Collector For Electricity Generation; Solar Photovoltaic Panel For Electricity Generation; Solar Light Process Facility; Solar Thermal Collection Panel System; Solar Photovoltaic Electric And Electronic Device; Apparatus For Converting Electronic Radiation To Electrical Energy; Apparatus, cables and instruments for electricity.

Cl.35; Business Assistance, Management and administrative services; Business analysis and research; Business inquiries; Business management organizations; business planning services

Cl.36; Financial Investments; Financing of Investments; Investment management of funds
KHATARNAAK

4003070  20/11/2018

DESHIHIPHOP INC.
3808 Carrera Ct, San Jose, CA 95148
Manufacturer & Merchants Service Providers
A company incorporated under the laws of the USA

Address for service in India/Attorney address:
AKANKSHA SINGH
ZBA Associates & Solicitors, 412 Raheja Chambers, 213 Nariman Point, Mumbai, Maharashtra - 400 021
Used Since :24/05/2016

MUMBAI

THIS IS CONDITION OF REGISTRATION THAT BOTH/ALL LABELS SHALL BE USED TOGETHER..

Cl.16;Printed matter, photographs
Cl.25;Clothes, wristbands, footwear, headgear
Cl.41;Entertainment services, providing of entertainment and cultural activities, organization of entertainment activities, event management, artist management, production of music, music composition services, providing on-line music- not downloadable, providing on-line videos, not downloadable, film production, rental of sound recordings, recording studio services
DESIHIPHOP INC.
3808 Carrera Ct, San Jose, CA 95148
Manufacturer & Service Provider
A company incorporated under the laws of the USA

Address for service in India/Attorney address:
AKANKSHA SINGH
ZBA Associates & Solicitors, 412 Raheja Chambers, 213 Nariman Point, Mumbai, Maharashtra - 400 021
Used Since: 18/05/2018

MUMBAI

Cl.16; Printed matter, photographs
Cl.25; Clothes, wristbands, footwear, headgear
Cl.41; Entertainment services, providing of entertainment and cultural activities, organization of entertainment activities, event management, artist management, production of music, music composition services, providing on-line music- not downloadable, providing on-line videos, not downloadable, film production, rental of sound recordings, recording studio services.
Trade Marks Journal No: 1944 , 09/03/2020 Class 99

4007642  26/11/2018
PROTEUS TECHNOLOGIES PRIVATE LIMITED
D-715, NEELKANTH BUSINESS PARK, VIDYAVIHAR (WEST), MUMBAI 400086, MAHARASHTRA INDIA
PRIVATE LIMITED COMPANY
Address for service in India/Attorney address:
PRITHVIRAJ BHAGAT
396/6 Rajji Niwas, 16th Road, North Avenue, Santacruz(West), Mumbai 400054
Used Since :31/12/2016
MUMBAI
Cl.9; DATA PROCESSING EQUIPMENT AND COMPUTERS.
Cl.42; DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE IN RESPECT OF FINANCE
REAL-INTENT
4020922   07/12/2018
UNIPHORE SOFTWARE SYSTEMS PRIVATE LIMITED
No 08C 8th Flr IIT Madras Research Park, Kanagam Road, Taramani, Chennai 600113
Private Limited Company
Address for service in India/Attorney address:
MANISH KUMAR YADAV
RIFFLE IP SERVICES PVT LTD R-13/66, SECTOR 13, OPPOSITE ALT CENTER RAJ NAGAR, GHAZIABAD, UTTAR PRADESH, INDIA POSTAL CODE-201002
Proposed to be Used
CHENNAI
Cl.9; software in the field of speech analysis and business data analysis
Cl.42; software as a service (SAAS) services featuring software in the field of speech analysis and business data analysis
FineX

4048214   06/01/2019
FINE ORGANIC INDUSTRIES LIMITED
FINE HOUSE, M. G. ROAD, GHATKOPAR (E), MUMBAI-400 077.
A Company incorporated in India.

Address for service in India/Agents address:
FATEHCHAND C. SHAH & CO.
"A" AIDUN BUILDING, 5TH FLOOR, 1ST DHOBI TALAO, MUMBAI - 400 002".

Used Since :01/11/2017

MUMBAI

Cl.31;CATTLE AND POULTRY FEED,
Cl.35;ADVERTISING, DISTRIBUTION, MARKETING, WHOLESALE & RETAIL,IMPORTING & EXPORTING SERVICES RELATING TO CHEMICALS, ADDITIVES FOR FOOD, PLASTIC, RUBBER , PHARMA, TEXTILES ,CATTLE & POULTRY FEED AND SPECIALITY APPLICATIONS.
MAGNIFIX

4050922  09/01/2019

SOMANI ECOBUILD PRODUCTS LLP
33-34, First Floor, Parvati Vihar, Near Bhatt Guest House, Jaipur Road, Madanganj, Kishangarh, Ajmer, PIN - 305801 LLP

Address for service in India/Attorney address:
ADITYA BHARECH
Flat No. 7C, Tower Victoria, Raisina Residency, Sector - 59, Gurgaon, Haryana, Pin - 122101

Proposed to be Used

AHMEDABAD

Cl.1; Adhesives for plaster; Hardening agents for plaster; Additives (Chemical) for plasters; Chemical sealing grout for use in building industry; Chemical sealing grout for use in construction industry; Bonding agents for admixture with grouts; Adhesive cements; Roofing adhesive; Tile adhesives; Wall tile adhesives; Adhesives for ceiling tiles; Adhesives for floor tiles; Adhesive materials for tiles; Adhesives for use in construction; Adhesives for laying ceramic tiles; Adhesives for waterproofing; Putty; Oil cement [putty]; Drying agents for putty; Putty for use by plumbers for affixing toilets; Waterproofing preparations [chemical]; Waterproofing chemical compositions; Coatings for waterproofing [chemicals]; Waterproofing compounds [other than paint].

Cl.2; Waterproofing preparations [paint]; Exterior paint(s); Paint; Spray paint; Payment thinner(s); Paint primer(s); Waterproof paints; Thermal reduction paint; Heat resistant paints; Paints for protection against heat.

Cl.19; Mortar; Mortars; Mortar mix; Dry mortar; Ready mixed mortar; Water resistant mortars; Adhesive mortar for building purposes; Bonding mortar for building materials; Cement mortar for use in construction; Thin joint mortar; Polymer modified mortar; Plaster; Plaster [for building purposes]; Ready to use plaster; Ready mix plaster; Plaster for use in building; Rapid hardening plaster for building purposes; Grout; High strength grout; Epoxy grout; Grouting preparations; Grouting materials; Grouting compounds; Flooring materials (non-metallic); Concrete patch repair mortar for concrete renovation.
MAGNIJOINT

4064323  22/01/2019

SOMANI ECOBUILD PRODUCTS LLP
33-34, First Floor, Parvati Vihar, Near Bhatt Guest House, Jaipur Road, Madanganj, Kishangarh, Ajmer, PIN - 305801

Address for service in India/Attorney address:
ADITYA BHARECH
Flat No. 7C, Tower Victoria, Raisina Residency, Sector - 59, Gurgaon, Haryana, Pin - 122101

Proposed to be Used

AHMEDABAD

Cl.1; Adhesives for plaster; Hardening agents for plaster; Additives (Chemical) for plasters; Chemical sealing grout for use in building industry; Chemical sealing grout for use in construction industry; Bonding agents for admixture with grouts; Adhesive cements; Roofing adhesive; Tile adhesives; Wall tile adhesives; Adhesives for ceiling tiles; Adhesives for floor tiles; Adhesive materials for tiles; Adhesives for use in construction; Adhesives for laying ceramic tiles; Adhesives for waterproofing; Putty; Oil cement [putty]; Drying agents for putty; Putty for use by plumbers for affixing toilets; Waterproofing preparations [chemical]; Waterproofing chemical compositions; Coatings for waterproofing[chemicals]; Waterproofing compounds[other than paint].

Cl.2; Waterproofing preparations [paint]; Exterior paint(s); Paint; Spray paint; Payment thinner(s); Paint primer (s); Waterproof paints; Thermal reduction paint; Heat resistant paints; Paints for protection against heat.

Cl.19; Mortar; Mortars; Mortar mix; Dry mortar; Ready mixed mortar; Water resistant mortars; Adhesive mortar for building purposes; Bonding mortar for building materials; Cement mortar for use in construction; Thin joint mortar; Polymer modified mortar; Plaster; Plaster [for building purposes]; Ready to use plaster; Ready mix plaster; Plaster for use in building; Rapid hardening plaster for building purposes; Grout; High strength grout; Epoxy grout; Grouting preparations; Grouting materials; Grouting compounds; Flooring materials (nonmetallic); Concrete patch repair mortar for concrete renovation.
4143114 10/04/2019
PRAKRUTI RENEWABLE POWER PRIVATE LIMITED
85/P16, B M Kavalu Village, Kengeri Hobli, Tataguni Post, Kumbalagodu Main Road, Bangalore - 560082
Private Limited Company
Used Since :01/04/2011

CHENNAI
NIL.

Cl.7; Generators of Electricity
Cl.11; Burners, Sanitation Equipment
Cl.37; Installation
Trade Marks Journal No: 1944, 09/03/2020 Class 99

4170336 08/05/2019
ASV CONSTRUCTIONS PRIVATE LIMITED
NO 59, ORMES ROAD, KILPAUK, CHENNAI-600010
Service Provider
PRIVATE LIMITED COMPANY
Address for service in India/Agents address:
T. BALASUBRAMANIAN
OLD NO.33, NEW NO.2, IIND CROSS, CIT NAGAR WEST, CHENNAI-600035

Proposed to be Used

CHENNAI
THIS IS SUBJECT TO RESTRICTED USE WITHIN THE GEOGRAPHICAL LIMIT OF TAMIL NADU STATE ONLY.

Cl.35; Advertising, business management, business administration, office functions.
Cl.36; Insurance, financial affairs; monetary affairs; real estate affairs.
Cl.37; Building construction; repair; installation services
Cl.43; Services for providing food and drink; temporary accommodation.
4281787  02/09/2019
ANOOP SIVARAMAN
M/s RUTWIK PROJECTS, TRA 46, Thamarabhagom, Kumarapuram, Medical College, Trivamdrum - 695011
Proprietor
Address for service in India/Attorney address:
REMYA THANKAM U
791 (45/2173), Unity Lane, 22 Kollam West, Kollam, Kerala -691013

Proposed to be Used
CHENNAI
Cl.3; ESSENTIAL OILS INCLUDED IN CLASS 3
Cl.29; OILS AND FATS FOR FOOD INCLUDED IN CLASS 29
Cl.31; FRESH FRUITS AND VEGETABLES INCLUDED IN CLASS 31
4285754  06/09/2019
BHASHYAM RAMA KRISHNA
4-4-105,3rd Lane, chandra mouli nagar, Guntur
Individual
Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services,Advocate & Attorney,Dr No 54-16-13,Plot -13, Venkateswara Nagar, Road No-1, Ring Road,Vijayawada 520008. Andhra Pradesh

Proposed to be Used
CHENNAI
Cl.41;EDUCATION - NURSERY SCHOOL, PRIMARY SCHOOL, HIGH SCHOOL, COLLEGE - INTERMEDIATE, DEGREE, ENGINEERING, MEDICAL, VOCATIONAL,PROFESSIONAL,MUSICAL AND ALL OTHER ALLIED SERVICES RELATED THERE TO, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES
Cl.42;DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE APPLICATIONS, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERE TO INDUSTRIAL ANALYSIS AND RESEARCH SERVICES

Transliteration : BHASHYAM VIDYA SAMSTHALU
BHASHYAM RAMA KRISHNA
4-4-105,3rd Lane, chandra mouli nagar, Guntur
Individual

Address for service in India/Attorney address:
SIVA SANKAR KASTURI
Amba Consultancy services, Advocate & Attorney, Dr No 54-16-13, Plot -13, Venkateswara Nagar, Road No-1, Ring Road, Vijayawada 520008. Andhra Pradesh

Proposed to be Used
To be associated with:
4278811

CHENNAI

Cl.41: EDUCATION - NURSERY SCHOOL, PRIMARY SCHOOL, HIGH SCHOOL, COLLEGE - INTERMEDIATE, DEGREE, ENGINEERING, MEDICAL, VOCATIONAL, PROFESSIONAL, MUSICAL AND ALL OTHER ALLIED SERVICES RELATED THERE TO, PROVIDING OF TRAINING, ENTERTAINMENT, SPORTING AND CULTURAL ACTIVITIES

Cl.42: DESIGN AND DEVELOPMENT OF COMPUTER HARDWARE AND SOFTWARE, SOFTWARE APPLICATIONS, SCIENTIFIC AND TECHNOLOGICAL SERVICES AND RESEARCH AND DESIGN RELATING THERETO INDUSTRIAL ANALYSIS AND RESEARCH SERVICES

Transliteration: BHASHYAM OKA GOPPA EMPIKA
Satya Bharti Institute of Technology

4306388  27/09/2019

BHARTI ENTERPRISES (HOLDING) PRIVATE LIMITED
Bharti Crescent, 1, Nelson Mandela Road, Vasant Kunj, Phase II, New Delhi 110070
MANUFACTURER AND SERVICE PROVIDER
A company incorporated under the Companies Act 1956

Address for service in India/Agents address:
INTTL ADVOCARE.
F-252, WESTERN AVENUE, SAINIK FARMS, NEW DELHI - 110 062.

Proposed to be Used

DELHI

Cl.9; Scientific, software and applications for mobile services, downloadable educational course materials; downloadable image files, abacuses, chemistry apparatus and instruments, educational software, bags adapted for laptops, bar code readers, computer hardware & software including downloadable electronic publications via the Internet and global communications networks or on a mobile phone platform or wireless electric and electronic devices; teaching apparatus and instruments; surveying, photographic, cinematographic, transmission or reproduction of sound or images; magnetic data carriers, recording discs; CDs, DVDs and other digital recording media cinematographic films, pictures, video films & documentaries, television shows & advertisement films (recorded).

Cl.16; Paper, printed matters and publication including newspapers, periodicals, newsletters, magazines, books, news bulletins; Printed correspondence course materials; Printed screen plays and scripts; posters, clipboards, Advertisement boards of paper or cardboard, advertisement and publicity literature, letter heads, billboards, banners, calendars &amp; diaries; commemorative stamp sheets, printed awards & certificates; pictures; graphic reproduction cards, albums, pamphlets, photographs, flyers, manuals, engravings; Illustrated wall maps for educational purposes; three dimensional models for educational purposes.

Cl.38; Telecommunications, television broadcasting, cellular telephone communication, wireless transfer of data via wireless application protocols [WAP], communications by computer terminals, internet and websites, internet broadcasting, electronic mail, online forums, satellite transmission, provision of tele conferencing facilities for educational purposes, video conferencing services, voice mail services, wireless broadcasting, computer aided transmission of messages & images, access to databases, user access and telecommunications connections to global computer networks, transmission of digital files.

Cl.41; Entertainment, sporting & cultural activities; Education such as providing of training, teaching; tutoring and courses of instruction at the undergraduate, graduate and post-graduate level; arranging and conducting of seminars, conferences, training courses, providing on-line training, courses, seminars, workshops, services relating to conservation of the environment; university education services; operation of an educational institution at the university level; educational services, namely, conducting distance learning instruction at the university level; correspondence courses, production of course material distributed at professional and vocational courses; provision of skill assessment courses; providing courses of instruction at high school, college or post-graduate level; Career counselling [education]; Higher education services; providing educational examinations; organization of educational shows; organisation of competitions and award ceremonies; art galleries for educational purposes; arranging of displays for educational purposes; Providing health club and gymnasium services.

Cl.42; Scientific and technological services and research and design relating thereto; Industrial analysis and research services; Design and development of computer hardware and software; Hosting multimedia entertainment and educational content for others, monitoring of computer systems by remote access, research in the field of physics, scientific laboratory services, providing search engines for the internet, Research relating to environmental protection.

Cl.45; Personal and social services rendered by others to meet the needs of individuals.
4309428  01/10/2019
INNOVOSOFT TECHNOLOGIES PRIVATE LIMITED
TC 10/522, Thannimoottu Vila Veedu, Mannanthala P.O, Trivandrum Thiruvananthapuram KL 695015 IN
MANUFACTURER AND SERVICE PROVIDER
COMPANY
Used Since :01/12/2016

CHENNAI
*The mark should be used as a whole.*

Cl.9;VENDING MACHINES AND MECHANISMS FOR COIN OPERATED APPARATUS
Cl.11;INCINERATOR FALLING UNDER CLASS 11
ASHISH DHAWAN MANAGING TRUSTEE OF FOUNDATION FOR ECONOMIC DEVELOPMENT
312-313, 3rd Floor, Narain Manzil, Barakhamba Road, New Delhi, 110001
A Charitable Trust set up under the Indian Trust Act, 1882

Address for service in India/Attorney address:
LUTHRA & LUTHRA LAW OFFICES
103 ASHOKA ESTATE 24 BARAKHAMBA ROAD, NEW DELHI-1

Proposed to be Used
DELHI

Cl.35; consultancy regarding public relations communication strategies; business analysis; economic forecasting; marketing research; writing of publicity texts; business advisory and consultancy services.

Cl.36; charitable fund raising; financial and monetary transaction; sponsorship in form of financial support; financial analysis and advising.

Cl.42; scientific and technological services and research and design relating thereto; industrial analysis and industrial research services; Agricultural research.

Cl.44; agricultural services.
ACER INCORPORATED
7F-5, No. 369, Fuxing N. Rd., Songshan Dist., Taipei City 10541, Taiwan (R.O.C.)
a company incorporated under the laws of Taiwan

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Proposed to be Used
CHENNAI

Cl.9; Downloadable game software; recorded game software; downloadable electronic game software for wireless devices; downloadable electronic game software for handheld electronic devices; downloadable and recorded computer gaming software for recreational game playing purposes; software for communications between electronic game participants.

Cl.18; Roll bags; backpacks; leather bags; book bags; sport bags; duffel bags; suitcases; key cases; business card holder in the nature of card cases; luggage tags.

Cl.35; Dissemination of advertising for others via internet; advertising, marketing and promotion services; advertising provided on-line, from computer databases, the Internet and communications networks; rental of advertising space; dissemination of advertising material; promotion of goods and services via an on-line service with links to the websites and online services of other retail store services provided via communications networks featuring computer, electronic and entertainment products; negotiation and settlement of commercial transactions for third parties; publicity and advertising services; arranging, organizing and conducting exhibitions and events featuring a variety of activities for business and promotional purposes; consumer strategy business consulting services for improving sales and sales conversion; business consultancy services; market research services; providing marketing and promotion services featuring monetization of computer software, applications, computer and video games, websites and audio visual content; data processing services and all of the foregoing provided by individuals, computers, a network of interconnected computers or by remote communications devices; arranging, organizing and conducting conferences and seminars for business and promotional purposes; promoting the interest of computer and video game players and promoting the interest in the field of computer and video gaming; business data analysis services; business research services relating to customer behavior, satisfaction, attitude, effectiveness; collection, analysis and reporting of quality metric data for computer games users, developer, and publishers for business purposes concerning usage and performance of software, applications, computer and video games, websites, virtual worlds and audio visual content; computerized database management; advertising and marketing services featuring marketing data integration; business management and administration services.

Cl.38; Providing online access to computer networks, computer databases, the Internet, on-line bulletin boards, virtual worlds, virtual worlds including user generated characters, and libraries of text, graphics and audio-visual and multimedia information and entertainment; providing on-line electronic bulletin board services, electronic bulletin boards featuring leader board information, and online chat rooms; telecommunication and broadcasting services; broadcasting via the Internet, mobile phone networks and other telecommunications networks; telecommunication services for the collection and supply of information; electronic transmission of data and information via a global computer network; providing access to a worldwide computer and telecommunications networks for downloading computer software and information; transmission of information via local and/or global computer and/or telecommunication networks; providing access to telecommunication networks and internet featuring advertising, news, information and audio, video, text and other multimedia content; communication services, namely, providing electronic transmission of data and communication links; electronic delivery of messages, documents and other data by electronic transmission; providing on-line chat room
for transmission of messages among computer users concerning topics; broadcasting of programs featuring information and advertising in the field of computer games and competitive playing of computer games by computer, computer terminals, the Internet, television, mobile communications device, telegraphy, telephone, wireless communications device or other electronic means; Internet communication services in the nature of providing access to the Internet; audio visual communication services in the nature of transmission of voice, audio, visual images and data by telecommunications networks, wireless communication networks, the Internet, information services networks and data networks; communication services for the transmission of advertising, images, text and data, information, voices, sound and data; provision of information in the field of communications.

**Cl.41:** Entertainment services in the form of electronic, computer and video games provided by means of the Internet and other remote communications device; providing non-downloadable internet games via a global computer network; organizing of games, video game tournaments and exhibitions rendered live at venues and through various media including radio, television and the internet; organizing tournaments and exhibitions for computer video gaming contests; providing interactive entertainment services, namely, an on-line computer games service enabling physically remote players of electronic games to communicate, play against and compete with selected players; education and entertainment services, namely, providing entertainment and video games tournament information by computer networks, television, mobile telephone, cable and other electronic means; editing and production of cinematographic, televisual, digital and motion picture films, radio and television programs; entertainment services in the form of non-downloadable electronic, computer and video games provided by means of the Internet, mobile telephone and other remote communications device; publishing of computer games, video games and computer and video games software; publishing of entertainment and educational software; translation services.

**Cl.42:** Computer services, namely, software development, design, maintenance, programming, engineering, research and writing services; advisory and consultancy services in the field of computer software and computer software development, computer and video game competitions, design, maintenance, consultancy, programming, engineering, research and writing; computer software development, design, maintenance, consultancy, programming, engineering, research and writing; computer and video games development; creation of computer graphics; computer game design; design and development services featuring computer and video games and interactive entertainment products; design services featuring the production of computer and video games, interactive entertainment products and computer and video game competitions; Providing technical information featuring comparative analysis studies of the performance of software applications, computer and video games, computer and video games competitions, websites, virtual worlds and computer based audio visual content; Computer services, namely, remote and on-site management of computer games and the playing of computer games against opponents featuring gathering, processing, analyzing, managing and reporting information concerning online, internet and web site activity, data mining and data analysis; designing, developing, modifying and improving computer software, applications, computer and video games, websites and audio visual content; software development, design, maintenance, software programming, engineering, research and writing in the field of computer and video games competitions; provision of customized web pages for featuring game player information and information regarding a player's identity and the player's preferences; design and development advisory and consultancy services in the field of computer and video games software.
4324923  18/10/2019  
YANYU WU.  
AMÉRICO VESPUCIO 1901, HUECHURABA, SANTIAGO CHILE  
Single Firm  
Address for service in India/Attorney address:  
ANOVIP  
45/1, FLOOR NO:3, CORNER MARKET, MALVIYA NAGAR, NEW DELHI-110017  
Proposed to be Used  
DELHI  
C1.7; MACHINES AND MACHINE TOOLS; MOTORS AND ENGINES, EXCEPT FOR LAND VEHICLES.  
C1.8; HAND TOOLS AND IMPLEMENTS, HAND-OPERATED; CUTLERY, FORKS AND SPOONS; BLADES [WEAPONS]; KNIVES AND RAZOR BLADES
4329232  23/10/2019
NEW GENERATION MEDIA CORPORATION PRIVATE LIMITED REP. BY ITS DIRECTOR GK MANOHAR
NO.25-A, [N P] THIRU-VI-KA INDUSTRIAL ESTATE, EKKATTUTHANGAL, GUINDY, CHENNAI
Address for service in India/Attorney address:
MURUGESH KASIVEL & A.RAJA MOHAMED
No. 172, S-1, Second Floor, Thambu Chetty Street, Nxt. To Karnataka Bank, Chennai - 600 001.
Used Since :17/10/2019

CHENNAI

CL.16;NEWSPAPERS, BOOKS, MAGAZINES, PERIODICALS, NEWSLETTERS, PRINTED PUBLICATION AND PRINTED MATTER

CL.41;NEWS CHANNEL, ONLINE PUBLICATION OF ELECTRONIC NEWSPAPERS, NEWSPAPER PUBLICATION AND MULTIMEDIA PUBLISHING OF NEWSPAPERS, MAGAZINES PUBLISHING.

CL.42;SOFTWARE FOR ENTERTAINMENT INCLUDING NEWS COMPRISING OF AUDIO AND VIDEO CONTENT PROVIDED VIA VIDEO ON DEMAND SERVICE VIA INTERNET

Transliteration : PUTHIYA THALAIMURAI
Trade Marks Journal No: 1944, 09/03/2020
Class 99

4329897 24/10/2019
DISCOVERY COMMUNICATIONS, LLC
8403 Colesville Road, Silver Spring, Maryland 20910, United States of America
A limited liability company organized under the laws of the State of Delaware, United States of America.

Address for service in India/Agents address:
ARCHER & ANGEL
K - 4, SOUTH EXTENSION - II, NEW DELHI - 110 049.

Proposed to be Used
DELHI

Cl.9; DVDs all featuring subjects of general human interest; digital media, namely, downloadable prerecorded video clips, prerecorded audio clips, text and graphics held in electronic personal computers and handheld wireless devices, all featuring subjects of general human interest; downloadable audio, video and audiovisual content provided via computer and communications networks featuring TV shows and video recordings all featuring subjects of general human interest; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files all featuring subjects of general human interest; computer software for controlling the operation of audio and video devices and for viewing, searching and/or playing audio, video, television, movies, other digital images, and other multimedia content; computer software for interactive entertainment, which allows users to customize the viewing, listening, and playing experience by selecting and arranging the display and performance of audio, video and audiovisual elements; downloadable software for mobile devices; computer software for use in processing, transmitting, receiving, organizing, manipulating, playing, reviewing, reproducing and streaming audio, video and multimedia content including text, data, image, audio, video and audiovisual files

Cl.38; Communications services, namely, transmitting streamed sound and audio-visual recordings via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks; audio and video broadcasting services over the internet; transmission of information in the audio-visual field; television broadcasting services; cable television broadcasting; satellite television broadcasting; mobile media services in the nature of electronic transmission, broadcasting, and delivery of entertainment media content; podcasting services; webcasting services; video-on-demand transmission services; providing on-line forums for transmission of messages among computer users; providing on-line chat rooms and electronic bulletin boards for transmission of messages among users in the field of general interest; providing access to aggregated content in the field of general human interest via the internet, cable networks, wireless networks, satellite, or interactive multimedia networks

Cl.41; Entertainment services, namely, multimedia programs in the field of general interest, distributed via various platforms across multiple forms of transmission media; providing entertainment information regarding ongoing television programs via a global computer network; providing ongoing television programs in the field of general human interest; production of television programs; production of multimedia programs; over the top (OTT) entertainment programming in the field of general human interest; entertainment services in the nature of providing entertainment and educational programs and content, namely, television programs, clips, graphics and information relating to television programs in the field of general human interest, via the internet, electronic communications networks, computer networks and wireless communications networks; entertainment services, namely, the development, creation, production and presentation of aggregated content in the field of general human interest

7958
4330093  24/10/2019
WORLD VISION, INC.
34834 WEYERHAEUSER WAY S., P.O. BOX 9716, FEDERAL WAY, WA 98063, USA
MANUFACTURERS, MERCHANTS & SERVICE PROVIDER
Address for service in India/Attorney address:
CHADHA AND CHADHA
F-46, Himalaya House, 23 Kasturba Gandhi Marg, New Delhi - 110001, India
Proposed to be Used
DELHI
Cl.16; ENVELOPES; PAPER AND CARDBOARD; PRINTED MATTER; STATIONERY; ADHESIVES FOR STATIONERY
Cl.36; ORGANIZING AND CONDUCTING FUNDRAISING ACTIVITIES TO ENCOURAGE DONORS TO BECOME CHILD SPONSORS.
4331828  25/10/2019
VLIGHT TECHNOLOGY PTE. LTD.
8 TEMASEK BOULEVARD #08-05 SUNTEC TOWER THREE SINGAPORE 038988
a limited liability company incorporated under the laws of Singapore

Address for service in India/Agents address:
RAHUL RAJPUT.
B-336, BHAIRANDHIR SINGH NAGAR, LUDHIANA - 141 004 PUNJAB.

Proposed to be Used
DELHI

Cl.9; Computer software for creating and editing music and sounds; computer programs for editing images, sound and video; computer software applications, downloadable; downloadable applications for use with mobile devices; electronic publications, downloadable; computer software for organizing and viewing digital images and photographs; downloadable image files; computer game software; audio- and video-receivers; animated cartoons.

Cl.41; Educational services; video editing services for events; providing on-line electronic publications, not downloadable; microfilming; entertainment services; video editing; production of sound and image recordings on sound and image carriers; providing on-line videos, not downloadable; entertainment information; game services provided on-line from a computer network.
4333935   30/10/2019
KOR ENERGY (INDIA) PRIVATE LIMITED
303, Tower A1 Ansal Corporate Park, Sector 142, Noida - 201301, Gautam Buddha Nagar, Uttar Pradesh
A company incorporated under the provisions of Companies Act, 2013
Address for service in India/Attorney address:
ROHAN ROHATGI
D-98, SECTOR 30, NOIDA - 201303, GAUTAM BUDDHA NAGAR, UTTAR PRADESH

Proposed to be Used
To be associated with:
4333934
DELHI
Cl.7; Wind Turbine
Cl.9; Solar Photovoltaic Panels
Cl.11; Solar Lights, Solar Powered Lamps
4339756  06/11/2019

JASMINE EBENEZER
94, South Veli Street, Madurai – 625 001.
Manufacturer
Individual

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Proposed to be Used

CHENNAI

Cl.16: PAPER, CARDBOARD AND GOODS MADE FROM THESE MATERIALS, NOT INCLUDED IN OTHER CLASSES; PRINTED MATTER; BOOKBINDING MATERIAL; PHOTOGRAPHS; STATIONERY; ADHESIVES FOR STATIONERY OR HOUSEHOLD PURPOSES; ARTISTS MATERIALS; PAINT BRUSHES; TYPEWRITERS AND OFFICE REQUISITES (EXCEPT FURNITURE); INSTRUCTIONAL AND TEACHING MATERIAL (EXCEPT APPARATUS); PLASTIC MATERIALS FOR PACKAGING (NOT INCLUDED IN OTHER CLASSES); PRINTERS TYPE; PRINTING BLOCKS.

Cl.18: LEATHER AND IMITATIONS OF LEATHER, AND GOODS MADE OF THESE MATERIALS AND NOT INCLUDED IN OTHER CLASSES; ANIMAL SKINS, HIDES, TRUNKS AND TRAVELLING BAGS; UMBRELLAS, PARASOLS AND WALKING STICKS; WHIPS, HARNESS AND SADDLERY
4340059  06/11/2019
PRIYA SUNIL RANE, TRADING AS NAVYA ENTERPRISES
Flat no.2, Ground Floor, Plot no 4, Charkop Rajnigandha CHS, Sector 1, Charkop, Kandivali West, Mumbai 400067
An individual Trader and service provider

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001

Proposed to be Used
MUMBAI
Cl.14; Jewellery
Cl.18; Bags, clutches
Cl.24; Blankets, quilts
Cl.25; Clothes
Cl.35; provision of an on-line marketplace for buyers and sellers of goods and services; commercial information services, including dissemination of commercial information and advice for consumers in the choice of services; provision of commercial and business contact information; advertising and marketing; compiling indexes of information for commercial or advertising purposes; providing business information via a web site, appointment scheduling services, appointment reminder services; commercial intermediation services; price comparison services.
4340380    06/11/2019

MASTERCARD INTERNATIONAL INCORPORATED
2000 Purchase Street, Purchase, New York 10577, United States of America
a Delaware corporation

Address for service in India/Attorney address:
AZB & PARTNERS
PLOT NO. A-8 SECTOR-4 NOIDA 201301
Used Since :16/10/2019

DELHI

Cl.35;Advertising including online advertising for on a computer network; advertising, including promotion relating to the digital transactions, by the transmission of advertising material and the dissemination of advertising messages on computer networks; online advertisements; online advertising on a computer network; online marketing and promotional services; advertising, marketing and promotional services; advertising via electronic media and specifically the Internet.

Cl.36;Financial services, providing rebates for card use, processing of payments in relation to digital transactions; financial affairs, in particular issuing of vouchers and cash back; conducting of financial transactions online; provision of prepaid cards and tokens; providing financial information via website; providing financial information by means of a computer database; computerised financial information services; financial management; financial management of reimbursement payments for others; cash card services; information, advisory and consultancy services relating to all the aforesaid services.

Cl.41;Entertainment services; education services and provision of training; sporting and cultural activities for digital transactions, including provision of electronic publications (not downloadable); providing on-line electronic publications; publication of electronic books and journals on-line; providing publications from a global computer network or the Internet which may be browsed; information relating to education and entertainment services; arranging and conducting of conferences, seminars, events, exhibitions and symposiums, training courses, lectures.
PHARMA GABA

4341224  07/11/2019
Pharma Foods International Co., Ltd.
1-49, Goryo Ohara, Nishikyo-ku, Kyoto-shi, Kyoto 615-8245, Japan
A company duly organised and existing under the Laws of Japan

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Cl.1; Chemical additives for food; chemical additives for foodstuffs; chemical additives used in the manufacture of food
Cl.5; Dietary supplements; Food supplements; nutritional supplements; mineral supplements; protein supplements
Cl.32; Beverages (non-alcoholic); nutritionally fortified beverages
RICCO DELIZIO LLP.  
301, 3rd Floor, Tulsi Apartment, #5, Rest House Crescent Road, Bangalore - 560001, Karnataka, India  
A company incorporated under the Indian Companies Act, 1956  

Address for service in India/Attorney address:  
D.P. AHUJA & CO  
14/2 PALM AVENUE CALCUTTA 700019 INDIA  

Proposed to be Used  
CHENNAI  

REGISTRATION OF THIS TRADE MARK SHALL GIVE NO RIGHT TO THE EXCLUSIVE USE OF THE WORD COORG COFFEE  

Cl.30; Coffee; coffee drinks; coffee-based drinks; coffee flavourings; instant coffee; chocolate coffee; caffeine-free coffee; coffee-based beverages; coffee substitutes  

Cl.32; Coffee flavoured protein enriched beverages; nutritionally fortified beverages
DOCSAPP

4348719   15/11/2019

PHASORZ TECHNOLOGIES PVT. LTD.
4B, 3rd Cross Street, Rajarajeswari Nagar, Madipakkam, Chennai.
a company incorporated under the companies Act 1956.

Address for service in India/Attorney address:
K & S PARTNERS
515-B, Platinum Tower, 5th Floor, Sohna Road, Sector 47, Gurgaon - 122002, National Capital Region, India

Used Since :09/01/2015

CHENNAI

Cl.9;Computer software for a mobile and web messaging platform for medical practitioners to share images, videos and relevant reports of patients, discuss and collaborate treatment plan with features including patient centric grouping, templates for easy data entry and connecting to medical diagnostic devices.

Cl.42;Services related to computer software for a mobile and web messaging platform for medical practitioners to share images, videos and relevant reports of patients, discuss and collaborate treatment plan with features including patient centric grouping, templates for easy data entry and connecting to medical diagnostic devices.
4348813  15/11/2019
HAVELOCK AVIATION PRIVATE LIMITED
1-295, Burugupudi, RAJAMAHENDRAVARAM RURAL, East Godavari,Andhra Pradesh 533286
AVIATION AND LUBRICANTS
PRIVATE LIMITED

Proposed to be Used
CHENNAI

Cl.4; industrial oils and greases; lubricants; dust, absorbing, wetting and binding compositions; fuels (including motor spirit) and illuminants; candles, wicks included in class 4.

Cl.39; Transportation, cargo & Parcel Services by Road, Rail, water, air, Marine or pipeline, warehousing, Supply Chain Management, Logistics, Travel & Tour Services, tour operator, travel agent, Travel Reservation; Tourist offices, Visa consulting; Emigration services; Sightseeing, Taxi & Cruises Services & bookings, Rescue Services, Renting of Vehicles; Passenger and Traveler Transport; Packaging; Wrapping, Storage & Delivery of Goods; Shipping agents, cargo agents & movers; tourism, airport ground handling operations Included in Class 39
JUST DOGS

4370531  07/12/2019
ASHISH ANTHONY
JUST DOGS, 1ST FLOOR, SR HOUSE, NEAR KANCHANDEEP FLATS, OPP. MANEKBAUGH, NEHRUNAGAR, AHMEDABAD - 380015, GUJARAT

Single Firm

Address for service in India/Attorney address:
GAURAV SONI, ADVOCATE
SONI & SONI - 2ND FLOOR SANGH MITRA, OPP. KESHAV BAGH, ASOPALAV LANE, Nr. SHIVRANJI CROSS ROAD, SATELLITE, AHMEDABAD-380015, GUJARAT INDIA.

Used Since: 01/11/2010

AHMEDABAD

Cl.35; Advertising; Business management; Business administration; Office functions FOR PET ARTIST PET CREMATION PET RELOCATION PET BOARDING AND DAYCARE PET CLUBS HUNTING DOG SUPPLIES PET ACCESSORIES PET CLOTHING AND COSTUMES PET CONTAINMENT PET GIFTS AND FURNITURE PET MEMORIAL PRODUCTS PET SITTERS AND WALKERS PET TRAVEL AND PET FRIENDLY VACATIONS PET BREEDERS PET GROOMERS GENERAL PET INFORMATION PET DIRECTORIES PET PUBLICATION START A PET BUSINESS PET RESCUES AND ADOPTIONS PET TRAINING AND HANDLING PET IMPORTING-EXPORTING PET BEHAVIOR CORRECTION PET SALE PURCHASE

Cl.44; Medical services; Veterinary services; Hygienic and beauty care for human beings or animals; Agriculture, aquaculture, horticulture and forestry services
PUROXX BIO

4372324  09/12/2019

KHALEEL BASHA SHAIK
M/S UNIQUE GOLDEN TRADING EST 53/356, RAVINDRA NAGAR, YSR District, Kadapa (Cuddapah)

Sole Proprietor

Address for service in India/Agents address:

SYED MURTUZA
H.No.320, 6th Cross, Arekere Lakshmi Layout, Bannerghatta Road, Bangalore-560076.

Proposed to be Used

CHENNAI

Cl.3; Natural hygiene products, Non-medicated hand-wash; gel for hand; body sprays used as personal deodorants and fragrances, body wash, liquid soap for dish washing

Cl.5; Natural Sanitizing and hygiene products, disinfecting hand wash; anti-microbial hand wash, antibacterial gels; antibacterial surface sprays; herbal sprays for medical use
4372781  10/12/2019  
KAMALA NAGANAND  
No. 78, 16th Cross, 1st Main Rd, AECS Layout, Sanjaynagar, Bengaluru, Karnataka 560094  
MANUFACTURER  
Individual  
Proposed to be Used  
CHENNAI  
Cl.3; Perfumery, essential oils and cosmetics.  
Cl.4; Illuminants; candles and wicks for lighting.  
Cl.14; Precious metals and their alloys and goods in precious metals, jewellery, and precious stones.  
Cl.18; Leather and imitations of leather, and goods made of these materials, animal skins, hides; trunks and travelling bags; umbrellas and parasols.  
Cl.20; Furniture, mirrors, picture frames; goods (not included in other classes) of wood, cork, reed, cane, wicker, horn, bone, ivory, whalebone, shell, amber, mother-of-pearl, meerschaum and substitutes for all these materials.  
Cl.24; Textiles and textile goods, bed and table covers.  
Cl.25; Clothing, footwear and headgear.
Cl.27: Carpets, rugs, mats, matting and wall hangings.
Cl.28: Games and playthings, gymnastic and sporting articles.
TEAM WANG

4381596  18/12/2019
TEAM HOLDING LIMITED
ROOM 1801-1802, GREENFIELD TOWER CONCORDIA PLAZA 1 SCIENCE MUSEUM ROAD Tsim Sha Tsui Kowloon
HONG KONG

Company

Address for service in India/Attorney address:
INTEPAT IP SERVICES PVT LTD
NO.8, 1ST FLOOR, 15TH CROSS, 100FT RING ROAD, JP NAGAR, 6TH PHASE, BANGALORE-560078.

Proposed to be Used

CHENNAI

Cl.3; Cosmetics; cosmetic preparations for skin care; cosmetic creams; perfumes; eau de cologne; dentifrices*; shaving
soap; shampoos*; musk [perfumery]; make-up powder.

Cl.14; Boxes of precious metal; bracelets [jewellery]; brooches [jewellery]; diamonds; earrings; jewellery; necklaces
[jewellery]; rings [jewellery]; wristwatches; chains [jewellery].

Cl.18; Bags*; bags for sports*; cases of leather or leatherboard; credit card cases [wallets]; game bags [hunting
accessories]; handbags; travelling bags.

Cl.25; Bath robes; clothing*; jackets [clothing]; hoods [clothing]; knitwear [clothing]; pyjamas; hats; trousers; tee-shirts;
shirts.
Proposed to be Used

DELIHI

Cl.10; Containers for medical use; containers for pharmaceutical use; Flasks for medical use; Dropper bottles for medical purposes; Droppers for administering medication, sold empty; Medicinal bottle stoppers; Medical tubing for administering drugs; Injection device for pharmaceuticals; Medical and veterinary apparatus and instruments; Applicators for pharmaceutical preparations; Applicators for medications; Apparatus for drug administration; Disposable syringes; Hypodermic syringes for injections for medical purposes; Injection device for pharmaceuticals; Injectors for medical purposes; Medical apparatus for introducing pharmaceutical preparations into the human body; Syringes for medical purposes; Syringes for injections; Syringes in the nature of pens; trays for holding medical instruments; fluid collection containers for medical use.

Cl.20; Containers, not of metal; Plastic medication containers; Closures for containers, non-metallic; Plastic stoppers for bottles; Sealing caps, not of metal; Child resistant security closures (Non-metallic -) for containers; Trays, not of metal; Receptacles of plastic for storing goods for transportation; Packaging containers of plastic.
4397586  04/01/2020
COPPERCODES
S/2, Chanson Building, D.B. Marg, Miramar, Panaji, Goa 403001
Partnership Firm
Address for service in India/Attorney address:
AKSHATA L. MAMLEDAR
HLG-68, HOUSING BOARD COLONY, NEAR SANJAY SCHOOL, PUNDALIK NAGAR, PORVORIM BARDEZ GOA
Used Since :30/09/2019
MUMBAI
Cl.9;Software applications for use with mobile devices for ticketing process; computer software for ticketing process.
Cl.42;Software design and development services; design and development of software in the field of mobile applications to be used for ticketing process.
4407766  14/01/2020
TARGET BRANDS, INC.
1000 Nicollet Mall, Minneapolis, Minnesota 55403, United States of America
A Minnesota Corporation, USA

Address for service in India/Attorney address:
REMFRY & SAGAR
REMFRY HOUSE AT THE MILLENNIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used
To be associated with:
1788418

DELHI

Cl.9; Mobile phone software and computer software for mobile digital devices that allows users to access coupons, incentive award program loyalty points, special offers, vouchers, savings and discount information; mobile phone software and computer software for mobile digital devices that enables tracking of accumulated rewards points; mobile phone software and computer software for mobile digital devices that allows users to access and electronically download price information, price-comparison information, product information and product reviews; mobile phone software and computer software for mobile digital devices that enables purchases of goods and services, that enables order fulfillment and shipment of goods on a regular, semi-regular or one-time basis, and that enables electronic payments for purchase of goods and services

Cl.35; Supermarket, department store, superstore, and convenience store services; retail bakery services; retail delicatessen services; retail liquor store services; retail optical services; online supermarket, department store, superstore, and convenience store services; online retail bakery services; online retail delicatessen services; online retail liquor store services; online retail optical services; business sourcing services, including business management services, procurement services for others; export consultancy, organization consultancy services

Cl.36; Financial services, namely, credit card and debit card transaction processing services, credit card and debit card payment processing services

Cl.40; Photofinishing services and online photofinishing services
4412116   18/01/2020
RAJESH GUPTA
S-3, JEEVAN BASERA APARTMENT, 31/77 PUNJABI BAGH, DELHI-110026
Proprietor

Proposed to be Used

DELHI

Cl.29; Fruits and Vegetable, which are Fresh, Dried and Preserved, Cooked or Processed, Jams, Jellies, and Compotes, Vegetable Oil, Diverse Dairy Products

Cl.31; Agricultural, Forestry, and Horticultural Products, Natural and Fresh Vegetables and Fruits, Fungi and Mushrooms, Various Grains and Raw Cereals, Seeds and Seedlings, Fodder and Foodstuffs for Animals, Living Animals, Malts and Unprocessed Cereals, Various Natural Plants, Trees, and Flowers
4414578  21/01/2020
AERO CLUB
Gurdwara Road, Karol Bagh, New Delhi – 110005, India
A PARTNERSHIP FIRM, REGISTERED UNDER THE INDIAN PARTNERSHIP ACT, 1932
Address for service in India/Attorney address:
LALL & SETHI
D-17, South Extension Part II, New Delhi 110049, India
Used Since :19/10/2019
DELHI
Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.
Cl.25; Clothing, footwear, headgear.
Trade Marks Journal No: 1944, 09/03/2020 Class 99

MIPIM

4415856 22/01/2020
REED MIDEM
27-33 Quai Alphonse Le Gallo 92100 Boulogne-Billancourt France

Body Incorporate

Address for service in India/Agents address:
MULLA & MULLA & CRAIGIE BLUNT & CAROE.
MULLA HOUSE, 51, MAHATMA GANDHI ROAD, FORT, MUMBAI-400 001.

Proposed to be Used

To be associated with:
1433986

MUMBAI

Cl.35; Organization, arranging and conducting of exhibitions, trade shows and expositions for business purposes; provision and dissemination of business information relating to exhibitions, trade shows and expositions for business purposes; provision and dissemination of advertising and publicity materials relating to exhibitions, trade shows and expositions for business purposes; provision and dissemination of business information, assistance and advice for exhibition attendants, visitors and exhibitors; organization, arranging and conducting of business to business trade fairs, business to consumer trade fairs, business forums and business events; promotional, advertising and marketing services; arranging and conducting incentive schemes, namely arranging and conducting incentive reward programs to encourage and improve customers’ loyalty and provision of information relating thereto; arranging and conducting business introductory and meetings; business assistance in establishing a network of business contacts; information relating to business introductory services; information relating to business networking and meetings.

Cl.38; Transmission of data contained in computer databases; displaying information from a computer database; provision of access to computer databases facilitating the bringing together and exchange of information; electronic messaging; computer aided transmission of messages and images; electronic data exchange services; broadcasting of audiovisual programs and contents; multimedia telecommunications.

Cl.41; Organization, arranging and conducting of exhibitions, conferences, conventions, seminars, workshops, expositions and events, all for cultural or educational purposes; provision and dissemination of cultural or educational information and materials relating to exhibitions, conferences, conventions, seminars, workshops, expositions and events; provision and dissemination of cultural or educational information, assistance and advice for exhibition and conference attendants, visitors and exhibitors, all relating to exhibitions, conferences, expositions and events; publication of cultural or educational materials all relating to exhibitions, conferences, conventions, seminars, workshops, expositions and events.
HAK SINGH RAJPUT
Village- Vishala Post-Detakalan Tehsil-Sayla Vishala Jalor Rajasthan- 343032
Manufacturer of Electrical products and Electronics
Individual

Proposed to be Used

AHMEDABAD

Cl.9; ELECTRIC, OPTICAL APPARATUS AND INSTRUMENTS, INCLUDING MOBILE CHARGERS AND OTHER RELATED ELECTRONIC ITEMS, APPARATUS, INSTRUMENTS AND CABLES FOR ELECTRICITY, ELECTRICAL AND ELECTRONIC COMPONENTS INCLUDING CABLES AND WIRES, ELECTRICAL CIRCUITS AND CIRCUIT BOARDS INCLUDED IN CLASS 9

Cl.11; LIGHTING AND LIGHTING REFLECTORS INCLUDING ELECTRICAL LAMPS, BULBS, INDOOR AND OUTDOOR LIGHTING FIXTURES, PERSONAL HEATING AND DRYING IMPLEMENTS, COOKING, HEATING, COOLING AND PRESERVATION EQUIPMENT, HEATING, VENTILATING, AND AIR CONDITIONING AND PURIFICATION EQUIPMENT, FOR FOOD AND BEVERAGES, BURNERS, BOILERS AND HEATERS INCLUDED IN CLASS 11
QIPS

4420009  25/01/2020
MAHENDRA KUMAR CHORARIA, TRADING AS : H.M. INTERNATIONAL
14, Watkins Lane, Howrah-711101, West Bengal, India.
an Indian Proprietorship Firm.

Address for service in India/Agents address:
CHAKRABORTY & ASSOCIATES
13/1A GOVERNMENT PLACE EAST, 3RD FLOOR (TIMES OF INDIA BLDG.), KOLKATA 700 069, WEST BENGAL, INDIA.

Used Since :23/01/2013

KOLKATA

Cl.16; Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Drawing materials and materials for artists; Paintbrushes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing blocks.

Cl.18; Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals.

Cl.21; Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.

Cl.35; Retail and wholesale through outlets and online, Advertising; Business management; Business administration; Office functions in relation to Paper and cardboard; Printed matter; Bookbinding material; Photographs; Stationery and office requisites, except furniture; Adhesives for stationery or household purposes; Drawing materials and materials for artists; Paintbrushes; Instructional and teaching materials; Plastic sheets, films and bags for wrapping and packaging; Printers' type, printing blocks, Leather and imitations of leather; Animal skins and hides; Luggage and carrying bags; Umbrellas and parasols; Walking sticks; Whips, harness and saddlery; Collars, leashes and clothing for animals, Household or kitchen utensils and containers; Cookware and tableware, except forks, knives and spoons; Combs and sponges; Brushes, except paintbrushes; Brush-making materials; Articles for cleaning purposes; Unworked or semi-worked glass, except building glass; Glassware, porcelain and earthenware.
ANANTVED RESEARCH LABS PRIVATE LIMITED
Plot No. 55/A/5+6 Hadapsar Industrial Estate, Near Tata Honeywell, Pune- 411013, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :27/02/2019

To be associated with:
4124865

MUMBAI
Cl.3; Breath freshening chewing preparations for personal hygiene.
Cl.5; Chewing products for medical purposes.
Cl.34; Smokers' articles, cigarettes, cigarettes containing tobacco substitutes.
ANANTVED RESEARCH LABS PRIVATE LIMITED
Plot No. 55/A/5-6 Hadapsar Industrial Estate, Near Tata Honeywell, Pune- 411013, Maharashtra, India
Body Incorporate

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :27/02/2019

To be associated with:
4124865

MUMBAI
Cl.3;Breath freshening chewing preparations for personal hygiene.
Cl.5;Chewing products for medical purposes.
Cl.34;Smokers' articles, cigarettes, cigarettes containing tobacco substitutes.
ANANTVED RESEARCH LABS PRIVATE LIMITED
Plot No. 55/A/5+6 Hadapsar Industrial Estate, Near Tata Honeywell, Pune- 411013, Maharashtra, India

Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE–8

To be associated with:
4124865, 4420732, 4420733

MUMBAI
Cl.3; Breath freshening chewing preparations for personal hygiene
Cl.5; Chewing products for medical purposes.
Cl.34; Smokers' articles, cigarettes, cigarettes containing tobacco substitutes.
ANANTVED RESEARCH LABS PRIVATE LIMITED
Plot No. 55/A/5+6 Hadapsar Industrial Estate, Near Tata Honeywell, Pune- 411013, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE–8
Used Since :27/02/2019
To be associated with:
4111511
MUMBAI
Cl.3; Breath freshening herbal preparations for personal hygiene.
Cl.5; Herbal products for medical purposes.
Cl.34; Smokers' articles, cigarettes, cigarettes containing tobacco substitutes.
4420736  27/01/2020
ANANTVED RESEARCH LABS PRIVATE LIMITED
Plot No. 55/A/5+6 Hadapsar Industrial Estate, Near Tata Honeywell, Pune- 411013, Maharashtra, India
Body Incorporate
Address for service in India/Attorney address:
KATARIYA VISHAL PRAKASH
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8
Used Since :27/02/2019
To be associated with:
4111511, 4420735
MUMBAI
Cl.3; Breath freshening herbal preparations for personal hygiene.
Cl.5; Herbal products for medical purposes.
Cl.34; Smokers’ articles, cigarettes, cigarettes containing tobacco substitutes.
ANANTVED RESEARCH LABS PRIVATE LIMITED  
Plot No. 55/A/5+6 Hadapsar Industrial Estate, Near Tata Honeywell, Pune- 411013, Maharashtra, India  
Body Incorporate  
Address for service in India/Attorney address:  
KATARIYA VISHAL PRAKASH  
2, SHARADA APT. OPP. GATE NO. 5, ABHIMANSHREE, AUNDH, PUNE--8  
Used Since :27/02/2019  
To be associated with:  
4111511, 4420735, 4420736  
MUMBAI  
Cl.3; Breath freshening herbal preparations for personal hygiene.  
Cl.5; Herbal products for medical purposes.  
Cl.34; Smokers’ articles, cigarettes, cigarettes containing tobacco substitutes.
HELLO PROPCIERGE

4421827    27/01/2020
Global Adjustments Services Private Limited
New No.5 Old No.3 III Main Road, R A Puram, Chennai – 600028, State of Tamil Nadu, India.
SERVICE PROVIDER
Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU
Proposed to be Used
CHENNAI
Cl.36;Property management services
Cl.37;Cleaning of residential and commercial properties; Cleaning services; Industrial and commercial cleaning services; Services of electricians; Carpentry services; Plumbing services; Laundry services; Services for the dry cleaning of clothing; Electric appliance repair
Cl.39;Delivery of groceries; Package delivery; Flower delivery; Packing services; Moving van services
Cl.44;Beauty care services; Beauty spa services
4422015  28/01/2020
SAMTAIYO TECH INDIA PRIVATE LIMITED
B - 35, Sector - 88, Phase - III, Noida 201306
Company registered under section 2(68) of the Companies Act, 2013

Address for service in India/Agents address:
SANJAY KUMAR
C1/113, SECTOR 11, ROHINI, DELHI-110085.

Proposed to be Used
DELHI

Cl.9; Photographic, cinematographic, audiovisual, optical, signalling, detecting, testing, and teaching apparatus and instruments; Apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling the distribution or use of electricity; Apparatus and instruments for recording, transmitting, reproducing or processing sound, images or data;

Cl.11; Apparatus and installations for lighting, heating, cooling, steam generating, cooking, drying, ventilating.
Grand Valley State University
4068 James H. Zumberg Hall (4068 JHZ), Allendale, MI 49401, United States of America
A Constitutional Body Corporate, organized under the laws of the State of Michigan, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Cl.16; Pens; paper goods, namely brochures and catalogs
Cl.21; Mugs
4422378    28/01/2020
Grand Valley State University
4068 James H. Zumberg Hall (4068 JHZ), Allendale, MI 49401, United States of America
A Constitutional Body Corporate, organized under the laws of the State of Michigan, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Cl.16; Pens; paper goods, namely brochures and catalogs
Cl.21; Mugs
Grand Valley State University
4068 James H. Zumberg Hall (4068 JHZ), Allendale, MI 49401, United States of America
A Constitutional Body Corporate, organized under the laws of the State of Michigan, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used
MUMBAI
Cl.16; Pens; paper goods, namely brochures and catalogs
Cl.21; Mugs
VELOSIT

4422798  28/01/2020

VELOSIT GMBH & CO. KG
Industriepark 7, 32805 Horn-Bad Meinberg (OT Belle)
A Company Incorporated under the Laws of Germany

Address for service in India/Agents address:
ANAND AND ANAND
FLAT NO. GA, AR VILLA, 31, III MAIN ROAD, GANDHI NAGAR, ADAYAR, CHENNAI 600 020

Used Since :19/05/2016

CHENNAI

Cl.1; Chemicals used in industry, in particular for building; Chemical building protective agents, in particular chemical additives for the production of cement, mortar, concrete or other cementitious compounds; Chemical additives for the production of watertight concrete or mortar; Powdered cement-bound adhesives or tile adhesives; Plastics and synthetic resins in the form of powders, liquids or pastes; Plastic preparations for coating of products containing cement; Adhesives used in industry; Screed binders; Coating preparations (not paints) of plastic and mineral components for facades and floors.

Cl.19; Building materials, in particular materials for sealing or insulating, included in class 19; Building materials containing cement or being synthetic (not of metal); Mineral products, namely cement, sand, mortar mixtures; Quick-setting cement, Primers, repair mortars, Filler grout, Mastics, Plaster mixtures for interior and exterior plastering; Screed; Combinations of plastic and bitumen (building material).
Garuda Polyflex Foods Private Limited
No. 11, Jigani Link Road, Bommasandra Industrial Area, Anekal Taluk, Bangalore – 560 105, State of Karnataka, India
MANUFACTURES AND MERCHANTS

Address for service in India/Agents address:
MOHAN ASSOCIATES.
CEEBROS BUILDING, D - 4, III FLOOR, NO. 11, CENETOPH ROAD, TEYNAMPET, CHENNAI - 600 018, TAMIL NADU

Proposed to be Used

To be associated with:
2280297, 3541833, 4315415

CHENNAI

**Cl.29:** MEAT, FISH, POULTRY AND GAME; MEAT EXTRACTS; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; JELLIES, JAMS, COMPOTES; EGGS; MILK, CHEESE, BUTTER, YOGHURT AND OTHER MILK PRODUCTS; OILS AND FATS FOR FOOD

**Cl.30:** CRACKERS; WAFERS

**Cl.32:** BEERS; NON-ALCOHOLIC BEVERAGES; MINERAL AND AERATED WATERS; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER NON-ALCOHOLIC PREPARATIONS FOR MAKING BEVERAGES
FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India
Private Limited Company

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, fertilizers and chemicals for use in agriculture, horticulture and forestry
Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
Proposed to be Used

DELHI

Cl.29; FOR MEAT, FISH, POULTRY; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; FRUIT SNACKS; JELLIES; JAMS COMPOTES; MILK (INCLUDING COCONUT MILK) AND MILK PRODUCTS; EDIBLE OILS AND FAT; BUTTER; CHEESE; DATES; EGGS; CURD; RAISINS; OLIVE OIL FOR FOOD; EXTRA VIRGIN OLIVE OIL FOR FOOD; EDIBLE FATS; FRUIT PULP; FRUIT SALADS; FRUIT CHIPS; FRUIT PEELS; VEGETABLE SOUP PREPARATIONS; VEGETABLE SALAD; VEGETABLE JUICES FOR COOKING; HUMMUS; JAMS; HAZELNUTS; PICKLES; AND SEEDS

Cl.30; FOR BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE; CEREALS; OAT FLAKES AND THOSE MADE WITH OTHER CEREALS; CEREAL BARS; HONEY; SEASONINGS; VINEGAR; ICE CREAM; FROZEN YOGURT; PUDDINGS; HALVAH; OATMEAL; VERMICELLI; NOODLES; SPRING ROLLS TORTILLAS; TACOS; SUSHI; SPAGHETTI; RICE; TAPIoca AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD; BUNS; BURRITOS; CAKES; CHIPS; PASTRIES; SANDWICHES; RUSKS; WAFFLES; BREADS; COOKIES AND ALL OTHER CONFECTIONERY ITEMS; EDIBLE ICES; SUGAR; TREACLE; YEAST; BAKING-POWDER; SALT; MUSTARD; VINEGAR; SAUCES; SPICES; CHUTNEYS; ICE; RICE BASED SNACKS; RAVIOLI; NUTMEGS; MUESLI; MACARONI; QUINOA SNACKS CONSISTING PRINCIPALLY OF CEREALS AND SNACKS MADE FROM WHEAT; RAGI; AMARANTH; SESAME AND SIMILAR INGREDIENTS

Cl.32; FOR NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; LEMONADES; SMOOTHIES; VEGETABLE JUICES; SOYA BASED BEVERAGES OTHER THAN MILK SUBSTITUTES; SHERBETS / SORBETS; ENERGY DRINKS AND SIMILAR NON-ALCOHOLIC BEVERAGES
NUTRIMOJO, Magical Power of Nutrients

4423458  29/01/2020
MADHAVI KARMOKAR SHARMA
G 1311 , CHITTARANJAN PARK, NEW DELHI, INDIA.
MANUFACTURER & MERCHANT
Address for service in India/Agents address:
SURI & CO.
12, GOLF APARTMENTS, SUJAN SINGH PARK, N. DELHI-3.
Proposed to be Used
DELHI
Cl.29; FOR MEAT, FISH, POULTRY; PRESERVED, FROZEN, DRIED AND COOKED FRUITS AND VEGETABLES; FRUIT SNACKS; JELLIES; JAMS COMPOTES; MILK [INCLUDING COCONUT MILK] AND MILK PRODUCTS; EDIBLE OILS AND FAT; BUTTER; CHEESE; DATES; EGGS; CURD; RAISINS; OLIVE OIL FOR FOOD; EXTRA VIRGIN OLIVE OIL FOR FOOD; EDIBLE FATS; FRUIT PULP; FRUIT SALADS; FRUIT CHIPS; FRUIT PEELS; VEGETABLE SOUP PREPARATIONS; VEGETABLE SALAD; VEGETABLE JUICES FOR COOKING; HUMMUS; JAMS; HAZELNUTS; PICKLES; AND SEEDS
Cl.30; FOR BEVERAGES WITH COFFEE, COCOA, CHOCOLATE OR TEA BASE; CEREALS; OAT FLAKES AND THOSE MADE WITH OTHER CEREALS; CEREAL BARS; HONEY; SEASONINGS; VINEGAR; ICE CREAM; FROZEN YOGURT; PUDDINGS; HALVAH; OATMEAL; VERMICELLI; NOODLES; SPRING ROLLS TORTILLAS; TACOS; SUSHI; SPAGHETTI; RICE; TAPIOCA AND SAGO; FLOUR AND PREPARATIONS MADE FROM CEREALS; BREAD; BUNS; BURRITOS; CAKES; CHIPS; PASTRIES; SANDWICHES; RUSKS; WAFFLES; BREADS; COOKIES AND ALL OTHER CONFECTIONERY ITEMS; EDIBLE ICES; SUGAR; TREACLE; YEAST; BAKING-POWDER; SALT; MUSTARD; VINEGAR; SAUCES; SPICES; CHUTNEYS; ICE; RICE BASED SNACKS; RAVIOLI; NUTMEGS; MUESLI; MACARONI; QUINOA SNACKS CONSISTING PRINCIPALLY OF CEREALS AND SNACKS MADE FROM WHEAT; RAGI; AMARANTH; SESAME AND SIMILAR INGREDIENTS
Cl.32; FOR NON-ALCOHOLIC BEVERAGES; FRUIT BEVERAGES AND FRUIT JUICES; SYRUPS AND OTHER PREPARATIONS FOR MAKING BEVERAGES; LEMONADES; SMOOTHIES; VEGETABLE JUICES; SOYA BASED BEVERAGES OTHER THAN MILK SUBSTITUTES; SHERBETS / SORBETS; ENERGY DRINKS AND SIMILAR NON-ALCOHOLIC BEVERAGES
Innoterra

4424538  29/01/2020
PIONEERING VENTURES AG
Bellerivestrasse 245, 8008 Zurich, Switzerland
A corporation organized and existing under the laws of Switzerland.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.29; Meat, fish, poultry and game; meat extracts; preserved, frozen, dried and cooked fruits and vegetables; jellies, jams, compotes; eggs, milk and milk products; edible oils and fats.

Cl.35; Business management and consultancy services; consultancy relating to business strategy, business management and business organization; marketing consulting; business administration; administration of consumer loyalty programs; administrative services relating to investment funds, insurance and loans; consultancy regarding business acquisitions; providing commercial information to consumers; presentation of companies and their goods and services on the Internet.
Innoterra

4424539  29/01/2020

PIONEERING VENTURES AG
Bellerivestrasse 245, 8008 Zurich, Switzerland
A corporation organized and existing under the laws of Switzerland.

Address for service in India/Attorney address:
KRISHNA & SAURASTRI ASSOCIATES LLP
74/F, VENUS, WORLI SEA FACE, MUMBAI – 400018

Proposed to be Used
MUMBAI

Cl.3; Ethereal Essence and oil.
Cl.5; Veterinary preparations; dietetic food and substances adapted for veterinary use; dietary supplements for animals; nutritional supplements for animal foodstuffs; protein supplements for animals.
Cl.21; Drinking straws; flavoured drinking straws.
Cl.30; Coffee, tea, cocoa, sugar, artificial coffee; rice; tapioca, sago; flour and preparations made from cereals; bread, pastry and confectionery; ices; honey, treacle; yeast, baking powder; salt; mustard; vinegar, sauces (condiments); spices; ice.
Cl.31; Agricultural, horticultural and forestry products and grains not included in other classes; live animals; fresh fruits and vegetables; seeds; natural plants and flowers; foodstuffs for animals; malt.
Cl.32; Beers; mineral and aerated waters and other nonalcoholic drinks; fruit drinks and fruit juices; syrups and other preparations for making beverages.
Cl.36; Insurance; financial affairs; monetary affairs; real estate affairs; insurance brokerage; insurance consultancy; insurance underwriting; accident insurance underwriting; fire insurance underwriting; health insurance underwriting; life insurance underwriting; factoring; providing insurance information; arranging finance for construction projects; hire-purchase financing / lease-purchase financing; financial consultancy; financial evaluation [insurance, banking, real estate]; financing services; instalment loans; lending against security; loans [financing].
Cl.39; Transport; packaging and storage of goods; travel arrangement; transportation and storage services relating to storage logistics, distribution logistics and returns logistics.
Cl.41; Education and Entertainment Services; Arranging and conducting of classes, lectures, seminars and workshops (training) for farmers in animals and crop care; providing of training in the fields of agriculture, horticulture and forestry.
Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
Cl.44; Medical services; veterinary services; hygienic and beauty care for human beings or animals; agriculture, horticulture and forestry services; Pest control for agriculture; Vermin exterminating for Agriculture; Aerial and surface spreading of fertilizers and other agricultural chemicals; Farming equipment rental; veterinary services and provision of information relating thereto.
4425008  30/01/2020
Opposite LLP
A-Wing, 1st Floor, Electric Mansion, Above Autohanger Showroom, Prabhadevi, Mumbai-400025, Maharashtra, India
A limited liability partnership existing under the laws of India

Address for service in India/Attorney address:
SELVAM & SELVAM, ADVOCATES
Old No. 9, Valliammal Street, First Floor, Kilpauk, Chennai-600010, Tamil Nadu, India.

Used Since :21/11/2019

To be associated with:
4425007

MUMBAI

Cl.35: Business consultancy; Business advisory and consultancy services; Business management consultancy relating to strategy, marketing, production, personnel and retail sale matters; Brand strategy services; Brand positioning services; Brand consultancy services; Brand positioning services; Brand creation services; Advertising services to create brand identity for others; Advertising services to create corporate and brand identity; Design of advertising logos.

Cl.42: Design of packaging; Packaging design services; Packaging design; Consulting services in the field of design, selection, implementation and use of computer hardware and software systems; Brand design; Brand design services; Consultancy and information services relating to information technology architecture and infrastructure; Graphic design services for creating graphic elements of logos; Graphic design services for creating graphic elements of corporate logos.
4425387  30/01/2020  
GA ALAGHU  
9/11 Durai samy street, Natesan nagar, Virugambakkam, Chennai  
An Indian National  

Address for service in India/Attorney address:  
R.K. DEWAN AND COMPANY  
DARE HOUSE ANNEXE, 4TH FLOOR, NO, 44, 2ND LINE BEACH CHENNAI-600 001.  

Proposed to be Used  
CHENNAI  

Cl.5: DIETARY SUPPLEMENTS FOR HUMANS; DIETARY FIBRE; DIETARY SUPPLEMENTAL DRINKS; DIETETIC FOOD AND SUBSTANCES ADAPTED FOR MEDICAL USE, FOOD FOR BABIES; HERBAL DIETARY SUPPLEMENT; BABY FOOD; PROTEIN SUPPLEMENT; MINERAL FOOD SUPPLEMENT  

Cl.30: FLOUR AND PREPARATIONS MADE FROM CEREALS; CEREAL, WHEAT, GRAIN AND RICE BASED SNACK FOOD; AROMATIC PREPARATIONS FOR FOOD; THICKENING AGENTS FOR COOKING FOODSTUFFS; NOODLES; NOODLE-BASED PREPARED MEALS; PREPARED PASTA DISHES; MACARONI AND PASTA; VERMICELLI; RIBBON VERMICELLI; DESSERT PUDDINGS; INSTANT RICE; BAKERY PRODUCTS; CHOCOLATES, CANDY AND CONFECTIONERY; RICE CAKE; RICE PUDDING; COOKING ESSENCES; CORN FLAKES AND OAT FLAKES; RICE, WHEAT, BESAN, PULSE FLOUR; SPICES; CONDIMENTS; CURRY POWDER; GARAM MASALA, SAVORY SAUCES, CHUTNEYS AND PASTES; SEASONINGS; SAUCES (CONDIMENTS); BAKING POWDER; SPAGHETTI; ICE CREAM AND ICE CREAM MIXES
WRENDER

4425835  30/01/2020

THE WEST RETAIL GROUP LIMITED
The Nest, Falkland Way, Barton-Upon-Humber DN18 5RL, United Kingdom
A company formed and existing under the laws of England and Wales

Address for service in India/Attorney address:
METTLE LEGAL
523, FIFTH FLOOR, DLF STAR TOWER, SECTOR -30, GURGAON-122001, HARYANA, INDIA.

Proposed to be Used
DELHI

Cl.9; Computer-aided design (CAD) software; computer software designed to estimate costs; data and image processing software for making three dimensional models; computer software; software applications; downloadable electronic publications; apparatus for weighing, including apparatus to weigh humans, and for kitchen use.

Cl.42; Design and planning services for domestic and commercial premises including for kitchens, bedrooms, bathrooms and shower rooms; design of furniture; design of layouts for furniture; design services relating to residential property; space planning [design] of interiors; interior design and planning services; providing temporary use of non-downloadable software; software as a service; information, advisory and consultancy services relating to all the aforesaid services.
Series trade mark u/s 15 of Trade Marks Act, 1999

4425919  30/01/2020

ABU DHABI NATIONAL OIL COMPANY (ADNOC)
Abu Dhabi National Petrol Company Building, Corniche Street Abu Dhabi Island, United Arab Emirates.
A company incorporated and existing under the laws of UAE

Address for service in India/Agents address:
PUTHRAN & ASSOCIATES
B-3, KESAVAN ORCHID (3RD FLOOR), 5/7, NORTH MADA ST., SRI NAGAR COLONY, SAIDAPET, CHENNAI-600015.

Proposed to be Used

CHENNAI

Cl.1; Chemical products, substances and preparations for use in industry and in industrial or manufacturing processes, forestry, agriculture, horticulture, science and photography; artificial and synthetic resins; unprocessed plastics; plastics in the form of powders, liquids and pastes; fertilizers; natural and artificial manures; fire extinguishing compositions; fireproofing preparations; tempering substances; chemical preparations for soldering or welding; chemical substances for preserving foodstuffs; glues; adhesive substances and cements included in Class 1; gases included in Class 1; ammonia; ammoniacal salts; ammonia for industrial purposes; aqueous ammonia for industrial purposes; synthetic gas catalysts for use in ammonia manufacture and plant operation; sulphur [non-metallic material]; sulphur [non-metallic mineral]; sulphur dioxide; sulphuric and sulphurous acid; sulphuric ether; battery anti-sulphurizing agent; flowers of sulphur for chemical purposes; tanning substances; unprocessed urea resins and urea formaldehyde resins; adhesives used in industry; oil dispersants; oil separating chemicals; hydraulic oils and fluids; transmission oils and fluids; chemical additives for fuels, lubricants, gasoline, fungicides, insecticides, weedkillers and drilling muds; drilling lubricants; drilling muds; anti-freezing and de-icing preparations; engine coolants; quenching fluids; fluids for use in metal working; heat transfer fluids; shock absorber fluids; brake fluids; acidulated waters for re-charging accumulators and batteries; anti-frothing solutions for accumulators and batteries; distilled water; anti-incrustants; anti-knock substances for internal combustion engines; preparations for diagnosis for scientific purposes; filtering materials and media; fixing preparations; fuel saving preparations; masonry preservatives other than paints; preparations of micro-organisms, none being for medical or veterinary use; moulding preparations; tensio-active agents; anti-tarnishing chemicals for windows; automatic transmission fluids.

Cl.4; Industrial oils and greases; lubricants and lubricating greases; dust absorbing, wetting, laying and binding compositions; dust removing preparations; fuels and illuminants; fuels (including gas and petrol); lighting fuel; gas for lighting; wood spills for lighting; candles and wicks for lighting; motor spirit; engine oils, gear oils, automotive final drive oils; jet fuel; crude oil; base oil; gas oil; liquid petroleum gas; metal working products having lubricating properties; cutting fluids; petroleum jelly for industrial purposes; cutting oils; lubricants, namely, grinding fluids; cutting fluids, binding preparations for solid fuels; drilling lubricants; lubricants for use in the machining of metal; oils for use with machine tools; metalworking oils; non-chemical additives for oils and fuels; additives non-chemical for motor fuel; benzene fuel; industrial wax; wax (raw material); naphtha.
4426129   31/01/2020
DIZZIPAY HOLDINGS LTD.
85 Medinat Hayehudim, St. Herzliya, Tel Aviv 46000, Israel.
Body Incorporate

Address for service in India/Attorney address:
JITIN TALWAR
413-P SECTOR 6 PANCHKULA HARYANA -134109

Proposed to be Used

DELHI

Cl.9; Scientific, nautical, surveying, photographic, cinematographic, optical, weighing, measuring, signalling, checking (supervision), life-saving and teaching apparatus and instruments; apparatus and instruments for conducting, switching, transforming, accumulating, regulating or controlling electricity; apparatus for recording, transmission or reproduction of sound or images

Cl.42; Scientific and technological services and research and design relating thereto; industrial analysis and research services; design and development of computer hardware and software.
NASHMAP
4426866  31/01/2020
NOVARTIS AG
4002 Basel, Switzerland
A Swiss Corporation
Address for service in India/Attorney address:
RAHUL CHAUDHRY & PARTNERS
RCY HOUSE, C-235, DEFENCE COLONY, NEW DELHI-110024
Proposed to be Used
DELHI
Cl.42; Providing medical and scientific research information in the field of pharmaceutical and clinical trials and studies.
Cl.44; Providing health information.
4427435  01/02/2020
PADALIYA SUNILGANPATBHAI (PROPRIETOR OF AAPIDE)
SHIVNAGAR ROAD, BEHIND KRUSHNAGAR STREET NUMBER 3, RATANPAR, SURENDRANAGAR, GUJARAT-363020
Aapide
Address for service in India/Agents address:
ARUN KUMAR KOTHARI
D/146, Sumel Business Park-6, Dudheshwar Road, Hanumanpura Brts.,Shahibaug, Ahmedabad-380004.

Proposed to be Used
AHMEDABAD

Cl.35; ELECTRONIC COMMERCE; CLASSIFIED ADVERTISING SERVICES; PROVISION OF AN ONLINE MARKETPLACE; PROVISION OF AN ONLINE SEARCHABLE DATABASE FEATURING EMPLOYMENT OPPORTUNITIES; OFFERING FOR SALE AND THE SALE OF GOODS IN THE RETAIL AND WHOLESALE TRADE; ADVERTISING, PROMOTION AND AGENCY SERVICES; RENTAL OF ADVERTISING SPACE; BUSINESS MANAGEMENT SERVICES; ACCOUNTANCY SERVICES, ADVISORY, CONSULTANCY AND INFORMATION SERVICES ALL RELATING TO BUSINESS AND BUSINESS MANAGEMENT; MARKET RESEARCH SERVICES; BILLING SERVICES; PUBLICITY AND MARKETING SERVICES; SUBSCRIPTION AND SUBSCRIBER ADVISORY, INFORMATION, CONSULTANCY AND MANAGEMENT SERVICES; ARRANGING AND CONDUCTING OF TRADE SHOWS AND EXHIBITIONS; DISSEMINATION OF ADVERTISING AND PROMOTIONAL MATTER; ALL SERVICES IN THIS CLASS RELATING TO OR CONCERNED WITH THE INTERNET OR PROVIDED ON-LINE FROM THE INTERNET; PROVISION AND DISSEMINATION OF INFORMATION RELATING TO ALL THE AFORESAID SERVICES ADVERTISING, BUSINESS MANAGEMENT, BUSINESS ADMINISTRATION, OFFICE FUNCTIONS INCLUDED IN CLASS 35.

Cl.42; COMPUTER PROGRAMMING SERVICES, COMPUTER CONSULTANCY, COMPUTER SERVICES AND TECHNICAL SUPPORT, ALL RELATING TO THE DESIGN & USE OF COMPUTER PROGRAMS, COMPUTERS, COMPUTER HARDWARE & COMPUTER SYSTEMS, MAIL ORDER SERVICES IN THE FIELD OF COMPUTER PROGRAMS, COMPUTER RELATED BOOKS & PUBLICATIONS, & OTHER COMPUTER RELATED PRODUCTS, ARRANGING & CONDUCTING CONFERENCES AND EXHIBITIONS ALL RELATING TO COMPUTING.
INSTAFINS

4429271  03/02/2020
RAJ TORE
12, 2nd Cross, 3rd Main Road, Sadashiv Nagar, Belgaum, 590011, Karnataka
INDIVIDUAL
Address for service in India/Agents address:
GIGI JOSEPH K J
48, Opp. Kendriya Sadan,100 Ft Road, Koramangala,Bangalore-560034.

Proposed to be Used

CHENNAI

Cl.35;WRITING OF BUSINESS PROJECT REPORTS, BUSINESS MANAGEMENT; BUSINESS ADMINISTRATION; OFFICE FUNCTIONS, INCLUDED IN CLASS 35
Cl.36;BUSINESS VALUATION SERVICES, ENTERPRISE VALUATION SERVICES, CONSULTANCY RELATING TO THE FINANCIAL VALUATION, FINANCIAL VALUATION SERVICES INSURANCE; FINANCIAL AFFAIRS; MONETARY AFFAIRS; REAL ESTATE AFFAIRS INCLUDED IN CLASS 36
SKYZ EVENTS
4429800  04/02/2020
RUTVIK PANDYA
H-5 Sanskar Apartment Opp Shakti Vidhyalaya , Satellite, Ahmedabad-380015
Event Management and Catering, Wedding Planning
Proprietorship

Proposed to be Used

AHMEDABAD

Cl.41; arranging and conducting of concerts arranging and conducting of conferences disc jockey services orchestra services organization of competitions [education or entertainment] organization of exhibitions for cultural or educational purposes organization of sports competitions organization of balls organization of shows [impresario services] organization of fashion shows for entertainment purposes party planning [entertainment] photography arranging and conducting of workshops [training] booking of seats for shows entertainer services

Cl.43; canteens , food and drink catering hotel reservations accommodation bureaux [hotels, boarding houses] hotels rental of lighting apparatus* rental of meeting room restaurants self-service restaurants rental of temporary accommodation

Cl.45; planning and arranging of wedding ceremonies organization of religious meetings marriage agencies on-line social networking services
DUCTIBOR

4429967  04/02/2020

ARCELMITTAL

24-26 Boulevard d’Avranches – 1160 Luxembourg

a Luxembourgish company

Address for service in India/Attorney address:

REMFRY & SAGAR

REMFRY HOUSE AT THE MILLENIUM PLAZA SEC 27, GURGAON 122009, NEW DELHI NATIONAL CAPITAL REGION INDIA

Proposed to be Used

DELHI

Cl.6; Common metals and their alloys; steels; coated steels in the form of sheets of metal, slabs, bars, cross pieces, sides, these products being made of metal

Cl.12; Metal parts for motor vehicles namely car body components such as parts providing structural reinforcement and safety for motor vehicles such as bumpers, vehicle crossmembers; chassis; welded sides; wheel arms
TIKTOK

4430003  04/02/2020
BYTEDANCE LTD.
P.O. Box 31119 Grand Pavilion, Hibiscus Way, 802 West Bay Road, Grand Cayman, KY1-1205, Cayman Islands
A company incorporated under the laws of Cayman Islands
Address for service in India/Attorney address:
LEXORBIS
709/710 Tolstoy House, 15-17 Tolstoy Marg, New Delhi-110001

Proposed to be Used
DELHI
Cl.2; Paints, varnishes, lacquers; Preservatives against rust and against deterioration of wood; Colorants, dyes; Inks for printing, marking and engraving; Raw natural resins; Metals in foil and powder form for use in painting, decorating, printing and art.
Cl.4; Industrial oils and greases, wax; Lubricants; Dust absorbing, wetting and binding compositions; Fuels and illuminants; Candles and wicks for lighting.
Cl.27; Carpets, rugs, mats and matting, linoleum and other materials for covering existing floors; Wall hangings, not of textile.
Cl.36; Insurance; Financial affairs; Monetary affairs; Real estate affairs.
Cl.40; Treatment of materials; Recycling of waste and trash; Air purification and treatment of water; Printing services; Food and drink preservation.
INVIS

Priority claimed from 09/10/2019; Application No. : 88/648,522 ;United States of America

4430114 04/02/2020

Align Technology, Inc.
2820 Orchard Parkway, San Jose, California 95134, United States of America

A corporation duly organised and existing under the Laws of the State of Delaware, United States of America

Address for service in India/Attorney address:
D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

MUMBAI

Cl.9; Computer software, namely, digital imaging software used to depict tooth and jaw movement and proposed treatment plans; computer software for use in the fields of dentistry and orthodontia; computer software used to provide, track and modify proposed courses of orthodontic treatment and patient data related thereto; computer software for dental professionals for use in evaluation of individual dentition and for planning orthodontic treatments and for use in restorative dentistry, in the preparation and fitting of crowns and bridges, and in restorative dental treatment; computer scanning software; digital dental impression software; computer-aided modeling software used to prepare 3D digital models of teeth and jaws; computer software, namely, software applications for use on mobile internet devices and non-downloadable computer software used in creation of individually customized courses of dental and orthodontic treatment; telemmedicine systems consisting of computer software, computer hardware, and intra-oral scanning cameras used for dental and orthodontic digital image capture, storage, retrieval and transmission over telecommunications media; computer workstations for processing and displaying captured dental and orthodontic images for purposes of design of orthodontic appliances and dental prosthetics and monitoring patient treatments; computer software that provides real-time dental treatment planning by presenting it in an easy-to-understand user interface; downloadable computer software to allow customers to upload digital dental images; downloadable computer software for manipulating digital images uploaded by customers; downloadable marketing outreach and consumer engagement software that enables users to upload digital images.

Cl.10; Apparatus and instruments for use in the dental field related to orthodontic treatment and for use in restorative dentistry; dental apparatus and instruments; dental apparatus, namely orthodontic appliances; dental and orthodontic materials, apparatus, prostheses, instruments and appliances; special containers for the storage, cleaning and transportation of orthodontic appliances; dental tools, pliers, drills, polishing wheels, burs, incremental thickness gauges, dispensing guns, bite trays, picks, clips and dental mirrors; dental attachments, retainers, pontics and prosthetic instruments for dental purposes; orthodontic appliances and orthodontic devices and braces for use in straightening teeth and treating malocclusions; parts and fittings for all the aforesaid goods; orthodontic machines and instruments for dental purposes; digital orthodontic scanning equipment (dental intra-oral cameras); scanning cameras for capturing dental and orthodontic images; digital impression systems consisting of computer software and computer hardware, namely, central processing units, memory storage drive monitors and intra-oral scanners used for 3-dimensional digital image capture for use in the field of orthodontics.

Cl.35; Retail of dental supplies; online retail of dental supplies; retail services for dental apparatus and instruments; wholesale and retail services in relation to products for use in the dental field; loyalty and rewards schemes in the dental industry

Cl.40; Custom manufacture of orthodontic appliances; dental laboratories; dental technician services

Cl.41; Educational services, namely, seminars, symposiums and workshops in the field of dentistry; organization of training seminars, conferences, programs, and providing training and courses of instruction, online training, and webinars, in the fields of dentistry and orthodontia, and in the fields of business management and business development for dentists and orthodontists.

Cl.44; Dentistry, orthodontic services; consultation services in the fields of dentistry and orthodontia; dental, orthodontic, periodontic, endodontic and paedodontic services and treatments; design and creation of orthodontic treatment plans for individuals; consulting services in the dental and orthodontic industries; advisory services and the provision of information relating to dental and orthodontic techniques, materials and products; advisory and consultancy services relating to orthodontics, endodontics, paedodontics, periodontics, and restorative dental treatments, including the provision of such services online via the Internet or extranets
INVIS IS

Priority claimed from 06/12/2019; Application No. : 88/718,612 ;United States of America

4430115  04/02/2020

Align Technology, Inc.
2820 Orchard Parkway, San Jose, California 95134, United States of America

A corporation duly organised and existing under the Laws of the State of Delaware, United States of America

Address for service in India/Attorney address:

D.P. AHUJA & CO
UNIT NO. 201D, TOWN SQUARE, NEW VIP ROAD, VIMAN NAGAR, PUNE 411014

Proposed to be Used

To be associated with:

4430114

MUMBAI

Cl.9; Computer software, namely, digital imaging software used to depict tooth and jaw movement and proposed treatment plans; computer software for use in the fields of dentistry and orthodontia; computer software used to provide, track and modify proposed courses of orthodontic treatment and patient data related thereto; computer software for dental professionals for use in evaluation of individual dentition and for planning orthodontic treatments and for use in restorative dentistry, in the preparation and fitting of crowns and bridges, and in restorative dental treatment; computer scanning software; digital dental impression software; computer-aided modeling software used to prepare 3D digital models of teeth and jaws; computer software, namely, software applications for use on mobile internet devices and non-downloadable computer software used in creation of individually customized courses of dental and orthodontic treatment; telemedicine systems consisting of computer software, computer hardware, and intra-oral scanning cameras used for dental and orthodontic digital image capture, storage, retrieval and transmission over telecommunications media; computer workstations for processing and displaying captured dental and orthodontic images for purposes of design of orthodontic appliances and dental prosthetics and monitoring patient treatments; computer software that provides real-time dental treatment planning by presenting it in an easy-to-understand user interface; downloadable computer software to allow customers to upload digital dental images; downloadable computer software for manipulating digital images uploaded by customers; downloadable marketing outreach and consumer engagement software that enables users to upload digital images.

Cl.10; Apparatus and instruments for use in the dental field related to orthodontic treatment and for use in restorative dentistry; dental apparatus and instruments; dental apparatus, namely orthodontic appliances; dental and orthodontic materials, apparatus, prostheses, instruments and appliances; special containers for the storage, cleaning and transportation of orthodontic appliances; dental tools, pliers, drills, polishing wheels, burs, incremental thickness gauges, dispensing guns, bite trays, picks, clips and dental mirrors; dental attachments, retainers, pontics and prosthetic instruments for dental purposes; orthodontic appliances and orthodontic devices and braces for use in straightening teeth and treating malocclusions; parts and fittings for all the aforesaid goods; orthodontic machines and instruments for dental purposes; digital orthodontic scanning equipment (dental intra-oral cameras); scanning cameras for capturing dental and orthodontic images; digital impression systems consisting of computer software and computer hardware, namely, central processing units, memory storage drive monitors and intra-oral scanners used for 3-dimensional digital image capture for use in the field of orthodontics

Cl.35; Retail of dental supplies; online retail of dental supplies; retail services for dental apparatus and instruments; wholesale and retail services in relation to products for use in the dental field; loyalty and rewards schemes in the dental industry.

Cl.40; Custom manufacture of orthodontic appliances; dental laboratories; dental technician services.

Cl.41; Educational services, namely, seminars, symposiums and workshops in the field of dentistry; organization of training seminars, conferences, programs, and providing training and courses of instruction, online training, and webinars, in the fields of dentistry and orthodontia, and in the fields of business management and business development for dentists and orthodontists.

Cl.44; Dentistry, orthodontic services; consultation services in the fields of dentistry and orthodontia; dental, orthodontic, periodontic, endodontic and paedodontic services and treatments; design and creation of orthodontic treatment plans for individuals; consulting services in the dental and orthodontic industries; advisory services and the provision of information relating to dental and orthodontic techniques, materials and products; advisory and consultancy services relating to orthodontics, endodontics, paedodontics, periodontics, and restorative dental treatments, including the provision of such services online via the Internet or extranets.
TRUE FLOW

4430241  04/02/2020

FARMOVA ORGANICS PRIVATE LIMITED
H.No. 8-2-293/192/38/C, Road No.14 S.V. Nagar, Banjara Hill, Hyderabad Telangana 500034 India

Private Limited Company

Address for service in India/Attorney address:
ABHINAV SHRIVASTAVA
#301, 3rd Floor, Siri Sampadha Arcade III, Behind Andhra Bank, Khajaguda, Hyderabad-500089, Telangana

Proposed to be Used

CHENNAI

Cl.1; Genes of seeds for agricultural production, Growing media, fertilizers and chemicals for use in agriculture, horticulture and forestry

Cl.5; Pesticides, Pesticides for agricultural use, Pesticides for horticultural use, preparation for destroying vermin, fungicides and herbicides
iWNB

4431301 05/02/2020

PANASONIC CORPORATION
1006, Oaza Kadoma, Kadoma-shi, Osaka 571-8501 Japan
A Company incorporated under the Laws of Japan.

Address for service in India/Agents address:
S. MAJUMDAR & CO.
5, HARISH MUKHERJEE ROAD, KOLKATA - 700 025, INDIA.

Proposed to be Used

KOLKATA

Cl.37; Maintenance and repair of welding machines and equipment; maintenance and repair of arc welding machines and equipment; maintenance and repair of welding material manufacturing equipment; maintenance and repair of laser machines for metalworking; providing information on the position and operating status for maintenance and repair of metalworking machines and tools; providing information relating to maintenance and repair of metalworking machines and tools; installation, maintenance and repair of metalworking machines and tools.

Cl.42; Creating, designing and maintaining websites for others; computer software design; computer programming; maintenance of computer software; technological advice relating to computers, automobiles and industrial machines; rental of computers; providing temporary use of non-downloadable computer software; industrial design; monitoring of computer systems by remote access; remote monitoring of failures in communication network systems; consultancy in the field of industrial design; update of computer software; software as a service (SaaS).
4433130  07/02/2020
AMARESH DESHPANDE
#602 Springfield Apts, 3rd Street, Golibar, Santa Cruz East, Mumbai – 400055
An indian citizen

Address for service in India/Attorney address:
AKANKSHA SINGH
415, Vardhman Chambers, 17 Cawasji Patel Street, Fort, Bombay- 400 001
Used Since :10/11/2018

MUMBAI
Cl.9; Gaming application
Cl.28; Games, including board games and card games
ART BY HEART FOUNDATION
Flat No.204,2nd Flr, Ishan Residency Bldg No.3, Gokhale Rd, Gaodei Thane THANE Thane MH 400602
MULTICLASS
SECTION 8 COMPANY
Proposed to be Used
MUMBAI

Cl.41; To promote, encourage and develop all forms of art in India and abroad including visual arts, handicrafts, ceramics, drawing, film making, painting, photography, sculpture, all forms of literature and performing arts including dance, music, theatre, food, culinary art, jewellery, ethnic garments, fashion accessories, etc by organizing exhibitions, fair, conferences, concert, seminars, festivals, shows etc of all kinds and to make available platform for any of the artists to give their performances either solo or in concert with in order to get worldwide recognition of arts and artists and deploy the funds so generated for social cause including help to needy persons or group of persons or society / societies with the objects of social upliftment and to various hospitals, cancer society’s and to schools and towards woman empowerment, widows of martyrs and to any governmental funds to help the social cause.

Cl.45; to promote the art and art related activities and no objects of the Company shall be carried out on Commercial basis
Trade Marks Journal No: 1944 , 09/03/2020 Class 99

Series trade mark u/s 15 of Trade Marks Act, 1999

4435649 10/02/2020
TVS AUTOMOBILE SOLUTIONS PRIVATE LIMITED
No.10, Jawahar Road, Chokkikulam, Madurai – 625002
an Indian Private Limited Company

Address for service in India/Attorney address:
DEPENNING & DEPENNING
120, VELACHERY MAIN ROAD, GUINDY, CHENNAI - 600 032.

Used Since :15/10/2015

CHENNAI

Cl.12; Automobile spare parts.
Cl.35; Sale of automobile spare parts.
PROMASTOP

4436664   10/02/2020
ETEX BUILDING PERFORMANCE GMBH
Scheifenkamp 16, Ratingen 40878, Germany
A company incorporated under the laws of Germany

Address for service in India/Attorney address:
K & S PARTNERS
C-915, Kailas Business Park, Hiranandani Link Road, Parksite, Vikhroli (West), Mumbai - 400079, India

Used Since :16/02/2014

MUMBAI

Cl.2; Paints and coatings for fire protection; intumescent paints and coatings.
Cl.6; Fire protection materials (metallic) for use in building; fire stopping collars (metallic) for pipes; fire protection sleeves, packings and seals (metallic) for pipes, cables and joints.
Cl.17; Fire resistant articles and materials; seals, sealants and fillers for use in the field of fire protection; fire resistant expansion joints; fire and heat resistant insulated panels.
Cl.19; Fire protection materials (non-metallic) for use in building; fire stopping collars (non-metallic) for pipes; fire stopping plugs (non-metallic); intumescent building materials; refractory mortar; fire protection sleeves, packings and seals (non-metallic) for pipes, cables and joints.